

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, AT DELHI, NEW DELHI**

O.A. NO. 392/2022

IN THE MATTER OF:

Prasoon Pant & Anr.	...	Applicants
	Versus	
Union of India & Ors.	...	Respondents

AND

IN THE MATTER OF:

M/s Divyansh Flora
(M/s Divyansh Infraheight Pvt. Ltd.)

... Respondent No.26
NDOH: 15.07.2024

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RESPONDENT NO. 26

Through  3/5/24

Date:
Place: New Delhi

MAYSS PARTNERS LAW OFFICES

B - 67 Flatted Factory Complex

Okhla Phase III, New Delhi - 20

Tel: +91 98735 48826

Email: info@maysspartners.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, AT DELHI, NEW DELHI**

O.A. NO. 392/2022

IN THE MATTER OF:

Prasoon Pant & Anr.

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Versus

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AND

IN THE MATTER OF:

M/s Divyansh Flora

(Promoter – M/s Divyansh Infraheight Pvt. Ltd.)

Respondent No.26



**SHORT REPLY/COUNTER AFFIDAVIT ON BEHALF OF THE
RESPONDENT NO. 26 (M/s DIVYANSH FLORA) TO THE
ORIGINAL APPLICATION FILED BY THE APPLICANTS**

Most Respectfully Showeth:-

I, Rajkumar Saraswat, S/o Nanhe Swaroop Saraswat, aged about 40 years, working with the Respondent No. 26 Company as Maintenance Head and posted at Ghaziabad, U.P. with the Respondent No. 26 in the aforementioned Application, currently at New Delhi, do hereby solemnly affirm and declare on oath as under:

1. That I being the Maintenance Head of the answering Respondent in the instant Original Application, am well acquainted with the facts and circumstances of the case and

hence, fully competent to file the present short reply/counter affidavit on behalf of the answering Respondent arrayed as Respondent No. 26 in the Original Application.

*(True copy of the original copy of the Board Resolution dated 10.05.2024 is annexed as **Annexure R - 1**)*

2. That the present Original Application is a blatant abuse of the due process of law and is laced with malafide intentions on behalf of the applicants. Further the present application has been filed by the Applicants solely with the purpose to harass the answering Respondent and to arm-twist the answering respondent to giving into the illegal demands of the applicant.
3. That the Original Application has been filed without any due diligence or application of mind and the applicant has made an attempt to paint the alleged illegal ground water extraction upon the answering respondent without any rhyme or reason.
4. That it is pertinent to point out that the applicant has no locus to approach this Hon'ble tribunal. The locus standi of the applicant should be put to judicial scrutiny as the Applicants herein have miserably failed to make out a clear case of them having the requisite locus standi to file the present original application and approach this Hon'ble Tribunal.

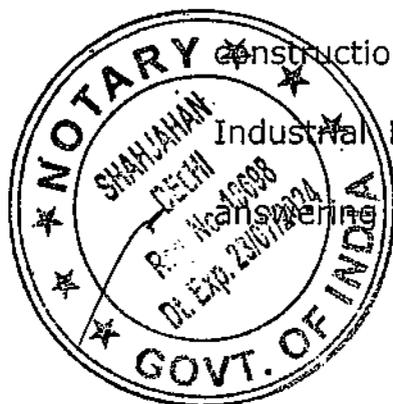


5. That it is also pertinent to point out that the applicant has failed to produce or bring on record any record or data pertaining to the answering respondent with regard to alleged illegal ground water extraction for the purpose of construction of group housing society by the answering respondent and thus the present original application deserves to be dismissed in favour of the answering respondent and against the applicant.

6. That M/s Divyansh Infraheight Pvt. Ltd. is a private limited company incorporated under the provisions of the Companies Act and having its registered office at A - 76 Kanti Nagar, Delhi - 110051. The answering respondent is involved in the real estate development with the main object of providing affordable housing to the public in general.

*(True copy of the Certificate of Incorporation of the answering Respondent is annexed as **Annexure R - 2**)*

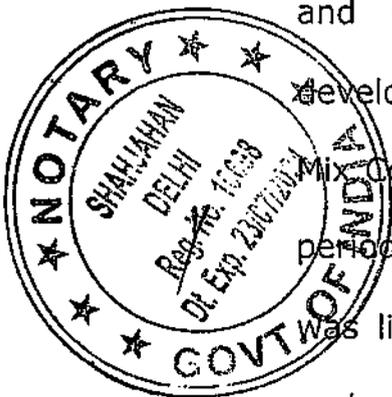
7. That during 2013, the answering Respondent was allotted Plot No. GC-03H/GH-03 Sector 16C, Greater Noida (West), U.P. for construction of group housing project by the Greater Noida Industrial Development Authority ("GNIDA"). Thereafter, the answering Respondent had applied for grant of Sanction of



Building Plan and the same was duly granted by the said GNIDA and subsequent thereto, the construction of Group Housing project namely **Divyansh Flora** commenced.

8. That for the construction and development of the aforesaid plot, the answering Respondent engaged a contractor namely Perfect Saya Buildcon Private Limited. The parties executed necessary agreements and thereafter handed over the site to the Contractor for the construction of the group housing society. Under the Agreement executed amongst the answering respondent and Perfect Saya Buildcon Private Limited (hereinafter 'Contractor') the development and construction of the project was the sole responsibility of the Contractor and the answering respondent was to pay for the completed project on the basis of measurements.

9. It is pertinent to mention here that water is an essential element required for preparation of mixture of concrete, sand and cement in all works related to construction and development. The answering respondent purchased the Ready Mix Concrete (RMC) from third party vendors during the entire period of construction and therefore, the use of water on site was limited for bathing of labourers and to water the pillars and beam. Therefore, the requirement of water went



considerably down to merely 500-1500 litres per day. The additional water required was procured through third party vendor namely 'Wikram Water Supplier' in the form of tankers

*(True copy of invoices issued by vendor for procurement of RMC and the challans issued by vendor for supplying water tanker from 2013-17 are annexed as **Annexure R - 3**[COLLY])*

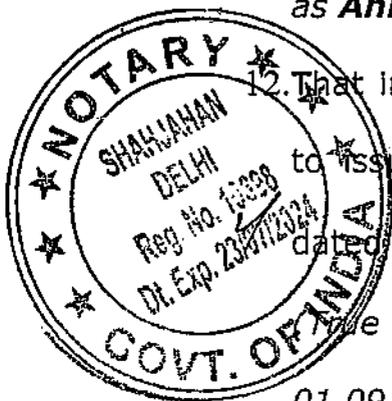
10. During 2017, the answering Respondent applied for necessary licenses, certificates and water connection from the GNIDA.

11. In the light of above, the answering respondent paid a sum of Rs. 3,95,316/- (Rupees Three Lakh Ninety Five Thousand Three Hundred And Sixteen Only) for installation of water connection at the site and thereafter has been paying water bills based on the invoice raised by GNIDA.

*(True copy of ledger depicting payment made by answering respondent and the water bills raised by GNIDA are annexed as **Annexure R - 4**)*

12. That in furtherance of Point 9 above, the GNIDA was pleased to issue a temporary Occupancy Certificate (hereinafter OC) dated 01.09.2017 in favor of the answering Respondent.

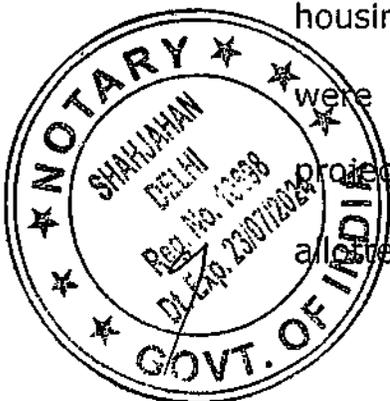
*The copy of temporary Occupancy Certificate dated 01.09.2017 is annexed as **Annexure R - 5**)*



13. That after carrying out the necessary amendments and rectifications, the answering Respondent had approached the appropriate authority for grant of Completion Certificate in respect of group housing project and after thorough inspection by offices of the concerned authority, the concerned authority of GNIDA was pleased to opine that the building conforms in all respects of the requirements of the regulations in respect of occupancy, structural safety based upon the structural stability certificate and is fit for occupation. Thus, the concerned authority was pleased to issue Occupancy Certificate with respect to 466 flats in (Tower-A - 110 units, (Tower-B - 131 units), (Tower-C - 113 units) and commercial block with 17 shops, community gall & Tower B-2 - 112 units (FAR=34901.20, 15%-5252.10) total 466 units.

*(True copy of Occupancy Certificate dated 21.08.2018 is annexed as **Annexure R - 6**)*

14. That as soon as the answering Respondent had obtained the Occupancy certificate and after the construction of the group housing was complete and all required & necessary certificates were obtained, the home buyers who purchased units in the project were offered possession and started moving into the allotted units in the project named **Divyansh Flora**. For the



sake of brevity, few of the possession letter are being annexed herein.

*(True copy of possession letters duly signed by the apartment owners is annexed as **Annexure R - 7)***

15. That since 2018-19, as more and more homebuyers moved into the society, the maintenance activities were undertaken by their representatives in consultation with the answering respondent (apartment owners being absolute owners of society after inception of Real Estate Regulation Act). At this juncture, it is pertinent to point out that as on 16.09. 2022 when the inspection was undertaken by the Joint Committee on orders passed by this Hon'ble Court, more than 400 families were residing on the project site. The answering respondent has little or no say in the functioning of the society and the same was being managed at the stance of the apartment owners. Out of around 483 occupied apartments, electricity bills of around 50 apartments are being annexed herein for the sake of brevity.

*(True copy of Electricity Bills of the apartment owners for the month of September 2022 is annexed as **Annexure R - 8)***

That the answering respondent has filed all necessary documents in support of its claim, however, complete trail of



documents is difficult to be procured owing to the fact that more than seven years have elapsed since possession was offered and homebuyers moved into the project site. During this period, the site office is no longer functional and team members of the answering respondent have also moved out of the company.

17. Further, as evident from the water bills placed on record, it can be easily inferred that the answering respondent has duly applied and obtained water connection from the Authority for its use and never extracted any ground water to meet its demands.
18. It is also pertinent to point out that the Notice for the present petition were received on the project site, however, the answering respondent no longer has an operational office at the project site of Divyansh Flora. Therefore, the present Notice was received in Maintenance Office of Divyansh Flora and subsequently sent to the answering respondent during April 2024. This hon'ble tribunal on 29.04.2024 granted two weeks time to the answering respondent to file its reply, however, owing to records being seven years old, it took additional time and effort to extract the relevant documents and due to the extreme heatwave, the executant for the



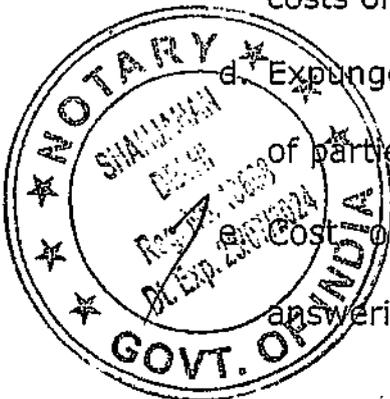
present affidavit was unwell. Therefore, the present reply is being filed after an approximate delay of 17-18 days.

19. That the answering Respondent seeks leave from this Hon'ble Tribunal to file an additional/detailed Reply/counter affidavit to the present Original application at a later stage if required or as and when directed by this Hon'ble Tribunal.

PRAYER

In view of the facts and circumstances mentioned hereinabove, it is most respectfully prayed that this Hon'ble Tribunal be pleased to:

- a. Allow the present counter affidavit to be taken on record and condone the delay of 17 days in filing the present affidavit.
- b. Dismiss the present Original Application with exemplary costs for want of locus;
- c. Dismiss the present Original Application with exemplary costs on merits of the case;
- d. Expunge the name of answering respondent from the array of parties;
- e. Cost of the proceedings be awarded in favor of the answering respondent;



f. And pass such other order(s) and/or directions as this Hon'ble Tribunal deems fit and proper.

Date: 30.05.2024
Place: New Delhi

RESPONDENT NO. 26
Through

Amrinder
31/5/24

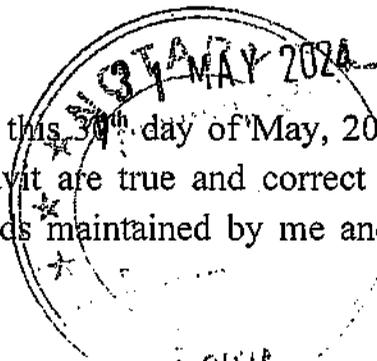
Mayss Partners Law Offices
B – 67 Flatted Factory Complex
Okhla Phase III, New Delhi - 20
Email: info@maysspartners.com
Tel: +91 98735 48826

Verified the deponent who has
signed in my presence.

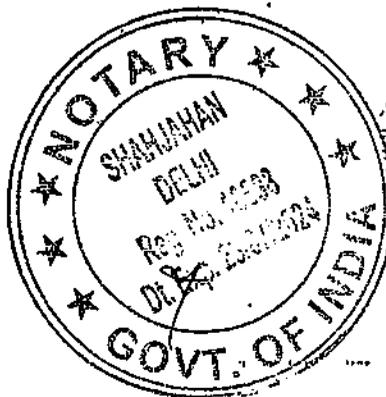
VERIFICATION:

Verified at New Delhi on this 30th day of May, 2024 that the contents of the present counter affidavit are true and correct to my knowledge and belief and based on records maintained by me and nothing material has been concealed therefrom.

Amrinder
DEPONENT



Amrinder
DEPONENT



31 MAY 2024
I have verified the contents of the counter affidavit and find that the contents are true and correct to my knowledge and belief and based on records maintained by me and nothing material has been concealed therefrom.
Amrinder
Notary Public

Amrinder



XTRACT OF THE MINUTES OF THE MEETING OF THE BOARD OF DIRECTORS OF DIVYANSH INFRAHEIGHT PRIVATE LIMITED HELD ON 10TH DAY OF MAY, 2024 AT 2.00 PM AT GH-05,H – BLOCK , JAIPURIA SUNRISE GREENS ,SHAHPUR BAMHETA GHAZIABAD .
UTTAR PRADESH -201001 .

AUTHORIZATION TO SIGN AFFIDAVIT IN THE MATTER OF NGT CASE NO. 392/2022, PRASOON PANT & ANR VS UNIOIN OF INDIA & ORS

RESOLVED THAT Mr Rajkumar Saraswat having PAN No. DCKPS3955M and Aadhar No- 5417 8605 0597 working as a Maintenance Head of the Company be and is hereby authorized to sign the affidavit and deliver the documents, agreements, information memorandum, as may be required in the matter of NGT Case No.392/2022, Prassoon Pant & Anr vs Union of India & Ors. in that behalf, and do all such acts, deeds and things as may be necessary for giving effect to the above Resolution.

RESOLVED FURTHER THAT certified true copy of this resolution be forwarded wherever required. Under the signatures of any Director or Company Secretary of the Company"

FOR AND ON BEHALF OF
DIVYANSH INFRAHEIGHT PRIVATE LIMITED

For Divyansh Infraheight Pvt. Ltd.

Director

Chandarjeet Pathak
Managing Director

Date. 10.05.24

Place: Ghaziabad

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)
Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.
Email: divyanshflora@gmail.com, www.divyanshflora.com
Phone No.: +91-8860414140



प्रारूप 1

पंजीकरण प्रमाण-पत्र

कॉर्पोरेट पहचान संख्या U45400DL2011FTC224895 2011 - 2012

यह एकाद्वारा सत्यापित करता है कि निम्नलिखित

DIVYANSH INFRAHEIGHT PRIVATE LIMITED

का पंजीकरण, कम्पनी अधिनियम 1956 (1956 का 1) के अंतर्गत आज किया जाता है और यह एक निजी प्राइवेट लिमिटेड है।

यह प्रमाण-पत्र अर्ज दिनांक बरह सितम्बर दो हजार ग्यारह को दिल्ली में जारी किया गया है।

Form 1

Certificate of Incorporation

Corporate Identity Number : U45400DI.2011PTC224895 2011 - 2012

I hereby certify that DIVYANSH INFRAHEIGHT PRIVATE LIMITED is incorporated under the Companies Act, 1956 (No. 1 of 1956) and that the company is private limited.

Given at Delhi this Twelfth day of September Two Thousand Eleven.

Registrar of Companies, National Capital Territory of Delhi

कम्पनी रजिस्ट्रार, राष्ट्रीय राजधानी क्षेत्र दिल्ली

Note: The corresponding form has been approved by PREMLAL BHANJURAM MALIK, Deputy Registrar of Companies and this certificate has been digitally signed by the Registrar through a system generated (upto 31.03.2011) under rule 5(2) of the Companies (Electronic Filing and Authentication of Documents) Rules, 2006. The digitally signed certificate can be verified at the Ministry website (www.mca.gov.in).

यह पंजीकरण के माध्यम से प्रमाणित है कि निम्नलिखित पता

Address as per record available in Registrar of Companies office.

DIVYANSH INFRAHEIGHT PRIVATE LIMITED

76, KANTI NAGAR DELHI,

DELHI 110051,

INDIA

3105 TAX/SALES INVOICE

ANNEXURE R-3

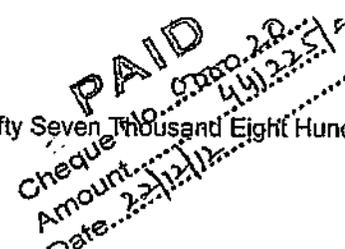
(Original)

ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com	C.Ex.Reg.No.-AAGCA0519BEM002 Range-V, GHAZIABAD DIVISION-III, GHAZIABAD COMMISSIONERATE- GHAZIABAD
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TIN No : 09889102645	WEF : 10-01-2006	Serial No : 298
Mobile No : 09891776363, 09810349868		

To DIVYANSH PROMOTERS & DEVELOPERS PVT. LTD PLOT NO. GH-5A, CROSSING REPUBLIC , NH-24, GHAZIABAD TIN No. 09988820184 WEF :	Date of Issue : 19-12-2012 Phone No : Mobile No :
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SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-10	15.12.2012 TO 19.12.2012	34.00	2363.59	80362.00
2		M-25	15.12.2012 TO 19.12.2012	118.00	2363.59	278904.00
3		M-30	15.12.2012 TO 19.12.2012	14.50	2363.59	34272.00
Total Amount						393538.00

Total Value in words Rupees Four Lakh Fifty Seven Thousand Eight Hundred Seventy Six Only 	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">393,538.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">7,871.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">157.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">79.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">401645.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">50206.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">6025.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">457876.00</td></tr> </table>	Discount	0.00	Net Amount	393,538.00	Central Excise Duty @ 2.00 %	7,871.00	Education Cess @ 2.00 %	157.00	Sh. Ed. Cess @ 1.00 %	79.00	SubTotal	401645.00	VAT/CST @ 12.50 %	50206.00	Additional Tax @ 1.50 %	6025.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	457876.00
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SubTotal	401645.00																				
VAT/CST @ 12.50 %	50206.00																				
Additional Tax @ 1.50 %	6025.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	457876.00																				



Pre Authenticated
For Adycon Infrastructures Pvt Ltd.



For Adycon Infrastructures Pvt Ltd.

Authorized Signatory

Signature of Person Invoice

that the invoice shows that the actual price of material and that the particulars are true and correct the total amount shown is as per the challan.

*** This is a computer generated Invoice ***

3106 TAX/SALES INVOICE

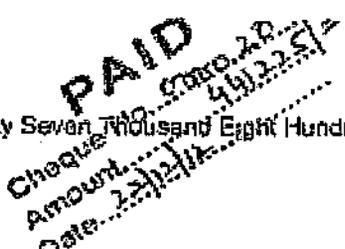
(Original)

ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com	C.Ex.Reg.No.-AAQCND5190EMD012 Range-V, GHAZIABAD DIVISION-III, GHAZIABAD COMMISSION/LATE- GHAZIABAD
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TIN No : 09889102646 WEF : 10-01-2006 Mobile No : 09851776363, 09810349868	Serial No : 298
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To DIVYANSH PROMOTERS & DEVELOPERS PVT. LTD PLOT NO. GH-5A, CROSSING REPUBLIC, NH-24, GHAZIABAD TIN No. 0988820184 WEF :	Date of Issue : 19-12-2012 Phone No : Mobile No :
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SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-10	15.12.2012 TO 19.12.2012	34.00	2363.59	80352.00
2		M-25	15.12.2012 TO 19.12.2012	118.00	2363.59	278904.00
3		M 30	15.12.2012 TO 19.12.2012	14.50	2363.59	34272.00
Total Amount						393538.00

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Additional Tax @ 1.50 %	6,025.00																				
Other/Labour /Cartago	0.00																				
Total Amount of Invoice	457,876.00																				



Pre Authenticated
For Adycon Infrastructures Pvt Ltd.



For Adycon Infrastructures Pvt Ltd.

Authorized Signatory

Signature of Person Invoice

* that the invoice shows that the actual price of material and that the particulars are true and correct the total billed is as per the challan

*** This is a computer generated invoice ***

3107
TAX/SALES INVOICE

(Duplicate)

<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	<p>C.Ex.Reg.No.-AAGCA0519BEM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD</p>
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<p>TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09891776363, 09810349868</p>	<p>Serial No : 51</p>
--	-----------------------

<p>To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. U9480024156 WEF :</p>	<p>Date of Issue : 31-05-2013 Phone No : Mobile No :</p>
---	--

S.No.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1	27-05-2013	M-10	1084,1085,1086,1087	24.00	2277.64	54663.00
2	28-05-2013	M-10	1190,1191	11.00	2277.64	25054.00
Total Amount						79717.00

<p>Total value in words Rupees Ninety Two Thousand Seven Hundred Forty Nine Only</p>	<table style="width: 100%; border-collapse: collapse;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">79717.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">1594.90</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">32.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">16.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">81359.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">10170.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">1220.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">92749.00</td></tr> </table>	Discount	0.00	Net Amount	79717.00	Central Excise Duty @ 2.00 %	1594.90	Education Cess @ 2.00 %	32.00	Sh. Ed. Cess @ 1.00 %	16.00	SubTotal	81359.00	VAT/CST @ 12.50 %	10170.00	Additional Tax @ 1.50 %	1220.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	92749.00
Discount	0.00																				
Net Amount	79717.00																				
Central Excise Duty @ 2.00 %	1594.90																				
Education Cess @ 2.00 %	32.00																				
Sh. Ed. Cess @ 1.00 %	16.00																				
SubTotal	81359.00																				
VAT/CST @ 12.50 %	10170.00																				
Additional Tax @ 1.50 %	1220.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	92749.00																				

<p>Pre Authenticated For Adycon infrastructures Pvt Ltd. <i>Sauha</i> Authorized Signatory</p>		<p>For Adycon Infrastructures Pvt <i>[Signature]</i> Signature of Person Inv</p>
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We declare that the invoice shows that the actual price of material and that the particulars are true and correct the quantity mentioned is as per the challan.

*** This is a computer generated invoice ***

TAX/SALSALES INVOICE

(Duplicate)

ADYCON INFRASTRUCTURES PVT LTD.

VIII - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office : KG-18, Kavi Nagar, Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No. RAECAD5158EM02

Range IV, GHAZIABAD-III

DIVISION-III, GHAZIABAD

COMMISSIONERATE - GHAZIABAD

TIN No : 09289102845 WEF : 10-01-2006
 Mobile No : 09891776383, 09810349868

Serial No : 51

To
 DIVYANSH INFRAHEIGHT PVT LTD
 PLOT NO. 10 SHAKTI KHAND - 2,
 KDRAPURAM, GHAZIABAD
 SITE :- NOIDA EXTN.

Date of Issue : 31-05-2013

Phone No :

Mobile No

TIN No. 09465674156 WEF :

S.No.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1	27-05-2013	M-13	1084, 1085, 1086, 1087	24.00	2277.64	54659.52
2	29-05-2013	M-13	1190, 1191	11.00	2277.34	25050.74
Total Amount						79710.26

Net Amount in words
 Rs. 79,710.26, Two Thousand Seven Hundred Forty Nine Only

Discount	0.00
Net Amount	79710.26
Central Excise Duty @ 2.00 %	1594.21
Education Cess @ 2.00 %	1594.21
Sh. Ed. Cess @ 1.00 %	797.10
SubTotal	81359.14
VAT/CST @ 12.50 %	10170.07
Additional Tax @ 1.50 %	1220.07
Other/Labour /Cartage	0.00
Total Amount of Invoice	92749.28

Pre Authenticated
 For Adycon Infrastructures Pvt Ltd.



For Adycon Infrastructures Pvt

Authorized Signatory

Signature of Person inv

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the actual quantity mentioned is as per the challan

*** This is a computer generated invoice ***

(Handwritten mark)

TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com				CE, Reg. No. - AACCA6108EP002 Range IV, GHAZIABAD-III DIVISION III GHAZIABAD COMMISSION RATE GHAZIABAD		
TIN No : 09889102645 WEF : 10-01-2012 Mobile No : 09891776363, 09810349868		Serial No : 179				
To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09488624156 WEF :		Date of issue : 31-08-2013 Phone No : Mobile No :				
SNo.	Description of Goods			Qty In M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-40	16.08.2013 to 31.08.2013	44.50	2277.64	101355.00
2		M-25	16.08.2013 to 31.08.2013	60.00	2277.64	136658.00
				Total Amount		238013.00
Total Value in words Rupees Two Lakh Seventy Six Thousand Nine Hundred Twenty Four Only				Discount : 0.00 Net Amount : 238013.00 Central Excise Duty @ 2.00 % : 4760.26 Education Cess @ 2.00 % : 95.21 Sh. Ed. Cess @ 1.00 % : 47.60 SubTotal : 242916.00 VAT/CST @ 12.50 % : 30364.50 Additional Tax @ 1.50 % : 3544.00 Other/Labour /Cartage : 0.00 Total Amount of Invoice : 276924.60		
Pre Authenticated For Adycon Infrastructures Pvt Ltd. Authorized Signatory				For Adycon Infrastructures Pvt Ltd. Signature of Person Invoice		

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan

*** This is a computer generated invoice ***

12

TAX SALES INVOICE

Original

ADYCON INFRASTRUCTURES PVT LTD. VIII - Kanyani Post-Chhajpurhi, Distt Gautam Budh Nagar (U.P.) Head Office - KG-18 Kavi Nagar, Ghaziabad-201002(U.P.) E-mail - adycon.infrastructures@gmail.com		SERIAL NO. 1178 DATE OF ISSUE: 06/09/2013 TO: ... FROM: ...
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TIN No: 0882402561	WEF: 01/01/2012	Serial No: 1178
Molsto No: 1509170382 3951740002		

To: DIVYANUP INFRAHEIGHT PVT LTD. PLOT NO 10 SHANTI KHAND - 2 MIDRAPURAM, GHAZIABAD SITE - NOIDA EXTN TIN No: 3648824156 WEF:	Date of Issue: 06/09/2013 Invoice No: Molsto No:
---	--

Sl No	Description of Goods			Qty in KG	Rate/Qty	Amount
	IME Date	Grade	Classification			
1		...	14000 2013 to 21/9/2013	14000	2277.64	101355.00
2		...	14000 2013 to 21/9/2013	14000	2277.64	101355.00
Total Amount						202710.00

Total Value in words Rupees Only: ... Ten Thousand Only	Discount	0.00
	Net Amount	202710.00
	General Excise Duty @ 2.00%	4054.20
	Education Cess @ 2.00%	8108.40
	Sh. Exc. Cess @ 1.00%	2027.10
	SubTotal	217800.00
	VAT/CST @ 2.50%	5445.00
	Additional Tax @ 1.00%	2027.10
Other/Labour/Carriage	0.00	
Total Amount of Invoice	225300.00	

For Adycon Infrastructure Pvt Ltd
 Authorized Signatory
 For Adycon Infrastructures Pvt Ltd
 Signature of Person Invoiced

I hereby declare that the above invoice is true and correct and that the goods are as per the invoice and that the amount is as per the invoice.

3111 TAX/SALES INVOICE

(Original)

<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	C.Ex.Reg.No.-AAGCA0519BEM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD
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TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09891776363, 09810349868	Serial No : 51
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To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09488824156 WEF .	Date of Issue : 31-05-2013 Phone No : Mobile No :
---	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1	27-05-2013	M-10	1084,1085,1086,1087	24.00	2277.64	54663.00
2	28-05-2013	M-10	1190,1191	11.00	2277.64	25054.00
Total Amount						79717.00

Total Value in words Rupees Ninety Two Thousand Seven Hundred Forty Nine Only	<table style="width: 100%; border-collapse: collapse;"> <tr> <td style="text-align: right;">Discount</td> <td style="text-align: right;">0.00</td> </tr> <tr> <td style="text-align: right;">Net Amount</td> <td style="text-align: right;">79,717.00</td> </tr> <tr> <td style="text-align: right;">Central Excise Duty @ 2.00 %</td> <td style="text-align: right;">1,594.00</td> </tr> <tr> <td style="text-align: right;">Education Cess @ 2.00 %</td> <td style="text-align: right;">32.00</td> </tr> <tr> <td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td> <td style="text-align: right;">16.00</td> </tr> <tr> <td style="text-align: right;">SubTotal</td> <td style="text-align: right;">81359.00</td> </tr> <tr> <td style="text-align: right;">VAT/CST @ 12.50 %</td> <td style="text-align: right;">10170.00</td> </tr> <tr> <td style="text-align: right;">Additional Tax @ 1.50 %</td> <td style="text-align: right;">1220.00</td> </tr> <tr> <td style="text-align: right;">Other/Labour /Cartage</td> <td style="text-align: right;">0.00</td> </tr> <tr> <td style="text-align: right;">Total Amount of Invoice</td> <td style="text-align: right;">92749.00</td> </tr> </table>	Discount	0.00	Net Amount	79,717.00	Central Excise Duty @ 2.00 %	1,594.00	Education Cess @ 2.00 %	32.00	Sh. Ed. Cess @ 1.00 %	16.00	SubTotal	81359.00	VAT/CST @ 12.50 %	10170.00	Additional Tax @ 1.50 %	1220.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	92749.00
Discount	0.00																				
Net Amount	79,717.00																				
Central Excise Duty @ 2.00 %	1,594.00																				
Education Cess @ 2.00 %	32.00																				
Sh. Ed. Cess @ 1.00 %	16.00																				
SubTotal	81359.00																				
VAT/CST @ 12.50 %	10170.00																				
Additional Tax @ 1.50 %	1220.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	92749.00																				

Pre Authenticated For Adycon Infrastructures Pvt Ltd. Authorized Signatory		For Adycon Infrastructures Pvt Ltd. Signature of Person Invoice
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We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated Invoice ***

3112 TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD.

Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office : KG-18, Kavi Nagar, Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C Ex. Reg No. - AUGC05158EM002

Range-IV, GHAZIABAD-III

DIVISION-II, GHAZIABAD

COMMISSIONERATE-GHAZIABAD

TIN No : 09889102645 WEF : 10-01-2003

Mobile No : 99891776363, 99810349863

Serial No : 51

To

DIVYANSH INFRAHEIGHT PVT LTD
PLOT NO. 10 SHAKTI KHAND - 2,
INDRAPURAM, GHAZIABAD
SITE - NOIDA EXTN.

Date of Issue : 31-05-2013

Phone No

Mobile No

TIN No. 09488824156 WEF .

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1	27-05-2013	M-10	1084,1085,1086,1087	24.00	2277.54	54663.00
2	28-05-2013	M 10	1190,1191	11.00	2277.64	25054.00
Total Amount						79717.00

Total Value in words

Ruppes Ninety Two Thousand Seven Hundred Forty Nine Only

Discount	0.00
Net Amount	79,717.00
Central Excise Duty @ 2.00 %	1,594.00
Education Cess @ 2.00 %	32.00
Sh. Ed. Cess @ 1.00 %	16.00
SubTotal	81359.00
VAT/CST @ 12.50 %	10170.00
Additional Tax @ 1.50 %	1220.00
Other/Labour /Cartage	0.00
Total Amount of Invoice	92749.00

Pre Authenticated

For Adycon Infrastructures Pvt Ltd.

Auth

Authorized Signatory



For Adycon Infrastructures Pvt Ltd.

[Signature]

Signature of Person Invoice

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated invoice ***

3113
TAX/SALES INVOICE

(Original)

<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	<p>C.Ex.Reg.No.-AAGCA05198EM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMISSIONERATE-GHAZIABAD</p>
--	--

TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09891776363, 09810349868	Serial No : 119
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To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09488824156 WEF :	Date of Issue : 31-07-2013 Phone No : Mobile No :
---	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-10	16.07.2013 TO 31.07.2013	42 (47.02)	2277.64	107095.00
2		M-30	16.07.2013 TO 31.07.2013	21.00	2277.64	47830.00
3		M-25	16.07.2013 TO 31.07.2013	3.5 (5.00)	2277.64	11388.00
Total Amount						166313.00

Total Value in words Rupees One Lakh Ninety Three Thousand Five Hundred Two Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">166,313.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">3,326.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">67.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">33.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">169739.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">21217.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">2546.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">193502.00</td></tr> </table>	Discount	0.00	Net Amount	166,313.00	Central Excise Duty @ 2.00 %	3,326.00	Education Cess @ 2.00 %	67.00	Sh. Ed. Cess @ 1.00 %	33.00	SubTotal	169739.00	VAT/CST @ 12.50 %	21217.00	Additional Tax @ 1.50 %	2546.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	193502.00
Discount	0.00																				
Net Amount	166,313.00																				
Central Excise Duty @ 2.00 %	3,326.00																				
Education Cess @ 2.00 %	67.00																				
Sh. Ed. Cess @ 1.00 %	33.00																				
SubTotal	169739.00																				
VAT/CST @ 12.50 %	21217.00																				
Additional Tax @ 1.50 %	2546.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	193502.00																				

176,225.00

Pre Authenticated For Adycon Infrastructures Pvt Ltd. Authorized Signatory		For Adycon Infrastructures Pvt Ltd. Signature of Person Invoice
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We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated invoice ***

3114
TAX/SALES INVOICE

(ORIGINAL)

<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	C.Ex.Reg.No.-AAGCA8519BEM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD
--	--

TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09891776363, 09810348868	Serial No : 119
--	-----------------

To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09488824156 WEF :	Date of Issue : 31-07-2013 Phone No : Mobile No :
--	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-10	16.07.2013 TO 31.07.2013	47.02	2277.64	107095.00
2		M-30	16.07.2013 TO 31.07.2013	21.00	2277.64	47830.00
3		M-25	16.07.2013 TO 31.07.2013	5.00	2277.64	11388.00
Total Amount						166313.00

Total Value in words Rupees One Lakh Ninety Three Thousand Five Hundred Two Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">166,313.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">3,326.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">67.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">33.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">169739.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">21217.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">2546.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">193502.00</td></tr> </table>	Discount	0.00	Net Amount	166,313.00	Central Excise Duty @ 2.00 %	3,326.00	Education Cess @ 2.00 %	67.00	Sh. Ed. Cess @ 1.00 %	33.00	SubTotal	169739.00	VAT/CST @ 12.50 %	21217.00	Additional Tax @ 1.50 %	2546.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	193502.00
Discount	0.00																				
Net Amount	166,313.00																				
Central Excise Duty @ 2.00 %	3,326.00																				
Education Cess @ 2.00 %	67.00																				
Sh. Ed. Cess @ 1.00 %	33.00																				
SubTotal	169739.00																				
VAT/CST @ 12.50 %	21217.00																				
Additional Tax @ 1.50 %	2546.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	193502.00																				

176,225/-

<p style="text-align: center;"><i>OK</i></p> <p>Pre Authenticated For Adycon Infrastructures Pvt Ltd.</p> <p style="text-align: center;"><i>Saha</i></p> <p>Authorized Signatory</p>		<p style="text-align: right;">For Adycon Infrastructures Pvt Ltd.</p> <p style="text-align: right;"><i>V. P. Singh</i></p> <p style="text-align: right;">Signature of Person Invoice</p>
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We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

3115 TAX/SALES INVOICE

(Original)

<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	C.Ex.Reg.No.-AAGCA0519BEM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD
--	--

TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09891776363, 09810349868	Serial No : 118
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To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09488824156 WEF :	Date of Issue : 31-07-2013 Phone No : Mobile No :
---	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-10	16.07.2013 TO 31.07.2013	✓ 6.00	2277.64	13666.00
2		M-25	16.07.2013 TO 31.07.2013	✓ 99.50	2277.64	226625.00
3		M-30	16.07.2013 TO 31.07.2013	✓ 35.00	2277.64	79717.00
4		M-40	16.07.2013 TO 31.07.2013	✓ 22.00	2277.64	50108.00
Total Amount						370116.00

Total Value in words Rupees Four Lakh Thirty Thousand Six Hundred Twenty Four Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">370,116.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">7,402.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">148.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">74.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">377740.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">47218.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">5666.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">430624.00</td></tr> </table>	Discount	0.00	Net Amount	370,116.00	Central Excise Duty @ 2.00 %	7,402.00	Education Cess @ 2.00 %	148.00	Sh. Ed. Cess @ 1.00 %	74.00	SubTotal	377740.00	VAT/CST @ 12.50 %	47218.00	Additional Tax @ 1.50 %	5666.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	430624.00
Discount	0.00																				
Net Amount	370,116.00																				
Central Excise Duty @ 2.00 %	7,402.00																				
Education Cess @ 2.00 %	148.00																				
Sh. Ed. Cess @ 1.00 %	74.00																				
SubTotal	377740.00																				
VAT/CST @ 12.50 %	47218.00																				
Additional Tax @ 1.50 %	5666.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	430624.00																				

<p style="text-align: center;"><i>OK</i></p> <p style="text-align: center;"><i>AS</i></p> <p>Pre Authenticated For Adycon Infrastructures Pvt Ltd.</p> <p style="text-align: center;"><i>Saini</i></p> <p>Authorized Signatory</p>		<p style="text-align: center;"><i>Navas</i></p> <p style="text-align: right;"><i>Navas</i></p> <p>For Adycon Infrastructures Pvt Ltd.</p> <p style="text-align: center;"><i>V. Khan</i></p> <p>Signature of Person Invoice</p>
--	---	--

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

3116 TAX/SALES INVOICE

Official

<p>ADYCON INFRASTRUCTURES PVT LTD. VIII - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	<p>C.Ex.RegNo.-AAGCA0519BEM02 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD</p>
--	---

TIN No : 09889102645	WEF : 10-01-2006	Serial No : 118
Mobile No : 09891776363, 09810348868		

<p>To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN,</p> <p>TIN No. 09488824156 WEF :</p>	<p>Date of Issue : 31-07-2013</p> <p>Phone No : Mobile No :</p>
---	--

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-10	16.07.2013 TO 31.07.2013	✓ 6.00	2277.64	13668.00
2		M-25	16.07.2013 TO 31.07.2013	✓ 99.50	2277.64	228625.00
3		M-30	16.07.2013 TO 31.07.2013	✓ 36.00	2277.64	79717.00
4		M-40	16.07.2013 TO 31.07.2013	✓ 22.00	2277.64	50108.00
Total Amount						370116.00

<p>Total Value in words Rupees Four Lakh Thirty Thousand Six Hundred Twenty Four Only</p>	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">370,116.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">7,402.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">148.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">74.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">377740.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">47218.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">5666.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">430624.00</td></tr> </table>	Discount	0.00	Net Amount	370,116.00	Central Excise Duty @ 2.00 %	7,402.00	Education Cess @ 2.00 %	148.00	Sh. Ed. Cess @ 1.00 %	74.00	SubTotal	377740.00	VAT/CST @ 12.50 %	47218.00	Additional Tax @ 1.50 %	5666.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	430624.00
Discount	0.00																				
Net Amount	370,116.00																				
Central Excise Duty @ 2.00 %	7,402.00																				
Education Cess @ 2.00 %	148.00																				
Sh. Ed. Cess @ 1.00 %	74.00																				
SubTotal	377740.00																				
VAT/CST @ 12.50 %	47218.00																				
Additional Tax @ 1.50 %	5666.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	430624.00																				

<p><i>OK</i> <i>AS</i></p> <p>Pre Authenticated For Adycon Infrastructures Pvt Ltd.</p> <p><i>Satish</i> Authorized Signatory</p>		<p><i>Handwritten</i></p> <p>For Adycon Infrastructures Pvt Ltd.</p> <p><i>Vijay Kumar</i> Signature of Person Invoice</p>
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We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated invoice ***

3117 TAX SALES INVOICE

(Original)

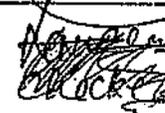
<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	C.Ex.Reg.No.-AAGCA0519BEM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD
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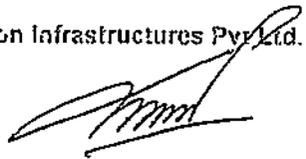
TIN No : 09889102645	WEF : 10-01-2006	Serial No : 70
Mobile No : 03691776363, 09810349368		

To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09488824156 WEF :	Date of Issue : 17-06-2013 Phone No : Mobile No :
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SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC.Date	Grade	Challan No			
1	17-06-2013	M-30	1885,1888,1889,1890,1891,1892,1893,1898	44.00	2277.64	100216.00
Total Amount						100216.00

Total Value in words Rupees One Lakh Sixteen Thousand Five Hundred Ninety Nine Only	<table style="width: 100%;"> <tr><td>Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td>Net Amount</td><td style="text-align: right;">100216.00</td></tr> <tr><td>Central Excise Duty @ 2.00 %</td><td style="text-align: right;">2004.32</td></tr> <tr><td>Education Cess @ 2.00 %</td><td style="text-align: right;">40.08</td></tr> <tr><td>Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">20.04</td></tr> <tr><td>SubTotal</td><td style="text-align: right;">102280.44</td></tr> <tr><td>VAT/CST @ 12.50 %</td><td style="text-align: right;">12785.06</td></tr> <tr><td>Additional Tax @ 1.50 %</td><td style="text-align: right;">1534.21</td></tr> <tr><td>Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td>Total Amount of Invoice</td><td style="text-align: right;">116599.71</td></tr> </table>	Discount	0.00	Net Amount	100216.00	Central Excise Duty @ 2.00 %	2004.32	Education Cess @ 2.00 %	40.08	Sh. Ed. Cess @ 1.00 %	20.04	SubTotal	102280.44	VAT/CST @ 12.50 %	12785.06	Additional Tax @ 1.50 %	1534.21	Other/Labour /Cartage	0.00	Total Amount of Invoice	116599.71
Discount	0.00																				
Net Amount	100216.00																				
Central Excise Duty @ 2.00 %	2004.32																				
Education Cess @ 2.00 %	40.08																				
Sh. Ed. Cess @ 1.00 %	20.04																				
SubTotal	102280.44																				
VAT/CST @ 12.50 %	12785.06																				
Additional Tax @ 1.50 %	1534.21																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	116599.71																				

@ 2200/m³

- 96,800/-

Pre Authenticated For Adycon Infrastructures Pvt Ltd.  Authorized Signatory		For Adycon Infrastructures Pvt Ltd.  Signature of Person Invoice
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We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

3118 TAX SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD.

VIII - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No.-MGCAD5108EM002

Range-IV, GHAZIABAD-III

DIVISION III, GHAZIABAD

COMMISSIONERATE GHAZIABAD

TIN No : 09889102645 WEF : 10-01-2018 Serial No : 70
 Mobil. No : 9991778363, 99810949385

To
 DIVYANSH INFRAHEIGHTS PVT LTD
 PLOT NO. 10 SHAKTI KHAND - 2,
 INDRAPURAM, GHAZIABAD
 SITE :- NOIDA EXTN,
 U.P.

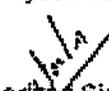
TIN No. 00488824156 WEF :

Date of Issue : 17/08/2018
 Phone No :
 Mobile No :

Sl No	Description of Goods			Qty in M3	Rate/Unit	Amount
	RMC Date	Grade	Challan No			
1	17-08-2018	M-30	1885,1886,1889,1890,1891,1892,1893,1898	44.00	2277.64	100216.00
Total Amount:						100216.00

<p>Total Value in words Rupees One Lakh Sixteen Thousand Five Hundred Ninety Nine Only</p>	<p>Discount: 0.00 Net Amount: 100216.00 Central Excise Duty @ 2.00 %: 2004.32 Education Cess @ 2.00 %: 40.08 Sh. Ed. Cess @ 1.00 %: 20.04 SubTotal: 102280.44 VAT/CST @ 12.50 %: 12785.05 Additional Tax @ 1.50 %: 1534.21 Other/Labour/Carriage: 0.00 Total Amount of Invoice: 116589.70</p>
---	---

@ 2200/m³
 - 96,800/-

Pre-Authenticated
 For Adycon Infrastructures Pvt Ltd.

 Authorized Signatory



For Adycon Infrastructures Pvt Ltd.

 Signature of Person Invoice

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan

*** This is a computer generated invoice ***

3119
TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD.

Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No.-AAGCA0519BE/002

Range-IV, GHAZIABAD-III

DIVISION-III,GHAZIABAD

COMMISSIONER/ATE,GHAZIABAD

TIN No : 09889102645 WEF : 10-01-2006

Serial No : 70

Mobile No : 02891776363, 09810349868

To
DIVYANSH INFRAHEIGHT PVT LTD
PLOT NO. 10 SHAKTI KHAND - 2,
INDRAPURAM, GHAZIABAD
SITE :- NOIDA EXTN,

Date of Issue : 17-06-2013

Phone No :

Mobile No :

TIN No. 09488824156 WEF :

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1	17-06-2013	M-30	1885,1888,1889,1890,1891,1892,1893,1898	44.00	2277.64	100216.00
Total Amount						100216.00

Total Value in words

Rupees One Lakh Sixteen Thousand Five Hundred Ninety Nine Only

Discount	0.00
Net Amount	100216.00
Central Excise Duty @ 2.00 %	2004.32
Education Cess @ 2.00 %	40.08
Sh. Ed. Cess @ 1.00 %	20.04
SubTotal	102280.44
VAT/CST @ 12.50 %	12785.05
Additional Tax @ 1.50 %	1534.21
Other/Labour /Cartage	0.00
Total Amount of Invoice	116599.70

Rs. 1,12,200/-
OK
[Signature]

@ 2200/m³
2191.69 m³
[Signature]
= 1,12,200/-
[Signature]

Pre Authenticated

For Adycon Infrastructures Pvt Ltd.



For Adycon Infrastructures Pvt Ltd.

Authorized Signatory

Signature of Person Invoice

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated Invoice ***

3120 TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD.

VIII - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ec.Reg.No.-AAGCA0519884713

Range-IV, GHAZIABAD-III

DIVISION III, GHAZIABAD

COMP-5135-IV, GHAZIABAD

TIN No : 09F80102648 WEF : 10-01-2006

Serial No : 70

Phone No : 0172-270133, 2881304988

Date of Issue : 11-12-2006

To
DIVYANSH INFRASTRUCTURES PVT LTD
PLOT NO. 10 SHAKTI KHAND - 2,
INDRAPURAM, GHAZIABAD
SITE - NOIDA EXTN.

Phone No

Mobile No :

TIN No. 06488624168 WEF :

Sl. No.	Description of Goods			Qty in MG	Rate/Qty	Amount
	REC Date	Grade	Challan No			
1	17-03-2013	M-36	1885, 1888, 1889, 1890, 1891, 1892, 1893, 1898	74.00	2277.14	168484.28
Total Amount						168484.28

Total Value in words

Rupees One Lakh Sixteen Thousand Five Hundred Ninety Nine Only

Central Excise Duty @ 2.00 %	3369.69
Education Cess @ 2.00 %	3369.69
Sh. Ed. Cess @ 1.00 %	1684.84
Sub Total	162290.00
VAT/CST @ 12.50 %	20286.25
Additional Tax @ 1.50 %	2524.31
Other/Labour/Carriage	0.00
Total Amount of Invoice	116599.00

Ad. 1, 12, 2006
OK
[Signature]

2202 m³
2191.69 m³
[Signature]
= 1, 12, 2006
[Signature]

Pre Authenticated

For Adycon Infrastructures Pvt Ltd.



For Adycon Infrastructures Pvt Ltd.

Authorized Signatory

Signature of Person Invoice

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan

*** This is a computer generated invoice ***

ADYCON INFRASTRUCTURES PVT LTD.

VIII - Kanavni Road - Chajarchi, Distt Gautam Budh Nagar (U.P.)
 Head Office : G-18, Kavi Nagar, Ghaziabad - 201002 (U.P.)
 E-mail : adycon.infrastructures@gmail.com

C. Ex. Reg. No. - AAGCA0519BEM002
 Range - IV, GHAZIABAD - III
 DIVISION - III, GHAZIABAD
 COMMISSIONERATE - GHAZIABAD

No : 096891026
 File No : 099517763

WEF : 10-01-2000

Serial No : 62

DIVYANSH INFRASTRUCTURES PVT LTD
 PLOT NO. 10 SHAKTI KHAND - 2,
 INDRAPURAM, GHAZIABAD
 SITE - NOIDA EXTN

Date of Issue : 17-06-2013

Phone No :

Mobile No :

TIN No. 0940000

WEF :

Description of Goods			Qty in M3	Rate/Cum	Amount
RMC Date	Grade	Challan No			
	M-30	01-06-2013 to 15-06-2013	534.00	2277.64	1216260.00
Total Amount					1216260.00

Total Value in words

Fourteen Lakh Seven Thousand Nine Hundred Only

Discount	0.00
Net Amount	1,216,260.00
Central Excise Duty @ 2.00 %	24,325.00
Education Cess @ 2.00 %	486.00
Sh. Ed. Cess @ 1.00 %	243.00
SubTotal	1241314.00
VAT/CST @ 12.50 %	155164.00
Additional Tax @ 1.50 %	18620.00
Other/Labour /Cartage	0.00
Total Amount of Invoice	1415098.00

Handwritten: Paid Rs 10 lac By RMC

Handwritten: @ 2200/m³
2191/m³
Rs 13,61,700/-
Anwar

For Authenticated

For Adycon Infrastructures Pvt Ltd.



For Adycon Infrastructures Pvt Ltd.

Authorized Signatory

Signature of Person Invoice

I declare that the invoice shows that the actual quantity of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

I declare that the actual quantity of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

ADYCON INFRASTRUCTURES PVT LTD.

Vill - Kanavai I - Chajarchi, Distt Gautam Budh Nagar (U.P.)
 Head Office - G-18, Kavi Nagar, Ghaziabad-201002 (U.P.)
 E-mail - adycon.infrastructures@gmail.com

EX. Reg No - JAGL/051988/002
 Office - IV, GHAZIABAD-II
 DIVISION-III, GHAZIABAD
 COMMISSIONERATE-GHAZIABAD

Invoice No: 11701
 Date: 17-06-2013

WEF 1-01-2008

Serial No: 62

JIVYANSH INFRASTRUCTURES PVT LTD
 PLOT NO. 10 SHAKTI CHAND - 2
 INDRAPURAM, GHAZIABAD
 SITE - NOIDA EX

Date of Issue: 17-06-2013

Phone No:

Mobile No:

IN No:

Description of Goods		Qty in M3	Rate/Cum	Amount
RMC Date	Challan No			
17-06-2013	11701-05-2013	534.00	2277.54	1216260.00
Total Amount				1216260.00

Value in words

Rs. 12,16,260.00 Only

Discount	0.00
Net Amount	1,216,260.00
Central Excise Duty @ 2.00 %	24,325.00
Education Cess @ 2.00 %	486.00
Sh. Ed. Cess @ 1.00 %	243.00
Sub Total	1241314.00
VAT @ 12.50 %	155164.00
Additional Tax @ 1.50 %	18620.00
Other/Labour/Carriage	0.00
Total Amount of Invoice	1415098.00

Rs. 13,61,700/-
 OK
 [Signature]

Handwritten note: Paid Rs 10600 By R 10/5

Handwritten notes: @ 2200/m3, 2191/m3

Handwritten notes: Rs 13,61,700/-
 [Signature]



Authorized Signatory
 [Signature]

For Adycon Infrastructures Pvt Ltd.
 [Signature]
 Signature of Person Invoice

I hereby certify that the particulars are true and correct the total amount is Rs. 14,15,098.00

<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Forest-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office - KG-18, Kavi Nagar, Ghaziabad-201002(U.P.) E-mail - adycon.infrastructures@gmail.com</p>	<p>C. Ex.Reg.No.-AAGCA05198EM002 Range-IV, GHAZIABAD-III DIVISION-III, GHAZIABAD COMMISSIONERATE-GHAZIABAD</p>
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Invoice No : 098891026 File No : 098817763	WEF : 10-01-2006	Serial No : 62
TO : DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE - NOIDA EXTN		Date of Issue : 17-06-2013 Phone No : Mobile No :

S.No.	Description of Goods	Qty in M3	Rate/Cum	Amount						
	<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <th style="width: 15%;">RMC Date</th> <th style="width: 15%;">Grade</th> <th style="width: 70%;">Challan No</th> </tr> <tr> <td></td> <td>M-30</td> <td>01 06 2013 to 15 06 2013</td> </tr> </table>	RMC Date	Grade	Challan No		M-30	01 06 2013 to 15 06 2013	534.00	2277.64	1216260.00
RMC Date	Grade	Challan No								
	M-30	01 06 2013 to 15 06 2013								
Total Amount				1216260.00						

Total Value in words Rupees Fourteen Lakh Seven Thousand Ninety Eight Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">1,216,260.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">24,325.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">486.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">243.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">1241314.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">155164.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">18620.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of invoice</td><td style="text-align: right;">1415098.00</td></tr> </table>	Discount	0.00	Net Amount	1,216,260.00	Central Excise Duty @ 2.00 %	24,325.00	Education Cess @ 2.00 %	486.00	Sh. Ed. Cess @ 1.00 %	243.00	SubTotal	1241314.00	VAT/CST @ 12.50 %	155164.00	Additional Tax @ 1.50 %	18620.00	Other/Labour /Cartage	0.00	Total Amount of invoice	1415098.00
Discount	0.00																				
Net Amount	1,216,260.00																				
Central Excise Duty @ 2.00 %	24,325.00																				
Education Cess @ 2.00 %	486.00																				
Sh. Ed. Cess @ 1.00 %	243.00																				
SubTotal	1241314.00																				
VAT/CST @ 12.50 %	155164.00																				
Additional Tax @ 1.50 %	18620.00																				
Other/Labour /Cartage	0.00																				
Total Amount of invoice	1415098.00																				

Paid Rs 10 Lac By RMC

@ 2200/m³

11,74,500

Pre Authenticated For Adycon Infrastructures Pvt Ltd. Authorized Signatory		For Adycon Infrastructures Pvt Ltd. Signature of Person Invoice
--	--	--

I hereby declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan

(Original)

ADYCON INFRASTRUCTURES PVT LTD.

Vill - Kanavni P. O. - Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office - G-18, Kavi Nagar, Ghaziabad-201002(U.P)

E-mail - adycon.infrastructures@gmail.com

Reg No - AAGLAD5198EMD12
 Range - GHAZIABAD EC
 DIVISION III GHAZIABAD
 COMMISSIONERATE-GHAZIABAD

No. - 066491326

File No. - 02/90/1776

WEF - 01-01-2006

Serial No - 62

DIVYANSH INFRASTRUCTURES PVT LTD
 PLOT NO. 10 SHAKTI CHAND - 2
 INDRAPURAM, GHAZIABAD
 SITE NOIDA EXTN

Date of Issue - 17-06-2013

Phone No

Mobile No

S.No	Description of Goods	Qty in M3	Rate/Cum	Amount
	Chaffan No			
	21-06-2013 to 15-06-2013	534.00	2277.64	1216260.00
Total Amount				1216260.00

Total Value in words

Rs. Fourteen Lakh Seven Thousand Ninety Eight Only

Discount	0.00
Net Amount	1216,260.00
Central Excise Duty @ 2.00 %	24,325.00
Education Cess @ 2.00 %	486.00
Sh. Ed. Cess @ 1.00 %	243.00
SubTotal	1241314.00
VAT/CST @ 12.50 %	155164.00
Additional Tax @ 1.50 %	18620.00
Other/Labour/Carriage	0.00
Total Amount of Invoice	1415098.00

Paid Rs 10 Lacs
By RKS

@ 2200/m³

11,74,800

Authenticated

Adycon Infrastructures Pvt Ltd.

Authorized Signatory



For Adycon Infrastructures Pvt Ltd.

Signature of Person Invoice

I hereby certify that the goods described in this invoice are the property of the party mentioned above and that the particulars are true and correct the total amount is Rs. 14,15,098.00

3125 TAX/SALES INVOICE

AK

(Original)

<p style="text-align: center;">ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	C.Ex.Reg.No.-AAGCA0519BEM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD
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TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09891776363, 09810349868	Serial No : 180
--	-----------------

To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09488824156 WEF :	Date of Issue : 31-08-2013 Phone No : Mobile No :
---	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-40 ^{2.6} M-10 ^{3.4}	01.08.2013 to 15.08.2013	18.00	2277.64	40998.00
2		M-30	01.08.2013 to 15.08.2013	45.34	2277.64	103268.00
Total Amount						144266.00

Total Value in words Rupees One Lakh Sixty Seven Thousand Eight Hundred Fifty Two Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">144,266.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">2,885.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">58.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">29.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">147238.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">18405.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">2209.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">167852.00</td></tr> </table>	Discount	0.00	Net Amount	144,266.00	Central Excise Duty @ 2.00 %	2,885.00	Education Cess @ 2.00 %	58.00	Sh. Ed. Cess @ 1.00 %	29.00	SubTotal	147238.00	VAT/CST @ 12.50 %	18405.00	Additional Tax @ 1.50 %	2209.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	167852.00
Discount	0.00																				
Net Amount	144,266.00																				
Central Excise Duty @ 2.00 %	2,885.00																				
Education Cess @ 2.00 %	58.00																				
Sh. Ed. Cess @ 1.00 %	29.00																				
SubTotal	147238.00																				
VAT/CST @ 12.50 %	18405.00																				
Additional Tax @ 1.50 %	2209.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	167852.00																				

Pre Authenticated
For Adycon Infrastructures Pvt Ltd.

OK
AK



Authorized Signatory

For Adycon Infrastructures Pvt Ltd.

166,526

Signature of Person Invoice

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated Invoice ***

3126
TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD.

Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No.-AAGCA0519867002

Range-IV, GHAZIABAD-III

DIVISION-III,GHAZIABAD

COMMISSIONERATE-GHAZIABAD

TIN No : 09889102645

WEF : 10-01-2008

Serial No : 180

Mobile No : 09891776363, 09810349868

To

DIVYANSH INFRAHEIGHT PVT LTD

PLOT NO. 10 SHAKTI KHAND - 2,

INDRAPURAM, GHAZIABAD

SITE :- NOIDA EXTN,

Date of Issue : 31-08-2013

Phone No :

Mobile No :

TIN No. 09488824156

WEF :

SNo.	Description of Goods			Qty In M3	Rate/Cum	Amount
	RMC Date	Grade	Chellan No			
1		M-40 ^{2.1} M-10 ^{3-P}	01.08.2013 to 15.08.2013	18.00	2277.64	40998.00
2		M-30	01.08.2013 to 15.08.2013	45.34	2277.64	103268.00
Total Amount						144266.00

Total Value in words

Rupees One Lakh Sixty Seven Thousand Eight Hundred Fifty Two Only

Discount	0.00
Net Amount	144,266.00
Central Excise Duty @ 2.00 %	2,885.00
Education Cess @ 2.00 %	58.00
Sh. Ed. Cess @ 1.00 %	29.00
SubTotal	147238.00
VAT/CST @ 12.50 %	18406.00
Additional Tax @ 1.50 %	2209.00
Other/Labour /Cartage	0.00
Total Amount of Invoice	166526.00

166,526 ✓

OK
9/11/13

Pre Authenticated

For Adycon Infrastructures Pvt Ltd.

Authorized Signatory



For Adycon Infrastructures Pvt Ltd.

Signature of Person Invoice

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated invoice ***

3127
TAX/SALES INVOICE

(Original)

<p>ADYCON INFRASTRUCTURES PVT LTD. VIII - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	C.Ex.Reg.No.-AAGCA0519BEM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD
--	--

TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09891776363, 09810349868	Serial No : 143
To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09488824156 WEF :	Date of Issue : 16-08-2013 Phone No : Mobile No :

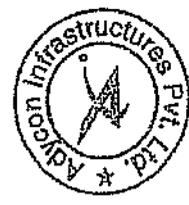
SNo.	Description of Goods			Qty In M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-25	01.08.2013 TO 15.08.2013	15.00	2277.64	34165.00
2		M-40	01.08.2013 TO 15.08.2013	60.00	2277.64	136658.00
Total Amount						170823.00

Total Value in words Rupees One Lakh Ninety Eight Thousand Seven Hundred Forty Nine Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">170,823.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">3,416.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">68.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">34.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">174341.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">21793.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">2615.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">198749.00</td></tr> </table>	Discount	0.00	Net Amount	170,823.00	Central Excise Duty @ 2.00 %	3,416.00	Education Cess @ 2.00 %	68.00	Sh. Ed. Cess @ 1.00 %	34.00	SubTotal	174341.00	VAT/CST @ 12.50 %	21793.00	Additional Tax @ 1.50 %	2615.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	198749.00
Discount	0.00																				
Net Amount	170,823.00																				
Central Excise Duty @ 2.00 %	3,416.00																				
Education Cess @ 2.00 %	68.00																				
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SubTotal	174341.00																				
VAT/CST @ 12.50 %	21793.00																				
Additional Tax @ 1.50 %	2615.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	198749.00																				

OK
14/9/13

Naheer

Pre Authenticated
For Adycon Infrastructures Pvt Ltd.



For Adycon Infrastructures Pvt Ltd.

Mishra

Signature of Person Invoice

ce shows that the actual price of material and that the particulars are true and correct the total er the challan.

*** This is a computer generated Invoice ***

3128 TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD. VIII - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com	C.Ex.Reg.No.-AAGCA05198EM02 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD
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TIN No : 09889102645	WEF : 10-01-2006	Serial No : 143
Mobile No : 09891776363, 09810349866		

To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09468824156 WEF :	Date of Issue : 16-08-2013 Phone No : Mobile No :
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SNo.	Description of Goods			Qty in M ³	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-25	D1.08.2013 TO 15.08.2013	15.00	2277.64	34165.00
2		M-40	01.08.2013 TO 15.08.2013	60.00	2277.64	136658.00
Total Amount						170823.00

Total Value in words Rupees One Lakh Ninety Eight Thousand Seven Hundred Forty Nine Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">170,823.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">3,416.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">68.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">34.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">174341.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">21793.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">2615.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">198749.00</td></tr> </table>	Discount	0.00	Net Amount	170,823.00	Central Excise Duty @ 2.00 %	3,416.00	Education Cess @ 2.00 %	68.00	Sh. Ed. Cess @ 1.00 %	34.00	SubTotal	174341.00	VAT/CST @ 12.50 %	21793.00	Additional Tax @ 1.50 %	2615.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	198749.00
Discount	0.00																				
Net Amount	170,823.00																				
Central Excise Duty @ 2.00 %	3,416.00																				
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Additional Tax @ 1.50 %	2615.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	198749.00																				

OK
14/9/13

Dancey

Pre Authenticated
For Adycon Infrastructures Pvt Ltd.



For Adycon Infrastructures Pvt Ltd.

Mishra

Signature of Person Invoice

It shows that the actual price of material and that the particulars are true and correct the total or the challan.

*** This is a computer generated Invoice ***

3129 TAX/SALES INVOICE

(Original)

<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	C.Ex.Reg.No.-AAGCA0519BEM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD
--	--

TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09891776363, 09810349868	Serial No : 179
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To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09488824156 WEF :	Date of Issue : 31-08-2013 Phone No : Mobile No :
---	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-40	16.08.2013 to 31.08.2013	44.50	2277.64	101355.00
2		M-25	16.08.2013 to 31.08.2013	60.00	2277.64	136658.00
Total Amount						238013.00

Total Value in words Rupees Two Lakh Seventy Six Thousand Nine Hundred Twenty Four Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">238,013.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">4,760.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">95.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">48.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">242916.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">30364.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">3644.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">276924.00</td></tr> </table>	Discount	0.00	Net Amount	238,013.00	Central Excise Duty @ 2.00 %	4,760.00	Education Cess @ 2.00 %	95.00	Sh. Ed. Cess @ 1.00 %	48.00	SubTotal	242916.00	VAT/CST @ 12.50 %	30364.00	Additional Tax @ 1.50 %	3644.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	276924.00
Discount	0.00																				
Net Amount	238,013.00																				
Central Excise Duty @ 2.00 %	4,760.00																				
Education Cess @ 2.00 %	95.00																				
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SubTotal	242916.00																				
VAT/CST @ 12.50 %	30364.00																				
Additional Tax @ 1.50 %	3644.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	276924.00																				

Pre Authenticated For Adycon infrastructures Pvt Ltd. Authorized Signatory		For Adycon Infrastructures Pvt Ltd. Signature of Person Invoice
--	--	--

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated invoice ***

3130
TAX/SALES INVOICE

KTS
[Stamp]

<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	<p>C.Ex.Reg.No.-AAGCA051982ND02 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD</p>
--	---

TIN No : 09889102645	WEF : 10-01-2006	Serial No : 179
Mobile No : 09891776363, 09810349868		

<p>To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09468824156 WEF :</p>	<p>Date of Issue : 31-08-2013 Phone No : Mobile No :</p>
---	--

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-40	16.08.2013 to 31.08.2013	44.50	2277.64	101355.00
2		M-25	16.08.2013 to 31.08.2013	60.00	2277.64	136658.00
Total Amount						238013.00

<p>Total Value in words Rupees Two Lakh Seventy Six Thousand Nine Hundred Twenty Four Only</p>	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">238,013.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">4,760.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">95.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">48.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">242916.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">30364.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">3644.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">276924.00</td></tr> </table>	Discount	0.00	Net Amount	238,013.00	Central Excise Duty @ 2.00 %	4,760.00	Education Cess @ 2.00 %	95.00	Sh. Ed. Cess @ 1.00 %	48.00	SubTotal	242916.00	VAT/CST @ 12.50 %	30364.00	Additional Tax @ 1.50 %	3644.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	276924.00
Discount	0.00																				
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SubTotal	242916.00																				
VAT/CST @ 12.50 %	30364.00																				
Additional Tax @ 1.50 %	3644.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	276924.00																				

<p>Pre Authenticated For Adycon Infrastructures Pvt Ltd. Authorized Signatory</p>		<p style="text-align: right;">For Adycon Infrastructures Pvt Ltd. Signature of Person Invoice</p>
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We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated invoice ***

3131
TAX/SALES INVOICE

(Original)

<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	<p>C.Ex.Reg.No.-AAGCA0519BEM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMISSIONERATE-GHAZIABAD</p>
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TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09891776363, 09810349868	Serial No : 143
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To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09488824156 WEF :	Date of Issue : 16-08-2013 Phone No : Mobile No :
---	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-25	01.08.2013 TO 15.08.2013	15.00	2277.64	34165.00
2		M-40	01.08.2013 TO 15.08.2013	60.00	2277.64	136658.00
Total Amount						170823.00

Total Value in words Rupees One Lakh Ninety Eight Thousand Seven Hundred Forty Nine Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">170,823.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">3,416.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">68.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">34.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">174341.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">21793.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">2615.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">198749.00</td></tr> </table>	Discount	0.00	Net Amount	170,823.00	Central Excise Duty @ 2.00 %	3,416.00	Education Cess @ 2.00 %	68.00	Sh. Ed. Cess @ 1.00 %	34.00	SubTotal	174341.00	VAT/CST @ 12.50 %	21793.00	Additional Tax @ 1.50 %	2615.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	198749.00
Discount	0.00																				
Net Amount	170,823.00																				
Central Excise Duty @ 2.00 %	3,416.00																				
Education Cess @ 2.00 %	68.00																				
Sh. Ed. Cess @ 1.00 %	34.00																				
SubTotal	174341.00																				
VAT/CST @ 12.50 %	21793.00																				
Additional Tax @ 1.50 %	2615.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	198749.00																				

<p style="text-align: center;"><i>OK</i> <i>[Signature]</i> 14/9/13</p> <p>Pre Authenticated For Adycon Infrastructures Pvt Ltd.</p> <p><i>[Signature]</i> Authorized Signatory</p>		<p style="text-align: right;"><i>[Signature]</i></p> <p>For Adycon Infrastructures Pvt Ltd.</p> <p style="text-align: right;"><i>[Signature]</i> Signature of Person Invoice</p>
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We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated Invoice ***

3132
TAX/SALES INVOICE

(Original)

<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	<p>C.Ex.Reg.No.-AMSCAD5198EM002 Range-IV, GHAZIABAD-III DIVISION-III, GHAZIABAD COMMISSIONERATE-GHAZIABAD</p>
--	--

TIN No : 09889102645	WEF : 10-01-2006	Serial No : 143
Mobile No : 09891776363, 09810349868		

To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN. TIN No. 09488824156 WEF :	Date of Issue : 16-08-2013 Phone No : Mobile No :
---	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-25	01.08.2013 TO 15.08.2013	15.00	2277.64	34165.00
2		M-40	01.08.2013 TO 15.08.2013	60.00	2277.64	136658.00
Total Amount						170823.00

Total Value in words Rupees One Lakh Ninety Eight Thousand Seven Hundred Forty Nine Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">170,823.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">3,416.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">68.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">34.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">174341.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">21793.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">2615.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">198749.00</td></tr> </table>	Discount	0.00	Net Amount	170,823.00	Central Excise Duty @ 2.00 %	3,416.00	Education Cess @ 2.00 %	68.00	Sh. Ed. Cess @ 1.00 %	34.00	SubTotal	174341.00	VAT/CST @ 12.50 %	21793.00	Additional Tax @ 1.50 %	2615.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	198749.00
Discount	0.00																				
Net Amount	170,823.00																				
Central Excise Duty @ 2.00 %	3,416.00																				
Education Cess @ 2.00 %	68.00																				
Sh. Ed. Cess @ 1.00 %	34.00																				
SubTotal	174341.00																				
VAT/CST @ 12.50 %	21793.00																				
Additional Tax @ 1.50 %	2615.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	198749.00																				

<p style="font-size: 2em; font-weight: bold;">MK</p> <p style="font-size: 2em; font-weight: bold;">14/9/13</p> <p>Pre Authenticated For Adycon Infrastructures Pvt Ltd. Authorized Signatory</p>		<p style="font-size: 2em; font-weight: bold;">Ramesh</p> <p>For Adycon Infrastructures Pvt Ltd. Signature of Person Invoice</p>
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We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan

3133
TAX/SALES INVOICE

✓ (Original)

ADYCON INFRASTRUCTURES PVT LTD.

Will - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No.-AAGCA0519BEM002

Range-IV, GHAZIABAD-III

DIVISION-III,GHAZIABAD

COMMISSIONERATE-GHAZIABAD

FIN No : 09689102645 WEF : 10-01-2006
Mobile No : 09691776363, 09810349868

Serial No : 99

To
DIVYANSH INFRAHEIGHT PVT LTD
PLOT NO. 19 SHAKTI KHAND - 2,
MDRAPURAM, GHAZIABAD
SITE :- NOIDA EXTN,

Date of Issue : 16-07-2013

Phone No :

Mobile No :

FIN No. 09489824156 WEF :

S.No	Description of Goods			Qty in M3	Rate/Cum	Amount
	RWC Date	Grade	Challan No			
1		M-10	01.07.2013 TO 15.07.2013	51.00	2277.64	116160.00
2		M-25	01.07.2013 TO 15.07.2013	30.00	2277.64	68329.00
3		M-30	01.07.2013 TO 15.07.2013	30.00	2277.64	68329.00
4		M-40	01.07.2013 TO 15.07.2013	61.50	2277.64	140075.00
Total Amount						392893.00

Total Value in words

Three Four Lakh Fifty Seven Thousand One Hundred
Twenty Five Only

Discount	0.00
Net Amount	392,893.00
Central Excise Duty @ 2.00 %	7,858.00
Education Cess @ 2.00 %	157.00
Sh. Ed. Cess @ 1.00 %	79.00
SubTotal	400987.00
VAT/CST @ 12.50 %	50123.00
Additional Tax @ 1.50 %	6015.00
Other/Labour /Cartage	9.00
Total Amount of Invoice	457125.00

OK
AS

Kanav

Kanav

Pre Authenticated

For Adycon Infrastructures Pvt Ltd.



For Adycon Infrastructures Pvt Ltd.

Authorized Signatory

Signature of Person Invoice

The amount on the invoice shows that the actual price of material and that the particulars are true and correct the total amount mentioned is as per the challan.

*** This is a computer generated Invoice ***

3134 TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD.

(U.P.) - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office : KG-18, Kavi Nagar, Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No.-AAGCA05198E9002
Range-IV, GHAZIABAD-III
DIVISION-III, GHAZIABAD
COMMISSIONERATE-GHAZIABAD

Invoice No : 09899112545 WEF : 10-01-2006 Serial No : 89
Mobile No : 9891776363 09810349888

To :
ADYANSHI INFRAHEIGHT PVT LTD
PLOT NO. 10 SHAKTI KHAND - 2,
GRAFLRAN, GHAZIABAD
SITE - NOIDA EXTN.
Date of Issue : 16-07-2013
Phone No :
Mobile No :
Bill No. : 09483824156 WEF :

S No	Description of Goods			Qty in M3	Rate/Cum	Amount
	MC Date	Grade	Challan No			
1		M 13	01.07.2013 TO 15.07.2013	51.00	2277.64	116160.00
2		M 23	01.07.2013 TO 15.07.2013	30.00	2277.64	68329.00
3		M 30	01.07.2013 TO 15.07.2013	30.00	2277.64	68329.00
4		M 40	01.07.2013 TO 15.07.2013	61.50	2277.64	140075.00
Total Amount						392893.00

<p>Total amount in words Three Lakhs Eighty Two Thousand One Hundred and Ninety Three only</p>	<table style="width: 100%;"> <tr> <td>Discount</td> <td style="text-align: right;">0.00</td> </tr> <tr> <td>Net Amount</td> <td style="text-align: right;">392,893.00</td> </tr> <tr> <td>Central Excise Duty @ 2.00 %</td> <td style="text-align: right;">7,568.00</td> </tr> <tr> <td>Education Cess @ 2.00 %</td> <td style="text-align: right;">157.00</td> </tr> <tr> <td>Sh. Ed. Cess @ 1.00 %</td> <td style="text-align: right;">76.00</td> </tr> <tr> <td>SubTotal</td> <td style="text-align: right;">400,987.00</td> </tr> <tr> <td>VAT/CST @ 12.50 %</td> <td style="text-align: right;">50,123.00</td> </tr> <tr> <td>Additional Tax @ 1.50 %</td> <td style="text-align: right;">6,015.00</td> </tr> <tr> <td>Other/Labour /Cartage</td> <td style="text-align: right;">0.00</td> </tr> <tr> <td>Total Amount of Invoice</td> <td style="text-align: right;">457,125.00</td> </tr> </table>	Discount	0.00	Net Amount	392,893.00	Central Excise Duty @ 2.00 %	7,568.00	Education Cess @ 2.00 %	157.00	Sh. Ed. Cess @ 1.00 %	76.00	SubTotal	400,987.00	VAT/CST @ 12.50 %	50,123.00	Additional Tax @ 1.50 %	6,015.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	457,125.00
Discount	0.00																				
Net Amount	392,893.00																				
Central Excise Duty @ 2.00 %	7,568.00																				
Education Cess @ 2.00 %	157.00																				
Sh. Ed. Cess @ 1.00 %	76.00																				
SubTotal	400,987.00																				
VAT/CST @ 12.50 %	50,123.00																				
Additional Tax @ 1.50 %	6,015.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	457,125.00																				

OK
Ranveer
Ranveer

For Adycon Infrastructure PVT Ltd. For Adycon Infrastructures Pvt Ltd.

Signature of Person Invoice



This invoice shows that the actual price of material and that the particulars are true and correct the total amount is as per the challan

3135 TAX/SALES INVOICE

VH Original

ADYCON INFRASTRUCTURES PVT LTD.

Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No.-AAGCA0519BEM002
Range-IV, GHAZIABAD-III
DIVISION-III,GHAZIABAD
COMMISSIONERATE-GHAZIABAD

TIN No : 09889102645 WEF : 10-01-2006
Mobile No : 09891776363, 09810349868

Serial No : 99

To
DIVYANSH INFRAHEIGHT PVT LTD
PLOT NO. 19 SHAKTI KHAND - 2,
INDRAPURAM, GHAZIABAD
SITE :- NOIDA EXTN,

Date of Issue : 16-07-2013

Phone No :

Mobile No :

TIN No. 09488824156 WEF :

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-10	01.07.2013 TO 15.07.2013	51.00	2277.64	116160.00
2		M-25	01.07.2013 TO 15.07.2013	30.00	2277.64	68329.00
3		M-30	01.07.2013 TO 15.07.2013	30.00	2277.64	68329.00
4		M-40	01.07.2013 TO 15.07.2013	61.50	2277.64	140075.00
Total Amount						392893.00

Total value in words

Rupees Four Lakh Fifty Seven Thousand One Hundred Twenty Five Only

Discount	0.00
Net Amount	392,893.00
Central Excise Duty @ 2.00 %	7,858.00
Education Cess @ 2.00 %	157.00
Sh. Ed. Cess @ 1.00 %	79.00
SubTotal	400987.00
VAT/CST @ 12.50 %	50123.00
Additional Tax @ 1.50 %	6015.00
Other/Labour /Cartage	0.00
Total Amount of Invoice	457125.00

Pre Authenticated

For Adycon Infrastructures Pvt Ltd.

[Signature]
Authorized Signatory



For Adycon Infrastructures Pvt Ltd.

[Signature]
Signature of Person Invoice

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated invoice ***

3136
TAX/SALES INVOICE

V.K. Original

ADYCON INFRASTRUCTURES PVT LTD.

Vill - Kanavni Post-Chajarchi, Dist:Gautam Budh Nagar (U.P.)

Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No.-AAGCA95198EM002

Range-IV, GHAZIABAD-III

DIVISION-III,GHAZIABAD

COMMISSIONERATE-GHAZIABAD

TIN No : 09589102545 WEF : 10-01-2006

Mobile No : 09591776363, 09810349868

Serial No : 99

To

DIYANSH INFRAHEIGHT PVT LTD

PLOT NO. 10 SHAKTI KHAND - 2,

INDRAPURAM, GHAZIABAD

STATE :- NOIDA EXTN,

Date of Issue : 16-07-2013

Phone No :

Mobile No :

TIN No. 09488824156

WEF :

S.No	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-10	01.07.2013 TO 15.07.2013	51.00	2277.64	116160.00
2		M-25	01.07.2013 TO 15.07.2013	30.00	2277.64	68329.00
3		M-30	01.07.2013 TO 15.07.2013	30.00	2277.64	68329.00
4		M-40	01.07.2013 TO 15.07.2013	61.50	2277.64	140075.00
Total Amount						392893.00
Discount						0.00
Net Amount						392,893.00
Central Excise Duty @ 2.00 %						7,858.00
Education Cess @ 2.00 %						157.00
Sh. Ed. Cess @ 1.00 %						79.00
SubTotal						400987.00
VAT/CST @ 12.50 %						50123.00
Additional Tax @ 1.50 %						6015.00
Other/Labour /Cartage						0.00
Total Amount of Invoice						457125.00

Total Value in words

Four Lakh Fifty Seven Thousand One Hundred
Two Hundred Only

Pre Authenticated

For Adycon Infrastructures Pvt Ltd.

Authorized Signatory



For Adycon Infrastructures Pvt Ltd.

V.K.
Signature of Person Invoice

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated invoice ***

3137
TAX/SALES INVOICE

(Original)

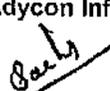
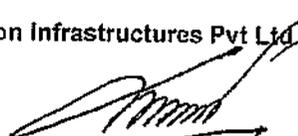
<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	<p>C.Ex.Reg.No.-AAGCA0519BEM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMISSIONERATE-GHAZIABAD</p>
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TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09891776363, 09810349868	Serial No : 33
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To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- CROSSING REPUBLIK , GHAZIABAD TIN No. 09489824156 WEF :	Date of Issue : 16-05-2013 Phone No : Mobile No :
--	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1	07-05-2013	M-10	667,669,670 TO 676,678,679,681,682,683,684,686	89.00	2277.64	202710.00
Total Amount						202710.00

Total Value in words Rupees Two Lakh Thirty Five Thousand Eight Hundred Fifty Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">202,710.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">4,054.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">81.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">41.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">206886.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">25861.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">3103.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">235850.00</td></tr> </table>	Discount	0.00	Net Amount	202,710.00	Central Excise Duty @ 2.00 %	4,054.00	Education Cess @ 2.00 %	81.00	Sh. Ed. Cess @ 1.00 %	41.00	SubTotal	206886.00	VAT/CST @ 12.50 %	25861.00	Additional Tax @ 1.50 %	3103.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	235850.00
Discount	0.00																				
Net Amount	202,710.00																				
Central Excise Duty @ 2.00 %	4,054.00																				
Education Cess @ 2.00 %	81.00																				
Sh. Ed. Cess @ 1.00 %	41.00																				
SubTotal	206886.00																				
VAT/CST @ 12.50 %	25861.00																				
Additional Tax @ 1.50 %	3103.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	235850.00																				

Pre Authenticated For Adycon Infrastructures Pvt Ltd.  Authorized Signatory		For Adycon Infrastructures Pvt Ltd  Signature of Person Invoice
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We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated Invoice ***

3138
TAX/SALES INVOICE

(Original)

<p>ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanayni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	<p>C.Ex.Reg.No. -RAGCA05198EM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD</p>
--	--

TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09881776363, 09810349868	Serial No : 33
--	----------------

To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- CROSSING REPUBLIK , GHAZIABAD TIN No. 09488824156 WEF :	Date of Issue : 10-05-2013 Phone No : Mobile No :
--	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1	07-05-2013	M-10	657,669,670 TO 676,678,679,681,682,683,684,686	89.00	2277.64	202710.00
Total Amount						202710.00

Total Value in words Rupees Two Lakh Thirty Five Thousand Eight Hundred Fifty Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">202,710.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">4,054.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">81.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">41.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">206886.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">25861.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">3103.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">235850.00</td></tr> </table>	Discount	0.00	Net Amount	202,710.00	Central Excise Duty @ 2.00 %	4,054.00	Education Cess @ 2.00 %	81.00	Sh. Ed. Cess @ 1.00 %	41.00	SubTotal	206886.00	VAT/CST @ 12.50 %	25861.00	Additional Tax @ 1.50 %	3103.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	235850.00
Discount	0.00																				
Net Amount	202,710.00																				
Central Excise Duty @ 2.00 %	4,054.00																				
Education Cess @ 2.00 %	81.00																				
Sh. Ed. Cess @ 1.00 %	41.00																				
SubTotal	206886.00																				
VAT/CST @ 12.50 %	25861.00																				
Additional Tax @ 1.50 %	3103.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	235850.00																				

Pre Authenticated For Adycon Infrastructures Pvt Ltd. Authorized Signatory		For Adycon Infrastructures Pvt Ltd. Signature of Person Invoice
--	--	--

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan

*** This is a computer generated invoice ***

3139
TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com	C.Ex.Reg.No.-AAGCA05198EM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD
---	--

TIN No : 09889102645	WEF : 10-01-2006	Serial No : 33
Mobile No : 09891776363, 09810349868		

To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- CROSSING REPUBLIK , GHAZIABAD TIN No. 0948824156 WEF :	Date of Issue : 16-05-2013 Phone No : Mobile No :
---	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1	07-05-2013	M-10	667,669,670 TO 676,678,679,681,682,683,684,686	89.00	2277.64	202710.00
Total Amount						202710.00

Total Value in words Rupees Two Lakh Thirty Five Thousand Eight Hundred Fifty Only	<table style="width:100%;"> <tr><td align="right">Discount</td><td align="right">0.00</td></tr> <tr><td align="right">Net Amount</td><td align="right">202,710.00</td></tr> <tr><td align="right">Central Excise Duty @ 2.00 %</td><td align="right">4,054.00</td></tr> <tr><td align="right">Education Cess @ 2.00 %</td><td align="right">81.00</td></tr> <tr><td align="right">Sh. Ed. Cess @ 1.00 %</td><td align="right">41.00</td></tr> <tr><td align="right">SubTotal</td><td align="right">206886.00</td></tr> <tr><td align="right">VAT/CST @ 12.50 %</td><td align="right">25861.00</td></tr> <tr><td align="right">Additional Tax @ 1.50 %</td><td align="right">3103.00</td></tr> <tr><td align="right">Other/Labour /Cartage</td><td align="right">0.00</td></tr> <tr><td align="right">Total Amount of Invoice</td><td align="right">230450.00</td></tr> </table>	Discount	0.00	Net Amount	202,710.00	Central Excise Duty @ 2.00 %	4,054.00	Education Cess @ 2.00 %	81.00	Sh. Ed. Cess @ 1.00 %	41.00	SubTotal	206886.00	VAT/CST @ 12.50 %	25861.00	Additional Tax @ 1.50 %	3103.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	230450.00
Discount	0.00																				
Net Amount	202,710.00																				
Central Excise Duty @ 2.00 %	4,054.00																				
Education Cess @ 2.00 %	81.00																				
Sh. Ed. Cess @ 1.00 %	41.00																				
SubTotal	206886.00																				
VAT/CST @ 12.50 %	25861.00																				
Additional Tax @ 1.50 %	3103.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	230450.00																				

R.S. 2,26,950/-
OK
Kanavni

2,26,950/-

Pre Authenticated
For Adycon Infrastructures Pvt Ltd.
Bach
Authorized Signatory



For Adycon Infrastructures Pvt Ltd.
[Signature]
Signature of Person Invoice

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated Invoice ***

3140 TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD.

Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No. AACCA05155EM:02
Range-IV, GHAZIABAD-JII
DIVISION-III, GHAZIABAD
COMMISSIONERATE- GHAZIABAD

TIN No : 09889102645 WEF : 10-01-2006
Mobile No : 09891776363, 09810349868

Serial No : 33

To
DIVYANSH INFRAHEIGHT PVT LTD
PLOT NO. 10 SHAKTI KHAND - 2,
INORAPURAM, GHAZIABAD
SITE :- CROSSING REPUBLIK,
GHAZIABAD

Date of Issue : 16-05-2013

Phone No

Mobile No :

TIN No. 0988924150 WEF .

S.No.	Description of Goods			Qty in M3	Rate/Cum	Amount
	KMC Date	Grade	Challan No			
1	17-05-2013	M 13	667 669,670 TO 676 678,679,681,682 683,684,686	99.00	2277.64	227710.00
Total Amount						202710.00

Total Value in words
Rupees Two Lakh Thirty Five Thousand Eight Hundred Fifty Only

Discount	0.00
Net Amount	202,710.00
Central Excise Duty @ 2.00 %	4,054.00
Education Cess @ 2.00 %	81.00
Sh. Ed. Cess @ 1.00 %	41.00
SubTotal	206886.00
VAT/CST @ 12.50 %	25861.00
Additional Tax @ 1.50 %	3103.00
Other/Labour /Cartage	0.00
Total Amount of Invoice	238850.00

Rs. 2,26,900/-
OK
Kanavni

2,26,900/-

Pre Authenticated

For Adycon Infrastructures Pvt Ltd.

[Signature]

Authorized Signatory



For Adycon Infrastructures Pvt Ltd.

[Signature]

Signature of Person Invoice

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan

*** This is a computer generated Invoice ***

3141 TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD.

Vill - Kanavi Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No.-AAGCA0519BEM002

Range-IV, GHAZIABAD-III

DIVISION-III,GHAZIABAD

COMMISSIONERATE-GHAZIABAD

TIN No : 09889102645

WEF : 10-01-2006

Serial No : 51

Mobile No : 09891776363, 09110349868

To

DIVYANSH INFRAHEIGHT PVT LTD

PLOT NO. 10 SHAKTI KHAND - 2,

INDRAPURAM, GHAZIABAD

SITE :- NOIDA EXTN,

Date of Issue : 31-05-2013

Phone No :

Mobile No :

TIN No. 09488624156

WEF .

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1	27-05-2013	M-10	1084,1085,1086,1087	24.00	2277.64	54663.00
2	23-05-2013	M-10	1190,1191	11.00	2277.64	25054.00
Total Amount						79717.00

Total Value in words

Rupees Ninety Two Thousand Seven Hundred Forty Nine Only

Discount	0.00
Net Amount	79,717.00
Central Excise Duty @ 2.00 %	1,594.00
Education Cess @ 2.00 %	32.00
Sh. Ed. Cess @ 1.00 %	16.00
SubTotal	81359.00
VAT/CST @ 12.50 %	10170.00
Additional Tax @ 1.50 %	1220.00
Other/Labour /Cartage	0.00
Total Amount of Invoice	92749.00

R.J. 89,250/-
OK
[Signature]

Kanavi

2191.69 m³

89,250.00

Pre Authenticated

For Adycon Infrastructures Pvt Ltd.

[Signature]

Authorized Signatory



For Adycon Infrastructures Pvt Ltd.

[Signature]

Signature of Person Invoice

I hereby declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated Invoice ***

3142 TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD.

VIII - Kanavi Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office : KG-18, Kavi Nagar, Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No.-AAGCA05198EM002
Range IV, GHAZIABAD-III
DIVISION-III, GHAZIABAD
COMMISSIONERATE GHAZIABAD

TIN No : 09589102645 WEF : 10-01-2005
Mobile No : 09891776363, 09 10349868

Serial No : 51

To
DIVYANSH INFRAHEIGHT PVT LTD
PLOT NO. 15 SHAKTI KHAND - 2,
INDRAPURAM, GHAZIABAD
SITE : NOIDA EXTN.

Date of Issue : 31-05-2013

Phone No

Mobile No

TIN No. 09489624156 WEF

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1	27-05-2013	M-10	1084,1085,1086,1087	24.00	2277.54	54663.00
2	23-05-2013	M-10	1190,1191	11.00	2277.64	25054.00
Total Amount						79717.00

Total Value in words

Rs. Ninety Two Thousand Seven Hundred Forty Nine Only

Discount	0.00
Net Amount	79,717.00
Central Excise Duty @ 2.00 %	1,594.34
Education Cess @ 2.00 %	32.00
Sh. Ed. Cess @ 1.00 %	16.00
SubTotal	81,359.34
VAT/CST @ 12.50 %	10,170.00
Additional Tax @ 1.50 %	1,220.00
Other/Labour /Cartage	0.00
Total Amount of Invoice	92,749.34

R. P. Singh
AKG
[Signature]

[Signature]

2191.69 m³

89,259.00

Pre Authenticated

For Adycon Infrastructures Pvt Ltd.

Authorized Signatory



For Adycon Infrastructures Pvt Ltd.

Signature of Person Invoice

I declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan

*** This is a computer generated invoice ***

3143 TAX/SALES INVOICE

(Original)

<p style="text-align: center;">ADYCON INFRASTRUCTURES PVT LTD. Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.) Head Office :KG-18,Kavi Nagar,Ghaziabad-201002(U.P) E-mail : adycon.infrastructures@gmail.com</p>	C.Ex.Reg.No.-AAGCA0519BEM002 Range-IV, GHAZIABAD-III DIVISION-III,GHAZIABAD COMMISSIONERATE-GHAZIABAD
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TIN No : 09889102645 WEF : 10-01-2006 Mobile No : 09891776363, 09810349868	Serial No : 84
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To DIVYANSH INFRAHEIGHT PVT LTD PLOT NO. 10 SHAKTI KHAND - 2, INDRAPURAM, GHAZIABAD SITE :- NOIDA EXTN, TIN No. 09488824156 WEF :	Date of Issue : 30-06-2013 Phone No : Mobile No :
---	---

SNo.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-40	24.06.2013 to 30.06.2013	59.00	2277.64	134381.00
2		M-10	24.06.2013 to 30.06.2013	136.00	2277.64	309759.00
Total Amount						444140.00

Total Value in words Rupees Five Lakh Sixteen Thousand Seven Hundred Fifty Only	<table style="width: 100%;"> <tr><td style="text-align: right;">Discount</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Net Amount</td><td style="text-align: right;">444,140.00</td></tr> <tr><td style="text-align: right;">Central Excise Duty @ 2.00 %</td><td style="text-align: right;">8,883.00</td></tr> <tr><td style="text-align: right;">Education Cess @ 2.00 %</td><td style="text-align: right;">178.00</td></tr> <tr><td style="text-align: right;">Sh. Ed. Cess @ 1.00 %</td><td style="text-align: right;">89.00</td></tr> <tr><td style="text-align: right;">SubTotal</td><td style="text-align: right;">453290.00</td></tr> <tr><td style="text-align: right;">VAT/CST @ 12.50 %</td><td style="text-align: right;">56661.00</td></tr> <tr><td style="text-align: right;">Additional Tax @ 1.50 %</td><td style="text-align: right;">6799.00</td></tr> <tr><td style="text-align: right;">Other/Labour /Cartage</td><td style="text-align: right;">0.00</td></tr> <tr><td style="text-align: right;">Total Amount of Invoice</td><td style="text-align: right;">516750.00</td></tr> </table>	Discount	0.00	Net Amount	444,140.00	Central Excise Duty @ 2.00 %	8,883.00	Education Cess @ 2.00 %	178.00	Sh. Ed. Cess @ 1.00 %	89.00	SubTotal	453290.00	VAT/CST @ 12.50 %	56661.00	Additional Tax @ 1.50 %	6799.00	Other/Labour /Cartage	0.00	Total Amount of Invoice	516750.00
Discount	0.00																				
Net Amount	444,140.00																				
Central Excise Duty @ 2.00 %	8,883.00																				
Education Cess @ 2.00 %	178.00																				
Sh. Ed. Cess @ 1.00 %	89.00																				
SubTotal	453290.00																				
VAT/CST @ 12.50 %	56661.00																				
Additional Tax @ 1.50 %	6799.00																				
Other/Labour /Cartage	0.00																				
Total Amount of Invoice	516750.00																				

<p style="font-size: 2em; font-family: cursive;">R.S. 4, 97,250/-</p> <p style="font-size: 1.5em; font-family: cursive;">OIC</p> <p style="font-size: 1.5em; font-family: cursive;">AS</p> <p>Pre Authenticated For Adycon Infrastructures Pvt Ltd.</p> <p style="text-align: center;"></p> <p>Authorized Signatory</p>	<p style="font-size: 1.5em; font-family: cursive;">Naveer</p>	<p style="text-align: right; font-size: 1.5em; font-family: cursive;">2191.69 INR</p> <p style="text-align: right; font-size: 1.5em; font-family: cursive;">497,250/-</p> <p style="text-align: right;">For Adycon Infrastructures Pvt Ltd.</p> <p style="text-align: right; font-size: 1.5em; font-family: cursive;">Sachin</p> <p style="text-align: right;">Signature of Person Invoice</p>
--	---	--

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated Invoice ***

3144 TAX/SALES INVOICE

(Original)

ADYCON INFRASTRUCTURES PVT LTD.

Vill - Kanavni Post-Chajarchi, Distt Gautam Budh Nagar (U.P.)

Head Office :KG-18,Kavl Nagar,Ghaziabad-201002(U.P)

E-mail : adycon.infrastructures@gmail.com

C.Ex.Reg.No.-AAGC00519BE1002
Range-IV, GHAZIABAD-III
DIVISION-III,GHAZIABAD
COMMISSIONERATE-GHAZIABAD

TIN No : 09889102645

WEF : 10-01-2008

Serial No : B4

Mobile No : 08891776363, 09610349865

To

DIVYANSH INFRAHEIGHT PVT LTD
PLOT NO. 10 SHAKTI KHAND - 2,
INDRAPURAM, GHAZIABAD
SITE :- NOIDA EXTN,

Date of issue : 30-08-2013

Phone No :

Mobile No :

TIN No. 09488824156

WEF :

S.No.	Description of Goods			Qty in M3	Rate/Cum	Amount
	RMC Date	Grade	Challan No			
1		M-40	24.06.2013 to 30.06.2013	59.00	2277.64	134381.00
2		M-10	24.06.2013 to 30.06.2013	136.00	2277.64	309758.00
Total Amount						444140.00

Total Value in words

Rupees Five Lakh Sixteen Thousand Seven Hundred Fifty Only

Discount	0.00
Net Amount	444,140.00
Central Excise Duty @ 2.00 %	8,883.00
Education Cess @ 2.00 %	178.00
Sh. Ed. Cess @ 1.00 %	89.00
SubTotal	453290.00
VAT/CST @ 12.50 %	56661.00
Additional Tax @ 1.50 %	6799.00
Other/Labour /Cartage	0.00
Total Amount of Invoice	516750.00

Pre Authenticated

For Adycon Infrastructures Pvt Ltd.

Authorized Signatory



For Adycon Infrastructures Pvt Ltd.

Signature of Person Invoice

We declare that the invoice shows that the actual price of material and that the particulars are true and correct the total quantity mentioned is as per the challan.

*** This is a computer generated Invoice ***

3145



[Handwritten signature]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFF9307EEM002
Service Tax Regn.No.: AAFF9307ESD002

Range : VIV of Ghaziabad / Lawyers Chamber, Old Tehsil Compound B-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/3M, Wing-A, CBO-B, Kankal Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kankal Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
7846	8-Oct-2014
Delivery Note	Dated
07886	8-Oct-2014
Supplier's Ref.	Despatch Document No.
	B-521 /25/09
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
08-Oct-2014 at 02:15 pm	UP14 DT 4790(TM NO 40)
Date & Time of Removal of Goods	
08-Oct-2014 at 02:25 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

[Handwritten signature]
16/10/14

881159
20/10/14
of Rs 11,30,400/-

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PLARG-23: 078246 Dated 08-Oct-2014

Remarks: Being invoice # 07846 For Qty 5.00 Cum Grade M-40 @ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (300 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorized Signatory

Name : Gaurdeep Singh Name : Gaurdeep Singh

Designation: Accountant Designation: Accountant

Issuing Signatory

This is a Computer Generated Invoice

E. & O.E

T-A, Rs to Rs @ cum

3146



(Handwritten mark)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFF79307EEM002
Service Tax Regn.No.: AAFF79307ESD002

Range : VIV of Ghaziabad / Lancers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/387, Wing-A, CGO-A, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-A, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 7691
Dated 4-Oct-2014
Delivery Note Dated
07730
Supplier's Ref. 4-Oct-2014
Despatch Document No. B-521 /25/09
Destination
Despatched through Noida
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
04-Oct-2014 at 11:10 am UP14 BT 6739(TM NO 26)
Date & Time of Removal of Goods
04-Oct-2014 at 11:20 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5,000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

(Handwritten signature)
T-A
Calcutta

(Handwritten signature)
16/10/14

881159
20/10/14
UP Rs 11,30,400/-

Total 5,000 Cum ₹ 25,250.00

Amount: Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No in PLA/RG-23: 07691 Dated 04-Oct-2014

Remarks: Being invoice # 07691 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here

Pre Authenticated by

for Tyag Readymix

Authorized Signatory

Issuing Signatory

Name : *(Handwritten)* Name : Dinesh Tyagi
Designation: *(Handwritten)* Designation: Accountant

This is a Computer Generated Invoice

E. & O.E

3147



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : VIV of Ghaziabad / Lawrens Chamber, Old Tehsil Compound, R/V, Ghaziabad (U.P.)
Division : Ghaziabad-VI/Ghaziabad-VI/302, Wing-A, CCO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. Dated
7683 4-Oct-2014
Delivery Note Dated
07722 4-Oct-2014
Supplier's Ref. Despatch Document No.

Despatched through B-521 /25/09
Destination

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
04-Oct-2014 at 07:55 am UP14 BT 6705(TM NO 28)
Date & Time of Removal of Goods
04-Oct-2014 at 08:05 am

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

Received by
@ABEY
4/10/14

MUO
SMS

AS KANAWAL
16/10/14

BB/159
20/10/14

of Rs 11,30,400/-

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Genral No. in PL/REG-23: 07683 Dated 04-Oct-2014

Remarks: Being Invoice # 07683 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Name : ~~Suresh Tyagi~~ Name : Dinesh Tyagi

Designation: ~~Accounts Manager~~ Designation: Accountant

Issuing Signatory

This is a Computer Generated Invoice

E. & O.E

3148



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R.V, Ghaziabad (U.P.)
Division : Ghaziabad-VI/Ghaziabad-VI/307, Wing-A, CGO-A, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-A, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.

7723

Delivery Note

Dated

5-Oct-2014

Dated

07762

Supplier's Ref.

5-Oct-2014

Despatch Document No.

B-521 /25/09

Despatched through

Destination

Transit Mixture

Noida

Date & Time of issue of Invoice

Motor Vehicle No.

05-Oct-2014 at 01:02 pm

UP14 BT 6739(TM NO 26)

Date & Time of Removal of Goods

05-Oct-2014 at 01:12 pm

VAT TIN : 09488824156
Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site:Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

Handwritten signature
16/10/14

881159
20/10/14
of Rs 11,30,400/-

Total

5.000 Cum

₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PL/REG-23 : 07723 Dated 05-Oct-2014

Remarks: Being invoice # 07723 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.08% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorized Signatory

Name : Dinesh Tyagi

Designation: Accountant

Issuing Signatory

This is a Computer Generated Invoice

E. & O.E

T-B, P14 to P15 Colm



(Handwritten signature)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.

Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Laners Chamber, Old Telsil Compound, R.V, Ghaziabad (U.P.)
Division : Ghaziabad-V/Ghaziabad-V/307, Wing-A, CGO-II, Kaula Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O.-II, Kaula Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 7716 Dated 5-Oct-2014
Delivery Note 07755 Dated 5-Oct-2014
Supplier's Ref. Despatch Document No. B-521 /25/09
Despatched through Destination Noida
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No. UP 14 BT 5849 (TM NO 25)
Date & Time of Removal of Goods 05-Oct-2014 at 09:52 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	4.000 Cum	4,340.41	Cum	17,361.64
	Basic Excise Duty @ 2%			2	%	347.23
	Primary Edu. Cess @ 2%			2	%	6.94
	S & H Edu. Cess @ 1%			1	%	3.47
	Vat @ 12.5%			12.50	%	2,214.91
	Additional Vat 1.5%			1.50	%	265.79
	Round Off					0.02

(Handwritten signature)
16/10/14

881159
20/10/14
of Rs 11,80,400/-

Total 4.000 Cum ₹ 20,200.00

Amount Chargeable (in words): Indian Rupees Twenty Thousand Two Hundred Only

Serial No. in PLAVRG-23 : 07716 Dated 05-Oct-2014

Remarks: Being invoice # 07716 For Qty 4.00 Cum Grade M-40 @ 5050/- Per cum. Basic Excise Duty Calculated on Rs 17362 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authorised by

for Tyag Readymix

Authorised Signatory

Name : Dinesh Tyagi
Designation: Accountant

Issuing Signatory

This is a Computer Generated Invoice

E. & O.E

T-C, f16 to f17 col

3150



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFPT9307EEM002
Service Tax Regn.No.: AAFPT9307ESD002

Range : V/V of Ghaziabad / Lawns Chamber, Old Tehsil Compound, R-4, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, C.G.O.-I, Kaila Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-I, Kaila Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 7673
Dated 3-Oct-2014
Delivery Note Dated
07712
Supplier's Ref. 3-Oct-2014
Despatch Document No. B-532 /29/09
Despatched through Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
03-Oct-2014 at 03:55 pm UP14 CT 1800(TM NO 34)
Date & Time of Removal of Goods
03-Oct-2014 at 04:05 pm

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25	38245010	4.000 Cum	3,846.21	Cum	15,384.84
	Basic Excise Duty @ 2%			2	%	307.70
	Primary Edu. Cess @ 2%			2	%	6.15
	S & H Edu. Cess @ 1%			1	%	3.08
	Vat @ 12.5%			12.50	%	1,962.72
	Additional Vat 1.5%			1.50	%	235.53
	Less : Round Off					(-)0.02

Handwritten signature
16/10/14

881159
20/10/14
of Rs 11,30,400/-

Total 4.000 Cum ₹ 17,900.00

Amount Chargeable (in words): Indian Rupees Seventeen Thousand Nine Hundred Only

Serial No. in PL/ARG-23: 07673 Dated 03-Oct-2014

Remarks: Being invoice # 07673 For Qty 4.00 Cum Grade M-25@ 4475/- Per cum. Basic Excise Duty Calculated on Rs 15385 @ 2.08%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Free Authorized by

for Tyag Readymix

Authorized Signatory

Name : *Handwritten Name* Name : Divesh TyagiDesignation: *Handwritten Designation* Designation: Accountant

Handwritten signature
Issued Signatory

This is a Computer Generated Invoice

E. & O.E

3151



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600

Excise Regn No.: AAFFT9307EEM002

Service Tax Regn.No.: AAFFT9307ESD002

Range : VIV of Ghaziabad / Lawyers Chamber, Old Telsik Compound, R.V. Ghaziabad (UP)

Division : Ghaziabad-VI/Ghaziabad-VI/307, Wing-A, C60-01, Kanda Nehru Nagar, Ghaziabad (UP)

Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.6.0.0, Kanda Nehru Nagar, Ghaziabad (UP)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.

Dated

7665

3-Oct-2014

Delivery Note

Dated

07704

3-Oct-2014

Supplier's Ref.

Despatch Document No.

B-532 /29/09

Despatched through

Destination

Transit Mixture

Noida

Date & Time of issue of Invoice

Motor Vehicle No.

03-Oct-2014 at 02:10 pm UP14 BT 6738(TM NO 27)

Date & Time of Removal of Goods

03-Oct-2014 at 02:20 pm

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-25	38245010	7.000 Cum	3,846.21	Cum	26,923.47
	Basic Excise Duty @ 2%			2	%	538.47
	Primary Edu. Cess @ 2%			2	%	10.77
	S & H Edu. Cess @ 1%			1	%	5.38
	Vat @ 12.5%			12.50	%	3,434.76
	Additional Vat 1.5%			1.50	%	412.17
	Round Off					(-)0.02
Less						

[Handwritten Signature]
16/10/14

881159
20/10/14
of Rs 11,30,400/-

Total, 7.000 Cum ₹ 31,325.00

Amount Chargeable (in words): Indian Rupees Thirty One thousand Three Hundred Twenty Five Only

Serial No. in PLARG-23: 07665 Dated 03-Oct-2014

Remarks Being invoice # 07665 For Qty 7.00 Cum Grade M-25 @ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

AT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Proc Articulated by

for Tyag Readymix

Authorized Signatory

Issued Signatory

Name : Dinesh Tyagi
Designation : Accountant

This is a Computer Generated Invoice.

E & O E

3152



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawyers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 387, Wing-A, CCO-8, Kanda Mehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 282, Wing-A, C.G.O.-II, Kanda Mehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
7662	3-Oct-2014
Delivery Note	Dated
7701	3-Oct-2014
Supplier's Ref.	Despatch Document No.
	B-532 /29/09
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of invoice	Motor Vehicle No.
03-Oct-2014 at 01:10 pm	UP14 BT 8344(TM NO 30)
Date & Time of Removal of Goods	
03-Oct-2014 at 01:20 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

03-Oct-2014 at 01:10 pm UP14 BT 8344(TM NO 30)
Date & Time of Removal of Goods
03-Oct-2014 at 01:20 pm

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C. Grade M-25	38245010	7.000 Cum	3,846.21 Cum	26,923.47
	Basic Excise Duty @ 2%			2 %	538.47
	Primary Edu. Cess @ 2%			2 %	10.77
	S & H Edu. Cess @ 1%			1 %	5.38
	Vat @ 12.5%			12.50 %	3,434.76
	Additional Vat 1.5%			1.50 %	412.47
	Round Off				(-)0.02
Less:					

Handwritten signature
T-A
Glab

Handwritten signature
16/10/14

281159
20/10/14
R 11,30,400/-

Total 7.000 Cum ₹ 31,325.00

Amount Chargeable (in words): Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

Serial No. in PLAIRG-23 : 07662 Dated 03-Oct-2014

Remarks: Being invoice # 07662 For Qty 7.00 Cum Grade M-25 @ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : *Handwritten* Name : Dinesh TyagiDesignation: *Handwritten* Designation: Accountant

This is a Computer Generated Invoice

E. & O.E

3153



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad. .
Phone : 09810969192

VAT TIN : 09688812600

Excise Regn No.: AAFT9307EEM002

Service Tax Regn.No.: AAFT9307ESD002

Range : V/V of Ghaziabad / Lawns Chamber, Old Tehsil Compound, R.V, Ghaziabad (U.P.)

Division : Ghaziabad V/ Ghaziabad V/ 307, Wing-A, C.G.O-II, Kania Nehru Nagar, Ghaziabad (U.P.)

Commissionerate : Ghaziabad/ Ghaziabad / 202, Wing-A, C.G.O.-II, Kania Nehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.

Dated

7660

3-Oct-2014

Delivery Note

Dated

07699

3-Oct-2014

Supplier's Ref.

Despatch Document No.

B-532 /29/09

Despatched through

Destination

Transit Mixture

Noida

Date & Time of issue of Invoice

Motor Vehicle No.

03-Oct-2014 at 12:35 pm

UP14 BT 8347(TM NO 33)

Date & Time of Removal of Goods

03-Oct-2014 at 12:45 pm

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25	38245010	7.000 Cum	3,846.21	Cum	26,923.47
	Basic Excise Duty @ 2%			2	%	538.47
	Primary Edu. Cess @ 2%			2	%	10.77
	S & H Edu. Cess @ 1%			1	%	5.38
	Vat @ 12.5%			12.50	%	3,434.76
	Additional Vat 1.5%			1.50	%	412.17
	Round Off					(-10.02)

Less :

(Handwritten signature)
11/10/14

(Handwritten signature)
16/10/14

881159
20/10/14
of Re 11,30,400/-

Total

7.000 Cum

₹ 31,325.00

Amount Chargeable (in words) : Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

Serial No. in PLARG-23 : 07660 Dated 03-Oct-2014

Remarks: Being invoice # 07660 For Qty 7.00 Cum Grade M-25 @ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

VAT Declaration : We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorized Signatory

Issuing Signatory

Name : Dinesh Tyagi

Designation : Accountant

This is a Computer Generated Invoice

E & O E

3154



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lavers Chamber, Old Tehsil Compound, R-3, Ghaziabad (U.P.)
Division : Ghaziabad / Ghaziabad / 1307, Wing-A, CCG-4, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-3, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 7658
Dated 3-Oct-2014
Delivery Note Dated
07697
Supplier's Ref. 3-Oct-2014
Despatch Document No. B-532 /29/09
Despatched through Destination

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
03-Oct-2014 at 12:12 pm UP14 DT 4792(TM NO 41)
Date & Time of Removal of Goods
03-Oct-2014 at 12:22 pm

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M C. Grade M-25	38245010	7.000 Cum	3,846.21 Cum	26,923.47
	Basic Excise Duty @ 2%			2 %	538.47
	Primary Edu. Cess @ 2%			2 %	10.77
	S & H Edu. Cess @ 1%			1 %	5.38
	Vat @ 12.5%			12.50 %	3,434.76
	Additional Vat 1.5%			1.50 %	412.17
Less	Round Off				(-)0.02

Handwritten signatures and dates:
16/10/14
20/10/14
of Rs 11,30,400/-

Total 7.000 Cum ₹ 31,325.00

Amount Chargeable (in words): Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

Serial No. in PLA/RG-23 : 07658 Dated 03-Oct-2014

Remarks: Being Invoice # 07658 For Qty 7.00 Cum Grade M-25 @ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authorised by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name: *Pratik Kumar* Name : Dinesh Tyagi
Designation: *Accountant* Designation: Accountant

This is a Computer Generated Invoice

E. & O.E

3155



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawns Chamber, Old Telsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 387, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.

Dated

7652

3-Oct-2014

Delivery Note

Dated

07691

3-Oct-2014

Supplier's Ref.

Despatch Document No.

B-532 /29/09

Despatched through

Destination

Transit Mixture

Noida

Date & Time of issue of Invoice

Motor Vehicle No.

03-Oct-2014 at 10:40 am UP14 BT 6738(TM NO 23)

Date & Time of Removal of Goods

03-Oct-2014 at 10:50 am

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25	38245010	7.000 Cum	3,846.21	Cum	26,923.47
	Basic Excise Duty @ 2%			2	%	538.47
	Primary Edu. Cess @ 2%			2	%	10.77
	S & H Edu. Cess @ 1%			1	%	5.38
	Vat @ 12.5%			12.50	%	3,434.76
	Additional Vat 1.5%			1.50	%	412.17
	Round Off					(-0.02)
Less :						

[Handwritten Signature]
16/10/14

8811.59
20/10/14
of Rs 11,30,400/-

Total

7.000 Cum

₹ 31,325.00

Amount Chargeable (in words) : Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

Serial No. in PLAVRG-23 : 07652 Dated 03-Oct-2014

Remarks: Being invoice # 07652 For Qty 7.00 Cum Grade M-25 @ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

VAT Declaration . We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorized Signatory

Name : Ganes Tyagi Name : Ganes Tyagi
Designation: Accountant Designation: Accountant

Issuing Signatory

This is a Computer Generated Invoice

E. & O.E

3156



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.

Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad / Ghaziabad-V/307, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 7650
Dated 3-Oct-2014
Delivery Note Dated
07689
Supplier's Ref. 3-Oct-2014
Despatch Document No. B-532 /29/09
Despatched through Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
03-Oct-2014 at 10:15 am UP14 BT 5849(TM NO 25)
Date & Time of Removal of Goods
03-Oct-2014 at 10:25 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

SI No	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C. Grade M-25	38245010	7.000 Cum	3,846.21 Cum	26,923.47
				Basic Excise Duty @ 2%	538.47
				Primary Edu. Cess @ 2%	10.77
				S & H Edu. Cess @ 1%	5.38
				Vat @ 12.5%	3,434.76
				Additional Vat 1.5%	412.17
				Round Off	(-)0.02
	Less				

Handwritten signature
T-A
Slab

Handwritten signature
16/10/14

881159
20/10/14
of Rs 11,30,400/-

Total 7.000 Cum ₹ 31,325.00

Amount Chargeable (in words): Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

Serial No. in PLA/RG-23: 07650 Dated 03-Oct-2014

Remarks: Being invoice # 07650 For Qty 7.00 Cum Grade M-25 @ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : *Prashant* Name : Shaesh Tyagi
Designation: *Accounts* Designation: Accountant

This is a Computer Generated Invoice

E. & O.E

3157



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawyers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, King-A, C.G.O.H, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad (202, King-A, C.G.O.H, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 7648
Dated 3-Oct-2014
Delivery Note Dated
07687
Supplier's Ref. 3-Oct-2014
Despatch Document No.

Despatched through B-521 /25/09
Destination

Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.

03-Oct-2014 at 09:40 am UP14 BT 6704(TM NO 29)
Date & Time of Removal of Goods

03-Oct-2014 at 09:50 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41 Cum	21,702.05
	Basic Excise Duty @ 2%			2 %	434.04
	Primary Edu. Cess @ 2%			2 %	8.68
	S & H Edu. Cess @ 1%			1 %	4.34
	Vat @ 12.5%			12.50 %	2,768.64
	Additional Vat 1.5%			1.50 %	332.24
	Round Off				0.01

881159
20/10/14
of Rs 11,30,400/-
[Signature]

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No in PLARG-23: 07648 Dated 03-Oct-2014

Remarks: Being invoice # 07648 For Qty 5.00 Cum Grade M-40 @ 5350/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorized Signatory

Name : *[Signature]* Name : Dinesh Tyagi
Designation: *[Signature]* Designation: Accountant

[Signature]
Issuing Signatory

This is a Computer Generated Invoice

E & O E

3158



(Original for Buyer)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawns Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, CGO-II, Kaula Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kaula Nehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakii Khand-2,
Indrapuram, Ghaziabad.

Invoice No.

7703

Dated

4-Oct-2014

Delivery Note

Dated

07742

4-Oct-2014

Supplier's Ref.

Despatch Document No.

B-521 /25/09

Despatched through

Destination

Transit Mixture

Noida

Date & Time of issue of Invoice

Motor Vehicle No.

04-Oct-2014 at 03:40 pm

UP14 CT 1803(TM NO 35)

Date & Time of Removal of Goods

04-Oct-2014 at 03:50 pm

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site:Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.63
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

[Handwritten Signature]
16/10/14

881159
20/10/14
of Rs 11,30,400/-

Total

5.000 Cum

₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PLAVRG-23 : 07703 Dated 04-Oct-2014

Remarks: Being invoice # 07703 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorized Signatory

Name : *[Handwritten Name]* Name : *[Handwritten Name]*Designation: *[Handwritten Designation]* Designation: *[Handwritten Designation]*

Issuing Signatory

This is a Computer Generated Invoice

E. & O.E

3159



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES, 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESC002

Range : YIV of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, C60-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.C.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 7600 Dated 1-Oct-2014
Delivery Note Dated
7639 1-Oct-2014
Supplier's Ref. Despatch Document No.
Despatched through B-532 /29/09 Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
01-Oct-2014 at 09:42 am UP14 BT 8347(TM NO-33)
Date & Time of Removal of Goods.
01-Oct-2014 at 09:52 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

SI No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25	38245010	7.000 Cum	3,846.21	Cum	26,923.47
	Basic Excise Duty @ 2%			2	%	538.47
	Primary Edu. Cess @ 2%			2	%	10.77
	S & H Edu. Cess @ 1%			1	%	5.38
	Vat @ 12.5%			12.50	%	3,434.73
	Additional Vat 1.5%			1.50	%	412.17
	Round Off					(-0.02)
Less :						

Handwritten notes:
Rowy 1/10/14
2 slab - B1
1st part
16/10/14
881159
20/10/14
of Rs 11,30,400/-

Amount Chargeable (in words) : Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

7.000 Cum ₹ 31,325.00

Serial No. in PLARF-23 : 07600 Dated 01-Oct-2014

Remarks: Being invoice # 07600 For Qty 7.00 Cum Grade M-25@ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre-authorized by

for Tyag Readymix

Authorized Signatory

Issuing Signatory

Name : Vinash Tyagi
Designation : Assistant Designation: Accountant

3160



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : Y/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound (R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V/302, Wing-A, CGO-D, Kanku Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-D, Kanku Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 7599
Dated 1-Oct-2014
Delivery Note Dated
7638
Supplier's Ref. 1-Oct-2014
Despatch Document No.
Despatched through B-532 /29/09
Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
01-Oct-2014 at 08:55 am UP14 CT 1803(TM NO-35)
Date & Time of Removal of Goods
01-Oct-2014 at 09:05 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25	38245010	7.000 Cum	3,846.21	Cum	26,923.47
	Basic Excise Duty @ 2%			2	%	538.47
	Primary Edu. Cess @ 2%			2	%	10.77
	S & H Edu. Cess @ 1%			1	%	5.38
	Vat @ 12.5%			12.50	%	3,434.76
	Additional Vat 1.5%			1.50	%	412.17
	Round Off					(-)-0.02

Less:

881159
20/10/14
of Rs - 11,30,400/-
16/10/14

Total 7.000 Cum ₹ 31,325.00

Amount Chargeable (in words): Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

Serial No in PLAVRG-23: 07599 Dated 01-Oct-2014

Remarks: Being invoice # 07599 For Qty 7.00 Cum Grade M-25 @ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorized Signatory

Name : Dinesh Tyagi

Designation: Accountant

Issuing Signatory

T-B, 1, 14 Part II A This is a Computer Generated Invoice

E. & O.E

3161



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFF9307EEM002
Service Tax Regn.No.: AAFF9307ESD002

Range : VIV of Ghaziabad / Lawyers Chamber, Old Tekstil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad/VI Ghaziabad-VI/302, Wing-A, C-60-3, Kanda Mehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad I/202, Wing-A, C-60-A, Kanda Mehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
7621	1-Oct-2014
Delivery Note	Dated
07660	1-Oct-2014
Supplier's Ref.	Despatch Document No.
	B-521 /25/09
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
01-Oct-2014 at 03:18 pm	UP14 BT 6738(TM NO 27)
Date & Time of Removal of Goods	
01-Oct-2014 at 03:28 pm	

VAT TIN : 09488824156
Buyer: (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat @ 5%			1.50	%	332.24
	Round Off					0.01

881159
20/10/14

of Rs 11,30,400/-

[Signature]
16/10/14

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PLAIRG-23: 07621 Dated 01-Oct-2014

Remarks: Being invoice # 07621 For Qty 5.000 Cum Grade M-40 @ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Name : *[Signature]* Name : Omesh Tyagi
Designation: Accountant Designation: Accountant

Issuing Signatory

This is a Computer Generated Invoice

E. & O.E

3162



[Handwritten signature]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002.
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Levers Chamber, Old Teelal Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, CGO-II, Karla Mehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Karla Mehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
7617	1-Oct-2014
Delivery Note	Dated
07656	1-Oct-2014
Supplier's Ref.	Despatch Document No.
	B-532 /29/09
Despatched through	Destination
Transit Mixture	Noida
Date & Time of Issue of Invoice	Motor Vehicle No.
01-Oct-2014 at 02:32 pm	UP14 DT 4792(TM NO 41)
Date & Time of Removal of Goods	
01-Oct-2014 at 02:42 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

SI No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25	38245010	3,000 Cum	3,846.21	Cum	11,538.63
	Basic Excise Duty @ 2%			2	%	230.77
	Primary Edu. Cess @ 2%			2	%	4.62
	S & H Edu. Cess @ 1%			1	%	2.31
	Vat @ 12.5%			12.50	%	1,472.04
	Additional Vat 1.5%			1.50	%	176.64
	Round Off					(-)0.01
Less :						

881159
20/10/14
of Rs 11,30,400/-
[Handwritten signature]
16/10/14

Total 3,000 Cum ₹ 13,425.00

Amount Chargeable (in words): Indian Rupees Thirteen Thousand Four Hundred Twenty Five Only

Serial No. in PLAR/G-23 : 07617 Dated 01-Oct-2014

Remarks: Being invoice # 07617 For Qty 3.00 Cum Grade M-25@ 4475/- Per cum. Basic Excise Duty Calculated on Rs 11539 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix.

Authorised Signatory

Issuing Signatory

Name : *[Handwritten]* Name : Divyansh Tyagi
Designation: *[Handwritten]* Designation: Accountant

[Handwritten signature]
T-B, F14 Fort II Slab

This is a Computer Generated Invoice

E & O E

3163



(Handwritten signature)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawyers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 307, Wing-A, C.G.O. II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 242, Wing-A, C.G.O. II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
7609	1-Oct-2014
Delivery Note	Dated
07648	1-Oct-2014
Supplier's Ref.	Despatch Document No.
	B-532 /29/09
Despatched through	Destination
	Noida

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

Transit Mixture : Noida
Date & Time of issue of Invoice : Motor Vehicle No.
01-Oct-2014 at 12:20 pm | UP14 BT 8346(TM NO 32)
Date & Time of Removal of Goods
01-Oct-2014 at 12:30 pm

VAT TIN : 09488824156

SI No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25	38245010	7.000 Cum	3,846.21	Cum	26,923.47
	Basic Excise Duty @ 2%			2	%	538.47
	Primary Edu. Cess @ 2%			2	%	10.77
	S & H Edu. Cess @ 1%			1	%	5.38
	Vat @ 12.5%			12.50	%	3,434.76
	Additional Vat 1.5%			1.50	%	412.17
	Round Off					(-).02

(Handwritten notes and signatures)
Less: ~~...~~
881159
20/10/14
21 Rs 11,30,400 /
16/10/14

Total 7.000 Cum ₹ 31,325.00

Amount Chargeable (in words): Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

Serial No. in PLAR/G-23 : 07609 Dated 01-Oct-2014

Remarks: Being invoice # 07609 For Qty 7.00 Cum Grade M-25 @ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

VAT Declaration : We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : ~~...~~ Name : Dinesh Tyagi
Designation: ~~...~~ Designation: Accountant

This is a Computer Generated Invoice

E. & O.E

3164



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFT9307EEM002
Service Tax Regn.No.: AAFT9307ESD002

Range : V/V of Ghaziabad / Lavers Chamber, Old Tehsil Compound, R.V. Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. Dated
7607 1-Oct-2014
Delivery Note Dated
07646 1-Oct-2014
Supplier's Ref. Despatch Document No.
B-532 /29/09
Despatched through Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
01-Oct-2014 at 11:25 am UP14 BT 6705(TM NO 28)
Date & Time of Removal of Goods
01-Oct-2014 at 11:35 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25	38245010	7,000 Cum	3,846.21	Cum	26,923.47
	Basic Excise Duty @ 2%			2	%	538.47
	Primary Edu. Cess @ 2%			2	%	10.77
	S & H Edu. Cess @ 1%			1	%	5.38
	Vat @ 12.5%			12.50	%	3,434.76
	Additional Vat 1.5%			1.50	%	412.17
	Round Off					(-)0.02
Less :						

881159
20/10/14
of Rs 11,30,400/-
A. K. Sharma
16/10/14

Total 7,000 Cum ₹ 31,325.00

Amount Chargeable (in words): Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

Serial No. in PLARG-23: 07607 Dated 01-Oct-2014

Remarks: Being invoice # 07607 For Qty 7.00 Cum Grade M-25 @ 4475/- Par cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Name : G. D. Sharma Name : Dinesh Tyagi
Designation: Accountant Designation: Accountant

Issuing Signatory

This is a Computer Generated Invoice

E. & O.E

T-3, f₁₁ Part II slab

3165



Delivery Challan Cum Tax invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : VIV of Ghaziabad / Laxmi Chamber, Old Tehsil Compound, P.V, Ghaziabad (U.P.)
Division : Ghaziabad V / Ghaziabad V / 307, Wing A, CCO-4, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 7595 Dated 1-Oct-2014
Delivery Note Dated 1-Oct-2014
Supplier's Ref. 07634 Despatch Document No. B-532 /29/09
Despatched through Destination Noida
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No. UP14 DT 4788(TM NO-38)
Date & Time of Removal of Goods 01-Oct-2014 at 07:40 am
01-Oct-2014 at 07:50 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

SI No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25	38245010	7.000 Cum	3,846.21	Cum	26,923.47
	Basic Excise Duty @ 2%			2	%	538.47
	Primary Edu. Cess @ 2%			2	%	10.77
	S & H Edu. Cess @ 1%			1	%	5.38
	Vat @ 12.5%			12.50	%	3,434.76
	Additional Vat 1.5%			1.50	%	412.17
	Round Off					(-0.02)

Less :

881159
20/10/14
of Rs 1,30,400/-
T. B. Singh
16/10/14

Total 7.000 Cum ₹ 31,325.00

Amount Chargeable (in words): Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

Serial No. in PLAR/G-23: 07595 Dated 01-Oct-2014

Remarks: Being invoice # 07595 For Qty 7.00 Cum Grade M-25 @ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre-Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : Dinesh Tyagi
Designation: Accountant

T-B, Singh
This is a Computer Generated Invoice

E & O.E

3166



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, P.V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 7603
Dated 1-Oct-2014
Delivery Note Dated
07642
Supplier's Ref. 1-Oct-2014
Despatch Document No. B-521 /25/09
Despatched through Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
01-Oct-2014 at 10:20 am UP14 CT 1804(TM NO-36)
Date & Time of Removal of Goods
01-Oct-2014 at 10:30 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

SI No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

881159
20/10/14

of Rs 11,30,400/-

[Signature]
16/10/14

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PLAIRG-23: 07603 Dated 01-Oct-2014

Remarks: Being invoice # 07603 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Accounted Signatory

Name : *[Signature]* Name : Dinesh Tyagi
Designation: Accountant Designation: Accountant

Issuing Signatory

This is a Computer Generated Invoice

E. & O.E

T-B. 11 to 116 Column

3167



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Levers Chamber, Old Tehsil Compound, P.V, Ghaziabad (U.P.)
Division : Ghaziabad-VI/Ghaziabad-VI/307, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.

Dated

7602

1-Oct-2014

Delivery Note

Dated

07641

1-Oct-2014

Supplier's Ref.

Despatch Document No.

B-532 /29/09

Despatched through

Destination

Transit Mixture

Noida

Date & Time of issue of Invoice Motor Vehicle No.

01-Oct-2014 at 10:05 am UP14 BT 5848(TM NO 23)

Date & Time of Removal of Goods

01-Oct-2014 at 10:15 am

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25	38245010	7.000 Cum	3,846.21	Cum	26,923.47
	Basic Excise Duty @ 2%			2	%	538.47
	Primary Edu. Cess @ 2%			2	%	10.77
	S & H Edu. Cess @ 1%			1	%	5.38
	Vat @ 12.5%			12.50	%	3,434.76
	Additional Vat 1.5%			1.50	%	412.17
	Round Off					(-0.02)
Less :						

881159
20/10/14

of Rs 11,30,400/-

16/10/14

Total

7.000 Cum

₹ 31,325.00

Amount Chargeable (in words): Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

Serial No in PLA/RG-23: 07602 Dated 01-Oct-2014

Remarks Being invoice # 07602 For Qty 7.00 Cum Grade M-25@ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Name : *[Signature]* Name : Biresh TyagiDesignation: *[Signature]* Designation: Accountant

Issuing Signatory:

This is a Computer Generated Invoice

E. & O.E

3168

TYAG Readymix

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn No.: AAFFT9307ESD002

Range : VIV of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 307, Wing-A, CGO-II, Kaula Mehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kaula Mehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 7601
Dated 1-Oct-2014
Delivery Note Dated
07640
Supplier's Ref. 1-Oct-2014
Despatch Document No.
B-532 /29/09
Despatched through Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
01-Oct-2014 at 09:55 am UP14 CT 1800(TM NO 34)
Date & Time of Removal of Goods
01-Oct-2014 at 10:05 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

SI	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25	38245010	7.000 Cum	3,846.21	Cum	26,923.47
	Basic Excise Duty @ 2%			2	%	538.47
	Primary Edu. Cess @ 2%			2	%	10.77
	S & H Edu. Cess @ 1%			1	%	5.38
	Vat @ 12.5%			12.50	%	3,434.76
	Additional Vat 1.5%			1.50	%	412.17
	Round Off					(-)0.02
Less :						

881159
20/10/14
Rs 11,30,400/-
16/10/14

Total 7.000 Cum ₹ 31,325.00

Amount Chargeable (in words): Indian Rupees Thirty One Thousand Three Hundred Twenty Five Only

Serial No. in PL/ARG-23: 07601 Dated 01-Oct-2014

Remarks: Being invoice # 07601 For Qty 7.00 Cum Grade M-25 @ 4475/- Per cum. Basic Excise Duty Calculated on Rs 26923 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : ~~Arvind Kumar~~ Name : Dinesh Tyagi
Designation: ~~Accountant~~ Designation: Accountant

T-B, f.14 Pat II slab

This is a Computer Generated Invoice

E. & O.E

3169



(Handwritten signature)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawyers Chamber, Old Tehsil Compound, R.V, Ghaziabad (U.P.)
Division : Ghaziabad-V/Ghaziabad-V/307, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 9016
Dated 11-Nov-2014
Delivery Note Dated
09064
Supplier's Ref. 11-Nov-2014
Despatch Document No.

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No. 3H Sector 16c
Gaur City-2, Noida Extn. (West)

Despatched through B-521 /25/09
Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
11 Nov-2014 at 10:15 am UP14 BT 8344(TM NO 30)
Date & Time of Removal of Goods
11-Nov-2014 at 10:25 am

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41 Cum	21,702.05
	Basic Excise Duty @ 2%			2 %	434.04
	Primary Edu. Cess @ 2%			2 %	8.68
	S & H Edu. Cess @ 1%			1 %	4.34
	Vat @ 12.5%			12.50 %	2,768.64
	Additional Vat 1.5%			1.50 %	332.24
	Round Off				0.01

(Handwritten signatures and stamp)
Stamp: Cash / Cheque / DD No. 785970 Date 11/11/14
Amount: ₹ 25,250.00

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words) : Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PLA/RG-23 : 09016 Dated 11-Nov-2014

Remarks: Being invoice # 09016 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Prta Authenticated by *(Signature)* for Tyag Readymix
Issuing Signatory
Name : Dinesh Tyagi
Designation: *(Signature)*

3170



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.,
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFTT9307EEM002
Service Tax Regn.No: AAFTT9307ESD002

Range : V/V of Ghaziabad / Lawyers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, CCO-4, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate: Ghaziabad / Ghaziabad/202, Wing-A, C.C.O.-4, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 9022
Dated 11-Nov-2014
Delivery Note Dated
09070
Supplier's Ref. 11-Nov-2014
Despatch Document No.
Despatched through B-521 /25/09
Destination
Transit Mixure Noida
Date & Time of issue of Invoice Motor Vehicle No.
11 Nov-2014 at 01:20 pm UP14 BT 5943(TM NO 24)
Date & Time of Removal of Goods
11-Nov-2014 at 01:30 pm

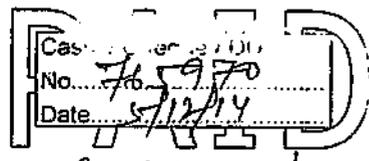
VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No. 3H Sector 16c
Gaur City-2, Noida Extn. (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41 Cum	21,702.05
	Basic Excise Duty @ 2%			2 %	434.04
	Primary Edu Cess @ 2%			2 %	8.68
	S & H Edu. Cess @ 1%			1 %	4.34
	Vat @ 12.5%			12.50 %	2,768.64
	Additional Vat 1.5%			1.50 %	332.24
	Round Off				0.01

Handwritten signature and date 25/11

Handwritten signature



Handwritten amount: 7,82,750/-

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PLARG-23 : 09022 Dated 11-Nov-2014

Remarks Being invoice # 09022 For Qty 5.00 Cum Grade M-40 @ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.08% (380 Kg cement)

VAT Declaration We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : Dinesh Tyagi
Designation : Accountant

3171



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFPT9307EEM002
Service Tax Regn.No.: AAFPT9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound,R-V,Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 307, Wing-A, CCO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10,Shakti Khand-2,
Indrapuram,Ghaziabad.

Invoice No. Dated
8974 10-Nov-2014
Delivery Note Dated
09022 10-Nov-2014
Supplier's Ref. Despatch Document No.

Despatched through B-521 /25/09
Destination

Transit Mixture Noida
Date & Time of issue of Invoice : Motor Vehicle No.

10 Nov-2014 at 09:00 am UP14 DT 4788(TM NO 38)

Date & Time of Removal of Goods

10-Nov-2014 at 09:10 pm

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No. 3H Sector 16c
Gaur City-2, Noida Extn. (West)

VAT TIN : 09488824156

SI	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

Naveen

Al
2/1/11

Cash / Cheque / DD
No. 785970
Date 5/12/14

of Rs. 7,82,750/-

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No in PLAR/G-23: 08974 Dated 10-Nov-2014

Remarks: Being invoice # 08974 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06%. (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre-Authenticated by

for Tyag Readymix

Authorised Signatory

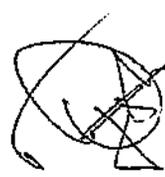
Issuing Signatory

Name : Dinesh Tyagi
Designation: Accountant

This is a Computer Generated Invoice

E. & O.E

3172



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawyers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI/Ghaziabad-VI/307, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 8986 Dated 10-Nov-2014
Delivery Note Dated
09035 10-Nov-2014
Supplier's Ref. Despatch Document No.
B-521 /25/09
Despatched through Destination

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No. 3H Sector 16c
Gaur City-2, Noida Extn. (West)

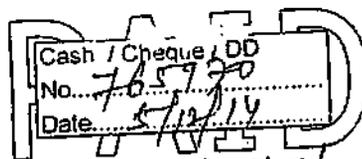
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
10 Nov-2014 at 01:10 pm UP14 CT 1800(TM NO 34)
Date & Time of Removal of Goods
10-Nov-2014 at 01:20 pm

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41 Cum	21,702.05
	Basic Excise Duty @ 2%			2 %	434.04
	Primary Edu. Cess @ 2%			2 %	8.68
	S & H Edu. Cess @ 1%			1 %	4.34
	Vat @ 12.5%			12.50 %	2,768.64
	Additional Vat 1.5%			1.50 %	332.24
	Round Off				0.01

Kanwar

AK
01/11



of Rs. 732,750/-

Received
Tax
T-C

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words) : Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No in PL/ARG-23 : 08986 Dated 10-Nov-2014

Remarks: Being invoice # 08986 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

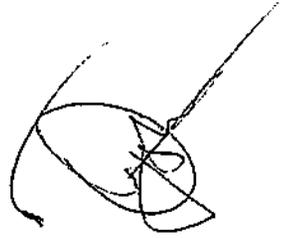
for Tyag Readymix

Authorised Signatory

Name : *[Signature]* Name : Dinesh Tyagi
Designation : *[Signature]* Designation : Assistant

Issuing Signatory

3173



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Laxmi Chamber, Old Tehsil Compound, R.V, Ghaziabad (U.P.)
Division : Ghaziabad V / Ghaziabad V / 307, Wing-A, C.O.M, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, J.G.O.A, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakli Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 8883
Dated 8-Nov-2014
Delivery Note Dated
08930
Supplier's Ref. 8-Nov-2014
Despatch Document :
8-521 /25/09
Despatched through Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
08-Nov-2014 at 08:30 am UP14 DT 4788(TM 10 38)
Date & Time of Removal of Goods
08-Nov-2014 at 08:40 am

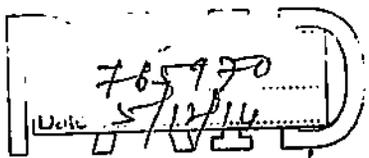
VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site Plot No. 3H Sector 16c
Gaur City-2, Noida Extn. (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	21,702.05
	Basic Excise Duty @ 2%			2 %	434.04
	Primary Edu. Cess @ 2%			2 %	86.81
	S & H Edu. Cess @ 1%			1 %	43.40
	Vat @ 12.5%			12.50 %	2712.64
	Additional Vat 1.5%			1.50 %	325.53
	Round Off				0.01

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T-A

Handwritten signature
Date 5/12/14



of Rs. 782,750/-

Total 5.000 Cum ₹ 25,25,000

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PLAVRG-23 : 08883 Dated 08-Nov-2014

Remarks: Being invoice # 08883 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (383 Kg cement).

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Authorized Signatory
Name : *Handwritten Name*
Designation : *Handwritten Designation*

3174



[Handwritten signature]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : Y/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, C.G.O.-II, Kaula Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O.-II, Kaula Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
8890	8-Nov-2014
Delivery Note	Dated
08937	8-Nov-2014
Supplier's Ref.	Despatch Document No.
	B-521 /25/09
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
08-Nov-2014 at 11:35 am	UP14 CT 1800(TM NO 34)
Date & Time of Removal of Goods	
08-Nov-2014 at 11:45 am	

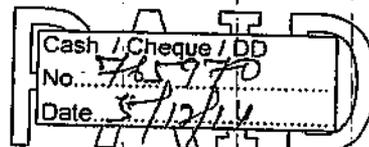
VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No. 3H Sector 16c
Gaur City-2, Noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

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T-B1

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AG
21/11



of Rs 7,82,750/-

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No in PL/ARG-23 : 08890 Dated 08-Nov-2014

Remarks: Being invoice # 08890 For Qty 5.00 Cum Grade M-40 @ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for Tyag Readymix

Authorised Signatory _____ Issuing Signatory _____
Name : *[Handwritten]* Name : Dinesh Tyag
Designation: *[Handwritten]* Designation: Assistant

3175



[Handwritten Signature]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : VIV of Ghaziabad / Lawns Chamber, Old Tehsil Compound/R-N, Ghaziabad (U.P.)
Division : Ghaziabad-VI/Ghaziabad-VI/307, Wing-A, C.G.O-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate: Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
8900	8-Nov-2014
Delivery Note	Dated
08948	8-Nov-2014
Supplier's Ref.	Despatch Document No.
	B-521 /25/09
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
08-Nov-2014 at 02:20 pm	UP14 CT 1840(TM NO 37)
Date & Time of Removal of Goods	
08-Nov-2014 at 02:30 pm	

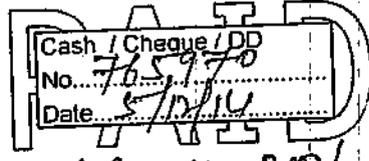
VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No. 3H Sector 16c
Gaur City-2, Noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5,000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

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T-C

[Handwritten Signature]
21/11



U/R - 782,750/-

Total 5,000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PLA/RG-23 : 08900 Dated 08-Nov-2014

Remarks: Being invoice # 08900 For Qty 5,00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.05% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for Tyag Readymix

Authorised Signatory Name: *[Signature]* Name: Dinesh Tyag Designation: *[Signature]* Designation: Accountant Issuing Signatory

3176



[Handwritten signature]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad/V/Ghaziabad-V/387, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
8913	8-Nov-2014
Delivery Note	Dated
08961	8-Nov-2014
Supplier's Ref.	Despatch Document No.
	B-521 /25/09
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
08-Nov-2014 at 05:40 pm	UP14 BT 8344(TM NO 30)
Date & Time of Removal of Goods	
08-Nov-2014 at 05:50 pm	

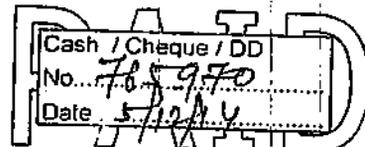
VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No. 3H Sector 16c
Gaur City-2, Noida Extn. (West)

VAT TIN : 09488824156

SI No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2 %		434.04
	Primary Edu. Cess @ 2%			2 %		8.68
	S & H Edu. Cess @ 1%			1 %		4.34
	Vat @ 12.5%			12.50 %		2,768.64
	Additional Vat 1.5%			1.50 %		332.24
	Round Off					0.01

Received
[Signature]
T-A Column

Kanwar
[Signature]
21/11



of Rs 7,82,750/-

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PL/RC-23: 08913 Dated 08-Nov-2014

Remarks: Being invoice # 08913 For Qty 5.00 Cum Grade M-40 @ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (360 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorized Signatory

Name: Dinesh Tyagi

Designation: Accountant

Issuing Signatory

This is a Computer Generated Invoice

E. & O.E

3177



(Handwritten signature)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-II,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : VIV of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R.V, Ghaziabad (U.P.)
Division : Ghaziabad / Ghaziabad / Wing-A, CGO-I, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
8931	9-Nov-2014
Delivery Note	Dated
08979	9-Nov-2014
Supplier's Ref.	Despatch Document No.
	B-521 /25/09
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
09-Nov-2014 at 10:50 am	UP14 BT 8347(TM NO 33)
Date & Time of Removal of Goods	
09-Nov-2014 at 10:00 am	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No. 3H Sector 16c
Saur City-2, Noida Extn. (West)

VAT TIN : 09488824156

SI No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5,000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Val @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

Received by
MAS
T-C

Nancy
AK

Cash / Cheque / DD
No. 765970
Date 5/12/14
of Rs. 78,2,750/-

Total 5,000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PL/ARG-23: 08931 Dated 09-Nov-2014

Remarks: Being invoice # 08931 For Qty 5.00 Cum Grade M-40 @ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre-Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : *(Signature)* Name : *(Signature)*
Designation: *(Signature)* Designation: *(Signature)*

3178



(Handwritten signature)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFF9307EEM002
Service Tax Regn.No : AAFF9307ESD002

Range : V/V of Ghaziabad /Leaves Chamber, Old Tehsil Compound,R.V,Ghaziabad (I.P.)
Division : Ghaziabad-VI/Ghaziabad-VI/307, Wing-A, CGO-I, Kanda Nehru Nagar, Ghaziabad (I.P.)
Commissionerate : Ghaziabad /Ghaziabad /202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (I.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10,Shakti Khand-2,
Indrapuram,Ghaziabad.

Invoice No. 8951
Dated 9-Nov-2014
Delivery Note Dated
08999
Supplier's Ref. 9-Nov-2014
Despatch Document No. B-521 /25/09
Despatched through Destination

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No. 3H Sector 16c
Gaur City-2, Noida Extn. (West)

Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
09-Nov-2014 at 02:00 pm UP14 DT 4792(TM NO 41)
Date & Time of Removal of Goods
09-Nov-2014 at 02:10 pm

VAT TIN : 09488824156

SI No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

Handwritten signature

PAID
Cash / Cheque / DD
No. 765970
Date 5/11/14

Handwritten signature
21/11/14

Handwritten signature
of Rs. 7,82,750/-

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words) : Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PL/ARG-23 : 08951 Dated 09-Nov-2014

Remarks: Being invoice # 08951 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum.Basic Excise Duty Calculated on Rs 21702 @ 2.06%.(380 Kg cement)

VAT Declaration : We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pro Authenticated by

Handwritten signature

for Tyag Readymix

Authorised Signatory

Name : *Handwritten signature*
Designation: *Handwritten signature*

Issuing Signatory

3179



Delivery Challan Cum Tax Invoice / Sale Invoice (Original for Buyer)
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : VIV of Ghaziabad / Lanes Chamber, Old Tehsil Compound (R.V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V/387, Wing-A, CCO-3, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 8965 Dated 9-Nov-2014
Delivery Note Dated

09013 9-Nov-2014
Supplier's Ref. Despatch Document No.

B-521 /25/09
Despatched through Destination

Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.

09-Nov-2014 at 03:55 pm UP14 BT 8347(TM NO 33)
Date & Time of Removal of Goods

09-Nov-2014 at 04:05 pm

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No. 3H Sector 16c
Gaur City-2, Noida Extn. (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

Handwritten signature

Cash / Cheque / DD
No. 785970
Date 9/11/14

4 Rs, 7,82,750/-

Redeem
Handwritten signature

Handwritten signature
2/11

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PLAR/23: 08965 Dated 09-Nov-2014

Remarks: Being invoice # 08965 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by for Tyag Readymix

Authorised Signatory Name : Dinesh Tyagi Designation: Assistant Issuing Signatory

3180



[Handwritten signature]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : YIV of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-VI/307, Wing-A, C.G.O-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
8659	1-Nov-2014
Delivery Note	Dated
08705	1-Nov-2014
Supplier's Ref.	Despatch Document No.
	B-521 /25/09
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
01-Nov-2014 at 08:55 am	UP14 CT 1840(TM NO 37)
Date & Time of Removal of Goods	
01-Nov-2014 at 09:05 am	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Off					0.01

[Handwritten signatures and notes]
 Management T.B.
 Kauray
 21/11
 Cash / Cheque / DD
 No. 78,5970
 Date 5/12/14
 ₹ 78,782,750/-

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PL/ARG-23 : 08659 Dated 01-Nov-2014

Remarks: Being invoice # 08659 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory:

Name : *[Signature]* Name : Divyansh Tyagi
Designation: *[Signature]* Designation: Accountant

3181



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Telsil Compound, R.V, Ghaziabad (U.P.)
Division : Ghaziabad-VI/Ghaziabad-VI/307, Wing-A, C60-A, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
8679	1-Nov-2014
Delivery Note	Dated
08725	1-Nov-2014
Supplier's Ref.	Despatch Document No.
	B-521 /25/09
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
01-Nov-2014 at 12:24 pm	UP14 BT 5943(TM NO 24)
Date & Time of Removal of Goods	
01-Nov-2014 at 12:34 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site: Plot No. 3H Sector 16c
Gaur City-2, Noida Extn. (West)

VAT TIN : 09488824156

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05
	Basic Excise Duty @ 2%			2	%	434.04
	Primary Edu. Cess @ 2%			2	%	8.68
	S & H Edu. Cess @ 1%			1	%	4.34
	Vat @ 12.5%			12.50	%	2,768.64
	Additional Vat 1.5%			1.50	%	332.24
	Round Cff					0.01

Amount T-B/
Kaushik
21/11
PAID
Cash / Cheque / DD
No. 785990
Date: 5/12/14
H: Rs. 7, 82, 700/-

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PLAR/G-23 : 08679 Dated 01-Nov-2014

Remarks: Being invoice # 08679 For Qty 5.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.05% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : *Ganesh Tiwari* Name : Dinesh Tyagi
Designation: *Accountant* Designation: Accountant

This is a Computer Generated Invoice

E. & O.E

3182



(Original for Buyer)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-iii,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No: AAFFT9307ESD002

Range : V/V of Ghaziabad J Lawyers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI 307, Wing-A, C.G.O., Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 8494
Dated 25-Oct-2014
Delivery Note Dated
08538
Supplier's Ref. 25-Oct-2014
Despatch Document No. B-521 /25/09
Despatched through Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
25-Oct-2014 at 12:12 pm UP14 BT 5849(TM NO 25)
Date & Time of Removal of Goods
25-Oct-2014 at 12:22 pm

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

SI No	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C Grade M-40	38245010	5 000 Cum	4,340.41 Cum	21,702.05
	Basic Excise Duty @ 2%			2 %	434.04
	Primary Edu. Cess @ 2%			2 %	8.68
	S & H Edu. Cess @ 1%			1 %	4.34
	Vat @ 12.5%			12.50 %	2,768.64
	Additional Vat 1.5%			1.50 %	332.24
	Round Off				0.01

AS Khand-2 / 12/11/14

PAID
Cash / Cheque / L/D
No 785910
17/11/14
Rs 378750/-

Total 5,000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No. in PL/REG-23 : 08494 Dated 25-Oct-2014

Remarks: Being invoice # 08494 For Qty 5.00 Cum Grade M-40 @ 5050/- Per cum. Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

(Signature)

Authorized Signatory
Name : Dinesh Tyagi
Designation: Accounts Manager

for Tyag Readymix

(Signature)

Issuing Signatory

This is a Computer Generated Invoice

E & O E

3183



(Original for Buyer)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 47 OF CENTRAL EXCISE RULES 2002)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFF9307EEM002
Service Tax Regn.No.: AAFF9307ESD002

Range : V/V of Ghaziabad / Lawyers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad / Ghaziabad-V / 307, Wing-A, CGO-II, Kanti Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Nanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 8504
Dated 26-Oct-2014
Delivery Note Dated
08548
Supplier's Ref. 26-Oct-2014
Despatch Document No. B-521 /25/09
Despatched through Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.
26-Oct-2014 at 01:46 pm UP14 BT 5849(TM NO 25)
Date & Time of Removal of Goods
26-Oct-2014 at 01:56 pm

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site: Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C Grade M-40	38245010	4.000 Cum	4,340.41 Cum	17,361.64
	Basic Excise Duty @ 2%			2 %	347.23
	Primary Edu. Cess @ 2%			2 %	6.94
	S & H Edu. Cess @ 1%			1 %	3.47
	Vat @ 12.5%			12.50 %	2,214.91
	Additional Vat 1.5%			1.50 %	265.79
	Round Off				0.02

ACKNOWLEDGED
21/11/14

Cash No. 765910
Date 19/11/14
BY Rs 3,78,750/-

Total 4.000 Cum ₹ 20,200.00

Amount Chargeable (in words) : Indian Rupees Twenty Thousand Two Hundred Only

Serial No. in PLARG-23: 08504 Dated 26-Oct-2014

Remarks: Being invoice # 08504 For Qty 4.00 Cum Grade M-40@ 5050/- Per cum. Basic Excise Duty Calculated on Rs 17362 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

[Signature]

for Tyag Readymix

[Signature]

Authorised Signatory

Name : *[Signature]* Name : Dinesh Tyagi
Designation: Accountant Designation: Accountant

Issuing Signatory

120

This is a Computer Generated Invoice

E. & O.E

3184



(Original for Buyer)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regr. No.: AAFF9307EEM002
Service Tax Regn.No: AAFF9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Teisil Compound R.V, Ghaziabad (U.P.)
Division : Ghaziabad-VI/Ghaziabad-VI/367, Wing-A, CGO-II, Nanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O.-II, Nanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 8445
Dated 22-Oct-2014
Delivery Note Dated
08489
Supplier's Ref. 22-Oct-2014
Despatch Document No.

B-521 /25/09
Destination

Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No.

22-Oct-2014 at 08:15 am UP14 DT 4788(TM NO 38)
Date & Time of Removal of Goods
22-Oct-2014 at 08:25 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site Plot No-3H, Sector-16c,
Gaur City-2 Noida Extn (West)

VAT TIN : 09488824156

SI	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,340.41	Cum	21,702.05

Basic Excise Duty @ 2%	2 %	434.04
Primary Edu. Cess @ 2%	2 %	8.68
S & H Edu. Cess @ 1%	1 %	4.34
Vat @ 12.5%	12.50 %	2,768.64
Additional Vat 1.5%	1.50 %	332.24
Round Off		0.01

(Signature)

(Signature)
21/11/14

PAID
Cash / Cheque
76,59.10
19/11/14
VATs 378,750/-

Total 5.000 Cum ₹ 25,250.00

Amount Chargeable (in words): Indian Rupees Twenty Five Thousand Two Hundred Fifty Only

Serial No in PL/RG-23 : 08445 Dated 22-Oct-2014

Remarks: Being invoice # 08445 For Qty 5.00 Cum Grade M-40 @ 5050/- Per cum Basic Excise Duty Calculated on Rs 21702 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Fre Authorized by

for Tyag Readymix

Authorized Signatory

Name : *(Signature)* Name : Girish Tyag
Designation: *(Signature)* Designation: Accountant

3185

27/03/15 673



[Handwritten signature]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, P.V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-VI 307, Wing A, C.G.O-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. : 14425
Dated : 23-Mar-2015
Delivery Note : Dated
Supplier's Ref. : 14518
Despatch Document No. : B-794 /14/02

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot Nc. 3H Sector 16c
Gaur City noida Extn. (West)

Despatched through : Noida
Transit Mixture : Motor Vehicle No.
Date & Time of issue of Invoice : 23-Mar-2015 at 02:45 pm
UP14 CT 1800(TM NO 34)
Date & Time of Removal of Goods : 23-Mar-2015 at 02:55 pm

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	6.000 Cum	4,125.54	Cum	24,753.24
	Basic Excise Duty @ 2%			2	%	495.06
	Primary Edu. Cess @ 2%			2	%	9.90
	S & H Edu. Cess @ 1%			1	%	4.95
	Vat @ 12.5%			12.50	%	3,157.89
	Additional Vat 1.5%			1.50	%	378.95
	Round Off					0.01

Lawers

AK 4/14/15

23/03/15

Total 6.000 Cum ₹ 28,800.00

Amount Chargeable (in words): Indian Rupees Twenty Eight Thousand Eight Hundred Only

Serial No. in PLARG-23: 14425 Dated 23-Mar-2015

Remarks: Being invoice # 14425 For Qty 6.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 24753 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

For Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : *Deepak Tyagi* Name : Deepak Tyagi
Designation: *Accountant* Designation: Accountant

3187



SN-656

(Original for Buyer)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600

Excise Regn No.: AAFF9307EEM002

Service Tax Regn.No.: AAFF9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound R-V, Ghaziabad (U.P.)

Division : Ghaziabad-V / Ghaziabad-V / 307, Wing A, C.G.O. II, Kanda Nohu Nagar, Ghaziabad (U.P.)

Commissionerate : Ghaziabad / Ghaziabad / 202, Wing A, C.G.O. II, Kanda Nohu Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.

Dated

14337

21-Mar-2015

Delivery Note

Dated

14430

21-Mar-2015

Supplier's Ref.

Despatch Document No.

B-794 /14/02

Despatched through

Destination

Transit Mixture

Noida

Date & Time of issue of Invoice Motor Vehicle No.

21-Mar-2015 at 10:45 am UP14 CT 1803(TM NO 35)

Date & Time of Removal of Goods

21-Mar-2015 at 10:55 am

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site:-plot Nc. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl. No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	7.000 Cum	4,125.54	Cum	28,878.78
	Basic Excise Duty @ 2%			2	%	577.58
	Primary Edu. Cess @ 2%			2	%	11.55
	S & H Edu. Cess @ 1%			1	%	5.78
	Vat @ 12.5%			12.50	%	3,684.21
	Additional Vat 1.5%			1.50	%	442.11
	Round Off					(-)0.01
Less :						

Total

7.000 Cum

₹ 33,600.00

Amount Chargeable (in words): Indian Rupees Thirty Three Thousand Six Hundred Only

Serial No. in PLAVRG-23: 14337 Dated 21-Mar-2015

Remarks: Being invoice # 14337 For Qty 7.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 28879 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Name : Deepak Raj

Designation: Accountant

Issuing Signatory

This is a Computer Generated Invoice

E. & O.E

3188 SN. E 44



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lanes Chamber, Old Tehsil Compound, N-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, CCO-A, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
14262	19-Mar-2015
Delivery Note	Dated
14355	19-Mar-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixure	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
19-Mar-2015 at 02:55 pm	UP14 CT 1800(TM NO 34)
Date & Time of Removal of Goods	
19-Mar-2015 at 03:05 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	6.000 Cum	4,125.54	Cum	24,753.24
	Basic Excise Duty @ 2%			2	%	495.06
	Primary Edu. Cess @ 2%			2	%	9.90
	S & H Edu. Cess @ 1%			1	%	4.95
	Vat @ 12.5%			12.50	%	3,157.89
	Additional Vat 1.5%			1.50	%	378.95
	Round Off					0.01

Gaur City
Noida

Total 6.000 Cum ₹ 28,800.00

Amount Chargeable (in words): Indian Rupees Twenty Eight Thousand Eight Hundred Only

Serial No. in PLA/RG-23: 14262 Dated 19-Mar-2015

Remarks: Being invoice # 14262 For Qty 6.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 24753 @ 2.06% (300 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : *[Signature]* Name : Deepak Tyag
Designation: *[Signature]* Designation: Assistant

3189

SN 650



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600 Range : YIV of Ghaziabad / Lawyers Chamber, Old Tehsil Compound R.V, Ghaziabad (U.P.)
Excise Regn No.: AAFF9307EEM002 Division : Ghaziabad VI Ghaziabad VI 307, Wing-A, CGO-N, Kamla Nehru Nagar, Ghaziabad (U.P.)
Service Tax Regn.No.: AAFF9307ESD002 Commissionerate : Ghaziabad/Ghaziabad/302, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
14302	20-Mar-2015
Delivery Note	Dated
14395	20-Mar-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
20-Mar-2015 at 02:45 pm	UP14 DT 4790(TM NO 40)
Date & Time of Removal of Goods	
20-Mar-2015 at 02:55 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot Nc. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5%			1.50	%	315.79
	Round Off					

Handwritten signature

Handwritten signature

Handwritten signature

Total 5.000 Cum ₹ 24,000.00

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PLA/RG-23: 14302 Dated 20-Mar-2015

Remarks: Being invoice # 14302 For Qty 5.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for Tyag Readymix

Authorised Signatory Name : _____ Designation: _____
Name : _____ Designation: Accountant

Issuing Signatory

3190

SN-637
[Signature]



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawes Chamber, Old Tehsil Compound R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/387, Wing-A, CBO-A, Kanda Mehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Mehru Nagar, Ghaziabad (U.P.)

Consignee Divyansh Infraheight Pvt Ltd. Plot No-10, Shakti Khand-2, Indrapuram, Ghaziabad.	Invoice No.	Dated
	14204	18-Mar-2015
VAT TIN : 09488824156 Buyer (if other than consignee) Divyansh Infraheight Pvt Ltd. Site:-plot No. 3H Sector 16c Gaur City noida Extn. (West)	Delivery Note	Dated
	14297	18-Mar-2015
	Supplier's Ref.	Despatch Document No.
		B-794 /14/02
	Despatched through	Destination
		Noida
	Transit Mixure	Motor Vehicle No.
	Date & Time of issue of Invoice	UP14 CT 1803(TM NO 35)
	Date & Time of Removal of Goods	
	18-Mar-2015 at 02:05 pm	
	18-Mar-2015 at 02:15 pm	

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5%			1.50	%	315.79
	Round Off					
Total			5.000 Cum			₹ 24,000.00

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PLVRC-23: 14204 Dated 18-Mar-2015

Remarks: Being invoice # 14204 For Qty 5.00 Cum Grade M-40 @ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix.

Authorised Signatory

Issuing Signatory

Name : Deepak Tyag
Designation : Accountant

3191

SN: 632



Delivery Challan Cum Tax Invoice / Sale Invoice

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002Range : V/V of Ghaziabad / Laxmi Chamber, Old Tehsil Compound R-V, Ghaziabad (U.P.)
Division : Ghaziabad / Ghaziabad-4 / 301, Wing-A, C.G.O.-II, Karama Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Karama Nehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.

14172

Dated

17-Mar-2015

Delivery Note

Dated

14265

17-Mar-2015

Supplier's Ref.

Despatch Document No.

B-794 /14/02

Despatched through

Destination

Transit Mixture

Noida

Date & Time of issue of Invoice

Motor Vehicle No.

17-Mar-2015 at 02:20 pm

UP14 BT 5943(TM NO 24)

Date & Time of Removal of Goods

17-Mar-2015 at 02:30 pm

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site: plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl. No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum.	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5% Round Off			1.50	%	315.79
Total			5.000 Cum			₹ 24,000.00

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PLA/RG-23 : 14172 Dated 17-Mar-2015

Remarks: Being invoice # 14172 For Qty 5.00 Cum Grade M-40 @ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.08% (360 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Name : *[Signature]* Name : Deepak TyagiDesignation: *[Signature]* Designation: Accountant

Issuing Signatory

This is a Computer-Generated Invoice

E & O E

3192



TOWNSHIP
Calcutta

Delivery Challan Cum Tax Invoice / Sale Invoice

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFF9307EEM002
Service Tax Regn.No.: AAFF9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R.Y, Ghaziabad (U.P.)
Division : Ghaziabad / Ghaziabad / 307, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13912	10-Mar-2015
Delivery Note	Dated
14003	10-Mar-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
10-Mar-2015 at 11:27 am	UP14 DT 4790(TM NO 40)
Date & Time of Removal of Goods	
10-Mar-2015 at 11:37 am	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5%			1.50	%	315.79
	Round Off					

Naveen
M. Abbas
T-31
Calcutta
4/11/15

Cash / Cheque / DD
No. 232480
Date 10/3/15

Rs 2,40,000/-

Total 5.000 Cum ₹ 24,000.00

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. In PLARG-23: 13912 Dated 10-Mar-2015

Remarks: Being invoice # 13912 For Qty 5.00 Cum Grade M-40 @ 4800/- Per cum, Basic Excise Duty Calculated on Rs 20628 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for Tyag Readymix

Authorised Signatory _____ Issuing Signatory _____
Name: _____ Name: _____
Designation: _____ Designation: _____

3194



[Handwritten signature]

[Handwritten marks]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : VIV of Ghaziabad / Lawers Chamber, Old Tehsil Compound,R-V,Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-VI 307, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10,Shakti Khand-2,
Indrapuram,Ghaziabad.

Invoice No.	Dated
13950	10-Mar-2015
Delivery Note	Dated
14041	10-Mar-2015
Supplier's Ref.	Despatch Document No.
	B-839 /10/03
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
10-Mar-2015 at 07:00 pm	UP14 CT 1804(TM NO 36)
Date & Time of Removal of Goods	
10-Mar-2015 at 07:10 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot Nc. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-30	38245010	7,000 Cum	3,738.77	Cum	26,171.40
	Basic Excise Duty @ 2%			2	%	523.43
	Primary Edu. Cess @ 2%			2	%	10.47
	S & H Edu. Cess @ 1%			1	%	5.23
	Vat @ 12.5%			12.50	%	3,338.82
	Additional Vat 1.5%			1.50	%	400.66
	Round Off					(-0.01)
Less :						

[Handwritten signatures and notes]
T-B2 Rpt
Kawees

Total 7,000 Cum ₹ 30,450.00

Amount Chargeable (in words): Indian Rupees Thirty Thousand Four Hundred Fifty Only

Serial No. in PL/RC-23: 13950 Dated 10-Mar-2015

Remarks: Being Invoice # 13950 For Qty 7.00 Cum Grade M-30@ 4350/- Per cum. Basic Excise Duty Calculated on Rs 26171 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

File Authenticated by _____ for Tyag Readymix

Authorised Signatory Name / Designation: _____
Name / Designation: _____
Designation: _____

Issuing Signatory

3195

(17)



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFPT9307EEM002
Service Tax Regn.No.: AAFPT9307ESD002

Range : V/V of Ghaziabad / Layers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-VI-307, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee Divyansh Infraheight Pvt Ltd. Plot No-10, Shakti Khand-2, Indrapuram, Ghaziabad.	Invoice No.	Dated
	13949	10-Mar-2015
VAT TIN : 09488824156 Buyer (if other than consignee) Divyansh Infraheight Pvt Ltd. Site:-plot No. 3H Sector 16c Gaur City noida Extn. (West)	Delivery Note	Dated
	14040	10-Mar-2015
	Supplier's Ref.	Despatch Document No.
		B-839 /10/03
	Despatched through	Destination
	Transit Mixture	Noida
	Date & Time of issue of Invoice	Motor Vehicle No.
	10-Mar-2015 at 06:30 pm	UP14 DT 4790(TM NO 40)
	Date & Time of Removal of Goods	
	10-Mar-2015 at 06:40 pm	

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-30	38245010	7.000 Cum	3,738.77	Cum	26,171.40
	Basic Excise Duty @ 2%			2	%	523.43
	Primary Edu. Cess @ 2%			2	%	10.47
	S & H Edu. Cess @ 1%			1	%	5.23
	Vat @ 12.5%			12.50	%	3,338.82
	Additional Vat 1.5%			1.50	%	400.66
	Less : Round Off					(-)0.01
Total			7.000 Cum			₹ 30,450.00

Amount Chargeable (in words): Indian Rupees Thirty Thousand Four Hundred Fifty Only

Serial No. in PL/ARG-23: 13949 Dated 10-Mar-2015
Remarks: Being invoice # 13949 For Qty 7.00 Cum Grade M-30 @ 4350/- Per cum. Basic Excise Duty Calculated on Rs 26171 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by: for Tyag Readymix
Issuing Signatory:

Authorized Signatory Name: Designation:
Name: Designation:

3196

15



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFF9307EEM002
Service Tax Regn.No.: AAFF9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound R.V. Ghaziabad (U.P.)
Division : Ghaziabad V / Ghaziabad C/V 1307, Wing-A, CGO-N, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-B, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13948	10-Mar-2015
Delivery Note	Dated
14039	10-Mar-2015
Supplier's Ref.	Despatch Document No.
	B-839 /10/03
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
10-Mar-2015 at 06:20 pm	UP14 CT 1840(TM NO 37)
Date & Time of Removal of Goods	
10-Mar-2015 at 06:30 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot Nc. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-30	38245010	7.000 Cum	3,738.77	Cum	26,171.40
	Basic Excise Duty @ 2%			2	%	523.43
	Primary Edu. Cess @ 2%			2	%	10.47
	S & H Edu. Cess @ 1%			1	%	5.23
	Vat @ 12.5%			12.50	%	3,338.82
	Additional Vat 1.5%			1.50	%	400.66
	Round Off					(-0.01)
Less :						

Handwritten notes:
 Amount Raff B2
 01 M3 debit for
 linked
 Rs. 26,100/-
 24/3/15

Total 7.000 Cum **30,450.00**

Amount Chargeable (in words): Indian Rupees Thirty Thousand Four Hundred Fifty Only

Serial No. in PLAVRG-23: 13948 Dated 10-Mar-2015

Remarks: Being invoice # 13948 For Qty 7.00 Cum Grade M-30 @ 4350/- Per cum. Basic Excise Duty Calculated on Rs 26171 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Name : *[Signature]* Name : *[Signature]*
Designation: *[Signature]* Designation: Accountant

Issuing Signatory

3198

12



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFF19307EEM002
Service Tax Regn.No.: AAFF19307ESD002

Range : V/V of Ghaziabad / Lawas Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/ Ghaziabad/202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13942	10-Mar-2015
Delivery Note	Dated
14033	10-Mar-2015
Supplier's Ref.	Despatch Document No.
	B-839 /10/03
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
10-Mar-2015 at 05:30 pm	UP14 BT 6705(TM NO 28)
Date & Time of Removal of Goods	
10-Mar-2015 at 05:40 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-30	38245010	7.000 Cum	3,738.77	Cum	26,171.40
	Basic Excise Duty @ 2%			2	%	523.43
	Primary Edu. Cess @ 2%			2	%	10.47
	S & H Edu. Cess @ 1%			1	%	5.23
	Vat @ 12.5%			12.50	%	3,338.82
	Additional Vat 1.5%			1.50	%	400.66
	Round Off					(-)0.01
Less :						

Handwritten notes:
RASHI
T B2 Refd
Nawas
24/3/15

Total 7.000 Cum ₹ 30,450.00

Amount Chargeable (in words): Indian Rupees Thirty Thousand Four Hundred Fifty Only

Serial No. in PL/ARG-23: 13942 Dated 10-Mar-2015

Remarks: Being invoice # 13942 For Qty 7.00 Cum Grade M-30@ 4350/- Per cum. Basic Excise Duty Calculated on Rs 26171 @ 2.06%.

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for Tyag Readymix

Authorised Signatory Name : _____ Designation : _____
Issuing Signatory Name : _____ Designation : _____

3207



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600

Excise Regn No.: AAFF9307EEM002

Service Tax Regn.No.: AAFF9307ESD002

Range : V/V of Ghaziabad/Laxers Chamber, Old Talsil Compound,R-V,Ghaziabad (U.P.)

Division : Ghaziabad-V/Ghaziabad-V/307, Wing-A, CCO-M, Kanika Nehru Nagar, Ghaziabad (U.P.)

Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.C.O.-A, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10,Shakti Khand-2,
Indrapuram,Ghaziabad.

Invoice No.

13989

Dated

12-Mar-2015

Delivery Note

14082

Dated

12-Mar-2015

Supplier's Ref.

Despatch Document No.

B-794 /14/02

Despatched through

Destination

Transit Mixture

Noida

Date & Time of issue of invoice

Motor Vehicle No.

12-Mar-2015 at 11:40 am

UP14 BT 6739(TM NO 26)

Date & Time of Removal of Goods

12-Mar-2015 at 11:50 am

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5%			1.50	%	315.79
	Round Off					
Total			5.000 Cum			₹ 24,000.00

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Cash / Cheque / DD
No. 232480
Date 12/3/15

Handwritten signature

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PLARG-23: 13989 Dated 12-Mar-2015

Remarks: Being invoice # 13989 For Qty 5.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : *Handwritten* Name : *Handwritten*Designation: *Handwritten* Designation: *Handwritten*

Handwritten signature
12/3/15

This is a Computer Generated Invoice

E & O.E

3208



(Handwritten signature)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lavers Chamber, Old Tehsil Compound/R.V.Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/301, Wing-A, CCO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. 14015 Dated 13-Mar-2015
Delivery Note Dated 13-Mar-2015
Supplier's Ref. Despatch Document No. B-794 /14/02
Despatched through Destination
Transit Mixture Noida
Date & Time of issue of Invoice Motor Vehicle No. UP14 BT 5848(TM NO 23)
Date & Time of Removal of Goods 13-Mar-2015 at 09:10 am

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	4.000 Cum	4,125.54	Cum	16,502.16
	Basic Excise Duty @ 2%			2	%	330.04
	Primary Edu. Cess @ 2%			2	%	6.60
	S & H Edu. Cess @ 1%			1	%	3.30
	Vat @ 12.5%			12.50	%	2,105.26
	Additional Vat 1.5%			1.50	%	252.63
	Round Off					0.01

Cash / Cheque / DD
No. 222480
Date 13/4/15

Handwritten notes:
Dancey
13/4/15

Handwritten note:
₹ 1,40,000/-

Total: 4.000 Cum ₹ 19,200.00

Amount Chargeable (in words): Indian Rupees Nineteen Thousand Two Hundred Only

Serial No. in PL/REG-23 : 14015 Dated 13-Mar-2015

Remarks: Being invoice # 14015 For Qty 4.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 16502 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for Tyag Readymix

Authorised Signatory Name : Depak Tripathi Issuing Signatory
Designation: Accounts Designation: Accounts

Handwritten notes:
13103/15
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This is a Computer Generated Invoice

3209



[Handwritten Signature]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 03810969192

VAT TIN : 09688812600
Excise Regn No.: AAFF9307EEM002
Service Tax Regn.No.: AAFF9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R.V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V/197, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Ring-A, C.G.O.II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13837	4-Mar-2015
Delivery Note	Dated
13928	4-Mar-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
04-Mar-2015 at 04:17 pm	UP14 BT 8344(TM NO 30)
Date & Time of Removal of Goods	
04-Mar-2015 at 04:27 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C Grade M-40	38245010	6.000 Cum	4,125.54 Cum	24,753.24
	Basic Excise Duty @ 2%			2 %	495.06
	Primary Edu. Cess @ 2%			2 %	9.90
	S & H Edu. Cess @ 1%			1 %	4.95
	Vat @ 12.5%			12.50 %	3,157.89
	Additional Vat 1.5%			1.50 %	378.95
	Round Off				0.01

Amounts
18/4/15

PAID
Cash / Cheque / DD
No. 232480
Date 18/4/15
of Rs 2,49,000/-

Total 6,000 Cum ₹ 28,800.00

Amount Chargeable (in words): Indian Rupees Twenty Eight Thousand Eight Hundred Only

Serial No. in PL/ARG-23: 13837 Dated 04-Mar-2015

Remarks: Being invoice # 13837 For Qty 6.00 Cum Grade M-40 @ 4800/- Per cum. Basic Excise Duty Calculated on Rs 24753 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for Tyag Readymix

[Handwritten Signature]
04/03/15

Authorised Signatory _____ Issuing Signatory _____
Name: _____ Name: _____
Designation: _____ Designation: _____

This is a Computer Generated Invoice

E. & O.E

3210



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Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad,
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawers Chamber, Old Teksil Compound,R-V,Ghaziabad (U.P.)
Division : Ghaziabad-V/Ghaziabad-V/307, Wing-A, C&O-D, Kania Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad /Ghaziabad /202, Wing-A, C.G.O.-II, Kania Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10,Shakti Khand-2,
Indrapuram,Ghaziabad.

Invoice No.	Dated
13854	5-Mar-2015
Delivery Note	Dated
13945	5-Mar-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of invoice	Motor Vehicle No.
05-Mar-2015 at 10:30 am	UP14 DT 4790(TM NO 40)
Date & Time of Removal of Goods	
05-Mar-2015 at 10:40 am	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54 Cum	20,627.70
	Basic Excise Duty @ 2%			2 %	412.55
	Primary Edu. Cess @ 2%			2 %	8.25
	S & H Edu. Cess @ 1%			1 %	4.13
	Vat @ 12.5%			12.50 %	2,631.58
	Additional Vat 1.5%			1.50 %	315.79
	Round Off				

Handwritten signature: A. K. Sawney
4/4/15

Cash / Cheque / DD
No. 23,2480
Date 18/4/15

Handwritten note: of Rs 2,40,000/-

Total 5.000 Cum ₹ 24,000.00

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PLA/RG-23: 13854 Dated 05-Mar-2015

Remarks: Being Invoice # 13854 For Qty 5.00 Cum Grade M-40@ 4800/- Per cum.Basic Excise Duty Calculated on Rs 20628 @ 2.06%(380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre-Authenticated by

for Tyag Readymix

Authorised Signatory

Name : *Deepak Verma* Name : Deepak Verma
Designation: *Accountant* Designation: Accountant

Issuing Signatory

Handwritten signature: D. Verma
05/03/15

This is a Computer Generated Invoice

E. & O.E

3211



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Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFT9307EEM002
Service Tax Regn.No.: AAFT9307ESD002

Range : VIV of Ghaziabad / Layers Chamber, Old Tehsil Compound, R.V. Ghaziabad (I.P.)
Division : Ghaziabad / Ghaziabad-VI/307, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (I.P.)
Commissionerate : Ghaziabad / Ghaziabad I/202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (I.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13698	28-Feb-2015
Delivery Note	Dated
13789	28-Feb-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of Issue of Invoice	Motor Vehicle No.
28-Feb-2015 at 10:05 am	UP14 DT 4790(TM NO 40)
Date & Time of Removal of Goods	
28-Feb-2015 at 10:15 am	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5%			1.50	%	315.79
	Round Off					

Cash
No. 2539
Date 31/03/15

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3/3/15

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Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PLARG-23 : 13698 Dated 28-Feb-2015
Remarks: Being invoice # 13698 For Qty 5.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06% (380 Kg cement)
VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by
For Tyag Readymix
Issuing Signatory
Authorised Signatory
Name : *(Signature)* Name : Deepak Tyagi
Designation: *(Signature)* Designation: Accountant

3212



(Handwritten signature)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : VIV of Ghaziabad / Lavers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 307, Wing-A, CGO-II, Kambh Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kambh Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13661	27-Feb-2015
Delivery Note	Dated
13753	27-Feb-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
27-Feb-2014 at 08:50 am	UP14 BT 6739(TM NO 26)
Date & Time of Removal of Goods	
27-Feb-2014 at 09:00 am	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5%			1.50	%	315.79
	Round Off					

705 or 27 02 15

Handwritten signature

Cash / No. 225393- Date 27/2/15

Handwritten signature

Total 5.000 Cum ₹ 24,000.00

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PLA/RG-23: 13661 Dated 27-Feb-2014

Remarks: Being invoice # 13661 For Qty 5.000 Cum Grade M-40 @ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

Authorised Signatory

Name : *Deepak Tyagi* Name : Deepak Tyagi
Designation: *Accountant* Designation: Accountant

Tyag Readymix

Issuing Signatory

3213



(Handwritten signature)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600

Excise Regn No.: AAFT9307EEM002

Service Tax Regn.No.: AAFT9307ESD002

Range : V/V of Ghaziabad / Lawns Chamber, Old Tehsil Compound,R-4,Ghaziabad (U.P.)

Division : Ghaziabad-VI/Ghaziabad-VI/307, Wing-A, CSDA, Kanda Mehru Nagar, Ghaziabad(U.P.)

Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Mehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10,Shakti Khand-2,
Indrapuram,Ghaziabad.

Invoice No.

13450

Dated

22-Feb-2015

Delivery Note

13538

Dated

22-Feb-2015

Supplier's Ref.

Despatch Document No.

B-794 /14/02

Despatched through

Destination

Transit Mixture

Noida

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

Date & Time of issue of Invoice

22-Feb-2014 at 09:55 am

Motor Vehicle No.

UP14 BT 8347(TM NO 33)

Date & Time of Removal of Goods

22-Feb-2014 at 10:05 am

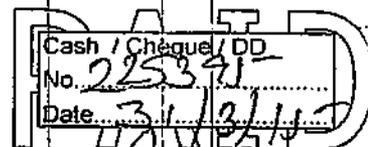
VAT TIN : 09488824156

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	3.000 Cum	4,125.54	Cum	12,376.62
	Basic Excise Duty @ 2%			2	%	247.53
	Primary Edu. Cess @ 2%			2	%	4.95
	S & H Edu. Cess @ 1%			1	%	2.48
	Vat @ 12.5%			12.50	%	1,578.95
	Additional Vat 1.5%			1.50	%	189.47
	Round Off					
	Total		3.000 Cum			₹ 14,400.00

Handwritten notes:
Gaur City
22-02-15

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1/3/15

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Dancey



Amount Chargeable (in words): Indian Rupees Fourteen Thousand Four Hundred Only

Serial No. In PLAVR-23: 13450 Dated 22-Feb-2014

Remarks: Being invoice # 13450 For Qty 3.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 12377 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Name : Deepak Tripathi

Designation: Accountant

Issuing Signatory:

3214



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawyers Chamber, Old Tehsil Compound R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13463	22-Feb-2015
Delivery Note	Dated
13551	22-Feb-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
22-Feb-2014 at 12:17 pm	UP14 CT 1803(TM NO 35)
Date & Time of Removal of Goods	
22-Feb-2014 at 12:27 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5%			1.50	%	315.79
	Round Off					

Handwritten: 22-02-15

Handwritten signatures: Anurag Kumar 1/8/15, Navdeep

Cash / Cheque / DD
No. 2253975
Date 21/2/15
R6340840

Total 5.000 Cum ₹ 24,000.00

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PLA/RG-23: 13463 Dated 22-Feb-2014

Remarks: Being invoice # 13463 For Qty 5.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Name : Anurag Kumar Designation: Accounts Manager

Issuing Signatory

Name : Navdeep Designation: Accountant

3215



[Handwritten Signature]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : VIV of Ghaziabad /Lavers Chamber, Old Tehsil Compound,R-V,Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI 307, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad /Ghaziabad 1202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10,Shakti Khand-2,
Indrapuram,Ghaziabad.

Invoice No.	Dated
13516	23-Feb-2015
Delivery Note	Dated
13605	23-Feb-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
23-Feb-2014 at 02:55 pm	UP14 DT 4790(TM NO 40)
Date & Time of Removal of Goods	
23-Feb-2014 at 03:05 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	6.000 Cum	4,125.54	Cum	24,753.24
	Basic Excise Duty @ 2%			2	%	495.06
	Primary Edu. Cess @ 2%			2	%	9.90
	S & H Edu. Cess @ 1%			1	%	4.95
	Val @ 12.5%			12.50	%	3,157.89
	Additional Vat 1.5%			1.50	%	378.95
	Round Off					0.01

[Handwritten notes and signatures]
T-A, B, C
S-007
Khanooz
1/3/15

Cash / Cheque / DD
No. 25372
Date 31/3/15
₹ 28,800/-

Total 6.000 Cum ₹ 28,800.00

Amount Chargeable (in words): Indian Rupees Twenty Eight Thousand Eight Hundred Only

Serial No. in PL/REG-23 : 13516 Dated 23-Feb-2014

Remarks: Being invoice # 13516 For Qty 6.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on ₹ 24753 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : *[Signature]*
Designation: Accountant

3216



[Handwritten signature]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : VIV of Ghaziabad / Lawers Chamber, Old Tehsil Compaund R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13495	23-Feb-2015
Delivery Note	Dated
13584	23-Feb-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
23-Feb-2014 at 09:21 am	UP14 CT 1804(TM NO 36)
Date & Time of Removal of Goods	
23-Feb-2014 at 09:31 am	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5%			1.50	%	315.79
	Round Off					

Handwritten signature: Anwar
Handwritten signature: Divyansh
Handwritten signature: 1/8/15

Handwritten signature: Buyer

Cash / Cheque / DD
No. 22539
Date 23/2/15
96340800

Amount Chargeable (in words) : Indian Rupees Twenty Four Thousand Only

Serial No. in PL/RG-23 : 13495 Dated 23-Feb-2014

Remarks: Being invoice # 13495 For Qty 5.00 Cum Grade M-40 @ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for Tyag Readymix
Issuing Signatory
Name : _____ Name : Deepak Tyag
Designation : _____ Designation : Accountant

3217



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for: Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFIT9307EEM002
Service Tax Regn.No.: AAFIT9307ESD002

Range : YIV of Ghaziabad / Lawyers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI/Ghaziabad-VI/307, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O.-A, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee Divyansh Infraheight Pvt Ltd. Plot No-10, Shakti Khand-2, Indrapuram, Ghaziabad.	Invoice No.	Dated
	13412	20-Feb-2015
	Delivery Note	Dated
	13499	20-Feb-2015
	Supplier's Ref.	Despatch Document No.
		B-794 /14/02
	Despatched through	Destination
	Transit Mixture	Noida
Buyer (if other than consignee)	Date & Time of issue of Invoice	Motor Vehicle No.
Divyansh Infraheight Pvt Ltd. Site:-plot No. 3H Sector 16c Gaur City noida Extn. (West)	20-Feb-2015 at 03:00 pm	UP14 DT 4792(TM NO 41)
	Date & Time of Removal of Goods	
	20-Feb-2015 at 03:10 pm	

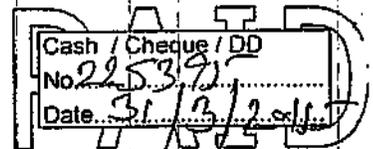
VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	4.000 Cum	4,125.54	Cum	16,502.16
	Basic Excise Duty @ 2%			2	%	330.04
	Primary Edu. Cess @ 2%			2	%	6.60
	S & H Edu. Cess @ 1%			1	%	3.30
	Vat @ 12.5%			12.50	%	2,105.26
	Additional Vat 1.5%			1.50	%	252.63
	Round Off					0.01

Signature
T.C

Signature
1/3/15

Signature



Total 4.000 Cum ₹ 19,200.00

Amount Chargeable (in words): Indian Rupees Nineteen Thousand Two Hundred Only

Serial No. in PL/IRG-23: 13412 Dated 20-Feb-2015

Remarks: Being invoice # 13412 For Qty 4.00 Cum Grade M-40 @ 4800/- Per cum. Basic Excise Duty Calculated on Rs 16502 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Name : *Sybil Chaturvedi* Name : Despat Tyagi

Designation: *Accountant* Designation: Accountant

3218



(Handwritten signature)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad/Lawns Chamber, Old Tehsil Compound,R-V,Ghaziabad (U.P.)
Division : Ghaziabad-V/Ghaziabad-V/307, Wing-A, CGO-II, Kandi Mahru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad/282, Wing-A, C.R.O.-II, Kandi Mahru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10,Shakti Khand-2,
Indrapuram,Ghaziabad.

Invoice No.	Dated
13434	21-Feb-2015
Delivery Note	Dated
13522	21-Feb-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
21-Feb-2014 at 02:25 pm	UP14 CT 1800(TM NO 34)
Date & Time of Removal of Goods:	
21-Feb-2014 at 02:35 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl. No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5%			1.50	%	315.79
	Round Off					

Handwritten notes and signatures:
K. Kasari
21-02-15
Ashwani
1/8/15
Kasari

Cash / Cheque / DD
No. 22537
Date 21/2/15
₹ 24,000/-

Total 5.000 Cum ₹ 24,000.00

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PLARG-23: 13434 Dated 21-Feb-2014

Remarks: Being Invoice # 13434 For Qty 5.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : *(Signature)* Name : Deepak Tyagi
Designation: *(Signature)* Designation: Accountant

3219



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawyers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 347, Wing-A, CGO-II, Kanda Mahru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Mahru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13533	24-Feb-2015
Delivery Note	Dated
13622	24-Feb-2015
Supplier's Ref.	Despatch Document No.
	B-784 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
24-Feb-2014 at 09:45 am	UP14 DT 4788(TM NO 38)
Date & Time of Removal of Goods	
24-Feb-2014 at 09:55 am	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City Noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5% Round Off			1.50	%	315.79

*As per Invoice received by
1/8/15. No Asses*

T-A to

Nouman

Cash No. 22534
Date 31/3/15
22534800

Total 5.000 Cum ₹ 24,000.00

Amount Chargeable (in words) : Indian Rupees Twenty Four Thousand Only

Serial No. in PLARG-23: 13533 Dated 24-Feb-2014

Remarks: Being invoice # 13533 For Qty 5.000 Cum Grade M-40 @ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre-Authenticated by for Tyag Readymix

Authorised Signatory Name : *[Signature]* Issuing Signatory Name : *[Signature]*
Designation: *[Signature]* Designation: Accountant

3220



(Original for Buyer)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

Tyag Readymix
Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : VIV of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI/Ghaziabad-VI/307, Wing-A, CCO-4, Kanha Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.C.O.-4, Kanha Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13393	20-Feb-2015
Delivery Note	Dated
13480	20-Feb-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixure	Noida

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

Date & Time of issue of Invoice	Motor Vehicle No.
20-Feb-2014 at 10:35 am	UP14 dT 4790(TM NO 40)
Date & Time of Removal of Goods	
20-Feb-2014 at 10:45 am	

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5%			1.50	%	315.79
	Round Off					

Signature
T-A

Signature
1/19/15

Cash / Cheque / UD
No. 225391
Date: 21/2/15
Rs 24,000/-

Total 5.000 Cum ₹ 24,000.00

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PL/RG-23: 13393 Dated 20-Feb-2014

Remarks: Being invoice # 13393 For Qty 5.00 Cum Grade M-40 @ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorized Signatory

Issuing Signatory

Name : Deepak Tyagi Name : Deepak Tyagi
Designation: Accountant Designation: Accountant

This is a Computer Generated Invoice

E. & O.E

3221



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600

Excise Regn No.: AAFF9307EEM002

Service Tax Regn.No.: AAFF9307ESD002

Range : V/V of Ghaziabad /Lawers Chamber, Old Tehsil Compound,R/V, Ghaziabad (U.P.)

Division : Ghaziabad-V/Ghaziabad-V/307, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee

Divyansh Infraheight Pvt Ltd.
Plot No-10,Shakti Khand-2,
Indrapuram,Ghaziabad.

Invoice No.

13412

Dated

20-Feb-2015

Delivery Note

13499

Dated

20-Feb-2015

Supplier's Ref.

Despatch Document No.

B-794 /14/02

Despatched through

Destination

Transit Mixture

Noida

Date & Time of issue of Invoice

Motor Vehicle No.

20-Feb-2015 at 03:00 pm

UP14 DT 4792(TM NO 41)

Date & Time of Removal of Goods

20-Feb-2015 at 03:10 pm

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	4.000 Cum	4,125.54	Cum	16,502.16
	Basic Excise Duty @ 2%			2	%	330.04
	Primary Edu. Cess @ 2%			2	%	6.60
	S & H Edu. Cess @ 1%			1	%	3.30
	Vat @ 12.5%			12.50	%	2,105.26
	Additional Vat 1.5%			1.50	%	252.63
	Round Off					0.01
	Total		4.000 Cum			₹ 19,200.00

Signature
T.C

Signature
1/3/15

Signature

Cash / Cheque / DD
No. 22539
Date: 21/3/2015

Amount Chargeable (in words): Indian Rupees Nineteen Thousand Two Hundred Only

Serial No. in PLAIRG-23: 13412 Dated 20-Feb-2015

Remarks: Being invoice # 13412 For Qty 4.00 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 16502 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorized Signatory

Name : Deepak Tyagi

Designation: Accountant

Receiving Signatory

This is a Computer Generated Invoice

E. & O.E

3222



(Handwritten signature)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600 Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R.V, Ghaziabad (U.P.)
Excise Regn No.: AAFT9307EEM002 Division : Ghaziabad-VI Ghaziabad-VI/307, Wing-A, CCO-3, Kanda Nehru Nagar, Ghaziabad (U.P.)
Service Tax Regn.No.: AAFT9307ESD002 Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O. II, Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13434	21-Feb-2015
Delivery Note	Dated
13522	21-Feb-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
21-Feb-2014 at 02:25 pm	UP14 CT 1800(TM NO 34)
Date & Time of Removal of Goods	
21-Feb-2014 at 02:35 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot Nc. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54	Cum	20,627.70
	Basic Excise Duty @ 2%			2	%	412.55
	Primary Edu. Cess @ 2%			2	%	8.25
	S & H Edu. Cess @ 1%			1	%	4.13
	Vat @ 12.5%			12.50	%	2,631.58
	Additional Vat 1.5%			1.50	%	315.79
	Round Off					

Casareo
21-02-15
AK Royan
1/3/15
Naveen

Cash / Cheque / DD
No. 22537
Date 21/2/15
₹ 24,000/-

Total 5.000 Cum ₹ 24,000.00

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PLA/RG-23: 13434 Dated 21-Feb-2014

Remarks: Being invoice # 13434 For Qty 5.00 Cum Grade M-40 @ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06% (360 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for Tyag Readymix
Authorised Signatory _____ Issuing Signatory _____
Name : _____ Name : Deepak Tyagi
Designation: _____ Designation: Accountant



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002
Service Tax Regn.No.: AAFFT9307ESD002

Range : V/V of Ghaziabad / Lawns Chamber, Old Telsil Compound, P.V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 307, Wing-A, CGO-R, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O., Kanda Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13382	19-Feb-2015
Delivery Note	Dated
13469	19-Feb-2015
Supplier's Ref.	Despatch Document No.
Despatched through	B-794 /14/02 Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
19-Feb-2014 at 03:20 pm	UP14 BT 6704(TM NO 29)
Date & Time of Removal of Goods	
19-Feb-2014 at 03:30 pm	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl. No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	4.000 Cum	4,125.54	Cum	16,502.16
	Basic Excise Duty @ 2%			2	%	330.04
	Primary Edu. Cess @ 2%			2	%	6.60
	S & H Edu. Cess @ 1%			1	%	3.30
	Vat @ 12.5%			12.50	%	2,105.26
	Additional Vat 1.5%			1.50	%	252.63
	Round Off					0.01

Handwritten notes and signatures:
 - "18-02-15" (date)
 - "3.87" (circled)
 - "Khan" (signature)
 - "Dancey" (signature)
 - Stamp: "Cash / Cheque / DD No. 29 5391 Date 18/02/15" with amount "340.800/-"
 - "Total 4.000 Cum ₹ 19,200.00"

Amount Chargeable (in words): Indian Rupees Nineteen Thousand Two Hundred Only

Serial No. in PLAIRG-23 : 13382 Dated 19-Feb-2014

Remarks: Being invoice # 13382 For Qty 4.00 Cum Grade M-40 @ 4600/- Per cum. Basic Excise Duty Calculated on Rs 16502 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Issuing Signatory

Name : Gopal Dandia Name : Gopal Dandia
Designation: Accountant Designation: Accountant

3224



Signature

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFF9307EEM002
Service Tax Regn.No.: AAFF9307ESD002

Range : V/V of Ghaziabad / Laxmi Chamber, Old Tehsil Compound, R.V. Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V/387, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.B.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13231	15-Feb-2015
Delivery Note	Dated
13316	15-Feb-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixture	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
15-Feb-2014 at 10:50 am	UP14 CT 1800(TM NO 34)
Date & Time of Removal of Goods	
15-Feb-2014 at 11:00 am	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site:-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C Grade M-40	38245010	5.000 Cum	4,125.54 Cum	20,627.70
	Basic Excise Duty @ 2%			2 %	412.55
	Primary Edu. Cess @ 2%			2 %	8.25
	S & H Edu. Cess @ 1%			1 %	4.13
	Vat @ 12.5%			12.50 %	2,631.58
	Additional Vat 1.5%			1.50 %	315.79
	Round Off				

PAID
Cash / Cheque / DD
No. 225375
Date: 31/3/15
Rs. 340800/-

Signature
15/3/15

Signature

Total 5.000 Cum ₹ 24,000.00

Amount Chargeable (in words): Indian Rupees Twenty Four Thousand Only

Serial No. in PL/IRG-23: 13231 Dated 15-Feb-2014

Remarks: Being invoice # 13231 For Qty 5.000 Cum Grade M-40@ 4800/- Per cum. Basic Excise Duty Calculated on Rs 20628 @ 2.06%.(380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix.

Authorised Signatory

Name : *Signature* Name : Deepak Tyag
Designation: *Signature* Designation: Accountant

Issuing Signatory:

Receive
Signature 15/3/15

3225



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFF9307EEM002
Service Tax Regn.No.: AAFF9307ESD002

Range : VIV of Ghaziabad / Lawers Chamber, Old Tehsil Compound R-V, Ghaziabad (U.P.)
Division : Ghaziabad-VI Ghaziabad-V/307, Wing-A, CGO-II, Kanals Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad I 202, Wing-A, C.G.O.-II, Kanals Nehru Nagar, Ghaziabad (U.P.)

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No.	Dated
13283	17-Feb-2015
Delivery Note	Dated
13368	17-Feb-2015
Supplier's Ref.	Despatch Document No.
	B-794 /14/02
Despatched through	Destination
Transit Mixure	Noida
Date & Time of issue of Invoice	Motor Vehicle No.
17-Feb-2014 at 11:15 am	UP14 CT 1840(TM NO 37)
Date & Time of Removal of Goods	
17-Feb-2014 at 11:25 am	

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Site-plot No. 3H Sector 16c
Gaur City noida Extn. (West)

VAT TIN : 09488824156

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40	38245010	3.000 Cum	4,125.54	Cum	12,376.62
	Basic Excise Duty @ 2%			2	%	247.53
	Primary Edu. Cess @ 2%			2	%	4.95
	S & H Edu. Cess @ 1%			1	%	2.48
	Vat @ 12.5%			12.50	%	1,578.95
	Additional Val 1.5%			1.50	%	189.47
	Round Off					

Handwritten notes and stamps: "13283/15", "2.84", "Ashwariya 1/3/15", "Dawar", "Cash / Cheque / DD No. 225391 Date 3/3/15", and a circular stamp.

Total 3.000 Cum ₹ 14,400.00

Amount Chargeable (in words): Indian Rupees Fourteen Thousand Four Hundred Only

Serial No. in PLAVRG-23: 13283 Dated 17-Feb-2014

Remarks: Being invoice # 13283 For Qty 3.00 Cum Grade M-40 @ 4800/- Per cum. Basic Excise Duty Calculated on Rs 12377 @ 2.06% (380 Kg cement)

VAT Declaration: We Declare that this invoice shows the actual price of the goods describe and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for Tyag Readymix

Authorised Signatory

Name : *[Signature]*

Designation: *[Signature]*

Issuing Signatory

Name : *[Signature]*

Designation: *[Signature]*



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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3125

Dated

26-Dec-2016

Delivery Note

Dated

Supplier's Ref./Order No.

3125

Despatch Document No.

Despatched through

R-2

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C, NOIDA EXTN.

Date & Time of issue of Invoice

26-Dec-2016 at 16:10

Motor Vehicle No.

UP16AT-7761

Date & Time of Removal of Goods

26-Dec-2016 at 16:20

VAT TIN :

SI Description of Goods

No.

Tariff / HSN Classification

Quantity

Rate

per

Amount

1 Readycon RMC Grade M-25

38245010

3.000 CUM

4,000.00

CUM

12,000.00

Basic Excise Duty @2 %

VAT@12.5 % (12,240.00)

Additional Tax @ 2%

Round Off

240.00

1,530.00

244.80

0.20

Total

3.000 CUM

₹ 14,015.00

Amount Chargeable (in words) : INR Fourteen Thousand Fifteen Only

Amount of Duty (in words) : INR Two Hundred Forty Only

Serial No. in PLAIRG-23: 3125 DATED 26-12-2016

Remarks: BEING INVOICE # 3125 DATED 26-12-2016

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

E & O E



Entered

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toy City, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN :U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.
Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.
Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA
PAN / Income Tax No. : AAFCR3529P

Consignee
DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.	Dated
3120	26-Dec-2016
Delivery Note	Dated
Supplier's Ref./Order No.	Despatch Document No.
3120	
Despatched through	Destination
R-2	
Date & Time of issue of Invoice	Motor Vehicle No.
26-Dec-2016 at 12:36	UP16AT-7761
Date & Time of Removal of Goods	
26-Dec-2016 at 12:46	

VAT TIN : 09488824156

Buyer (if other than consignee)
DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C, NOIDA EXTN.

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	7.000 CUM	4,000.00	CUM	28,000.00
	Basic Excise Duty @2 %			2	%	560.00
	VAT@12.5 % (28,560.00)			12.50	%	3,570.00
	Additional Tax @ 2%			2	%	571.20
	Round Off					(-)0.20
Total						₹ 32,701.00

Amount Chargeable (in words) : INR Thirty Two Thousand Seven Hundred One Only

Amount of Duty (in words) : INR Five Hundred Sixty Only

Serial No. in PLA/RG-23 : 3120 DATED 26-12-2016

Remarks: BEING INVOICE # 3120 DATED 26-12-2016

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by for RMC Infraprojects Pvt Ltd.

Authorised Signatory Issuing Signatory

Name : SUDHIR KUMAR SINGH Name : SUDHIR KUMAR SINGH
Designation : MANAGER ACCOUNTS Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

E. & O.E



Entered 2

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3115

Dated

26-Dec-2016

Delivery Note

Dated

Supplier's Ref./Order No.

3115

Despatch Document No.

Despatched through

R-9

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C, NOIDA EXTN.

Date & Time of issue of Invoice

26-Dec-2016 at 10:53

Motor Vehicle No.

UP16BT-1552

Date & Time of Removal of Goods

26-Dec-2016 at 11:03

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00
	Basic Excise Duty @2 %			2	%	480.00
	VAT@12.5 % (24,480.00)			12.50	%	3,060.00
	Additional Tax @ 2%			2	%	489.60
	Round Off					0.40
<i>Kavay</i>						
Total			6.000 CUM			₹ 28,030.00

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PL/IRG-23 : 3115 DATED 26-12-2016

Remarks: BEING INVOICE # 3115 DATED 26-12-2016

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

E. & O.E



Entered

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN :U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.
Division : CENTRAL EXCISE DIVISION 1/01 / Hotel F-1, Greater Noida.
Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA
PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3109

Dated

25-Dec-2016

Delivery Note

Dated

Supplier's Ref./Order No.

3109

Despatch Document No.

Despatched through

R-3

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C, NOIDA EXTN.

Date & Time of issue of Invoice

25-Dec-2016 at 19:08

Motor Vehicle No.

UP16AT-7762

Date & Time of Removal of Goods

25-Dec-2016 at 19:18

VAT TIN :

SI Description of Goods

No.

1 Readycon RMC Grade M-25

Tariff / HSN Classification

38245010

Quantity

6.000 CUM

Rate

4,000.00

per

CUM

Amount

24,000.00

Basic Excise Duty @ 2 %
VAT@12.5 % (24,480.00)
Additional Tax @ 2 %
Round Off

2

%

12.50

%

2

%

480.00

3,080.00

489.60

0.40

Total

6.000 CUM

₹ 28,030.00

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. In PLAR-23 : 3109 DATED 25-12-2016

Remarks: BEING INVOICE # 3109 DATED 25-12-2016

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

E. & O.E



verified

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3095

Dated

25-Dec-2016

Delivery Note

Dated

Supplier's Ref./Order No.

3095

Despatch Document No.

Despatched through

R-4

Destination

VAT TIN : 09488624156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C, NOIDA EXTN.

Date & Time of issue of Invoice

25-Dec-2016 at 09:52

Motor Vehicle No.

UP16AT-7763

Date & Time of Removal of Goods

25-Dec-2016 at 10:02

VAT TIN :

SI No. Description of Goods

Tariff / HSN Classification

Quantity

Rate

per

Amount

1 Readycon RMC Grade M-25

38245010

6.000 CUM

4,000.00

CUM

24,000.00

Basic Excise Duty @ 2 %
VAT @ 12.5 % (24,480.00)
Additional Tax @ 2 %
Round Off

2

%

12.50

%

2

%

480.00

3,060.00

489.60

0.40

Done

Total

6.000 CUM

₹ 28,030.00

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PL/REG-23 : 3095 DATED 25-12-2016

Remarks: BEING INVOICE # 3095 DATED 25-12-2016

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3088

Dated

25-Dec-2016

Delivery Note

Dated

Supplier's Ref./Order No.

3088

Despatch Document No.

Despatched through

R-1

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C, NOIDA EXTN.

Date & Time of issue of Invoice

25-Dec-2016 at 00:09

Motor Vehicle No.

UP16AT-7760

Date & Time of Removal of Goods

25-Dec-2016 at 00:19

VAT TIN :

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00
	Basic Excise Duty @ 2 %			2	%	480.00
	VAT @ 12.5 % (24,480.00)			12.50	%	3,060.00
	Additional Tax @ 2%			2	%	489.60
	Round Off					0.40
Total			6.000 CUM			₹ 28,030.00

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PL/RG-23 : 3088 DATED 25-12-2016

Remarks: BEING INVOICE # 3088 DATED 25-12-2016

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN :U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.
Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.
Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA
PAN / Income Tax No. : AAFCR3529P

Consignee
DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.	Dated
3087	24-Dec-2016
Delivery Note	Dated
Supplier's Ref./Order No.	Despatch Document No.
3087	
Despatched through	Destination
R-9	
Date & Time of issue of Invoice	Motor Vehicle No.
24-Dec-2016 at 23:18	UP16BT-1552
Date & Time of Removal of Goods	
24-Dec-2016 at 23:28	

VAT TIN : 09488824156

Buyer (if other than consignee)
DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C, NOIDA EXTN.

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00
	Basic Excise Duty @2 %			2	%	480.00
	VAT@12.5 % (24,480.00)			12.50	%	3,060.00
	Additional Tax @ 2%			2	%	489.60
	Round Off					0.40
<i>Naveen</i>						
Total			6.000 CUM			₹ 28,030.00

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PL/ARG-23 : 3087 DATED 24-12-2016

Remarks: BEING INVOICE # 3087 DATED 24-12-2016

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for RMC Infraprojects Pvt Ltd.

Authorised Signatory _____ Issuing Signatory _____
Name : SUDHIR KUMAR SINGH Name : SUDHIR KUMAR SINGH
Designation : MANAGER ACCOUNTS Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION III/01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3086

Dated

24-Dec-2016

Delivery Note

Dated

Supplier's Ref./Order No.

3086

Despatch Document No.

Despatched through

R-2

Destination

VAT TIN : 09488624156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C, NOIDA EXTN.

Date & Time of issue of Invoice

24-Dec-2016 at 22:04

Motor Vehicle No.

UP16AT-7761

Date & Time of Removal of Goods

24-Dec-2016 at 22:14

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00
	Basic Excise Duty @2 %			2	%	480.00
	VAT@12.5 % (24,480.00)			12.50	%	3,060.00
	Additional Tax @ 2%			2	%	489.60
	Round Off					0.40
Total			6.000 CUM			₹ 28,030.00

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PL/REG-23 : 3086 DATED 24-12-2016

Remarks: BEING INVOICE # 3086 DATED 24-12-2016

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3082

Dated

24-Dec-2016

Delivery Note

Dated

Supplier's Ref./Order No.

3082

Despatch Document No.

Despatched through

R-7

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C, NOIDA EXTN.

Date & Time of issue of Invoice

24-Dec-2016 at 19:40

Motor Vehicle No.

UP16AT-7766

Date & Time of Removal of Goods

24-Dec-2016 at 19:50

PAID
Cash/ Cheque/ DU No. 21861
Amount 28,030.00
Date 24/12/16

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00
	Basic Excise Duty @ 2 %			2	%	480.00
	VAT @ 12.5 % (24,480.00)			12.50	%	3,060.00
	Additional Tax @ 2 %			2	%	489.60
	Round Off					0.40
Total			6.000 CUM			₹ 28,030.00

Handwritten signature

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PLA/RG-23 : 3082 DATED 24-12-2016

Remarks: BEING INVOICE # 3082 DATED 24-12-2016

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN :U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION 1 / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee DIVYANSH INFRAHEIGHT PVT. LTD. PLOT NO-3H, SEC-16C NOIDA EXTN. VAT TIN : 09488824156 Buyer (if other than consignee) DIVYANSH INFRAHEIGHT PVT. LTD. PLOT NO-3H, SEC-16C, NOIDA EXTN.	Invoice No.	Dated
	3081	24-Dec-2016
	Delivery Note	Dated
	Supplier's Ref./Order No.	Despatch Document No.
	3081	
	Despatched through	Destination
	R-11	
	Date & Time of issue of invoice	Motor Vehicle No.
	24-Dec-2016 at 17:35	UP16BT-1554
	Date & Time of Removal of Goods	
	24-Dec-2016 at 17:45	

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00
	Basic Excise Duty @2 %			2	%	480.00
	VAT@12.5 % (24,480.00)			12.50	%	3,060.00
	Additional Tax @ 2%			2	%	489.60
	Round Off					0.40
Total			6.000 CUM			₹ 28,030.00

PAID
Cash/Cheque/ DD No. 219701
Amount 28030.00
Date 01/2/17

Naveen

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PLAIRG-23 : 3081 DATED 24-12-2016

Remarks: BEING INVOICE # 3081 DATED 24-12-2016

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3071

Dated

24-Dec-2016

Delivery Note

Dated

Supplier's Ref./Order No.

3071

Despatch Document No.

Despatched through

R-9

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C, NOIDA EXTN.

Date & Time of issue of Invoice

24-Dec-2016 at 07:38

Motor Vehicle No.

UP16BT-1552

Date & Time of Removal of Goods

24-Dec-2016 at 07:48

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00
	Basic Excise Duty @2 %			2	%	480.00
	VAT@12.5 % (24,480.00)			12.50	%	3,060.00
	Additional Tax @ 2%			2	%	489.60
	Round Off					0.40
Total			6.000 CUM			₹ 28,030.00

PAID
Cash/Cheque/DD No. 218761
Amount 28030.00
Date 6/2/17

Noida

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PL/AR-23 : 3071 DATED 24-12-2016

Remarks: BEING INVOICE # 3071 DATED 24-12-2016

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

E. & O.E



entered

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919854103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee DIVYANSH INFRAHEIGHT PVT. LTD. PLOT NO-3H, SEC-16C NOIDA EXTN.	Invoice No.	Dated
	3060	22-Dec-2016
	Delivery Note	Dated
	Supplier's Ref./Order No.	Despatch Document No.
Buyer (if other than consignee) DIVYANSH INFRAHEIGHT PVT. LTD. PLOT NO-3H, SEC-16C, NOIDA EXTN.	Despatched through	Destination
	R-2	
	Date & Time of issue of Invoice	Motor Vehicle No.
	22-Dec-2016 at 16:44	UP-16 AT 7761
	Date & Time of Removal of Goods	
	22-Dec-2016 at 16:54	

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	7.000 CUM	4,000.00	CUM	28,000.00
				2	%	560.00
				12.50	%	3,570.00
				2	%	571.20
						(-)0.20
	Total		7.000 CUM			₹ 32,701.00

Amount Chargeable (in words) : INR Thirty Two Thousand Seven Hundred One Only

Amount of Duty (in words) : INR Five Hundred Sixty Only

Serial No. in PL/AR-23 : 3060 DATED 22-12-2016

Remarks: BEING INVOICE # 3060 DATED 22-12-2016

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for RMC Infracore Pvt Ltd.

Authorised Signatory _____ Issuing Signatory _____

Name : SUDHIR KUMAR SINGH Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

E. & O.E



entered

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919854103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.
Division : CENTRAL EXCISE DIVISION 1 / 01 / Hotel F-1, Greater Noida.
Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA
PAN / Income Tax No. : AAFCR3529P

Consignee DIVYANSH INFRAHEIGHT PVT. LTD. PLOT NO-3H, SEC-16C NOIDA EXTN.	Invoice No.	Dated
	3039	21-Dec-2016
	Delivery Note	Dated
	Supplier's Ref./Order No.	Despatch Document No.
VAT TIN : 09488824156 Buyer (if other than consignee) DIVYANSH INFRAHEIGHT PVT. LTD. PLOT NO-3H, SEC-16C, NOIDA EXTN.	3039	R-8
	Despatched through	Destination
VAT TIN : Date & Time of issue of Invoice	21-Dec-2016 at 11:00	Motor Vehicle No.
	21-Dec-2016 at 11:10	UP-16 AT 7766

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per.	Amount
1	Readycon RMC Grade M-25	38245010	7.000 CUM	4,000.00	CUM	28,000.00
	Basic Excise Duty @ 2 %			2	%	560.00
	VAT @ 12.5 % (28,560.00)			12.50	%	3,570.00
	Additional Tax @ 2 %			2	%	571.20
	Round Off					(-)0.20
Total						₹ 32,701.00

Amount Chargeable (in words) : INR Thirty Two Thousand Seven Hundred One Only

Amount of Duty (in words) : INR Five Hundred Sixty Only

Serial No. in PLA/RG-23 : 3039 DATED 21/12/2016

Remarks : BEING INVOICE # 3039 DATED 21-12-2016

VAT Declaration : We Declare that this Invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for RMC Infraprojects Pvt Ltd.

Authorized Signatory _____ Issuing Signatory _____
Name : SUDHIR KUMAR SINGH Name : SUDHIR KUMAR SINGH
Designation : MANAGER ACCOUNTS Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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Entered &

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN :U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3033

Dated

20-Dec-2016

Delivery Note

Dated

Supplier's Ref./Order No.

3033

Despatch Document No.

Despatched through

R-3

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C, NOIDA EXTN.

Date & Time of issue of Invoice

20-Dec-2016 at 20:31

Motor Vehicle No.

UP 16AT 7762

Date & Time of Removal of Goods

20-Dec-2016 at 20:41

VAT TIN :

SI Description of Goods

No.

Tariff / HSN Classification

Quantity

Rate

per

Amount

1 Readycon RMC Grade M-25

38245010

7.000 CUM

4,000.00

CUM

28,000.00

Basic Excise Duty @2 %

VAT@12.5 % (28,560.00)

Additional Tax @ 2%

Round Off

2

%

560.00

12.50

%

3,570.00

2

%

571.20

(-0.20)

Less :

PAID
Cash/Cheque/ DD No. 206094
Amount 32701.00
Date 20/12/16

Nancees

Total

7.000 CUM

₹ 32,701.00

Amount Chargeable (in words) : INR Thirty Two Thousand Seven Hundred One Only

Amount of Duty (in words) : INR Five Hundred Sixty Only

Serial No. in PLV/RG-23 : 3033 DATED 20.12.16

Remarks: BEING INVOICE # 3033 DATED 20.12.16

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts Indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

E. & O.E

3252



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DX

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No. : AAFFT9307EEM002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 307, Wing-A, C.G.O-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
PAN / Income Tax No. : AAFFT9307E

Consignee
Divyansh Infraheight Pvt Ltd.
Site:- Sec-16C
Noida (West)

Invoice No. : 01155
Dated : 30-Apr-2016
Delivery Note : 1164
Dated : 30-Apr-2016
Supplier's Ref./Order No. :
Despatch Document No. : B 274 dt 30-04
Despatched through :
Destination :

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Ghaziabad

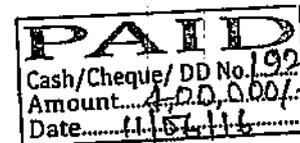
Date & Time of issue of Invoice : 30 Apr-2016 at 05:30 pm
Motor Vehicle No. : UP14 BT 6738 (TM-27)
Date & Time of Removal of Goods : 30 Apr-2016 at 05:40 pm
Authenticated By :
for Tyag Readymix

Authorised Signatory

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40		3.000 Cum	4,580.87	Cum.	13,742.61
		Basic Excise Duty @ 2%		2	%	274.85
		Vat @ 12.5%		12.50	%	1,752.18
		Additional Vat 2%		2	%	280.35
		Round Off				0.01

29/4/16
10:00 PM
Colours Commercial
Nancey
28/4/16



Total 3.000 Cum ₹ 16,050.00

Amount Chargeable (in words) : Indian Rupees Sixteen Thousand Fifty Only

Amount of Duty (in words) : Indian Rupees Two Hundred Seventy Four and Eighty Five paise Only

Serial No. in PLAVRG-23 : 1155 Dated 30 Apr 2016

Remarks: being invoice No -1155 Qty 3.00 cum Grade M-40 @ 5350/- Per cum. (Basic Excise Duty Calculated On 13743 @ 2.00%.

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix

Authorised Signatory

E. & O.E

SUBJECT TO GHAZIABAD JURISDICTION

This is a Computer Generated Invoice

3253

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Am

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.

Phone : 09810969192

09688812600

AAFFT9307EEM002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V/307, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad/202, Wing-A, C.G.O. II, Kamla Nehru Nagar, Ghaziabad (U.P.)
PAN / Income Tax No. : AAFFT9307E

Consignee

Divyansh Infraheight Pvt Ltd.
Site:-Sec-16C
Noida Ext.

Invoice No.

02401

Dated

6-Jun-2016

Delivery Note

Dated

2420

6-Jun-2016

Supplier's Ref./Order No.

Despatch Document No.

B 317 dt 05-06

Despatched through

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.

Plot No-10 Shakti Khand-2,

Faridpuram Ghaziabad

Date & Time of issue of Invoice

06 Jun-2016 at 10:05 am

Motor Vehicle No.

UP14 BT 6739 (TM-26)

Date & Time of Removal of Goods

06 Jun-2016 at 10:15 pm

Authenticated By

for Tyag Readymix

Authorised Signatory

VAT TIN : 09488824156

Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1 Tyag R.M.C Grade M-40		5.000 Cum	4,666.50 Cum	23,332.50
			2 %	466.65
			12.50 %	2,974.89
			2 %	475.98
			Round Off	(-)0.02

Basic Excise Duty @ 2%
Vat @ 12.5%
Additional Vat 2%
Round Off

Less :

PAID
Cash/Cheque/ DD No. 195/29
Amount 4,16,050/-
Date 28/07/16

416050

Nancy
26750

Total 5.000 Cum

₹ 27,250.00

Amount Chargeable (in words) : Indian Rupees Twenty Seven Thousand Two Hundred Fifty Only

Amount of Duty (in words) : Indian Rupees Four Hundred Sixty Six and Sixty Five paise Only

Serial No. in PLA/RG-23 : 2401 Dated 06 Jun 2016

Remarks: being invoice No -2401 Qty 5.00 cum Grade M-40 @ 5450/- Per cum.(Basic Excise Duty Calculated On 23333 @ 2.00%.

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix

Authorised Signatory

SUBJECT TO GHAZIABAD JURISDICTION

E. & O.E

This is a Computer Generated Invoice

3254



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V/ Ghaziabad-V/307, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
PAN / Income Tax No. : AAFFT9307E

Consignee
Divyansh Infraheight Pvt Ltd.
Site:- Sec-16C
Noida Ext.

Invoice No. : 01461
Dated : 10-May-2016
Delivery Note :
Dated :
1471
Supplier's Ref./Order No. :
Despatch Document No. :
Despatched through : B 279 dt 05-05
Destination :

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Date & Time of issue of Invoice : 10 May-2016 at 08:50 am
Motor Vehicle No. : UP14 BT 8346 (TM-32)
Date & Time of Removal of Goods : 10 Apr-2016 at 09:00 am
Authenticated By :
for Tyag Readymix

Authorised Signatory

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25		5.000 Cum	3,938.69	Cum	19,693.45
	Basic Excise Duty @ 2%			2	%	393.87
	Vat @ 12.5%			12.50	%	2,510.92
	Additional Vat 2%			2	%	401.75
	Round Off					0.01

Basic Excise Duty @ 2%
Vat @ 12.5%
Additional Vat 2%
Round Off

PAID
Cash/Cheque/ DD No. 773396
Amount 4,00,000/-
Date 06/07/16

Total : 5.000 Cum ₹ 23,000.00

Amount Chargeable (in words) : Indian Rupees Twenty Three Thousand Only

Amount of Duty (in words) : Indian Rupees Three Hundred Ninety Three and Eighty Seven paise Only

Serial No. in PLA/RG-23 : 1461 Dated 10 May 2016

Remarks: being invoice No -1461 Qty 5.00 cum Grade M-25 @ 4600/- Per cum.(Basic Excise Duty Calculated On 19693 @ 2.00%.

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix

Authorised Signatory

SUBJECT TO GHAZIABAD JURISDICTION

E & O E

This is a Computer Generated Invoice

3255



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600

Excise Regn No.: AAFFT9307EEM002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound,R-V,Ghaziabad (U.P.)

Division : Ghaziabad-V/Ghaziabad-V/397, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

PAN / Income Tax No. : AAFFT9307E

Consignee

Divyansh Infraheight Pvt Ltd.

Site:- Sec-16C

Noida

Invoice No.

01465

Delivery Note

1475

Supplier's Ref./Order No.

Dated

10-May-2016

Dated

10-May-2016

Despatch Document No.

B 280 dt 05-05

Despatched through

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.

Plot No-10,Shakti Khand-2,

Indrapuram,Ghaziabad.

Date & Time of issue of Invoice

10 May-2016 at 10:00 am

Date & Time of Removal of Goods

10 Apr-2016 at 10:10 am

Motor Vehicle No.

UP14 BT 6739 (TM-26)

Authenticated By

for Tyag Readymix

Authorised Signatory

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-10		7.000 Cum	3,489.17	Cum	24,424.19
	Basic Excise Duty @ 2%			2	%	488.48
	Vat @ 12.5%			12.50	%	3,114.08
	Additional Vat 2%			2	%	498.25
	Round Off					

10/5/16
P.L.Z. donees
23/5/16

PAID
Cash/Cheque/ DD No. 773396
Amount: 400000/-
Date: 06/07/16

Total 7.000 Cum

₹ 28,525.00

Amount Chargeable (in words): Indian Rupees Twenty Eight Thousand Five Hundred Twenty Five Only

Amount of Duty (in words): Indian Rupees Four Hundred Eighty Eight and Forty Eight paise Only

Serial No in PLA/RG-23 1465 Dated 10 May 2016

Remarks: being invoice No -1465 Qty 7.00 cum Grade M-10 @ 4075/- Per cum.(Basic Excise Duty Calculated On 24424 @ 2.00%.

Declaration: We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix

Authorised Signatory

E. & O.E

SUBJECT TO GHAZIABAD JURISDICTION

This is a Computer Generated Invoice

3256



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFT9307EEM002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound,R-V,Ghaziabad (U.P.)
Division : Ghaziabad-V/Ghaziabad-V/307, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
PAN / Income Tax No. : AAFT9307E

Consignee
Divyansh Infraheight Pvt Ltd.
Site:-Sec_16C
Norda Ext.

Invoice No. Dated
01470 10-May-2016
Delivery Note Dated
1480 10-May-2016
Supplier's Ref./Order No. Despatch Document No.
B 280 dt 05-05
Despatched through Destination

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Plot No-10,Shakti Khand-2,
Indrapuram,Ghaziabad.

Date & Time of issue of Invoice Motor Vehicle No.
10 May-2016 at 11:00 am UP14 DT 4792 (TM-41)
Date & Time of Removal of Goods Authenticated By
10 Apr-2016 at 11:10 am for Tyag Readymix

Authorised Signatory

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-10		7.000 Cum	3,489.17	Cum	24,424.19
	Basic Excise Duty @ 2%			2 %		488.48
	Vat @ 12.5%			12.50 %		3,114.08
	Additional Vat 2%			2 %		498.25
	Round Off					

Handwritten: 10/5/16 P/L

Handwritten: Dancesh
Abhyankar
28/10/16.

PAID
Cash/Cheque/DD No. 773396
Amount..... 400000/-
Date 06/07/16

Total 7.000 Cum ₹ 28,525.00

Amount Chargeable (in words) : Indian Rupees Twenty Eight Thousand Five Hundred Twenty Five Only

Amount of Duty (in words) : Indian Rupees Four Hundred Eighty Eight and Forty Eight paise Only

Genal No. in PLA/RG-23 : 1470 Dated 10 May 2016

Remarks: being invoice No -1470 Qty 7.00 cum Grade M-10 @ 4075/- Per cum.(Basic Excise Duty Calculated On 24424 @ 2.00%.

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix

Authorised Signatory
E. & O.E

SUBJECT TO GHAZIABAD JURISDICTION

This is a Computer Generated Invoice

3257



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002

Range : V/V of Ghaziabad / Lawns Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 307, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
PAN / Income Tax No. : AAFFT9307E

Consignee
Divyansh Infraheight Pvt Ltd.
Site:- Sec-16C
Noida Ext.

Invoice No. Dated
01472 10-May-2016
Delivery Note Dated
1482 10-May-2016
Supplier's Ref./Order No. Despatch Document No.
Despatched through B 279 dt 05-05
Destination

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Date & Time of issue of Invoice Motor Vehicle No.
10 May-2016 at 11:25 am UP14 DT 4790 (TM-40)
Date & Time of Removal of Goods Authenticated By
10 Apr-2016 at 11:35 am for Tyag Readymix

Authorised Signatory

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25		5.000 Cum	3,938.69	Cum	19,693.45
	Basic Excise Duty @ 2%			2	%	393.87
	Vat @ 12.5%			12.50	%	2,510.92
	Additional Vat 2%			2	%	401.75
	Round Off					0.01

T-A
Divyansh
Dancees
Acharya
28/5/16

PAID
Cash/Cheque/DD No. 773396
Amount 400000/-
Date 06/07/16

Total 5.000 Cum ₹ 23,000.00

Amount Chargeable (in words): Indian Rupees Twenty Three Thousand Only

Amount of Duty (in words): Indian Rupees Three Hundred Ninety Three and Eighty Seven paise Only

Serial No. in PLA/RG-23 : 1472 Dated 10 May 2016

Remarks: being invoice No -1472 Qty 5.00 cum Grade M-25 @ 4600/- Per cum. (Basic Excise Duty Calculated On 19693 @ 2.00%.

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.
Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix

Authorised Signatory
E. & O.E

SUBJECT TO GHAZIABAD JURISDICTION

This is a Computer Generated Invoice

3258



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix
Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002

Range : V/V of Ghaziabad / Lawyers Chamber, Old Tehsil Compound,R-V,Ghaziabad (U.P.)
Division : Ghaziabad-V/Ghaziabad-V/307, Wing-A, C.G.O-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad/Ghaziabad/202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
PAN / Income Tax No. : AAFFT9307E

Consignee
Divyansh Infraheight Pvt Ltd.
Site:- Sec-16C
Noida Ext.

Invoice No. Dated
01521 12-May-2016
Delivery Note Dated
1532 12-May-2016
Supplier's Ref./Order No. Despatch Document No.

Despatched through B 274 dt 30-04
Destination

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.
Plot No-10,Shakti Khand-2,
Indrapuram,Ghaziabad.

Date & Time of issue of invoice Motor Vehicle No.
12 May-2016 at 09:10 am UP14 BT 2881 (TM-12)
Date & Time of Removal of Goods Authenticated By
12 Apr-2016 at 09:20 am for Tyag Readymix

Authorised Signatory

VAT TIN : 09488824156

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C Grade M-40		4.000 Cum	4,580.87	Cum	18,323.48
	Basic Excise Duty @ 2%			2	%	366.47
	Vat @ 12.5%			12.50	%	2,336.24
	Additional Vat 2%			2	%	373.80
	Round Off					0.01

Handwritten signatures and dates: 10/9/16, 23/11/16, and a signature.

PAID
Cash/Cheque/ DD No. 197/199
Amount 326800/-
Date 12/9/2016

Total 4.000 Cum ₹ 21,400.00

Amount Chargeable (in words) : Indian Rupees Twenty One Thousand Four Hundred Only

Amount of Duty (in words) : Indian Rupees Three Hundred Sixty Six and Forty Seven paise Only

Serial No in PLA/RG-23 : 1521 Dated 12 May 2016

Remarks: being invoice No -1521 Qty 4.00 cum Grade M-40 @ 5350/- Per cum.(Basic Excise Duty Calculated On 18323 @ 2.00%.

Declaration . We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix

Authorised Signatory
E. & O.E

Signature SUBJECT TO GHAZIABAD JURISDICTION

This is a Computer Generated Invoice

3259



A

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.

Phone : 09810969192

VAT TIN : 09688812600

Excise Regn No.: AAFFT9307EEM002

Range : V/V of Ghaziabad /Lawers Chamber, Old Tehsil Compound,R-V,Ghaziabad (U.P.)

Division : Ghaziabad-VI Ghaziabad-VI 307, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

PAN / Income Tax No. : AAFFT9307E

Consignee

Divyansh Infraheight Pvt Ltd.

Site:- Sec-16C

Noida Ext.

Invoice No.

01601

Delivery Note

1615

Supplier's Ref./Order No.

Despatched through

Dated

14-May-2016

Dated

14-May-2016

Despatch Document No.

B 279 dt 05-05

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.

Plot No-10,Shakti Khand-2,

Indrapuram,Ghaziabad.

Date & Time of issue of Invoice Motor Vehicle No.

14 May-2016 at 10:25 am

UP14 BT 8347 (TM-33)

Date & Time of Removal of Goods

14 May-2016 at 10:35 am

Authenticated By

for Tyag Readymix

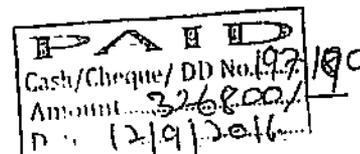
Authorised Signatory

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25		5.000 Cum	3,938.69	Cum	19,693.45
	Basic Excise Duty @ 2%			2	%	393.87
	Vat @ 12.5%			12.50	%	2,510.92
	Additional Vat 2%			2	%	401.75
	Round Off					0.01

[Signature]
10/9/16

[Signature]
28/8/16



Total

5.000 Cum

₹ 23,000.00

Amount Chargeable (in words) : Indian Rupees Twenty Three Thousand Only

Amount of Duty (in words) : Indian Rupees Three Hundred Ninety Three and Eighty Seven paise Only

Serial No. in PL/ARG-23 : 1601 Dated 14 May 2016

Remarks: being invoice No -1601 Qty 5.00 cum Grade M-25 @ 4600/- Per cum.(Basic Excise Duty Calculated On 19693 @ 2.00%.

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix

Authorised Signatory

E & O.E

SUBJECT TO GHAZIABAD JURISDICTION

This is a Computer Generated Invoice

3260



Am
10

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002

Range : V/V of Ghaziabad / Lawers Chamber, OM Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 307, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
PAN / Income Tax No. : AAFFT9307E

Consignee
Divyansh Infraheight Pvt Ltd.
Site:-Sec-16C
Noida Ext.

Invoice No. Dated
01319 6-May-2016
Delivery Note Dated
1329 6-May-2016
Supplier's Ref./Order No. Despatch Document No.
Despatched through B 279 dt 05-05
Destination

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.

Date & Time of issue of Invoice Motor Vehicle No.
06 May-2016 at 11:30 am UP14 BT 6739 (TM-26)
Date & Time of Removal of Goods Authenticated By
06 Apr-2016 at 11:40 am for Tyag Readymix

Authorised Signatory

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25		4.000 Cum	3,938.69	Cum	15,754.76
	Basic Excise Duty @ 2%			2 %		315.10
	Vat @ 12.5%			12.50 %		2,008.73
	Additional Vat 2%			2 %		321.40
	Round Off					0.01

Basic Excise Duty @ 2%
Vat @ 12.5%
Additional Vat 2%
Round Off

dances
Adityan

PAID
Cash/Cheque/ DD No. 192/610
Amount 4,00,000
Date 11.06.16

Adityan
T-2

Total 4.000 Cum ₹ 18,400.00

Amount Chargeable (in words) : Indian Rupees Eighteen Thousand Four Hundred Only

Amount of Duty (in words) : Indian Rupees Three Hundred Fifteen and Ten paise Only

Serial No. in PLA/RG-23 : 1319 Dated 06 May 2016

Remarks: being invoice No -1319 Qty 4.00 cum Grade M-25 @ 4600/- Per cum.(Basic Excise Duty Calculated On 15755 @ 2.00%.

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix
Authorised Signatory
E. & O.E

SUBJECT TO GHAZIABAD JURISDICTION

This is a Computer Generated Invoice

3261



Chau
[Signature]

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound,R-V,Ghaziabad (U.P.)
Division : Ghaziabad-V/ Ghaziabad-V/307, Wing-A, CGO-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 292, Wing-A, C.G.O.-II, Kanda Nehru Nagar, Ghaziabad (U.P.)
PAN / Income Tax No. : AAFFT9307E

Consignee
Divyansh Infraheight Pvt Ltd.
Site:-Sec-16C
Noida Ext.

Invoice No. 01313
Dated 6-May-2016
Delivery Note Dated
1323
Supplier's Ref./Order No. 6-May-2016
Despatch Document No.
Despatched through B 279 dt 05-05
Destination

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.

Date & Time of issue of Invoice Motor Vehicle No.
06 May-2016 at 09:45 am UP14 DT 4790 (TM-40)
Date & Time of Removal of Goods Authenticated By
06 Apr-2016 at 09:55 am for Tyag Readymix

Authorised Signatory
[Signature]

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Tyag R.M.C. Grade M-25		7.000 Cum	3,938.69 Cum	27,570.83
	Basic Excise Duty @ 2%			2 %	551.42
	Vat @ 12.5%			12.50 %	3,515.28
	Additional Vat 2%			2 %	562.45
	Round Off				0.02

Nancy
[Signature]
23/5/16

PAID
Cash/Cheque/ DD No. 192610
Amount 400,000/-
Date 11/5/16

[Signature]
T-132

Total 7.000 Cum ₹ 32,200.00

Amount Chargeable (in words) : Indian Rupees Thirty Two Thousand Two Hundred Only

Amount of Duty (in words) : Indian Rupees Five Hundred Fifty One and Forty Two paise Only

Serial No. in PLA/RG-23 : 1313 Dated 06 May 2016

Remarks: being invoice No -1313 Qty 7.00 cum Grade M-25 @ 4600/- Per cum.(Basic Excise Duty Calculated On 27571 @ 2.00%.

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix
[Signature]

Authorised Signatory

SUBJECT TO GHAZIABAD JURISDICTION

E. & O.E

This is a Computer Generated Invoice

3262



Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600

Excise Regn No.: AAFFT9307EEM002

Range : V IV of Ghaziabad / Lawers Chamber, Old Tehsil Compound,R-V,Ghaziabad (U.P.)

Division : Ghaziabad-VI Ghaziabad-VI 307, Wing-A, C804I, Kamla Nehru Nagar, Ghaziabad (U.P.)

Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)

PAN / Income Tax No. : AAFFT9307E

Consignee

Divyansh Infraheight Pvt Ltd.

Site:-Sec-16C

Noida Ext.

Invoice No.

01346

Delivery Note

1356

Supplier's Ref./Order No.

Despatched through

Dated

7-May-2016

Dated

7-May-2016

Despatch Document No.

B 279 dt 05-05

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

Divyansh Infraheight Pvt Ltd.

Date & Time of issue of Invoice Motor Vehicle No.

07 May-2016 at 11:10 am

UP14 BT 8347 (TM-33)

Date & Time of Removal of Goods

07 Apr-2016 at 11:20 am

Authenticated By

for Tyag Readymix

Authorised Signatory

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25		7.000 Cum	3,938.69	Cum	27,570.83
	Basic Excise Duty @ 2%			2	%	551.42
	Vat @ 12.5%			12.50	%	3,515.28
	Additional Vat 2%			2	%	562.45
	Round Off					0.02

Basic Excise Duty @ 2%

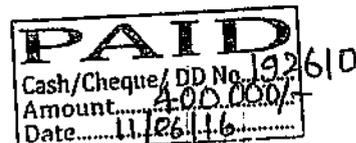
Vat @ 12.5%

Additional Vat 2%

Round Off

Naveen

23/5/16



Total

7.000 Cum

₹ 32,200.00

Amount Chargeable (in words) : Indian Rupees Thirty Two Thousand Two Hundred Only

Amount of Duty (in words) : Indian Rupees Five Hundred Fifty One and Forty Two paise Only

Serial No. in PLA/RG-23 : 1346 Dated 07 May 2016

Remarks: being invoice No -1346 Qty 7.00 cum Grade M-25 @ 4600/- Per cum.(Basic Excise Duty Calculated On 27571 @ 2.00%.

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix

Authorised Signatory

E & O.E

SUBJECT TO GHAZIABAD JURISDICTION

This is a Computer Generated Invoice

3263



Am *H*

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extention,, NH-58, Ghaziabad., Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.

Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No.: AAFFT9307EEM002

Range : V/V of Ghaziabad /Lawers Chamber, Old Tehsil Compound,R-V,Ghaziabad (U.P.)
Division : Ghaziabad-V/Ghaziabad-V/307, Wing-A, C.G.O-4, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad /Ghaziabad /202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
PAN / Income Tax No. : AAFFT9307E

Consignee
Divyansh Infraheight Pvt Ltd.
Site:- Sec-16C
Noida Ext.

Invoice No. Dated
01339 7-May-2016
Delivery Note Dated
1349 7-May-2016
Supplier's Ref./Order No. Despatch Document No.
Despatched through B 279 dt 05-05
Destination

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.

Date & Time of issue of Invoice Motor Vehicle No.
07 May-2016 at 09:45 am UP14 BT 8345 (TM-31)
Date & Time of Removal of Goods Authenticated By
07 Apr-2016 at 09:55 am for Tyag Readymix

[Signature]
Authorised Signatory

VAT TIN : 09488824156

SI No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-25		7.000 Cum	3,938.69	Cum	27,570.83
	Basic Excise Duty @ 2%			2	%	551.42
	Vat @ 12.5%			12.50	%	3,515.28
	Additional Vat 2%			2	%	562.45
	Round Off					0.02

Kareem
[Signature]
28/07/16.

PAID
Cash/Cheque/ DD No. 192610
Amount 4,00,000/-
Date 11.06.16

Total 7.000 Cum ₹ 32,200.00

Amount Chargeable (in words) : Indian Rupees Thirty Two Thousand Two Hundred Only

Amount of Duty (in words) : Indian Rupees Five Hundred Fifty One and Forty Two paise Only

Serial No in PL/AR-23 : 1339 Dated 07 May 2016

Remarks: being invoice No -1339 Qty 7.00 cum Grade M-25 @ 4600/- Per cum.(Basic Excise Duty Calculated On 27571 @ 2.00%.

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix

[Signature]
Authorised Signatory
E. & O.E

SUBJECT TO GHAZIABAD JURISDICTION

This is a Computer Generated Invoice

3264



(Handwritten initials)

Delivery Challan Cum Tax Invoice / Sale Invoice
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

Tyag Readymix

Plant:: Khasra No. 838, Noor Nagar,, Raj Nagar Extension,, NH-58, Ghaziabad,, Regd. Office: G-36, Patel Nagar-III,, Ghaziabad.
Phone : 09810969192

VAT TIN : 09688812600
Excise Regn No. : AAFFT9307EEM002

Range : V/V of Ghaziabad / Lawers Chamber, Old Tehsil Compound, R-V, Ghaziabad (U.P.)
Division : Ghaziabad-V / Ghaziabad-V / 307, Wing-A, CGO-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
Commissionerate : Ghaziabad / Ghaziabad / 202, Wing-A, C.G.O.-II, Kamla Nehru Nagar, Ghaziabad (U.P.)
PAN / Income Tax No. : AAFFT9307E

Consignee
Divyansh Infraheight Pvt Ltd.
Plot No-10, Shakti Khand-2,
Indrapuram, Ghaziabad.

Invoice No. : 01373
Dated : 8-May-2016
Delivery Note : Dated :
1382
Supplier's Ref./Order No. : 8-May-2016
Despatch Document No.

Despatched through : B 280 dt 05-05
Destination

VAT TIN : 09488824156
Buyer (if other than consignee)
Divyansh Infraheight Pvt Ltd.

Date & Time of issue of Invoice : 08 May-2016 at 09:25 am
Motor Vehicle No. : UP14 CT 1803 (TM-35)
Date & Time of Removal of Goods : 08 Apr-2016 at 09:35 am
Authenticated By : for Tyag Readymix

(Signature)
Authorised Signatory

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Tyag R.M.C. Grade M-10		7.000 Cum	3,489.17	Cum	24,424.19
	Basic Excise Duty @ 2%			2	%	488.48
	Vat @ 12.5%			12.50	%	3,114.08
	Additional Vat 2%			2	%	498.25
	Round Off					

(Handwritten signature)
8/5/16

(Handwritten signature)
28/5/16

PAID
Cash/Cheque/ DD No 773396
Amount 400000
Date 06/07/16

Total : 7.000 Cum ₹ 28,525.00

Amount Chargeable (in words) : Indian Rupees Twenty Eight Thousand Five Hundred Twenty Five Only

Amount of Duty (in words) : Indian Rupees Four Hundred Eighty Eight and Forty Eight paise Only

Serial No. in PLA/RG-23 : 1373 Dated 08 May 2016

Remarks: being invoice No -1373 Qty 7.00 cum Grade M-10 @ 4075/- Per cum. (Basic Excise Duty Calculated On 24424 @ 2.00%)

Declaration : We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Excise Declaration
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for Tyag Readymix

(Signature)
Authorised Signatory

SUBJECT TO GHAZIABAD JURISDICTION

E. & O.E

This is a Computer Generated Invoice



entered

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION 1 / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3171

Dated

3-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3171

Despatch Document No.

Despatched through

R-11

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Date & Time of issue of Invoice

3-Jan-2017 at 13:55

Motor Vehicle No.

UP16BT-1554

Date & Time of Removal of Goods

3-Jan-2017 at 14:05

VAT TIN :

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	3.000 CUM	4,000.00	CUM	12,000.00
	Basic Excise Duty @2 %			2	%	240.00
	VAT@12.5 % (12,240.00)			12.50	%	1,530.00
	Additional Tax @ 2%			2	%	244.80
	Round Off					0.20
Total			3.000 CUM			₹ 14,015.00

Amount Chargeable (in words) : INR Fourteen Thousand Fifteen Only

Amount of Duty (in words) : INR Two Hundred Forty Only

Serial No. in PL/ARG-23 : 3171 DATED 03-01-2017

Remarks: BEING INVOICE # 3171 DATED 03-01-2016

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

E. & O.E



entered

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN :U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3170

Dated

3-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3170

Despatch Document No.

Despatched through

R-3

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Date & Time of issue of Invoice

3-Jan-2017 at 13:40

Motor Vehicle No.

UP16AT-7762

Date & Time of Removal of Goods

3-Jan-2017 at 13:50

VAT TIN :

SI No. Description of Goods

Tariff / HSN Classification

Quantity

Rate

per

Amount

1 Readycon RMC Grade M-25

38245010

5.000 CUM

4,000.00

CUM

20,000.00

Basic Excise Duty @2 %

VAT@12.5 % (20,400.00)

Additional Tax @ 2%

2 %

12.50 %

2 %

400.00

2,550.00

408.00

Total

5.000 CUM

₹ 23,358.00

Amount Chargeable (in words) : INR Twenty Three Thousand Three Hundred Fifty Eight Only

Amount of Duty (in words) : INR Four Hundred Only

Serial No. in PLARG-23 : 3170 DATED 03-01-2017

Remarks: BEING INVOICE # 3170 DATED 03-01-2016

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322; Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN :U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3169

Dated

3-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3169

Despatch Document No.

Despatched through

R-7

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Date & Time of Issue of Invoice

3-Jan-2017 at 12:13

Motor Vehicle No.

UP16AT-7766

Date & Time of Removal of Goods

3-Jan-2017 at 12:23

VAT TIN :

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	3.000 CUM	4,000.00	CUM	12,000.00
	Basic Excise Duty @2 %			2	%	240.00
	VAT@12.5 % (12,240.00)			12.50	%	1,530.00
	Additional Tax @ 2%			2	%	244.80
	Round Off					0.20
Total			3.000 CUM			₹ 14,015.00

Amount Chargeable (in words) : INR Fourteen Thousand Fifteen Only

Amount of Duty (in words) : INR Two Hundred Forty Only

Serial No. in PLARG-23 : 3169 DATED 03-01-2017

Remarks: BEING INVOICE # 3169 DATED 03-01-2016

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3159

Dated

1-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3159

Despatch Document No.

Despatched through

R-9

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Date & Time of Issue of Invoice

01-JAN-2016 AT 15:30

Motor Vehicle No.

UP 16 BT 1552

Date & Time of Removal of Goods

01-JAN-2016 AT 15:40

VAT TIN :

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	5.000 CUM	4,000.00	CUM	20,000.00
	Basic Excise Duty @2 %			2	%	400.00
	VAT@12.5 % (20,400.00)			12.50	%	2,550.00
	Additional Tax @ 2%			2	%	408.00
	<i>Kaushik</i>					
	Total		5.000 CUM			₹ 23,358.00

Amount Chargeable (in words) : INR Twenty Three Thousand Three Hundred Fifty Eight Only

Amount of Duty (in words) : INR Four Hundred Only

Serial No. in PLA/RG-23 : 3159 DATED 01-01-2016

Remarks: BEING INVOICE # 3159 DATED 01-01-2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION 1 / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3158

Dated

1-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3158

Despatch Document No.

Despatched through

R-11

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Date & Time of issue of Invoice

01-JAN-2016 AT 15:19

Motor Vehicle No.

UP 16 BT 1554

Date & Time of Removal of Goods

01-JAN-2016 AT 15:29

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	3.000 CUM	4,000.00	CUM	12,000.00
	Basic Excise Duty @2 %			2	%	240.00
	VAT@12.5 % (12,240.00)			12.50	%	1,530.00
	Additional Tax @ 2%			2	%	244.80
	Round Off					0.20
	<i>Dancey</i>					
	Total		3.000 CUM			₹ 14,015.00

Amount Chargeable (in words) : INR Fourteen Thousand Fifteen Only

Amount of Duty (in words) : INR Two Hundred Forty Only

Serial No. in PLARC-23 : 3158 DATED 01-01-2016

Remarks : BEING INVOICE # 3158 DATED 01-01-2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION 11/01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3251

Dated

21-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3251

Despatch Document No.

Despatched through

R-2

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Date & Time of issue of Invoice

21-Jan-2017 at 16:45

Motor Vehicle No.

UP 16AT 7761

Date & Time of Removal of Goods

21-Jan-2017 at 16:55

VAT TIN : 09488824156

SI Description of Goods

No. Tariff / HSN Classification Quantity Rate per Amount

1 Readycon RMC Grade M-10 38245010 5,000 CUM 3,400.00 CUM 17,000.00

Basic Excise Duty @2 %

VAT@12.5 % (17,340.00)

Additional Tax @ 2%

Round Off

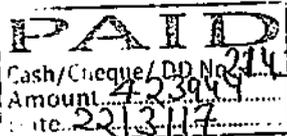
Less :

2 % 340.00

12.50 % 2,167.50

2 % 346.80

(-0.30)



Naucy

Total 5,000 CUM ₹ 19,854.00

Amount Chargeable (in words) : INR Nineteen Thousand Eight Hundred Fifty Four Only

Amount of Duty (in words) : INR Three Hundred Forty Only

Serial No. in PL/RG-23 : 3251 DATED 20.01.2017

Remarks: BEING INVOICE # 3251 DATED 20.01.2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN :U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I/01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3181

Dated

6-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3181

Despatch Document No.

Despatched through

R-11

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Date & Time of issue of Invoice

6-Jan-2017 at 11:17

Motor Vehicle No.

UP16BT-1554

Date & Time of Removal of Goods

6-Jan-2017 at 11:27

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	3.000 CUM	4,000.00	CUM	12,000.00
	Basic Excise Duty @2 %			2	%	240.00
	VAT@12.5 % (12,240.00)			12.50	%	1,530.00
	Additional Tax @ 2%			2	%	244.80
	Round Off					0.20
Total			3.000 CUM			₹ 14,015.00

Amount Chargeable (in words): INR Fourteen Thousand Fifteen Only

Amount of Duty (in words) : INR Two Hundred Forty Only

Serial No. in PLAVRG-23 : 3181 DATED 06-01-2017

Remarks: BEING INVOICE # 3181 DATED 06-01-2016

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

E. & O.E



extended

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN :U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFGR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFGR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3173

Dated

3-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3173

Despatch Document No.

Despatched through

R-4

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Date & Time of issue of Invoice

3-Jan-2017 at 16:21

Motor Vehicle No.

UP16AT-7763

Date & Time of Removal of Goods

3-Jan-2017 at 16:31

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	4.000 CUM	4,200.00	CUM	16,800.00
	Basic Excise Duty @2 %			2	%	336.00
	VAT@12.5 % (17,136.00)			12.50	%	2,142.00
	Additional Tax @ 2%			2	%	342.72
	Round Off					0.28
Total			4.000 CUM			₹ 19,621.00

Amount Chargeable (in words) : INR Nineteen Thousand Six Hundred Twenty One Only

Amount of Duty (in words) : INR Three Hundred Thirty Six Only

Serial No. in PLARG-23 : 3173 DATED 03-01-2017

Remarks: BEING INVOICE # 3173 DATED 03-01-2016

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

E. & O.E



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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN: U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

Dated

3485

28-Feb-2017

Delivery Note

Dated

Supplier's Ref./Order No.

Despatch Document No.

3485

Despatched through

Destination

R-4

Date & Time of issue of Invoice

Motor Vehicle No.

28-Feb-2017 at 15:36

UP16AT-7763

Date & Time of Removal of Goods

28-Feb-2017 at 15:46

Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

VAT TIN : 09488824156

Sl No	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00
	Basic Excise Duty @2 %			2	%	480.00
	VAT@12.5 % (24,480.00)			12.50	%	3,060.00
	Additional Tax @ 2%			2	%	489.60
	Round Off					0.40

PAID
 Cash/Cheque/DD 216269
 Amount 339160
 Date 25/4/17

Jauncoy
11/3/17

Debit Rs-8000/-
Jauncoy

Total

6.000 CUM

₹ 28,030.00

Amount Chargeable (in words): INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words): INR Four Hundred Eighty Only

Serial No. in PLA/RG-23: 3485 DATED 28-02-2017

Remarks: BEING INVOICE # 3485 DATED 28.02.2017

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Issuing Signatory

Regd. Office : E-279, New Ashok Nagar, Delhi - 110096. info@rmcinfra.in www.rmcinfra.in

This is a Computer Generated Invoice

E & OE



entered

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN: U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION 1 / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

Dated

3317

3-Feb-2017

Delivery Note

Dated

Supplier's Ref./Order No.

Despatch Document No.

3317

Despatched through

Destination

R-4

Date & Time of issue of Invoice

Motor Vehicle No.

3-Feb-2017 at 17:21

UP-16 AT 7763

Date & Time of Removal of Goods

3-Feb-2017 at 17:30

Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

VAT TIN : 09488824156

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-10	38245010	6.000 CUM	3,400.00	CUM	20,400.00
					2 %	408.00
					12.50 %	2,601.00
					2 %	416.16
	Less :					(-).16

Handwritten signature

PAID
Cash/Cheque/DD No. 216269
Amount 3397.60
Date 25/1/17

Total

6.000 CUM

₹ 23,825.00

Amount Chargeable (in words) : INR Twenty Three Thousand Eight Hundred Twenty Five Only

Amount of Duty (in words) : INR Four Hundred Eight Only

Serial No. in PL/AR-23 : 3317 DATED 03/02/2017

Remarks: BEING INVOICE # 3317 DATED 03/02/2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Issuing Signatory

Regd. Office : E-279, New Ashok Nagar, Delhi - 110096. info@rmcinfra.in www.rmcinfra.in

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919854103322, Landline # 01202397138 / E-mail : info@rmcinfracore.in, Website : www.rmcinfracore.in, CIN: U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION 1 / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

Dated

3318

3-Feb-2017

Delivery Note

Dated

Supplier's Ref./Order No.

Despatch Document No.

3318

Despatched through

Destination

R-3

Date & Time of issue of Invoice

Motor Vehicle No.

3-Feb-2017 at 17:30

UP-16 AT 7762

Date & Time of Removal of Goods

3-Feb-2017 at 17:40

Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	5.000 CUM	4,000.00	CUM	20,000.00
	Basic Excise Duty @2 %			2 %		400.00
	VAT@12.5 % (20,400.00)			12.50 %		2,550.00
	Additional Tax @ 2%			2 %		408.00

Navneet

PAID
 Cash/Cheque/DD No. 617/17
 Amount 20365.55
 Date 03/02/17

Total 5.000 CUM ₹ 23,358.00

Amount Chargeable (in words) : INR Twenty Three Thousand Three Hundred Fifty Eight Only

Amount of Duty (in words) : INR Four Hundred Only

Serial No. in PLAR/G-23 : 3318 DATED 03/02/2017

Remarks: BEING INVOICE # 3318 DATED 03/02/2017

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Issuing Signatory

Regd. Office : E-279, New Ashok Nagar, Delhi-110096. info@rmcinfracore.in www.rmcinfracore.in

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3291

Dated

30-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3291

Despatch Document No.

Despatched through

R-2

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Date & Time of issue of invoice

30-Jan-2017 at 15:19

Motor Vehicle No.

UP-16 AT 7761

Date & Time of Removal of Goods

30-Jan-2017 at 15:29

VAT TIN : 09488824156

SI Description of Goods

No.

Tariff / HSN Classification

Quantity

Rate

per

Amount

1 Readycon RMC Grade M-10

38245010

5.000 CUM

3,400.00

CUM

17,000.00

Basic Excise Duty @ 2 %

VAT @ 12.5 % (17,340.00)

Additional Tax @ 2 %

Round Off

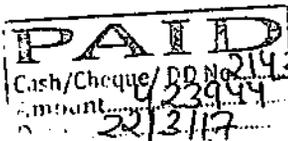
340.00

2,167.50

346.80

(-).30

Less :



Naveen

Total

5.000 CUM

₹ 19,854.00

Amount Chargeable (in words) : INR Nineteen Thousand Eight Hundred Fifty Four Only

Amount of Duty (in words) : INR Three Hundred Forty Only

Serial No. in PL/ARG-23 : 3291 DATED 30/01/2017

Remarks: BEING INVOICE# 3291 DATED 30.01.2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919854103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise-Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3280

Dated

28-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3280

Despatch Document No.

Despatched through

R-4

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Date & Time of issue of Invoice

28-Jan-2017 at 13:34

Motor Vehicle No.

UP-16 AT 7763

Date & Time of Removal of Goods

28-Jan-2017 at 13:44

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	4.000 CUM	4,000.00	CUM	16,000.00
	Basic Excise Duty @2 %			2	%	320.00
	VAT@12.5 % (16,320.00)			12.50	%	2,040.00
	Additional Tax @ 2%			2	%	326.40
	Round Off					(-)0.40
	Less :					
	Total		4.000 CUM			₹ 18,686.00

PAID
Cash/Cheque/DD No. 214298
Amount 42,394/-
22/3/17

Kanauj

Amount Chargeable (in words) : INR Eighteen Thousand Six Hundred Eighty Six Only

Amount of Duty (in words) : INR Three Hundred Twenty Only

Serial No. in PLARG-23 : 3280 DATED 28/01/2016

Remarks: BEING INVOICE # 3280 dated 28.01.2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3281

Dated

28-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3281

Despatch Document No.

Despatched through

R-2

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Date & Time of issue of Invoice

28-Jan-2017 at 15:12

Motor Vehicle No.

UP-16 AT 7761

Date & Time of Removal of Goods

28-Jan-2017 at 15:22

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	5.000 CUM	4,000.00	CUM	20,000.00
	Basic Excise Duty @ 2 %			2	%	400.00
	VAT @ 12.5 % (20,400.00)			12.50	%	2,550.00
	Additional Tax @ 2%			2	%	408.00
	Total		5.000 CUM			₹ 23,358.00

PAID
Cash/Cheque/DD No. 214398
Amount 223944
21/3/17

Kareem

Amount Chargeable (in words) : INR Twenty Three Thousand Three Hundred Fifty Eight Only

Amount of Duty (in words) : INR Four Hundred Only

Serial No. in PLARG-23 : 3281 DATED 28/01/2016

Remarks: BEING INVOICE # 3281 DATED 28/01/2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee DIVYANSH INFRAHEIGHT PVT. LTD. PLOT NO-3H, SEC-16C NOIDA EXTN. VAT TIN : 09488824156 Buyer (if other than consignee) DIVYANSH INFRAHEIGHT PVT. LTD. PLOT NO-3H, SEC-16C NOIDA EXTN. VAT TIN : 09488824156	Invoice No.	Dated
	3278	28-Jan-2017
	Delivery Note	Dated
	Supplier's Ref./Order No.	Despatch Document No.
	3278	
	Despatched through	Destination
	R-2	
	Date & Time of issue of Invoice	Motor Vehicle No.
	28-Jan-2017 at 10:32	UP-16 AT 7761
	Date & Time of Removal of Goods	
	28-Jan-2017 at 10:42	

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	5.000 CUM	4,000.00	CUM	20,000.00
	Basic Excise Duty @2 %			2	%	400.00
	VAT@12.5 % (20,400.00)			12.50	%	2,550.00
	Additional Tax @ 2%			2	%	408.00
Total			5.000 CUM			₹ 23,358.00

PAID
 Cash, Cheque/ DD No. 219398
 Amount 23358
 22/3/17

Kauser

Amount Chargeable (in words) : INR Twenty Three Thousand Three Hundred Fifty Eight Only

Amount of Duty (in words) : INR Four Hundred Only

Serial No. in PL/VRG-23 : 3278 DATED 28/01/2016

Remarks: BEING INVOICE # 3278

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for RMC Infraprojects Pvt Ltd.

Authorised Signatory _____ Issuing Signatory _____
 Name : SUDHIR KUMAR SINGH Name : SUDHIR KUMAR SINGH
 Designation : MANAGER ACCOUNTS Designation : MANAGER ACCOUNTS

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN :U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3276

Dated

25-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3276

Despatch Document No.

Despatched through

R-2

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Date & Time of issue of invoice

25-Jan-2017 at 16:10

Motor Vehicle No.

Up-16 AT 7763

Date & Time of Removal of Goods

25-Jan-2017 at 16:20

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	3.000 CUM	4,000.00	CUM	12,000.00
	Basic Excise Duty @2 %			2	%	240.00
	VAT@12.5 % (12,240.00)			12.50	%	1,530.00
	Additional Tax @ 2%			2	%	244.80
	Round Off					0.20
Total			3.000 CUM			₹ 14,015.00

PAID
Cash Cheque/ DC No. 214398
Amount 423949
2213117

Handwritten signature

Amount Chargeable (in words) : INR Fourteen Thousand Fifteen Only

Amount of Duty (in words) : INR Two Hundred Forty Only

Serial No. in PLA/RG-23 : 3276 DATED 25/01/2016

Remarks: BEING INVOICE # 3276

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3275

Dated

25-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3275

Despatch Document No.

Despatched through

R-7

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Date & Time of issue of Invoice

25-Jan-2017 at 15:14

Motor Vehicle No.

UP-16 AT 7766

Date & Time of Removal of Goods

25-Jan-2017 at 15:24

VAT TIN : 09488824156

SI Description of Goods

No. Classification Quantity Rate per Amount

1 Readycon RMC Grade M-25 38245010 4.000 CUM 4,000.00 CUM 16,000.00

Basic Excise Duty @2 %

VAT@12.5 % (16,320.00)

Additional Tax @ 2%

Round Off

Less :

PAID
Cash/Cheque No. 214398
Amount 423944
Date 22/3/17

Kanwar

Total 4.000 CUM ₹ 18,686.00

Amount Chargeable (in words) : INR Eighteen Thousand Six Hundred Eighty Six Only

Amount of Duty (in words) : INR Three Hundred Twenty Only

Serial No. in PL/REG-23 : 3275 DATED 25/01/2017

Remarks: BEING INVOICE # 3275

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

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Entered &

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC21863 7

VAT TIN : 09666108633

Excise Regn No. : AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3240

Dated

19-Jan-2017

Delivery Note

Dated

Supplier's Ref./Order No.

3240

Despatch Document No.

Despatched through

R-4

Destination

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Date & Time of issue of Invoice

19-Jan-2017 at 21:11

Motor Vehicle No.

UP-16 AT 7763

Date & Time of Removal of Goods

19-Jan-2017 at 21:21

VAT TIN :

SI Description of Goods

No.

Tariff / HSN Classification

Quantity

Rate

per

Amount

1 Readycon RMC Grade M-25

36245010

3.000 CUM

4,000.00

CUM

12,000.00

Basic Excise Duty @ 2 %

VAT @ 12.5 % (12,240.00)

Additional Tax @ 2%

Round Off

2 %

240.00

12.50 %

1,530.00

2 %

244.80

0.20

PAID
Cash/Cheque/DD No. 214398
Amount 453944
Date 22/3/17

Navaas

Total

3.000 CUM

₹ 14,015.00

Amount Chargeable (in words) : INR Fourteen Thousand Fifteen Only

Amount of Duty (in words) : INR Two Hundred Forty Only

Serial No. in PL/RG-23 : 3240 DATED 19/01/2017

Remarks : EING INVOICE # 3240 DATED 19/01/2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Name : SUDHIR KUMAR SINGH

Designation : MANAGER ACCOUNTS

Designation : MANAGER ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Service Tax Regn.No.: AAFCR3529PSD001

Range : XXVI / XXVI of Noida / Hotel F-1, Greater Noida.
Division : Noida IV / Noida IV / Hotel F-1, Greater Noida.
Commissionerate : Noida / Noida / C-56/42, Sector-62, Gautam Budh Nagar (U.P)
PAN / Income Tax No : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

DA EXTN.

Invoice No. : 3494
Book No. :
Dated : 2-Mar-2017
Delivery Note : Dated

Supplier's Ref./Order No. : 3494
Despatch Document No. :

Despatched through : R-7
Destination :

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

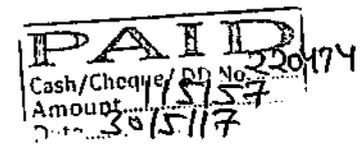
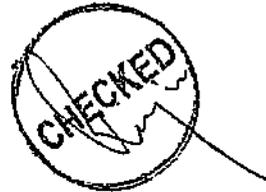
PLOT NO-3H, SEC-16C

Date & Time of issue of Invoice : 2-Mar-2017 at 13:34
Motor Vehicle No. : UP-16 AT 7766
Date & Time of Removal of Goods : 2-Mar-2017 at 13:44
Mode/Terms of Payment :

VAT TIN

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Disc %	Amount
1	Readycon RMC Grade M-10	38245010	2.500 CUM	3,400.00	CUM		8,500.00
	Basic Excise Duty @2 %			2	%		170.00
	VAT@12.5 % (8,500.00)			12.50	%		1,083.75
	Additional Tax @ 2%			2	%		173.40
	Less : Round Off						(-0) 15

Invoice



Total 2.500 CUM ₹ 9,927.00

Amount Chargeable (in words) INR Nine Thousand Nine Hundred Twenty Seven Only

Serial No in PLAVRG-23 3494 DATED 02/03/2017

Remarks: BEING INVOICE # 3494 DATED 02-03-2017

VAT Declaration We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for RMC Infraprojects Pvt Ltd.

Authorised Signatory Name : SUDHIR KUMAR SINGH Designation : MANAGER-ACCOUNTS
Issuing Signatory Name : SUDHIR KUMAR SINGH Designation : MANAGER-ACCOUNTS

[Signature]

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Service Tax Regn.No.: AAFCR3529PSD001

Range : XXVI / XXVI of Noida / Hotel F-1, Greater Noida.

Division : Noida IV / Noida IV / Hotel F-1, Greater Noida.

Commissionerate : Noida / Noida / C-56/42, Sector-62, Gautan Budh Nagar (U.P)

PAN / Income Tax No : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

Book No. Dated

3490

2-Mar-2017

Delivery Note

Dated

Supplier's Ref./Order No.

Despatch Document No.

3490

Despatched through

Destination

R-7

Date & Time of issue of Invoice

Motor Vehicle No.

2-Mar-2017 at 10:05

UP-16 AT

7766

Date & Time of Removal of Goods

2-Mar-2017 at 10:20

Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

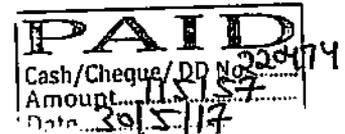
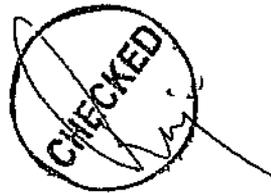
DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

VAT TIN

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Disc %	Amount
1	Readycon RMC Grade M-10	38245010	3.500 CUM	3,400.00	CUM		11,900.00
	Basic Excise Duty @ 2 %			2	%		238.00
	VAT @ 12.5 % (11,900.00)			12.50	%		1,517.25
	Additional Tax @ 2 %			2	%		242.76
	Less Round Off						(-).001

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Total

3,500 CUM

₹ 13,898.00

Amount Chargeable (in words) : INR Thirteen Thousand Eight Hundred Ninety Eight Only

Serial No in PLA/RG-23 : 3490 DATED 02/03/2017

Remarks. BEING INVOICE # 3490

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Issuing Signatory

Name : SUDHIR KUMAR SINGH

Name : SUDHIR KUMAR SINGH

Designation : MANAGER-ACCOUNTS

Designation : MANAGER-ACCOUNTS

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Service Tax Regn.No. AAFCR3529PSD001

Range : XXVI / XXVI of Noida / Hotel F-1, Greater Noida.
Division : Noida IV / Noida IV / Hotel F-1, Greater Noida.
Commissionerate : Noida / Noida / C-56/42, Sector-62, Gautam Budh Nagar (U.P.)
PAN / Income Tax No : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No. Book No. Dated

3534 6-Mar-2017
Delivery Note Dated

Supplier's Ref./Order No. Despatch Document No.

3534
Despatched through Destination

R-1
Date & Time of issue of Invoice Motor Vehicle No.

6-Mar-2017 at 18:48 UP16AT-7760
Date & Time of Removal of Goods

6-Mar-2017 at 18:58
Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Disc %	Amount
1	Readycon RMC Grade M-10	38245010	3.000 CUM	3,400.00	CUM		10,200.00
	Basic Excise Duty @2 %			2	%		204.00
	VAT@12.5 % (10,200.00)			12.50	%		1,300.50
	Additional Tax @ 2%			2	%		208.08
	Round Off						0.42

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CHECKED

PAID
Cash/Cheque/DD No. 220974
Amount 115157
Date 30/5/17

Total 3.000 CUM

₹ 11,913.00

Amount Chargeable (in words) INR Eleven Thousand Nine Hundred Thirteen Only

Serial No in PL/ARG-23 3534 DATED 06-03-2017

Remarks: BEING INVOICE # 3534 DATED 06-03-2017

VAT Declaration We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by for RMC Infracore Pvt Ltd.

Authorized Signatory Issuing Signatory
Name : SUDHIR KUMAR SINGH Name : SUDHIR KUMAR SINGH
Designation : MANAGER-ACCOUNTS Designation : MANAGER-ACCOUNTS

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919854103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN: U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION 11/01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

Dated

3453

21-Feb-2017

Delivery Note

Dated

Supplier's Ref./Order No.

Despatch Document No.

3453

Despatched through

Destination

R-4

Date & Time of issue of Invoice

Motor Vehicle No.

21-Feb-2017 at 16:03

UP 16AT 7763

Date & Time of Removal of Goods

21-Feb-2017 at 16:13

Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	5.000 CUM	4,000.00	CUM	20,000.00
	Basic Excise Duty @2 %			2	%	400.00
	VAT@12.5 % (20,400.00)			12.50	%	2,550.00
	Additional Tax @ 2%			2	%	408.00

Kalvesh
11/3/17

PAID
Cash/Cheque 303655
Amount 303655
Date 11/3/17

Total 5.000 CUM

₹ 23,358.00

Amount Chargeable (in words) : INR Twenty Three Thousand Three Hundred Fifty Eight Only

Amount of Duty (in words) : INR Four Hundred Only

Serial No. in PLA/RG-23 : 3453 DATED 21.02.2017

Remarks: BEING INVOICE # 3453 DATED 21.02.2017

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Issuing Signatory

Regd. Office : E-279, New Ashok Nagar, Delhi - 110066 • www.rmcinfra.in

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone: Mob. # +919654103322, Landline # 01202397138 / E-mail: info@rmcinfra.in, Website: www.rmcinfra.in, CIN: U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

Dated

3406

15-Feb-2017

Delivery Note

Dated

Supplier's Ref./Order No.

Despatch Document No.

3406

Despatched through

Destination

R-3

Date & Time of issue of invoice

Motor Vehicle No.

15-Feb-2017 at 12:21

UP-16 AT 7762

Date & Time of Removal of Goods

15-Feb-2017 at 12:31

Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

VAT TIN

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Reedycon RMC Grade M-25	38245010	5.000 CUM	4,000.00	CUM	20,000.00
	Basic Excise Duty @2 %				2 %	400.00
	VAT@12.5 % (20,400.00)				12.50 %	2,550.00
	Additional Tax @ 2%				2 %	408.00

*Noida
11/3/17*

PAID
Cash/Cheque/DD No. 657473
Amount 20348
Date 09/02/17

Total

5.000 CUM

₹ 23,358.00

Amount Chargeable (in words) : INR Twenty Three Thousand Three Hundred Fifty Eight Only

Amount of Duty (in words) : INR Four Hundred Only

Serial No. in PLA/RG-23 : 3406 DATED 15/02/2017

Remarks: BEING INVOICE # 3406

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Issuing Signatory

Regd. Office: E-279, New Ashok Nagar, Delhi-110096 • info@rmcinfra.in • www.rmcinfra.in

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in. CIN: U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.
Division : CENTRAL EXCISE DIVISION 1 / 01 / Hotel F-1, Greater Noida.
Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA
PAN / Income Tax No : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No. Dated

3394 13-Feb-2017

Delivery Note Dated

Supplier's Ref./Order No. Dispatch Document No.

3394

Despatched through Destination

R-7

Date & Time of issue of Invoice Motor Vehicle No.

13-Feb-2017 at 08:25 UP16AT-7766

Date & Time of Removal of Goods

13-Feb-2017 at 08:35

Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00
	Basic Excise Duty @ 2 %			2	%	480.00
	VAT @ 12.5 % (24,480.00)			12.50	%	3,060.00
	Additional Tax @ 2 %			2	%	489.60
	Round Off					0.40

Noida

PAID
Cash/Cheque/DD No. 057473
Amount 303055
Date 4/4/17

Total 6.000 CUM ₹ 28,030.00

Amount Chargeable (in words): INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words): INR Four Hundred Eighty Only

Serial No. in PLAR/G-23: 3394 DATED 13-02-2017

Remarks: INVOICE # 3394 DATED 13-02-2017

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct.

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by _____ for RMC Infraprojects Pvt Ltd.

Authorised Signatory _____ Issuing Signatory _____

Regd. Office : E-279, New Ashok Nagar, Delhi - 110096 • info@rmcinfra.in • www.rmcinfra.in

This is a Computer Generated Invoice

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION 1 / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No : AAFCR3529P

Consignee
DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No. : 3368
Dated : 9-Feb-2017
Delivery Note : Dated

Supplier's Ref./Order No. : 3368
Despatch Document No.

Despatched through : R-4
Destination : Motor Vehicle No.

Date & Time of issue of Invoice : 9-Feb-2017 at 11:20
Motor Vehicle No. : UP16AT-7763

Date & Time of Removal of Goods : 9-Feb-2017 at 11:30

Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00

Basic Excise Duty @ 2 % : 480.00
 VAT @ 12.5 % (24,480.00) : 3,060.00
 Additional Tax @ 2% : 489.60
 Round Off : 0.40

Nawoo

PAID
 Cash/Cheque/DP No. 7473
 Amount 28,030.00
 44117

Total

6.000 CUM

₹ 28,030.00

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PLA/RG-23 : 3368 DATED 09-02-2017

Remarks: EING INVOICE # 3368 DATED 09-02-2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct
Excise Declaration Pre Authenticated by

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

for RMC Infraprojects Pvt Ltd.
Issuing Signatory

Regd. Office : E-279, New Ashok Nagari, Delhi - 110096 • info@rmcinfra.in • www.rmcinfra.in

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

Dated

3359

8-Feb-2017

Delivery Note

Dated

Supplier's Ref./Order No.

Despatch Document No.

3359

Despatched through

Destination

R-4

Date & Time of issue of Invoice

Motor Vehicle No.

8-Feb-2017 at 12:06

UP16AT-7763

Date & Time of Removal of Goods

8-Feb-2017 at 12:16

Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	5.000 CUM	4.000.00	CUM	20,000.00
	Basic Excise Duty @ 2 %				2 %	400.00
	VAT @ 12.5 % (20,400.00)				12.50 %	2,550.00
	Additional Tax @ 2%				2 %	408.00

Naooes

PAID
Cash, Cheque, DP No. 657473
Amount 303655
Date 9/2/17

Total

5.000 CUM

₹ 23,358.00

Amount Chargeable (in words) : INR Twenty Three Thousand Three Hundred Fifty Eight Only

Amount of Duty (in words) : INR Four Hundred Only

Serial No. in PL/RC-23 : 3359 DATED 08-02-2017

Remarks : BEING INVOICE # 3359 DATED 08-02-2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Issuing Signatory

Regd. Office : E-279, New Ashok Nagar, Delhi - 110096 • info@rmcinfra.in • www.rmcinfra.in

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919854103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN :U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.
Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.
Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA
PAN / Income Tax No : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No. Dated

3338 6-Feb-2017

Delivery Note Dated

Supplier's Ref./Order No. Despatch Document No.

3338

Despatched through Destination

R-3

Date & Time of issue of Invoice Motor Vehicle No.

6-Feb-2017 at 07:17 UP16AT-7762

Date & Time of Removal of Goods

6-Feb-2017 at 07:27

Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00
	Basic Excise Duty @2 %			2 %		480.00
	VAT@12.5 % (24,480.00)			12.50 %		3,060.00
	Additional Tax @ 2%			2 %		489.60
	Round Off					0.40

Total

6,000 CUM

₹ 28,030.00

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PL/RC-23 : 3338 DDATED 06-02-2017

Remarks: BEING INVOICE # 3338 DATED 06-02-2017

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

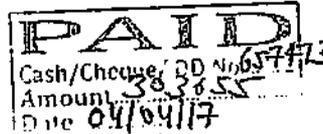
We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Issuing Signatory



Regd. Office : E-279, New Ashok Nagar, Delhi - 110096 • info@rmcinfra.in • www.rmcinfra.in

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toyocity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN: U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3335

Delivery Note

Dated

5-Feb-2017

Dated

Supplier's Ref./Order No.

3335

Despatched through

Despatch Document No.

Destination

R-4

Date & Time of issue of Invoice

5-Feb-2017 at 14:50

Date & Time of Removal of Goods

5-Feb-2017 at 15:00

Mode/Terms of Payment

Motor Vehicle No.

UP 16AT 7763

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

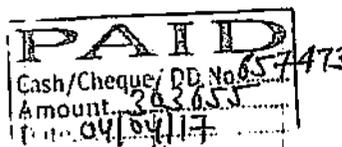
PLOT NO-3H, SEC-16C

NOIDA EXTN.

VAT TIN :

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	5.000 CUM	4,000.00	CUM	20,000.00
	Basic Excise Duty @ 2 %			2	%	400.00
	VAT @ 12.5 % (20,400.00)			12.50	%	2,550.00
	Additional Tax @ 2%			2	%	408.00

Notice



Total

5,000 CUM

₹ 23,358.00

Amount Chargeable (in words) : INR Twenty Three Thousand Three Hundred Fifty Eight Only

Amount of Duty (in words) : INR Four Hundred Only

Serial No. in PLARG-23 : 3335 DATED 05.02.2017

Remarks: BEING INVOICE # 3335 DATED 05.02.2017

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Authorised Signatory

Issuing Signatory

Regd. Office : E-279, New Ashok Nagar, Delhi - 110096 • info@rmcinfra.in • www.rmcinfra.in

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN: U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No : AAFCR3529P

Consignee
DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No. : 3327
Dated : 4-Feb-2017
Delivery Note :
Dated :

Supplier's Ref./Order No. : 3327
Despatch Document No. :

Despatched through : R-2
Destination :

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Date & Time of issue of Invoice : 4-Feb-2017 at 18:51
Motor Vehicle No. : UP16AT7761

Date & Time of Removal of Goods : 4-Feb-2017 at 19:01
Mode/Terms of Payment :

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00 CUM	24,000.00
	Basic Excise Duty @2 %			2 %	480.00
	VAT@12.5 % (24,480.00)			12.50 %	3,060.00
	Additional Tax @ 2%			2 %	489.60
	Round Off				0.40

Handwritten signature

PAID
Cash/Cheque/DD No. 216269
Amount 23918.97/-
Date 25/4/17

Total

6.000 CUM

₹ 28,030.00

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PLAVRG-23 : 3327DATED04.02.17

Remarks : BEING INVOICE # 3327 DATED 04.02.2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Authorised Signatory

Issuing Signatory

Regd. Office : E-279, New Ashok Nagar, Delhi - 110096 • info@rmcinfra.in • www.rmcinfra.in

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN: U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.
Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.
Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA
PAN / Income Tax No. : AAFCR3529P

Consignee
DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No. Dated

3419 19-Feb-2017

Delivery Note Dated

Supplier's Ref./Order No. Despatch Document No.

3419 Despatched through Destination

R-7 Date & Time of issue of Invoice Motor Vehicle No.

19-Feb-2017 at 10:35 UP16AT 7766
Date & Time of Removal of Goods

19-Feb-2017 at 10:45
Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00 CUM	24,000.00
	Basic Excise Duty @2 %			2 %	480.00
	VAT @ 12.5 % (24,480.00)			12.50 %	3,060.00
	Additional Tax @ 2%			2 %	489.60
	Round Off				0.40

Nauc 11/3/17

PAID
Cash/Cheque/DD No. 216269
Amount 33916.00
25/4/17

Total 6.000 CUM ₹ 28,030.00

Amount Chargeable (in words): INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words): INR Four Hundred Eighty Only

Serial No. in PL/REG-23: 3419 DATED 19.02.2017

Remarks: BEING INVOICE #3419 DATED 19.02.2017

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct
Excise Declaration Pre Authenticated by for RMC Infraprojects Pvt Ltd.

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Authorised Signatory

Issuing Signatory

Regd. Office : E-279, New Ashok Nagar, Delhi-110096 • info@rmcinfra.in • www.rmcinfra.in

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

Invoice No.

3421

Delivery Note

Dated

19-Feb-2017

Dated

Supplier's Ref./Order No.

3421

Despatched through

R-3

Date & Time of issue of Invoice

19-Feb-2017 at 13:20

Date & Time of Removal of Goods

19-Feb-2017 at 13:20

Mode/Terms of Payment

Despatch Document No.

Destination

Motor Vehicle No.

UP 16AT 7762

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.

PLOT NO-3H, SEC-16C

NOIDA EXTN.

VAT TIN :

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	7.000 CUM	4,000.00	CUM	28,000.00
					2 %	560.00
					12.50 %	3,570.00
					2 %	571.20
	Less :					(-).0.20

Basic Excise Duty @ 2 %
VAT @ 12.5 % (28,560.00)
Additional Tax @ 2 %
Round Off

Invoice 11/3/17

PAID
Cash/Cheque/DD No. 216269
Amount 339160
Date 25/4/17

Total 7.000 CUM ₹ 32,701.00

Amount Chargeable (in words) : INR Thirty Two Thousand Seven Hundred One Only

Amount of Duty (in words) : INR Five Hundred Sixty Only

Serial No. in PL/ARG-23 : 3421 DATED 19.02.2017

Remarks : BEING INVOICE #3421 DATED 19.02.2017

VAT Declaration : We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Issuing Signatory

Regd. Office : E-279, New Ashok Nagar, Delhi - 110096 • info@rmcinfra.in • www.rmcinfra.in

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919854103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.
Division : CENTRAL EXCISE DIVISION II/01 / Hotel F-1, Greater Noida.
Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA
PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No. Dated

3452 21-Feb-2017
Delivery Note Dated

Supplier's Ref./Order No. Despatch Document No.

3452 Despatched through Destination

R-7 Date & Time of issue of Invoice Motor Vehicle No.

21-Feb-2017 at 15:15 UP 16AT 7766
Date & Time of Removal of Goods

21-Feb-2017 at 15:25
Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

VAT TIN

SI No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate	per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00	CUM	24,000.00
	Basic Excise Duty @2 %			2	%	480.00
	VAT@12.5 % (24,480.00)			12.50	%	3,060.00
	Additional Tax @ 2%			2	%	489.60
	Round Off					0.40

Handwritten signature and date 11/3/17

PAID stamp with handwritten details: Cash/Cheque No. 216269, Amount 33916.00, Date 25/1/17

Total 6.000 CUM ₹ 28,030.00

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PLA/RG-23 : 3452 DATED 21.02.2017

Remarks: BEING INVOICE # 3452 DATED 21.02.2017

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct Pre Authenticated by for RMC Infracore Pvt Ltd.

Excise Declaration We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Authorised Signatory Issuing Signatory
SUCHIR KUMAR SINGH Name : SUCHIR KUMAR SINGH

Regd. Office : E-279, New Ashok Nagar, Delhi - 110093, info@rmcinfra.in, www.rmcinfra.in

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RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE

(Original for Buyer)

(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

RMC Infraprojects Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN : U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.

Division : CENTRAL EXCISE DIVISION I / 01 / Hotel F-1, Greater Noida.

Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA

PAN / Income Tax No : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No.

3463

Delivery Note

Dated

26-Feb-2017

Dated

Supplier's Ref./Order No.

3463

Despatched through

Despatch Document No.

Destination

R-8

Date & Time of issue of Invoice

26-Feb-2017 at 11:12

Date & Time of Removal of Goods

26-Feb-2017 at 11:22

Mode/Terms of Payment

Motor Vehicle No.

UP16AT-7767

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Readycon RMC Grade M-25	38245010	6.000 CUM	4,000.00 CUM	24,000.00
	Basic Excise Duty @ 2 %			2 %	480.00
	VAT @ 12.5 % (24,480.00)			12.50 %	3,060.00
	Additional Tax @ 2 %			2 %	489.60
	Round Off				0.40

Handwritten: Xerox 11/3/17

PAID
Cash/Cheque/DP No. 256269
Amount 339160
25/4/17

Total

6.000 CUM

₹ 28,030.00

Amount Chargeable (in words) : INR Twenty Eight Thousand Thirty Only

Amount of Duty (in words) : INR Four Hundred Eighty Only

Serial No. in PL/IRG-23 : 3463 DATED 26-02-2017

Remarks: BEING INVOICE # 3463 DATED 26.02.2017

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre Authenticated by

for RMC Infraprojects Pvt Ltd.

Authorised Signatory

Issuing Signatory

Regd. Office : E-279, New Ashok Nagar, Delhi - 110096 • info@rmcinfra.in • www.rmcinfra.in

This is a Computer Generated Invoice

E & OE



entered

RMC INFRAPROJECTS PVT. LTD.

Readymix Concrete • Interlocking Pavers • Fly Ash Bricks

Corp. Off. : Plot No-38, Toycity, Ecotech - III, G. Noida-201308 (U.P.)

CIN : U74140DL2011PTC218637, Ph. : 0120-2397138

DELIVERY CHALLAN CUM TAX INVOICE/SALES INVOICE
(ISSUE OF INVOICE UNDER RULE 11 OF CENTRAL EXCISE RULES 2002)

(Original for Buyer)

RMC Infracore Pvt Ltd.

PLOT NO 38, ECOTECH -III, TOYCITY, GREATER NOIDA, UTTAR PRADESH

CIN: U74140DL2011PTC218637 / Phone : Mob. # +919654103322, Landline # 01202397138 / E-mail : info@rmcinfra.in, Website : www.rmcinfra.in, CIN: U74140DL2011PTC218637

VAT TIN : 09666108633

Excise Regn No.: AAFCR3529PEM001

Range : RANGE 1 / 1 / Hotel F-1, Greater Noida.
Division : CENTRAL EXCISE DIVISION 1 / 01 / Hotel F-1, Greater Noida.
Commissionerate : Noida-II / EA / HOTEL F-1, GREATER NOIDA
PAN / Income Tax No. : AAFCR3529P

Consignee

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

Invoice No. Dated

3483 28-Feb-2017

Delivery Note Dated

Supplier's Ref./Order No. Despatch Document No.

3483
Despatched through Destination

R-3
Date & Time of issue of invoice Motor Vehicle No.

28-Feb-2017 at 13:20 UP 16AT 7762
Date & Time of Removal of Goods

28-Feb-2017 at 13:30
Mode/Terms of Payment

VAT TIN : 09488824156

Buyer (if other than consignee)

DIVYANSH INFRAHEIGHT PVT. LTD.
PLOT NO-3H, SEC-16C
NOIDA EXTN.

VAT TIN : 09488824156

Sl No.	Description of Goods	Tariff / HSN Classification	Quantity	Rate per	Amount
1	Readycon RMC Grade M-25	38245010	5.000 CUM	4,000.00 CUM	20,000.00
	Basic Excise Duty @2 %			2 %	400.00
	VAT@12.5 % (20,400.00)			12.50 %	2,550.00
	Additional Tax @ 2%			2 %	408.00

Handwritten signature
11/3/17

PAID
Cash/Cheque/DD No. 216269
Amount 23,916.00/-
Date 25/4/17

Amount Chargeable (in words) : **Total 5.000 CUM** INR Twenty Three Thousand Three Hundred Fifty Eight Only ₹ 23,358.00

Amount of Duty (in words) : INR Four Hundred Only

Serial No. in PLAR/G-23 : 3483 DATED 28.02.2017

Remarks: BEING INVOICE # 3483 DATED 28.02.2017

VAT Declaration: We Declare that this invoice Shows actual price of the goods describe and that all particulars are true & correct

Excise Declaration

We declare to the best of our knowledge and belief that the particulars stated herein are true and correct and there is no additional consideration accruing to us either directly or indirectly in any manner other than the amounts indicated here.

Pre-Authenticated by

for RMC Infracore Pvt Ltd.

Authorised Signatory

Issuing Signatory

Regd. Office : E-279, New Ashok Nagar, Delhi - 110096 • info@rmcinfra.in • www.rmcinfra.in

This is a Computer Generated Invoice

E & O E

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 Mob.: 9910514183

S. No. **263** Date **8/9/13**
 Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	5.00	5000LR	

E. & O.E. Receiver's Signature
 For VIKRAM WATER SUPPLIER
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 Mob.: 9910514183

S. No. **266** Date **9/9/13**
 Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000LR	

E. & O.E. Receiver's Signature
 For VIKRAM WATER SUPPLIER
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 Mob.: 9910514183

S. No. **269** Date **11/9/13**
 Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000LR	
UP24A 8494	5.00	5000LR	

E. & O.E. Receiver's Signature
 For VIKRAM WATER SUPPLIER
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 Mob.: 9910514183

S. No. **290** Date **23/9/13**
 Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.15	5000LR	
UP24A 8494	5.30	5000LR	

E. & O.E. Receiver's Signature
 For VIKRAM WATER SUPPLIER
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 257 Date 5/9/13
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000 LR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 299 Date 27.9.13
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.15	5000 LR	
UP24A 8494	5.00	5000 LR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 239 Date 26/8/24
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	5.00	5000 LR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 236 Date 24/8/13
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.50	5000 LR	
UP24A 8494	5.10	5000 LR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **203** Date **5-08-2013**
Name **Dnyanesh Floney**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:00	5000ltr	
UP24A 8494	4:10	5000ltr.	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **200** Date **2-08-2013**
Name **Dnyanesh Floney**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:40	5000ltr	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **205** Date **7-08-2013**
Name **Dnyanesh Floney**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000ltr	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **209** Date **8-08-2013**
Name **Dnyanesh Floney**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:45	5000ltr	
UP24A 8494	5:05	5000ltr	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 452 Date 11/01/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000LR	
UP24A 8494	5.00	5000LR	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 459 Date 16/01/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	6.00	5000LR	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 441 Date 09/01/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.00	5000LR	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 447 Date 06/01/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.15	5000LR	
UP24A 8494	5.30	5000LR	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **429** Date **26/12/13**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000HR	
UP24A 8494	5.30	5000HR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **435** Date **30/12/13**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.15	5000HR	
UP24A 8494	5.30	5000HR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **417** Date **17/12/13**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000HR	
UP24A 8494	5.00	5000HR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **423** Date **21/12/13**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000HR	
UP24A 8494	5.00	5000HR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 403 Date 09/12/13

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.00	5000LR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 411 Date 13/12/13

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000LR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 391 Date 30/11/13

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000LR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 397 Date 04/12/13

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000LR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **379** Date **21/11/13**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000LR	
UP24A 8494	5.00	5000LR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **385** Date **26/11/13**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000LR	
UP24A 8494	5.00	5000LR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **367** Date **19/11/13**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **373** Date **16/11/13**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000LR	
UP24A 8494	5.30	5000LR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **355** Date **03.11.13**

Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000LR	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **361** Date **08/11/13**

Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000LR	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **343** Date **25.10.13**

Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000LR	
UP24A 8494	5.00	5000LR	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **349** Date **30.10.13**

Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000LR	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **331**

Date **17/10/13**

Name **Divyansh floxa**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.00	5000LR	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **337**

Date **21/10/13**

Name **Divyansh floxa**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	11.00	5000LR	
UP24A 8494	5.80	5000LR	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **318**

Date **08/10/13**

Name **Divyansh floxa**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000LR	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **325**

Date **13/10/13**

Name **Divyansh floxa**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000LR	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 308 Date 01/10/13

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.30	5000Ltr	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 314 Date 05/10/13

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 586 Date 21/4/14

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	12.05	5000	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 302 Date 29.9.13

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.20	5000Ltr	
UP24A 8494	5.30	5000Ltr	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add: Near Khajur Old Habatpur, Greater Noida West G.B. Nagar (U.P.)
Mob: 9910514183

S No: 574

Date: 03/04/14

Name: Divyansh Tiwari

Vehicle No	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E & O E

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add: Near Khajur Old Habatpur, Greater Noida West G.B. Nagar (U.P.)
Mob: 9910514183

S No: 580

Date: 15/04/14

Name: Divyansh Tiwari

Vehicle No	Unit	Liter	Amount
UP24 A 8194	10.30	5000	

E & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add: Near Khajur Old Habatpur, Greater Noida West G.B. Nagar (U.P.)
Mob: 9910514183

S No: 562

Date: 21/3/14

Name: Divyansh Tiwari

Vehicle No	Unit	Liter	Amount
UP24A 8494	10.30	5000Ltr	
UP24A 8494	5.30	5000Ltr	

E & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add: Near Khajur, Old Habatpur, Greater Noida West G.B. Nagar (U.P.)
Mob.: 9910514183

S No: 568

Date: 26/3/14

Name: Divyansh Tiwari

Vehicle No	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **550** Date **14/3/14**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000HR	
UP24A 8494	5.00	5000HR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **556** Date **17/3/14**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000HR	
UP24A 8494	5.30	5000HR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **538** Date **07/03/14**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000HR	
UP24A 8494	5.00	5000HR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **544** Date **12/03/14**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000HR	
UP24A 8494	5.30	5000HR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 514 Mob.: 9910514183

S. No. _____ Date 21/02/14
 Name Dinwansh floza

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.30	5000Ltr	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 532 Mob.: 9910514183

S. No. _____ Date 03/03/14
 Name Dinwansh floza

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.15	5000Ltr	
UP24A 8494	5.30	5000Ltr	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 502 Mob.: 9910514183

S. No. 502 Date 12/02/14
 Name Dinwansh floza

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000Ltr	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 508 Mob.: 9910514183

S. No. 508 Date 16/02/14
 Name Dinwansh floza

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **490** Date **03/02/14**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	4.50	5000LR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **496** Date **08/02/14**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.15	5000LR	
UP24A 8494	6.00	5000LR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **592** Date **27/4/14**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	12.00	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **484** Date **31/01/14**
Name **Divyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000LR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **652** Date **26/7/14**
Name **Divyansh Hora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LR	
UP24A 8494	5:30	5000LR	

E.& O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorized Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **646** Date **18/7/14**
Name **Divyansh Hora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LR	
UP24A 8494	5:00	5000LR	

E.& O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorized Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **640** Date **12/7/14**
Name **Divyansh Hora**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:35	5000	
"	4:45	5000	

E.& O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorized Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **634** Date **5/7/14**
Name **Divyansh Hora**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:05	5000	

E.& O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 Mob.: 9910514183

S. No. **616** Date **20/6/14**
 Name **Divyansh**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	12:15	5000	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 Mob.: 9910514183

S. No. **622** Date **29/6/14**
 Name **Divyansh**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	12:15	5000	
11	4:45	5000	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER
 Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 Mob.: 9910514183

S. No. **598** Date **30/4/14**
 Name **Divyansh**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	12:35	5000	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 Mob.: 9910514183

S. No. **628** Date **2/7/14**
 Name **Divyansh**

Vehicle No.	Unit	Liter	Amount
UP24 A 84	10:15	5000	
11	4:45	5000	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

664

S. No. _____ Date 10/8/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.50	5000Ltr	

E. & O.E. _____ For VIKRAM WATER SUPPLIER
Receiver's Signature _____ Authorised Signatory _____

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

658

S. No. _____ Date 03/8/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.30	5000Ltr	

E. & O.E. _____ For VIKRAM WATER SUPPLIER
Receiver's Signature _____ Authorised Signatory _____

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

670

S. No. _____ Date 19/8/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E. & O.E. _____ For VIKRAM WATER SUPPLIER
Receiver's Signature _____ Authorised Signatory _____

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

676

S. No. _____ Date 26/8/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E. & O.E. _____ For VIKRAM WATER SUPPLIER
Receiver's Signature _____ Authorised Signatory _____

CHALLAN

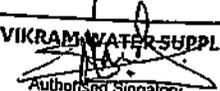
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **682** Date **02/9/14**
Name **Divyansh flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.00	1000LR	

E.&O.E. Receiver's Signature _____

For VIKRAM WATER SUPPLIER
Authorized Signatory 

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **694** Date **18/9/14**
Name **Divyansh flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000LR	

E.&O.E. Receiver's Signature _____

For VIKRAM WATER SUPPLIER
Authorized Signatory 

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **688** Date **10/9/14**
Name **Divyansh flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.00	5000LR	

E.&O.E. Receiver's Signature _____

For VIKRAM WATER SUPPLIER
Authorized Signatory 

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **700** Date **25/9/14**
Name **Divyansh flora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000LR	
UP24A 8494	5.30	5000LR	

E.&O.E. Receiver's Signature _____

For VIKRAM WATER SUPPLIER
Authorized Signatory 

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 706 Date 01/10/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E. & O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature:  Authorized Signatory

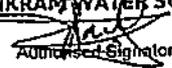
CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 712 Date 09/10/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E. & O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature:  Authorized Signatory

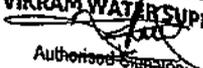
CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 724 Date 27/10/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	11.00	5000Ltr	
UP24A 8494	6.00	5000Ltr	

E. & O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature:  Authorized Signatory

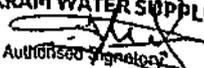
CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 718 Date 19/10/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E. & O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature:  Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1478 Date 29/01/14
Name Dinyanesh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:15	500 litre	
	4:20	500 litre	

E.& O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1484 Date 3/02/14
Name Dinyanesh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:15	500 litre	
	4:20	500 litre	

E.& O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1466 Date 22/01/14
Name Dinyanesh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:05	500 litre	
	4:50	500 litre	

E.& O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1472 Date 29/01/14
Name Dinyanesh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:20	500 litre	
	4:35	500 litre	

E.& O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 748 Mob.: 9910514183

S. No. _____ Date 26/11/14
 Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 754 Mob.: 9910514183

S. No. _____ Date 3/12/14
 Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 766 Mob.: 9910514183

S. No. _____ Date 21/12/14
 Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 760 Mob.: 9910514183

S. No. _____ Date 12/12/14
 Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 736 Date 11/11/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 730 Date 03/11/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 742 Date 18/11/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.30	5000Ltr	
UP24A 8494	5.00	5000Ltr	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1436 Date 01/01/16
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:30	5000 litre	
	46.20	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)

Mob.: 9910514183

S. No. 1228

Date 28/12/15

Name Dinyanesh Hora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000 LTR	
UP24A 8494	5.00	5000 LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Pank
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)

Mob.: 9910514183

S. No. 1234

Date 30/12/15

Name Dinyanesh Hora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10.10	5000 LTR	
UP24A 8494	5.00	5000 LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Pank
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)

Mob.: 9910514183

S. No. 1216

Date 16/12/15

Name Dinyanesh Hora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9.50	5000 LTR	
UP24A 8494	4.50	5000 LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Pank
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)

Mob.: 9910514183

S. No. 1222

Date 20/12/15

Name Dinyanesh Hora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9.45	5000 LTR	
UP24A 8494	4.50	5000 LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Pank
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1210 Date 11/12/18
Name Divyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:50	5000 LTR	
UP24A 8494	4:50	5000 LTR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

P. K. K.
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1204 Date 6/12/18
Name Divyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:50	5000 LTR	
UP24A 8494	4:50	5000 LTR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

P. K. K.
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1198 Date 1/12/18
Name Divyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:00	5000 LTR	
UP24A 8494	4:50	5000 LTR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

P. K. K.
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1192 Date 25/11/18
Name Divyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:50	5000 LTR	
UP24A 8494	5:10	5000 LTR	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

P. K. K.
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1183** Date **17/11/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:00	5000 LTR	
UP24A 8494	4:30	5000 LTR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Dupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1186** Date **19/11/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:40	5000 LTR	
UP24A 8494	4:40	5000 LTR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Dupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1174** Date **26/10/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:00	5000 LTR	
UP24A 8494	4:30	5000 LTR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Dupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1180** Date **15/11/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:30	5000 LTR	
UP24A 8494	5:00	5000 LTR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Dupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1162** Date **18/10/15**

Name **Divyansh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:50	5000 LIT	
UP24A 8494	5:00	5000 LIT	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Purk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1168** Date **20/10/15**

Name **Divyansh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:50	5000 LIT	
UP24A 8494	4:40	5000 LIT	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Purk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1150** Date **6/10/15**

Name **Divyansh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:45	5000 LIT	
UP24A 8494	5:00	5000 LIT	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Purk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1156** Date **9/10/15**

Name **Divyansh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:50	5000 LIT	
UP24A 8494	5:00	5000 LIT	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Purk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)

Mob.: 9910514183

S. No. **1144** Date **1/10/15**

Name **Dinjanish Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:45	5000 LTR	
UP24A 8494	4:40	5000 LTR	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Pank
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)

Mob.: 9910514183

S. No. **1141** Date **26/9/15**

Name **Dinjanish Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A 8494	5:00	5000 LTR	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Pank
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)

Mob.: 9910514183

S. No. **1138** Date **23/9/15**

Name **Dinjanish Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:50	5000 LTR	
UP24A 8494	4:45	5000 LTR	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Pank
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)

Mob.: 9910514183

S. No. **1132** Date **17/9/15**

Name **Dinjanish Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:40	5000 LTR	
UP24A 8494	5:10	5000 LTR	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Pank
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1120** Date **6/9/15**
Name **Dinjanish Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:40	5000Ltr	
UP24A 8494	5:10	5000Ltr	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Pank
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1126** Date **11/9/15**
Name **Dinjanish Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:45	5000Ltr	
UP24A 8494	6:45	5000Ltr	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Pank
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1108** Date **27/8/15**
Name **Dinjanish Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000Ltr	
UP24A 8494	5:00	5000Ltr	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Pank
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1114** Date **1/9/15**
Name **Dinjanish Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000Ltr	
UP24A 8494	5:00	5000Ltr	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Pank
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1096** Date **16/8/15**
Name **Dinyangh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LIT	
UP24A 8494	5:00	5000LIT	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

[Signature]
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1105** Date **24/8/15**
Name **Dinyangh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LIT	
UP24A 8494	5:00	5000LIT	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

[Signature]
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1084** Date **5/8/15**
Name **Dinyangh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LIT	
UP24A 8494	5:00	5000LIT	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

[Signature]
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1090** Date **11/8/15**
Name **Dinyangh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LIT	
UP24A 8494	5:00	5000LIT	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

[Signature]
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1078 Date 1/8/15
Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A 8494	5:00	2000 LTR	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1072 Date 27/7/15
Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A 8494	5:00	5000 LTR	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1066 Date 24/7/15
Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A 8494	5:00	5000 LTR	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1060 Date 16/7/15
Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A 8494	5:00	5000 LTR	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 1054 Mob.: 9910514183

S. No. 1054 Date 13/7/15
 Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LITR	
UP24A 8494	5:00	5000LITR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

[Signature]
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G B Nagar (U.P.)
 1048 Mob.: 9910514183

S. No. 1048 Date 8/7/15
 Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LITR	
UP24A 8494	5:00	5000LITR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

[Signature]
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 1042 Mob.: 9910514183

S. No. 1042 Date 8/7/15
 Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LITR	
UP24A 8494	5:00	5000LITR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

[Signature]
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G B Nagar (U.P.)
 1036 Mob.: 9910514183

S. No. 1036 Date 28/6/15
 Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LITR	
UP24A 8494	5:00	5000LITR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

[Signature]
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 1030 Mob.: 9910514183

S No. 1030 Date 18/6/15
 Name Dinyarsh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LTR	
UP24A 8494	5:00	5000LTR	

E.&O.E. For VIKRAM WATER SUPPLIER
 Receiver's Signature Pupk Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G B Nagar (U.P.)
 1024 Mob.: 9910514183

S No. 1024 Date 18/6/15
 Name Dinyarsh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LTR	
UP24A 8494	5:00	5000LTR	

E.&O.E. For VIKRAM WATER SUPPLIER
 Receiver's Signature Pupk Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 1018 Mob.: 9910514183

S No. 1018 Date 9/6/15
 Name Dinyarsh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LTR	
UP24A 8494	5:00	5000LTR	

E.&O.E. For VIKRAM WATER SUPPLIER
 Receiver's Signature Pupk Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 1012 Mob.: 9910514183

S No. 1012 Date 3/6/15
 Name Dinyarsh Floora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LTR	
UP24A 8494	5:00	5000LTR	

E.&O.E. For VIKRAM WATER SUPPLIER
 Receiver's Signature Pupk Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1006** Date **11/6/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A 8494	5:00	5000 LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **1000** Date **27/5/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A 8494	5:00	5000 LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **990** Date **19/5/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A 8494	5:00	5000 LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **996** Date **23/5/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A 8494	5:00	5000 LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **984** Date 17/5/15
Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
4P24A 8494	10:10	5000Ltr	
4P24A 8494	5:00	5000Ltr	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

RUPK
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G B Nagar (U P)
Mob.: 9910514183

S No. **978** Date 11/5/15
Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
4P24A 8494	10:10	5000Ltr	
4P24A 8494	5:00	5000Ltr	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

RUPK
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **972** Date 7/5/15
Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
4P24A 8494	10:10	5000Ltr	
4P24A 8494	5:00	5000Ltr	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

RUPK
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S No. **966** Date 3/5/15
Name Dixyansh Floora

Vehicle No.	Unit	Liter	Amount
4P24A 8494	10:10	5000Ltr	
4P24A 8494	5:00	5000Ltr	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

RUPK
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S No. 960

Date 29/4/15

Name Dinyansh Floora

Vehicle No.	Unit	Liter	Amount
4P24A 8494	10:10	5000LTR	
4P24A 8494	5:00	5000LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S No. 954

Date 24/4/15

Name Dinyansh Floora

Vehicle No.	Unit	Liter	Amount
4P24A 8494	10:10	5000LTR	
4P24A 8494	5:00	5000LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S No. 948

Date 21/4/15

Name Dinyansh Floora

Vehicle No.	Unit	Liter	Amount
4P24A 8494	10:10	5000LTR	
4P24A 8494	5:00	5000LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S No. 942

Date 17/4/15

Name Dinyansh Floora

Vehicle No.	Unit	Liter	Amount
4P24A 8494	10:10	5000LTR	
4P24A 8494	5:00	5000LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rupk
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S No **936** Date **15/4/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000Ltr	
UP24A 8494	5:00	5000Ltr	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rink
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S No **930** Date **11/4/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000Ltr	
UP24A 8494	5:00	5000Ltr	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rink
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S No **924** Date **7/4/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	15:10	5000Ltr	
UP24A 8494	5:00	5000Ltr	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rink
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S No **918** Date **2/4/15**
Name **Dinyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000Ltr	
UP24A 8494	5:00	5000Ltr	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Rink
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B Nagar (U.P.)

Mob.: 9910514183

S. No. **915** Date **30/3/15**

Name **Dinyangh Floora.**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LITR	
UP24A 8494	5:00	5000LITR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

[Signature]

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G B Nagar (U.P.)

Mob.: 9910514183

S No **912** Date **28/3/15**

Name **Dinyangh Floora.**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LITR	
UP24A 8494	5:00	5000LITR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

[Signature]

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)

Mob.: 9910514183

S. No. **906** Date **28/3/15**

Name **Dinyangh Floora.**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LITR	
UP24A 8494	5:00	5000LITR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

[Signature]

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)

Mob.: 9910514183

S No **900** Date **19/3/15**

Name **Dinyangh Floora.**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000LITR	
UP24A 8494	5:00	5000LITR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

[Signature]

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **894** Date **15/3/15**
Name **Divyansh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A 8494	5:00	5000 LTR	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G B Nagar (U.P.)
Mob.: 9910514183

S. No. **891** Date **10/3/15**
Name **Divyansh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A 8494	5:00	5000 LTR	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **886** Date **05/3/15**
Name **Divyansh Floora**

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000 LTR	
UP24A	5:00	5000 LTR	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G B Nagar (U.P.)
Mob.: 9910514183

S. No. **835** Date **16/01/2015**
Name **Divyansh Floora**

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:48	5000 LTR	
Same	4:36	5000 LTR	

E.& O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)

841 Mob.: 9910514183

S. No. Date 20/4/2015 Name Divyansh Singh

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	10:25 4:10	5000 LTR 5000 LTR	

E.&O.E. For VIKRAM WATER SUPPLIER Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G B Nagar (U.P.)

847 Mob.: 9910514183

S No Date 25/4/15 Name Divyansh Singh

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	10:01 5:25	5000 LTR 5000 LTR	

E.&O.E. For VIKRAM WATER SUPPLIER Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)

853 Mob.: 9910514183

S. No. Date 31/1/15 Name Divyansh Singh

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	11:11 6:10	5000 LTR 5000 LTR	

E.&O.E. For VIKRAM WATER SUPPLIER Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)

850 Mob.: 9910514183

S No Date 28/1/15 Name Divyansh Singh

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	10:16 5:25	5000 LTR 5000 LTR	

E.&O.E. For VIKRAM WATER SUPPLIER Receiver's Signature Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **844** Date **22/9/15**
Name **Diyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:48	5000 LTR	
	6:10	5000 LTR	

E.&O.E. **[Signature]** For VIKRAM WATER SUPPLIER
Receiver's Signature **22/9/15** Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G B Nagar (U.P.)
Mob.: 9910514183

S. No. **832** Date **14/01/2015**
Name **Diyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	10:12	5000 LTR	
	5:48	5000 LTR	

E.&O.E. **[Signature]** For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **859** Date **7/2/15**
Name **Diyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	9:25	5000 LTR	
	3:01	5000 LTR	

E.&O.E. **[Signature]** For VIKRAM WATER SUPPLIER
Receiver's Signature **7/2/15** Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **865** Date **13/2/15**
Name **Diyansh Flora**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	9:15	5000 LTR	
	6:12	5000 LTR	

E.&O.E. **[Signature]** For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
871 Mob.: 9910514183

S. No. _____ Date 19/2/15
 Name Dixyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A	11:5	5000 LTR	
8494	6:20	5000 LTR	

E.&O.E. 
 Receiver's Signature

For VIKRAM WATER SUPPLIER
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G B Nagar (U.P.)
 Mob.: 9910514183

S. No. **877** Date 25/2/15
 Name Dixyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A	11:10	5000 LTR	
8494	5:39	5000 LTR	

E.&O.E. 
 Receiver's Signature

For VIKRAM WATER SUPPLIER
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 Mob.: 9910514183

S. No. **880** Date 07/2/15
 Name Dixyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	3000 LTR	
UP24A 8494	5:00	5000 LTR	

E.&O.E.
 Receiver's Signature

For VIKRAM WATER SUPPLIER
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 Mob.: 9910514183

S. No. **868** Date 16/2/15
 Name Dixyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A	10:15	5000 LTR	
8494	6:00 pm	5000 LTR	

E.&O.E. 
 Receiver's Signature

For VIKRAM WATER SUPPLIER
 Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)

856

Mob.: 9910514183

S. No.

Date 3/2/15

Name

Dixanesh Floor 9

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	10:00	5000 LTR	
	5:26	5000 LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

3/2/15

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)

Mob.: 9910514183

S. No.

862

Date 10/2/15

Name

Dixanesh Floor 9

Vehicle No.	Unit	Liter	Amount
UP A 8494	10:12	5000 LTR	
	5:17	5000 LTR	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 S. No. 1454 Mob.: 9910514183

Name: Divyansh Bhowra Date: 12/01/16

Vehicle No.	Unit	Liter	Amount
UP 24 A 0494	9:15	500 litre	
	4:15	500 litre	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 S. No. 1460 Mob.: 9910514183

Name: Divyansh Bhowra Date: 13/01/16

Vehicle No.	Unit	Liter	Amount
UP 24 A 0494	9:40	500 litre	
	4:50	500 litre	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 S. No. 1442 Mob.: 9910514183

Name: Divyansh Bhowra Date: 05/01/16

Vehicle No.	Unit	Liter	Amount
UP 24 A 0494	9:05	500 litre	
	4:10	500 litre	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 S. No. 1448 Mob.: 9910514183

Name: Divyansh Bhowra Date: 07/01/16

Vehicle No.	Unit	Liter	Amount
UP 24 A 0494	9:30	500 litre	
	4:05	500 litre	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 610 Date 11/5/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	12:00	5000	
"	4:15	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 604 Date 5/5/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	9:45	5000	
"	4:15	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 772 Date 26/12/14
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	10:10	5000HR	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1552 Date 10/4/16
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:15	5000	
"	3:30	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 S. No. **1536** Mob.: 9910514183

S. No. **1536** Date **28/3/16**
 Name **Divyansh J1029**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	11:20	5000	

E. & O.E. Receiver's Signature For VIKRAM WATER SUPPLIER
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 S. No. **1542** Mob.: 9910514183

S. No. **1542** Date **4/4/16**
 Name **Divyansh J1029**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:30	5000	
"	4:15	5000	

E. & O.E. Receiver's Signature For VIKRAM WATER SUPPLIER
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 S. No. **1518** Mob.: 9910514183

S. No. **1518** Date **7/3/16**
 Name **Divyansh J1029**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	4:00	5000	

E. & O.E. Receiver's Signature For VIKRAM WATER SUPPLIER
Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 S. No. **1524** Mob.: 9910514183

S. No. **1524** Date **14/3/16**
 Name **Divyansh J1029**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:00	5000	
"	4:30	5000	

E. & O.E. Receiver's Signature For VIKRAM WATER SUPPLIER
Authorized Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add. Near Khajur, Old Haibatpur, Greater Noida West G.B. Nagar (U.P.)
Mob.: 9910514183

S No. 1502 Date 17/02/16
Name Dinyansh Bhang

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	10:45	500 liter	
	4:45	500 lit	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add. Near Khajur, Old Haibatpur, Greater Noida West G.B. Nagar (U.P.)
Mob.: 9910514183

S No. 1514 Date 23/2/16
Name Dinyansh Bhang

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	10:30	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add. Near Khajur, Old Haibatpur, Greater Noida West G.B. Nagar (U.P.)
Mob.: 9910514183

S No. 1490 Date 07/02/16
Name Dinyansh Bhang

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	10:30	500 liter	
	5:50	500 lit	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add. Near Khajur, Old Haibatpur, Greater Noida West G.B. Nagar (U.P.)
Mob.: 9910514183

S No. 1508 Date 25/02/16
Name Dinyansh Bhang

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	12:30	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1576 Date 9/5/16
Name Divyansh Jhora

Vehicle No.	Unit	Liter	Amount
VP24 A 8494	11:00	5000	

E.& O.E.
Receiver's Signature

For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1582 Date 18/5/16
Name Divyansh Jhora

Vehicle No.	Unit	Liter	Amount
VP24 A 8494	11:00	5000	

E.& O.E.
Receiver's Signature

For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1564 Date 9/5/16
Name Divyansh Jhora

Vehicle No.	Unit	Liter	Amount
VP24 A 8494	11:20	5000	
"	5:30	5000	

E.& O.E.
Receiver's Signature

For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1570 Date 2/5/16
Name Divyansh Jhora

Vehicle No.	Unit	Liter	Amount
VP24 A 8494	9:45	5000	

E.& O.E.
Receiver's Signature

For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2981** Date **15/04/17**

Name **Dhyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2987** Date **20/04/17**

Name **Dhyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	
	12:30 AM	5000	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2969** Date **5/04/17**

Name **Dhyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	
	12:30 AM	5000	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2975** Date **10/04/17**

Name **Dhyanesh Floora**

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	

E. & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2957** Date **27/03/09**
Name **Diyansh Elora**

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2963** Date **01/04/09**
Name **Diyansh Elora**

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2945** Date **17/03/09**
Name **Diyansh Elora**

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	
	12:30AM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2951** Date **21/03/09**
Name **Diyansh Elora**

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 2933 Date 6/03/07
Name Diyyansh Elora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 2939 Date 11/03/07
Name Diyyansh Elora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 2926 Date 28/02/07
Name Diyyansh Elora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 2927 Date 01/03/07
Name Diyyansh Elora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 2905 Mob.: 9910514183

S. No. Date 11/02/07
 Name Dhyanesh Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	

E. & O.E. For VIKRAM WATER SUPPLIER
 Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 2911 Mob.: 9910514183

S. No. Date 11/02/07
 Name Dhyanesh Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	

E. & O.E. For VIKRAM WATER SUPPLIER
 Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 2893 Mob.: 9910514183

S. No. Date 1/02/07
 Name Dhyanesh Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	

E. & O.E. For VIKRAM WATER SUPPLIER
 Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
 2899 Mob.: 9910514183

S. No. Date 6/02/07
 Name Dhyanesh Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	
	12:30 AM	5000	

E. & O.E. For VIKRAM WATER SUPPLIER
 Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 2819 Date 21/01/17
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24A 8494	9:30 AM	5000 Lit	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1684 Date 25/11/16
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:45	5000	
UP24A 8494	4:30	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1678 Date 14/11/16
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	11:30	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1672 Date 6/11/16
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:45	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1666 Date 27/10/16
Name Suryansh Jais

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:30	5000	

E.&O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1660 Date 18/10/16
Name Suryansh Jais

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:15	5000	

E.&O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1654 Date 8/10/16
Name Suryansh Jais

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	11:00	5000	

E.&O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1648 Date 30/9/16
Name Suryansh Jais

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:30	5000	

E.&O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
1642 Mob.: 9910514183

S. No. Name: Divyansh Jhora Date: 20/9/16

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	11:00	5000	
"	4:50	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
1636 Mob.: 9910514183

S. No. Name: Divyansh Jhora Date: 11/9/16

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:30	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
1630 Mob.: 9910514183

S. No. Name: Divyansh Jhora Date: 2/9/16

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:30	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
1624 Mob.: 9910514183

S. No. Name: Divyansh Jhora Date: 25/8/16

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	11:15	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1618 Date 15/8/16
Name Divyansh J1079

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:30	5000	
"	4:45	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1612 Date 11/8/16
Name Divyansh J1079

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	9:45	5000	
"	3:30	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1606 Date 19/7/16
Name Divyansh J1079

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	12:15	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1600 Date 11/8/16
Name Divyansh J1079

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	10:15	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1594

Date 2/6/16

Name Divyansh Singh

Vehicle No.	Unit	Litor	Amount
UP24 A 8494	10:45	5000	
"	11:15	5000	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1588

Date 27/5/16

Name Divyansh Singh

Vehicle No.	Unit	Litor	Amount
UP24 A 8494	12:30	5000	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3213

Date 01/08/17

Name Divyansh Elera

Vehicle No.	Unit	Litor	Amount
UP24 A8494	9:30 AM	5000	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3207

Date 28/07/17

Name Divyansh Elera

Vehicle No.	Unit	Litor	Amount
UP24 A8494	10:05 AM	5000	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3201 Date 23/07/17
Name Divyansh Eloora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:50 AM	5000	

E.&O.E. Receiver's Signature
For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3195 Date 19/07/17
Name Divyansh Eloora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	10:00 AM	5000	
	11:00 AM	5000	

E.&O.E. Receiver's Signature
For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3189 Date 15/07/17
Name Divyansh Eloora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:40 AM	5000	

E.&O.E. Receiver's Signature
For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3183 Date 10/07/17
Name Divyansh Eloora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:40 AM	5000	

E.&O.E. Receiver's Signature
For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3183

Date 5/07/17

Name Divyansh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	
	12:30 PM	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3079

Date 21/07/17

Name Divyansh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3073

Date 28/06/17

Name Divyansh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3067

Date 24/06/17

Name Divyansh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	
	12:30 PM	5000	

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3061

Date 20/06/17

Name Divyansh Floora

Vehicle No.	Unit	Liter	Amount
UP 24	9:30AM	5000	
A 8494			

[Signature]

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3055

Date 15/06/17

Name Divyansh Floora

Vehicle No.	Unit	Liter	Amount
UP 24	9:30AM	5000	
A 8494			

[Signature]

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3049

Date 10/06/17

Name Divyansh Floora

Vehicle No.	Unit	Liter	Amount
UP 24	9:30AM	5000	
A 8494	12:30PM	5000	

[Signature]

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3043

Date 05/06/17

Name Divyansh Floora

Vehicle No.	Unit	Liter	Amount
UP 24	9:30AM	5000	
A 8494			

[Signature]

E.&O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3037

Date 01/06/17

Name Divyansh Bhoora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	
	12:30 AM	5000	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3027

Date 22/05/17

Name Divyansh Bhoora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	
	12:30 AM	5000	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3021

Date 17/05/17

Name Divyansh Bhoora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3031

Date 27/05/17

Name Divyansh Bhoora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30 AM	5000	
	12:30 AM	5000	

E.&O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2880** Date **20/01/07**

Name **Diyansh Eloora**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	9:30AM	5000	
	12:30AM	5000	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2889** Date **28/01/07**

Name **Diyansh Eloora**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	9:30AM	5000	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2871** Date **13/01/07**

Name **Diyansh Eloora**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	9:30AM	5000	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. **2874** Date **15/01/07**

Name **Diyansh Eloora**

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	9:30AM	5000	
	12:30AM	5000	

E.& O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 1558

Date 16/4/16

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	11:00	5000	

E.&O.E.
Receiver's Signature

For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 2883

Date 23/01/17

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	9:30AM	5000	

E.&O.E.
Receiver's Signature

For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 2877

Date 12/01/17

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	9:30AM	5000	

E.&O.E.
Receiver's Signature

For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 2825

Date 8/01/17

Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP24 A 8494	9:30AM	5000	

E.&O.E.
Receiver's Signature

For VIKRAM WATER SUPPLIER
Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3012 Date 4/05/17
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3006 Date 4/05/17
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	
	12:30PM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3000 Date 22/04/17
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Halbalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 2998 Date 27/04/17
Name Divyansh Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E. & O.E.

Receiver's Signature

For VIKRAM WATER SUPPLIER

Authorized Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3015 Date 12/05/17
Name Divyansh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24	9/30 AM	5000	
A 8494			
	12/30 AM	5000	

E. & O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3009 Date 7/05/17
Name Divyansh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24	9/30 AM	5000	
A 8494			

E. & O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 3003 Date 02/05/17
Name Divyansh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24	9/30 AM	5000	
A 8494			

E. & O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN

VIKRAM WATER SUPPLIER

Add.: Near Khajur, Old Haibalpur, Greater Noida West G.B.Nagar (U.P.)
Mob.: 9910514183

S. No. 2999 Date 29/04/17
Name Divyansh Bhowra

Vehicle No.	Unit	Liter	Amount
UP 24	9/30 AM	5000	
A 8494			
	12/30 AM	5000	

E. & O.E. For VIKRAM WATER SUPPLIER
Receiver's Signature Authorised Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
2993 Mob.: 9910514183

S.No. 2993 Date 24/02/17
Name Dityansh E. Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
2923 Mob.: 9910514183

S.No. 2923 Date 26/02/17
Name Dityansh E. Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
2920 Mob.: 9910514183

S.No. 2920 Date 24/02/17
Name Dityansh E. Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	
	12:30PM	5000	

E & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

CHALLAN
VIKRAM WATER SUPPLIER

Add: Near Khajur, Old Haibatpur, Greater Noida West G.B.Nagar (U.P.)
2917 Mob.: 9910514183

S.No. 2917 Date 21/02/17
Name Dityansh E. Flora

Vehicle No.	Unit	Liter	Amount
UP 24 A 8494	9:30AM	5000	

E & O.E.

For VIKRAM WATER SUPPLIER

Receiver's Signature

Authorized Signatory

ANNEXURE R-4

3370

Divyansh Infraheight Pvt. Ltd.

Project : DIVYANSH FLORA

GH-03, Sec-16C, GaurCity-2

Gr. Noida (West)

E-Mail : divyanshflora@gmail.com

Greater Noida Industrial Development Authority

Ledger Account

1-Apr-17 to 31-Mar-18

Date	Particulars	Vch Type	Vch No.	Page 1	
				Debit	Credit
1-Jun-17	To Bank of Baroda By Water Connection Fee	Payment Journal	844301	3,95,316.00	3,95,316.00
				<u>3,95,316.00</u>	<u>3,95,316.00</u>



R-4

BUILDER RESIDENTIAL WATER CHARGES CUM PAYMENT INTIMATION

To,
M. S. DIVYANSHI INFRAHERIT PT. LTD
 PLOT NO. 31 & 32, DWAN KHAND-1
 INDIPAINPADA
 GHAZIABAD

Ref: GNDA/BRSM/10
 As On Date: 16-Jan-2023 01:23:19 PM
 Allotment No.: 022311600019
 Plot Area (in SQM): 10504
 Plot No.: 011 011
 Block: N/A
 Block Name: 011
 Sector Name: SECTOR-16C
 Location: N/A
 Interest: 12%
 Bill Start Date: 01-Sep-2017

Plot Area For Water Bill Generation (in SQM):

10504

Draw Inst.	Draw Amount	Due Date	Outstanding at Due Date	Deposit Inst.	Amount Paid	Deposit Date	Outstanding at Deposit Date
1	2,38,601.00	31/03/2018	1,30,945.09	1	3,95,216.00	2017-09-18	3,05,216.00
2	2,38,216.00	31/03/2019	2,68,970.99	2	7,61,207.00	2020-02-21	23,043.50
3	4,78,343.00	31/03/2020	7,66,694.06				
4	2,38,178.40	31/03/2021	5,51,274.31				
5	5,78,796.24	31/03/2022	11,92,495.82				
6	6,36,673.00	31/03/2023					

Total	26,66,607.64		11,92,495.82		11,92,495.82		As On Last Due/Deposit Date
Outstanding Balance							
Interest on Outstanding Balance							1,06,737.93 as on 16/1/2023
Min. Charge for Bill Period 01/04/2023 To 31/3/2023							606672.00
Kindly Deposits							19,35,825.45

NOTE: GNDA offers 'ONLINE WATER BILL PAYMENT SERVICES'. You can use this facility after applying KYA. KYA form is available on GNDA website <http://www.greaternoidaauthority.in>.

- NOTE:
1. Please ensure to deposit all due charges, otherwise authority will take appropriate action to recover the dues. Expenditure on recovery of dues will be borne by you.
 2. In case of any discrepancy please contact Water Bill Department.
- This is a computer generated report, hence require no signature.

- General Conditions:
1. Discount of 5% will be given against payment of water charges if the annual charges is paid before 31st Sep month (31st April to 30th Sep) of the financial year.
 2. Rate of 12% annual interest till 28-MAR-2018 and 11% annual interest will be applied from 29-MAR-2018 on Half Yearly compounding basis on the amount payable for water charges after 31st March will be chargeable in case of non-payment of the annual water charges after the end of the financial year.
 3. Kindly make payment by using Online Portal.

Yours Sincerely

Manager (Jd)

ANNEXURE R-5

3372

Greater Noida Industrial Development Authority

Plot no-01, Sector-knowledge park-04, Greater Noida.

To,
M/S DIVYANSH INFRAHEIGHT (P) LTD.
GC-3H/GH-03 GR. h
SECTOR-16C, NOIDA

PLG/(BP)BP-3113-c/RS-5778
Dated: 01/09/2017

Sir,

I hereby certify that the erection/re erection of the building on plot no- GC-3H/GH-03, sector-16C, Greater Noida, completed under the supervision of Mr. VISHAL MITTAL, COA no- CA/ 88/23185 and building has been inspected by officers of the authority and declare that the building does not conforms in respects of the following requirements of the greater Noida building regulations/directions as amended upto.

1. Excess area due to change in the drawings is to be either rectified or modified in the tower B2 in accordance with rules and regulations as applicable from time to time.
2. Consent to operate STP and DG is to be submitted.
3. NOC from labour department is to be submitted.

However, a temporary occupancy certificate is being issued for a period of 18 months for 354 flats in ((Tower-A=110 units), (Tower-B1=131 units), (Tower-C=113 units) and commercial block with FAR=27682.03 sqm., Facility area=4680.21sqm. and Ground coverage=2005.08 sqm. As per completion drawing) subject to the condition that the above mentioned defect/discrepancies will be got corrected and a fresh completion certificate is submitted to the Chief Executive Officer for further necessary.

Yours faithfully

Alpesh/ha
D.G.M.(PLNG.& ARCH.)

Encl:
Copy to: G.M. (Engg.) for information and n.a.

/
D.G.M.(PLNG.& ARCH.)

Greater Noida Industrial Development Authority

Plot no-01, Sector-knowledge park-04, Greater Noida.

PLG/(BP)3113(9)/S.671
Dated 21.08.2018

To,
M/S DIVYANSH INFRAHEIGHT (P) LTD.
GC-3H/GH-03
SECTOR-16C, Gr. NOIDA

Sir,

I hereby certify that the erection/re erection of the building on plot no- GC-3H/GH-03, sector-16C, Greater Noida, completed under the supervision of Mr. VISHAL MITTAL, COA no- CA/ 88/23185 and building has been inspected by officers of the authority and declare that the building conforms in all respects to the requirements of the regulations in respect of occupancy, structural safety based upon the structural stability certificate and the completion certificate submitted by the surrounding and is fit for occupation. I have to inform you that occupancy certificate 466 flats in ((Tower-A=110 units), (Tower-B1=131 units), (Tower-C=113 units) and commercial block with 17 shops, community hall & tower B-2 =112 units(FAR=34901.20, 15%=5252.10) total 466 units is being granted by the authority with the following conditions.

1. Before making any changes in the existing building prior permission from the Authority is required.
2. If demanded by the Authority your will be liable to pay charges for the provision of any further facilities/development/improvement.
3. A copy of the drawings shall always be kept at site and shall be made available to any officer of the Authority on demand.
4. You are required to follow the terms and conditions as indicated in lease deed and various NOC issued by different organizations.
5. Gate/s shall open on the service road only, direct access to main carriageway shall not be provided.
6. No parking will be done on road and parking shall be used only for purpose of users as designated in the plan.
7. You are required to maintain green out side the plot.

Yours faithfully


Town planner

Encl: Copy of one set drawings ()
Copy to: G.M. (Engg.) for information and n.a.
Copy to: S.M. (Builder) for n.a.
Copy to: S.E. (Systems) for uploading on website

Town planner



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/301 on 3rd Floor, Type 3BHK, having a built up area 104.66 sq.mtr (1126.5 sq.ft) & Total area 143.53 sq.mtr (1545 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 1/7/2017 (date) with the registration of sub-lease deed to

Mr. Col Pradip Mitra S/o Late. Shri. Birendra Nath Mitra and Mrs. Ruby Mitra W/o Mr. Col Pradip Mitra R/o House No. 47A, Block No-B9, Sector-34, Udaigiri-2, Noida -201301 with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY

[Signature]
01.07.2017

Ruby Mitra



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/205 on 2nd Floor, Type 2BHK, having a built up area of 98.01 sq.mtr (1055 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 4/10/2017 (date) with the registration of sub-lease deed to

Mr.Ashish Chaturvedi S/o Mr. Sudhir Kumar Chaturvedi And Mrs.Sneha Chaturvedi W/o Mr.Ashish Chaturvedi R/o House No.F.H.403,4th Floor,HIG Type,Block-F,Excel Appt,Sector-05,Rajendra Nagar (U.P)with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

Ashish Chaturvedi

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY



DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. Office: A-76, Kanti Nagar, Near Hero/Honda Showroom, Delhi-110051 (India)

Site Office: Plot No. 3H, Sector: 16C, Gaur City-2, Noida Extn.

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/204 on 2nd Floor, Type 2BHK, having a built up area 68.60 sq.mtr (738.41 sq.ft) & Total area 98.01 sq.mtr (1055 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 3/Sep/2017 (date) with the registration of sub-lease deed to

Mr. Ayush Kumar S/o Mr. Ramprakash R/o House No. C-1,165, Sector-55, Noida with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

Ayush

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

**THROUGH ITS AUTHORIZED
SIGNATORY**



DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. Office : A-76, Kanti Nagar, Near Hero Honda Showroom, Delhi- 110051 (India)

Site Office : Plot No. 3H, Sector - 16 C Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com; www.divyanshflora.com

Phone No. : +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP UNIT

The physical possession of the Apartment/Shop Unit No. C-203 (p. 2nd Floor, One BHKs) having an area of approximately 100 sq. ft. (including common area) located approximately in the Project Divyansh Floor at Gaur City-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 15/04/2014 (date) with the registration of sub-lease deed to Mr. Shubendra Sharma S/o Mr. Ramesh Sharma and Mrs. Neeta Sharma W/o Mr. Shubendra Sharma (the Lessee) to the satisfaction of the Lessee. The Lessee has also received the possession of the Apartment/Shop Unit with his/her own complete satisfaction.

POSSESSION TAKEN OVER IN GOOD CONDITION AND TO MY/OUR COMPLETE SATISFACTION

POSSESSION HANDLED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED SIGNATORY





POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/201 on 2nd Floor, Type 3BHK, having a 1545 square (1545 sq.ft) approximately in the Project Divyansh Flora at in Gaur City-2 situated at Plot No GC-0311/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 20/05/2024 (date) in the registration of the sale deed to Dr. Anand Lal Singh & M. Arun Kumar Singh R/o House No. E/C-67, Chandanvan Colony, Phase-3, Sector-16C, Greater Noida (West) for their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITIONS AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited



THROUGH ITS AUTHORIZED
SIGNATORY



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/104 on 1st Floor, Type 2BHK, having a built-up area of 735.43 sq.mtr (7984.33 sq.ft) and carpet area 98.61 sq.mtr (1055 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 8/10/2017 (date) with the registration of sub-lease deed to

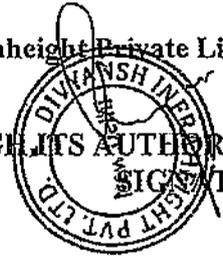
Mr. Pankaj Kumar Pandey S/o Mr. Ram Krishna Pandey R/o House No. 44, 3rd Floor, Savitri Nagar, South Delhi-110017 with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY



P. Pandey
02/12/2017

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office: A-76, Karim Nagar (Near Hero Honda Showroom, Delhi-110051, India)

Site office: Plot No 3H, Sector-16C, Gaur City-2, Noida, Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No: +91-8860414140

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-1/206 on 2nd Floor, Type 2BHK, having a built up area 73.86 sq.mtr (795.02 sq.ft) & Total area 107.30 sq.mtr (1155 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 2/8/17 (date) with the registration of sub-lease deed to

Mr.Nitesh Karan S/o Mr.Pradeep Kumar And Mrs.Divya Sinha W/o Mr.Nitesh Karan R/o House No. D-803, Cosmos Golden Heights, Crossings Republic, Ghaziabad 201006 with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

Nitesh Karan
Divya Sinha

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED SIGNATORY

[Signature]

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanli Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

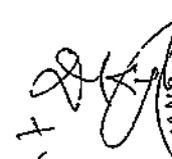
The physical possession of the Apartment/Shop/Unit No. B-1/205 on 02nd Floor, Type 2BHK, having a built up area 53.22 sq.mtr (572.96 sq.ft) & Total area 89.65 sq.mtr (965sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 01st day of Sept, 2017 (date) with Allotment Letter dated- 11/03/2019

Mr. Anil Kumar Sinha S/o Mr. Bhola Nath Sinha & Mr. Balram Kumar Sinha S/o Mr. Anil Kumar Sinha. R/o - Sonaili, Rice Mil, Sonaili, Katihar, Bihar - 855114. with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE,
SATISFACTION

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited



 THROUGH ITS AUTHORIZED
SIGNATORY

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. Office: A-70, Kirti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site Office: Plot No. 3, Sector-16C, Gaur City-2, Noida-Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No: 91-8860417120



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-1/204 on 2nd Floor, Type 2BHK, having a built up area 62.75 sq.mtr (675.44 sq.ft) & Total area 89.65 sq.mtr (965 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-63H/GII-03, Sector-16C, Greater Noida (West). has been handed over today on 24/7/2017 (date) with the registration of sub-lease deed to

Mr. Shiv Sharma S/o Mr. Umesh Chandra Sharma R/o House No. Flat No-802, Clock-B, Aditya Celebrities Homes, Sector-76, Noida (U.P) with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

Shiv

Shiv
10/12/17



For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY

DIVYANSH INFRAHEIGHT PVT LTD

Regd. Office: A-76, Kamli Nagar, Near Hero Honda Showroom, Delhi-110057 (India)

Site Office: Plot No. 63H, Sector-16C, Gaur City-2, Noida Extn

Email: divyansh16c@gmail.com | www.divyanshflora.com

Phone No: 91-886042110



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-1/104 on 1st Floor, Type 2BHK, having a built up area 62.75 sq.mtr (675.44 sq.ft) & Total area 89.65 sq.mtr (965 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03II/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 20/11/2017 (date) with the registration of sub-lease deed to

Mr. Vivek Singh S/o Mr. Dwijendra Singh R/o House No-04, Sector-25, Indira Nagar, Ring Road, Lucknow-226016 with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

(Vivek Singh)
20-11-2017

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY



DIVYANSH INFRAHEIGHT PVT. LTD

Regd. office: A-76, Confil Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office: Plot No-03, Sector-16C, Gaur City-2, Noida (West)

E-mail: divyanshflora@gmail.com / divyanshflora@divyanshflora.com

Phone No: +91 9886074101



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. A/104 on 1st Floor, Type 2BHK, having a built up area 68.66 sq.mtr (738.41 sq.ft) & Total area 98.01 sq.mtr (1055 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 27th December 2017 (date) with the registration of sub-lease deed to

Mr.Raj Deo Rai S/o Late Mr.Uday Bhan Rai R/o House No. C-802, New Jyoti Apartment, Plot No-27, Sector-4, Dwarka, New Delhi-110078 (with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

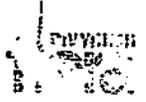


For Divyansh Infraheight Private Limited

**THROUGH ITS AUTHORIZED
SIGNATORY**

DIVYANSH INFRAHEIGHT PVT. LTD.

Registered Office: A/76, Kanj Nagar, Near Hero Honda Show room, Delhi-110051 (India)
Site Office: Plot 16B, Sector 16C, Gaur City 2, Noida
Email: divyansh@rediffmail.com, www.divyanshinfra.com
Phone No: 91-11-26104111



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/202 on 2nd Floor, Type 3BHK, having a built up area of 120.56 sq.ft. and a carpet area of 113.52 sq.mtr (1545 sq.ft) approximately in the Project Divyanshu located in GATEWAY-2 situated at Plot No GC-0311/G11-03, Sector-16C, Greater Noida (West), has been handed over today on 10/03/2018 (date) with the registration of sub-lease deed to

Mr. Priyanshu Agrawal S/o Mr. Ravi Shankar Agrawal and Mrs. Priya W/o Mr. Priyanshu Agrawal R/o House No. 815, Second Floor, Sector-45, Gurgaon, Haryana-122093 with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

Signature
(Handwritten initials)

POSSESSION HANDED OVER

For Divyanshu Infra Height Private Limited



THROUGH ITS AUTHORIZED
SIGNATORY





POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/105 on 1st Floor, Type 2BHK, having a built up area 68.60 sq.mtr (738.41 sq.ft) & Total area 98.01 sq.mtr (1055 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 10th February 2018 (date) with the registration of sub-lease deed to

Mr. Arun Raina S/o Mr. Pran Nath Raina R/o House No. D1/89D, Aravali Apartments, Sector-52, Noida with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

[Handwritten signature]

For Divyansh Infraheight Private Limited



THROUGH ITS AUTHORIZED
SIGNATORY

DIVYANSH INFRAHEIGHT PVT. LTD.

Head office: A-76, Kirti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office: Plot No. 3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com www.divyanshflora.com



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/103 on 1st Floor, Type 3BHK, having a built up area 74.68 sq.mtr (803.855sq.ft) & Total area 137.03sq.mtr (1475sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 02th September 2018 (date) with the registration of sub-lease deed to

Mrs. Jagriti Chaddha W/o Mr. Manmohan Goswami and Mr. Manmohan Goswami S/o Mr. Nemi Chand Goswami Add. B.B 26 B, West Shalimar Bagh, Delhi-110088 with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

Chaddha

Goswami

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY



DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kapil Nagar, Near Hero Honda Showroom, Delhi-110051 (India)
Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.
Email: divyanshflora@gmail.com, www.divyanshflora.com
Phone No.: +91-8860414140

The physical property...
built up on...
located in the...
G.H-63...
February 2016...
Shashi Pandey...
Anand Pandey...
ample to satisfied.

INTERUNIT
... on 1st Floor, Type 330B,
... 143.57 sq.mtr (1545 sq.ft)
... 2 situated at Plot No G-...
... over to by on 11th day of
...
... Virech Pandey...
... 64 who.../their

...
CONDITION...
SATISF...

... ON HAND...



THROUGH ITS AUTHORITY
SIGNATORY



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/101 on 1st Floor, Type 3BHK, having a built up area 114.00 sq.mtr (1126.5 sq.ft) & Total area 143.53 sq.mtr (1545 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GII-03, Sector-16C, Greater Noida (West). has been handed over today on 25/8/18 (date) with the registration of sub-lease deed to _____

Dr. Veena Pandey W/o Prof. A.P. Pandey R/O. G-20, Arvindo Colony, B.H.U, Varanasi-221005 with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

Key =

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY

Wadeeb

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414140

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/305 on 3rd Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today onth day of April 2018 (date) with the registration of sub-lease deed to

Mrs. Leena Devi W/o Rahul Kaithwas R/o Flat No. K-146-A, Sector-09, Vijay Nagar, Ghaziabad with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY

Received *Nh*
22/12/18

Signature



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. E-2/302 on 3rd Floor, Project Divyansh Flora, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No. CC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on _____th day of April 2018 (date) with the registration of sub-lease deed to _____
 Mr. Rajesh Kumar Rajan S/o. Mr. Sh. Sh. Bhushan Singh and Mrs. _____
 _____, Sector-16C, Greater Noida with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
 CONDITION AND TO ME / OUR COMPLETE
 SATISFACTION

POSSESSION ACCEPTED OVER

For Divyansh Infraheight Pvt. Ltd. _____

TH. _____

Divyansh

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kantil Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/301 on 3rd Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project, Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today onth day of June 2018 (date) with the registration of sub-lease deed to

Mr. Mukesh Mangal S/o Mr. Rambrij Mangal and Mrs. Sapna Mangal W/o Mukesh Mangal R/o A-44, First Floor, Sector-37, Faridabad with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY

Mukesh Mangal
Sapna Mangal

DIVYANSH INFRAHEIGHT PVT. LTD.

Head Office: A-70, Vardh Noida, Near Gaur City, Greater Noida, Uttar Pradesh, India

Site Office: Plot No 31A, Sector 16C, Gaur City 2, Noida, India

Email: divyansh@divyanshinfraheight.com | www.divyanshinfraheight.com

Phone No: 0120-2636666/0120-2636667



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/206 on 2nd Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28 sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 12th December 2018 (date) with the registration of sub-lease deed to

Mr. Vinay Tiku S/o Mr. Om Ji Tiku and Mrs. Anshu Tiku W/o. Mr. Vinay Tiku R/o D-44, Sector-52, Noida with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

**THROUGH ITS AUTHORIZED
SIGNATORY**

Vinay Tiku

Anshu Tiku

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414140

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/205 on 2nd Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ff) & Total area 94.28sq.mtr (1015 sq.ff) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/CH-03, Sector-16C, Greater Noida (West), has been handed over today onth day of April 2018 (date) with the registration of sub-lease deed to
Mr. Surendra Singh S/o Mr. Kalu Ram And Mrs. Lavita W/o Mr. Surendra Singh, R/O. 9A, Sk-1, Indirapuram, Ghaziabad with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

Anty
POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

**THROUGH ITS AUTHORIZED
SIGNATORY**



Anty

Anty



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/202 on 2nd Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28 sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 25th November 2018 (date) with the registration of sub-lease deed to
Mrs. Kamni Dhar W/o. Mr. B.L Dhar R/o D-44, Sector-52, Noida. with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

Kamni

For Divyansh Infraheight Private Limited

**THROUGH ITS AUTHORIZED
SIGNATORY**

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanki Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/106 on 01st Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.27 sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 03rd day of June 2018 (date) with the registration of sub-lease deed to

Mr. Vijay Mohan Bisht S/o Mr. Raj Mohan Bisht and Mrs. Himani Bisht W/o Mr. Vijay Mohan Bisht R/o -House No-23, Vijay Block, Laxmi Nagar, New Delhi-110092 with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

Vijay Mohan Bisht
Himani

For Divyansh Infraheight Pvt. Limited

THROUGH ITS AUTHORIZED
STATORY



DIVYANSH INFRAHEIGHT PVT. LTD

Head Office: A/76, Kanit Nagar, Near Hero Honda Showroom, Delhi-110051, (India)

Site Office: Plot No. 3H, Sector-16C, Gaur City-2, Noida, (India)

Email: divyansh101@gmail.com, www.divyansh101.com

Phone No: +91-8860474740

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/105 on 01st Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today onth day of April 2018 (date) with the registration of sub-lease deed to

Mr. Ajay Kumar S/o Mr. Raj Pati and Mr. Raj Pati S/o Late. Shri. Changu Lal R/o -Flat no-103, D-Wing, Gokul Residncy, Gokul Township, Agasi Road, Virar (W) Mumbai-401303 with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

Awahel

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY



*Received
with
22/12/18*

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanit Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No. : +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/104 on 01st Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 17th day of November 2018 (date) with the registration of sub-lease deed to
Mr. Nishant Kumar S/o Mr. Chandra Shekhar Trivedi and Mrs. Seema Kumari W/o Mr. Nishant Kumar R/O. B-45, Sector-20, Noida with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

Nishant Kumar
Seema

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY



DIVYANSH INFRAHEIGHT PVT. LTD

Regd. office : A-76, Karli Nagar, Near Hero Honda showroom, Delhi-110051 (India)

Site office : Plot No:3H, Sector:16C, Gaur City-2, Noida EX-10

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No: +91-8860417140

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/102 on 01st Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 11th day of July 2018 (date) with the registration of sub-lease deed to

Mr. Arun Kumar Singh S/o Late Shri. Ram Avatar Singh R/o B-Block, 82B, Rajat Vihar, Sector-62, Noida with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY



DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Karli Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No. 3H, sector 16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No. : +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-1/203 on 2nd Floor, Type 2BHK, having a built up area sq.mtr (..... sq.ft) & Total area sq.mtr (.....sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 25th April 2018 (date) with the registration of sub-lease deed to

Mr. Manoj Kumar Negi S/O Mr. Chandramohan Singh Negi and Mrs. Megha Negi W/o Mr. Manoj Kumar Negi R/O.Flat No-505, CS2, Supertech Capetown, Sector-74, Noida Uttarparadesh with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

Manoj
Megha Negi



For Divyansh Infraheight Private Limited

**THROUGH ITS AUTHORIZED
SIGNATORY**

0439

Received
Manoj
18 June 2018

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-1/201 on 2nd Floor, Type 2BHK+, having a built up area 51.28 sq.mtr (551.97 sq.ft) & Total area 98 sq.mtr (1055sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 17/03/2018 (date) with the registration of sub-lease deed to

Mr. Ankur Sarpaul S/o Mr. Sanjeev Sarpaul and Mrs. Ansha W/o Mr. Ankur Sarpaul R/o A-219, Sector-47, Noida -201303 with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

Ankur
Ansha

POSSESSION HANDED OVER



For Divyansh Infraheight Private Limited

**THROUGH ITS AUTHORIZED
SIGNATORY**

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office: A-70, Kanli Nagar, Near Hero Honda showroom, Delhi-110051 (India)
Site office: Plot No GH, Sector-16C, Gaur City-2, Noida, Extn.
Email: divyanshflora@gmail.com, www.divyanshflora.com
Phone No.: 011-8860414/10



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-1/906 on 09th Floor, Type 2BHK, having a built up area 58.20 sq.mtr (626.46 sq.ft) & Total area 107.30sq.mtr (1155sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-33, Sector-16C, Greater Noida (West), has been handed over today on 28th March 2018 (date) with the registration of sub-lease deed to ...

Mrs. Ranjana Jaiswal W/o Mr. Shailesh Kumar Gupta and Mr. Shailesh Kumar Gupta S/o Mr. Bajrang Prasad Gupta R/o Opp. CMRI, Surya Vihar Colony Bartnd, Dhanbad, Jharkhand-826001 with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER



For Divyansh Infraheight Private Limited

**THROUGH ITS AUTHORIZED
SIGNATORY**

Ranjana Jaiswal

Signature of C

*Ranjana Jaiswal
28/3/2018*

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office: A-76, Kanti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office: Plot No.3H, Sector-16C, Gaur City-2, Noida Extn

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No: +91-8860414140

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

Physical possession of the Apartment/Shop/Unit No. A/202 on 02nd Floor, Type 1BHK-Study, having a Total area 124.49 sq.mtr (1340 sq.ft) approximately in the Project Tiora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today onth December 2018 (date) with the registration case deed to

Mr. Rakesh Kumar Sahu S/o Mr. Rajdeo Sahu And Mrs. Ankita Gunwant Jumde W/o Mr. Rakesh Kumar Sahu R/O. – Plot No-849, First Floor, Sector-13, Vasunsdhara Ghaziabad .with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

Rakesh
Mr. Sahu
and
Mrs. Ankita

For Divyansh Infraheight Private Limited



THROUGH ITS AUTHORIZED
SIGNATORY

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office: A/70/1, Kankar Nagar, Near Hero Honda showroom, Delhi - 110057 (India)
Site office: Plt. No. 31, Sector 16C, Gaur City 2, Noida, Extn. No. 05
Email: divyanshtiora@gmail.com, www.divyanshtiora.com
Phone No. - 91-8860417140

INFRAHEIGHT PVT. LTD.

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. A/204 on 02nd Floor, Type 2BHK, having a Total area 98 sq.mtr (1055 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 08th December 2018 (date) with the registration of sub-lease deed to

.....
 Mr. Rakesh Kumar Gupta S/o. Late. Shri Siyaram Gupta R/o B-45, Sector-09, New Vijay Nagar, Ghaziabad -201009 .with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
 CONDITION AND TO MY/OUR COMPLETE
 SATISFACTION .**

POSSESSION HANDED OVER

Rakesh Gupta
8/12/18

For Divyansh Infraheight Private Limited



**THROUGH ITS AUTHORIZED
 SIGNATORY**

DIVYANSH INFRAHEIGHT PVT. LTD

Regd. office: A-76, Kanti Nagar, Near Hero, Honda Showroom, Delhi-110051 (India)

Site office: Plot No.3H, Sector 16C, Gaur City-2, Noida Exh

Email: divyanshflora@gmail.com www.divyanshflora.com

Phone No: +91-8860414140

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-1/202 on 02nd Floor, Type 2BHK, having a built up area 51.28 sq.mtr (547.362 sq.ft) & Total area 98.01sq.mtr (1055sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 04th may 2019 (date) with the registration of sub-lease deed to

Mr. Neeraj Kumar Pandey S/o Mr. Koshlesh Kumar Pandey And Mrs. Priya Pandey W/o Mr. Neeraj Kumar Pandey R/O. C-203, JM Orchid, Plot no-GH-01/C, Sector-76, Noida U.P-201301 with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

Neeraj Kumar Pandey
Priya

For Divyansh Infraheight Private Limited



**THROUGH ITS AUTHORIZED
SIGNATORY**

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanli Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414740

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-1/106 on 01st Floor, Type 2BHK, having a built up area 58.20 sq.mtr (626.46 Sq.ft.) & Total area 107.30 sq.mtr (1155 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 23rd May 2019 (date) with the registration of sub-lease deed to

Mr. Ravindra Wilfred Das S/O Late. Shri. P.L. Dass and Mrs. Bibha Bora Das W/o Mr. Ravindra Wilfred Das R/O. House No-322/13, HQTC IAF Campus, J C Nagar Post, Bengaluru-560006 with his/her/their complete satisfaction.

POSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSESSION HANDED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY



DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanfl Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3R, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-1/105 on 17th Floor, Type 2BHK, having a built up area 53.22 sq.mtr (572.96 sq.ft) & Total area 89.65 sq.mtr (965sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 17/03/2019 (date) with the registration of sub-lease deed to.....

Mrs. Aruna Rachel Layli W/O Mr. Daniel D. Layli R/O. S-201, Naman Apartment, Plot No. 2, Sector-06, Vaishali, Ghaziabad U.P.-201010 with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

Shardul

POSSESSION HANDLED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. Office: A-76, Cent. Nagar, Noida, He @ Honda Showroom, Delhi-110051, India

Site Office: Plot No. 3H, Sector-16C, Gaur City-2, Noida, India

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No: +91-8860412140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. A/102 on 01st Floor, Type 2BHK+Store, having a built up area 89.79 sq.mtr (966.49 sq.ft) & Total area 124.49sq.mtr (1340 sq.ft) approximately in the Project Divyansh Flora at in GAURICITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 25th day of August , 2019 (date) with the registration of sub-lease deed to

Mr. Anand Pratap Singh S/o Mr. Ranjeet Singh and Mrs. Priyanka Singh W/o Mr. Anand Pratap Singh R/O. -Flat No-A/G-001, Ground Floor, Divyansh Flora, Plot No-GC-03H/GH-03, Sector-16C, Greater Noida with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

Anand Pratap Singh

For Divyansh Infraheight Private Limited



THROUGH ITS AUTHORIZED
SIGNATORY

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. Office: A/7, Kanpur Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site Office: Plot No. 3H, Sector-16C, Gaur City-2, Noida (Extn)

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: 91-886047440



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. A/201 on 02nd Floor, Type 2BHK+Store, having a built up area 89.79 sq.mtr (966.49 sq.ft) & Total area 124.49sq.mtr (1340 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 13th day of July, 2019 (date) with the registration of sub-lease deed to

Mrs. S. Durga Bhavani W/o Ch. Kusumeswar R/O. -J-21, F-1, Dilshad Colony, Delhi-110095 with his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

S. Durga Bhavani

POSSESSION HANDED OVER



For Divyansh Infraheight Private Limited

**THROUGH ITS AUTHORIZED
SIGNATORY**

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414140

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/402 on 04th Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 02nd day of February, 2020 (date) with the registration of sub-lease deed to
Mr. Jaipal Singh S/o Late Shri. Bharat Singh and Mr. Narendra Singh S/o Mr. Jaipal Singh R/O. Pragati Nagar, New Mainpura, Danapur Cantt, Patna-801503 with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

JB Singh
Narendra Singh



For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY

Received
15/Feb/2020
Narendra Singh

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kantil Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/401 on 04th Floor, Type 2BHK, having a built up area 49.36 sq.mtr. (531.31 sq.ft) & Total area 94.28sq.mtr. (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No. GC-03H/GH-03 Sector-16C, Greater Noida (West), has been handed over today on 12th day of January, 2020 (date) with the registration of sub-lease deed to Mr. Neeraj Verma S/o Mr. Lakshman Prasad Verma and Mr. Ranjana Rajput W/o Mr. Neeraj Verma R/O A-329 Sector-19, Noida-201301 with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD CONDITION AND TO MY/OUR COMPLETE SATISFACTION

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED SIGNATORY



Received
[Signature]

[Signature]
Raj

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/101 on 1st Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 10th day of August, 2020 (date) with the registration of sub-lease deed to
Mr. Chandan Banerjee S/o Mr. Dilip Banerjee and Mrs. Dipa Kundu W/o Mr. Chandan Banerjee Add- A/124, Sector-31, Noida with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

THROUGH ITS AUTHORIZED
SIGNATORY

Chandan Banerjee
Dipa Kundu

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Karli Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. A/101 on 01st Floor, Type 2BHK+Store, having a built up area 89.79 sq.mtr (966.49 sq.ft) & Total area 124.49sq.mtr (1340 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 23rd day of June , 2020 (date) with the registration of sub-lease deed to
 Mr. Rakesh Kumar Gupta S/o Mr. Mahesh Chand Gupta and Mr. Saransh Gupta S/o Mr. Rakesh Kumar Gupta and Mrs. Sangeeta Gupta W/o Mr. Rakesh Kumar Gupta
 R/O. House No-A/577, First Floor, Block-A, Sector-19, Noida Gautam Buddha Nagar
 with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
 CONDITION AND TO MY/OUR COMPLETE
 SATISFACTION

POSSESSION HANDED OVER

Sangeeta Gupta
 Saransh Gupta

For Divyansh Infraheight Private Limited



THROUGH HIS AUTHORIZED
 SIGNATORY

Received

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office: A-76, Kanti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office: Plot No.03H, Sector-16C, Gaur City-2, Noida Extn

Email: divyanshflora@gmail.com, www.divyanshflora.com



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/403 on 04th Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 21st day of Feb, 2021 (date) with Allotment Letter dated – 25/11/2020.

Ms. Nidhi Bisht D/o Mr. Rajendra Singh. R/o. Flat No – 220, Pocket B, Sector G, New MIG Flats, Mayur Vihar Phase – 3, East Delhi, Delhi - 110096. With his/her/their complete satisfaction.

Nidhi

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited



THROUGH ITS AUTHORIZED
SIGNATORY

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office: A-76, Kirti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office: Plot No. 3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com www.divyanshflora.com

Phone No: +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/306 on 03rd Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 04th day of June, 2021 (date) with Allotment Letter dated - 15/04/2021.

Mrs. Malti Devi W/o Mr. Mohan Chand Joshi And Mr. Mohan Chand Joshi S/o Mr. Amba Dutt Joshi. R/o. H. No - 276 ground Floor, Indira Vihar, Mukherjee Nagar, Delhi - 110009. With his/her/their complete satisfaction.

Malti

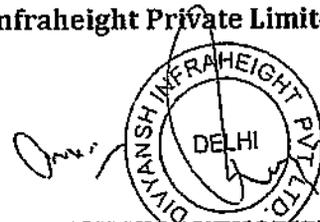
*Original GPY
Received Malti*

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

*Malti
Dn*

For Divyansh Infraheight Private Limited



**THROUGH ITS AUTHORIZED
SIGNATORY**

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office: A-76, Karfi Nagar, Near Hero Honda Showroom, Delhi-110051 (India)
 Site office: Plot No. 37, Sector-16C, Gaur City-2, Noida, Extn.
 Email: divyanshflora@gmail.com, www.divyanshflora.com
 Phone No: 91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/304 on 03rd Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 06th day of Feb, 2021 (date) with Allotment Letter dated - 23/12/2020.

Mr. Danish Aleem S/o Mr. Fasih Uddin Ahmad & Mrs. Neelofur Ajmal W/o Mr. Danish Aleem. R/o. 88/362-A, Humayun Bagh, Chaman Ganj, Kanpur, UP - 208001. With his/her/their complete satisfaction.

Ajmal
Danish Aleem

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

Danish Aleem
07/02/21



**THROUGH ITS AUTHORIZED
SIGNATORY**

DIVYANSH INFRAHEIGHT PVT. LTD.

Registered Office: 7/76, Kanpur Nagar, Near Hero Honda Showroom, Delhi - 110051 (India)
Site Office: Plot No. GH-03, Sector-16C, Gaur City-2, Noida Extn.
Email: divyanshflora@gmail.com, www.divyanshflora.com
Phone No: +91 13860012140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/303 on 03rd Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 07th day of March, 2021 (date) with Allotment Letter dated- 17/01/2021.

● Mrs. Sudesh W/o Mr. Karamvir Singh. R/o. 288/6, Shasti Nagar, Medical Meerut, Meerut - 250004. With his/her/their complete satisfaction.

Sudesh
10/3/21

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

Karamvir Singh
10/3/21

For Divyansh Infraheight Private Limited



THROUGH ITS AUTHORIZED
SIGNATORY

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office: A-76, Kanli Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office: Plot No. 3H, Sector-16C, Gaur City-2, Noida - IN

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No. : 91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No: B-2/294 on 02nd Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No. GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 23rd day of March, 2021. (date) with Allotment Letter dated- 12/02/2021, Ms. Priyanka Aswal D/o Mr. Amar Singh & Mr. Abhishek Aswal S/o Mr. Amar Singh. R/o D-861, Gali No.20, Bhajanpura, Delhi - 110053. With his/her/their complete satisfaction.

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

Priyanka Aswal

For Divyansh Infraheight Private Limited



**THROUGH ITS AUTHORIZED
SIGNATORY**

*Received (Original COPY)
24/3/2021
Priyanka Aswal*

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. Office: 27-76, Con. Nagar, Near Hero Honda Showroom, Delhi-110051, India
Site Office: Plot No. 3H, Sector-16C, Gaur City-2, Noida Extn.
E-mail: divyanshflora@gmail.com, www.divyanshflora.com
Phone No: +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/203 on 02nd Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 11th day of April, 2021 (date) with Allotment Letter dated - 19/02/2021.

Mr. Raman Kumar S/o Mr. Ramesh Kumar & Mrs. Renu Bala W/o Mr. Raman Kumar R/o 231, Ground Floor, Vashundhra, Sector-5, N N Mohan Public School, Ghaziabad, UP-201012 With his/her/their complete satisfaction.

Raman

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

Raman

For Divyansh Infraheight Private Limited



THROUGH ITS AUTHORIZED
SIGNATORY

*Raman
received
24/05/21*

DIVYANSH INFRAHEIGHT PVT. LTD

Regd. office - A/76, Vardaan Metro, Hero Honda Showroom, Delhi-110061 (India)
Sales office - Plot No.31, Sector-16C, Gaur City-2, Noida, UP
Email: divyansh16c@gmail.com, www.divyanshflora.com
Phone No. +91-8860217440



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/201 on 02nd Floor, Type 2BHK, having a built up area 49.36 sq.mtr (531.31 sq.ft) & Total area 94.28sq.mtr (1015 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 15th day of June, 2021 (date) with Allotment Letter dated - 22/04/2021.

Mrs. Mansi W/o Mr. Deepak Kumar And Mr. Deepak Kumar S/o Mr. Kewal Krishan R/o- J 80/8 , Pandav Nagar Opp. Mother dairy New delhi - 110092 With his/her/their complete satisfaction.

Mansi *Deepak*

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

R. Reed.
Mansi
15/6/2021

For Divyansh Infraheight Private Limited



**THROUGH ITS AUTHORIZED
SIGNATORY**

DIVYANSH INFRAHEIGHT PVT. LTD.

Head office: Plot No. 34, Sector-16C, Greater Noida, near Hero Honda Showroom, Delhi-110051, Noida
 Site office: Plot No. 34, Sector-16C, Gaur City-2, Noida Extn.
 Email: divyansh16c@gmail.com www.divyanshflora.com
 Phone No: 912886041 / 4077



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-1/103 on 01st Floor, Type 2BHK, having a built up area 51.28 sq.mtr. (551.97 sq.ft.) & Total area 98.01sq.mtr. (1055 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today 29th day of May, 2021 (date) with allotment Letter dated - 25/03/2021.

Ms. Kiran Bala D/o Ram Chandra Prasad & Ms. Shubham Arya D/o Ram Chandra Prasad. R/o- 119, 01st Floor, Sector-5, Vasundhara, Ghaziabad. With his/her/their complete satisfaction.

Kiran Bala

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

Kiran Bala

original Paper Received.

For Divyansh Infraheight Private Limited



THROUGHTTS AUTHORIZED
SIGNATORY

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. Office: A-7, Connaught Place, Near Hero Honda Showroom, Delhi-110051 (India)
S. Office: Plot No. 6, Sector 16C, Gurgaon-122 Noida, Extn-1
E-mail: divyanshflora@gmail.com www.divyanshflora.com
Phone No: 91-8860412140

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-1/102 on 01st Floor, Type 2BHK, having a built up area 51.28 sq.mtr. (551.97 sq.ft.) & Total area 98.01sq.mtr. (1055 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today 8th day of Oct, 2021 (date) with allotment Letter dated - 31/08/2021.

Mr. Gaurav Kumar S/o Mr. Madan Pal R/O. H.No-194, Gali No- 05/A, Rahul Vihar, Boudh Vihar, Ghaziabad, Ghaziabad, U.P-201009.. With his/her/their complete satisfaction.

Gaurav Kumar

**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

[Signature]

For Divyansh Infraheight Private Limited

**THROUGH ITS AUTHORIZED
SIGNATORY**

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office : Plot No.3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone.No.: +91-8860414140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. A/203 on 02nd Floor, Type 2BHK, having a built up area 51.28 sq.mtr. (551.97 sq.ft.) & Total area 98.01sq.mtr. (1055 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today 27th day of July, 2021 (date) with allotment Letter dated – 07/06/2021.

Mr. Amitesh Shukla S/o Mr. Rajendra Kumar Shukla R/O. 1/38 Dandia allahpur, Allahapur, Allahabad, P.O-Daraganj, Distt. Allahabad, UP-211006 with his/her/their complete satisfaction.

Amitesh Shukla

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

Received

Amitesh Shukla



THROUGH ITS AUTHORIZED SIGNATORY

DIVYANSH INFRAHEIGHT PVT. LTD.

Registered Office: Greater Noida, Near Hero Honda Showroom, Delhi-110031 (India)

Site Office: Plot No. 3, Sector-16C, Gaur City-2, Noida, Exp.

Email: divyansh@gnl.com | www.divyanshinfra.com

Phone No: +91-8860411140



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. A/103 on 01st Floor, Type 2BHK, having a built up area 51.28 sq.mtr (551.97 sq.ft.) & Total area 98.01sq.mtr. (1055 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today 30th day of Nov, 2021 (date) with allotment Letter dated - 19/10/2021.
Mr. Sachin Tiwari S/o Mr. Ramesh Chandra Tiwari And Mrs. Shikha Tiwari W/o Mr. Sachin Tiwari D/O. Ward No. 02, Bhaniyawala, Bhaniya Wala, Dehradun, Uttarakhand- 248144 with his/her their complete satisfaction

POSSESSION TAKEN OVER IN GOOD CONDITION AND TO MY/OUR COMPLETE SATISFACTION

POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited



THROUGH ITS AUTHORIZED SIGNATORY

Originals documents + copy received

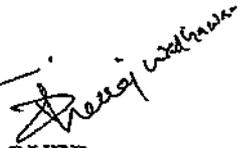
30-11-21

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. B-2/G002 on Ground Floor, Type 2BHK, having a built up area 38.39 sq.mtr (413.24 sq.ft) & Total area 73.39 sq.mtr (790 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 05th day of Jan, 2022 (date) with Allotment Letter dated - 16/12/2021.

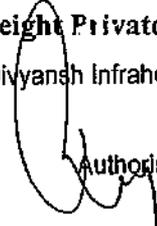
Mr. Manokamna Shukla S/o Mr. Shyamlal Shukla & Mr. Dheeraj Wadhawan S/o Mr. Jaspal Wadhawan R/o- Gram Barahata, Post Barahata, Near Phoolmati Mandir, Ta Mauganj, Barhata Rewa, MP- 486331 With his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION



 POSSESSION HANDED OVER

For Divyansh Infraheight Private Limited

For Divyansh Infraheight Pvt. Ltd.


 Authorised Signatory

**THROUGH ITS AUTHORIZED
SIGNATORY**

DIVYANSH INFRAHEIGHT PVT. LTD.

Regd. office : A-76, Kanji Nagar, Near Hero Honda Showroom, Delhi-110051: (India)

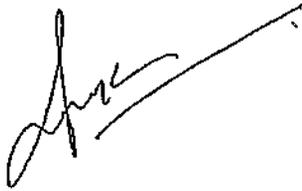
Site office : Plot No. 3H, Sector-16C, Gaur City-2, Noida Extn.

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone No.: +91-8860414140

POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/G-004 on Ground Floor, Type 2BHK, having a built-up area 51.28 sq.mtr. (551.97sq.ft.) & Total area 98.01sq.mtr. (1055 sq.ft) approximately along with Parking No. 21 (Open), Power backup-1KVA, and Electric Meter load 3KVA in the Project Divyansh Flora at GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today 31th day of Dec, 2022 (date) with allotment /endorsement Letter dated - 31/12/2022. Mr. Chetan Sharma S/o Mr. Mukesh Sharma And Mrs. Sangeeta Sharma W/o Mr. Chetan Sharma R/O. House No. 106, Laxmi Vihar, Satyam Public School, Bhagwati Garden, Uttam Nagar, West Delhi - 110059 with his/het/their complete satisfaction. Ref.IN-UP27191810574543T Dt.07-Aug-2021.



POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

FOR DIVYANSH INFRAHEIGHT PVT. LTD.



THROUGH ITS AUTHORIZED SIGNATORY

DIVYANSH INFRAHEIGHT PVT. LTD

Regd. office: A-76, Kanti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)
Site office: Plot No. 3H, Sector-16C, Gaur City-2, Noida, Extn.
Email: divyanshflora@gmail.com, www.divyanshflora.com

Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...infinite				
INVOICE NUMBER	2022-2023/GC Flora- 7279	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH		September, 2022		
FLAT NO	C802	No Of Days In Month		30		
METER NO.	3017215	CUST.CONT.NO-8128122479		E-MAIL-k.rahulyadav@gmail.com		
NAME	Mr.Rahul Yadav	GST NUMBER				
MAILING ADDRESS	C-802, Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)		1545		
		LOAD EB		4.00		
		LOAD DG		1.00		
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE		01/09/2022 12:00		
		CURRENT READING DATE		01/10/2022 12:00		
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)	REMARKS		
	GRID	DG*		PREPAID CONNECTIONS		
	8946.42	8685.05	261.37			
	105.71	100.48	5.23			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	4.00	85.00	340.00	0.00	0.00	340.00
Common Area Maintenance Charges(For Society)@100%	1545sqft.	2.30	3553.50	0.00	0.00	3553.50
Common Area Maintenance Charges(For Town ship)@0%	1545sqft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.00	0.00	0.00
						4227.50
RUNNING CHARGES:						
ENERGY CHG DG	5.23	18.00	94.07	0.00	0.00	94.07
ENERGY CHG EB	261.37	6.65	1738.10	0.00	0.00	1738.10
						1832.17
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			6059.66	0.00	0.00	6059.66

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
1	07/09/2022 07:28 AM	4200.00	0.00	4200.00
2**	31/08/2022 11:59 PM	89.28	0.00	89.28
	Total			4289.28
PREVIOUS METER BALANCE		₹ 3043.80		
PRESENT METER BALANCE		₹ 594.19		

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7280	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	BA1602	No Of Days In Month	30			
METER NO.	3014991	CUST.CONT.NO-9413937365	E-MAIL-aks60613@gmail.com			
NAME	Amit kumar Singh&Bhawana Singh	GST NUMBER				
MAILING ADDRESS	81-1602 Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1055			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS				
		PREPAID CONNECTIONS				
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	10806.67	10556.12	250.55			
DG*	106.99	101.95	5.04			
UNIT/KW/DAYS		RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1055sqft.	2.30	2426.50	0.00	0.00	2426.50
Common Area Maintenance Charges(For Town ship)@0%	1055sqft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3015.50
RUNNING CHARGES:						
ENERGY CHG DG	5.04	18.00	90.66	0.00	0.00	90.66
ENERGY CHG EB	250.55	6.65	1666.16	0.00	0.00	1666.16
						1756.82
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			4772.32	0.00	0.00	4772.32

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT(₹)	TAX(₹)	TOTAL(₹)
1	09/09/2022 07:18 PM	2000.00	0.00	2000.00
2**	31/08/2022 11:59 PM	77.22	0.00	77.22
3	21/09/2022 02:02 PM	1000.00	0.00	1000.00
4	28/09/2022 07:42 AM	1000.00	0.00	1000.00
		Total		4077.22
PREVIOUS METER BALANCE		₹ 1880.78		
PRESENT METER BALANCE		₹ 633.84		

** Reimbursement recharge against Free DG units.



ELMEASURE
Possibilities...Infinite

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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7281	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	A1605	No Of Days In Month	30			
METER NO.	3015640	CUST.CONT.NO-999868348	E-MAIL-bhagirathvy@gmail.com			
NAME	Aarti Vyas & Bhagirath Vyas	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)				
		LOAD EB				
		LOAD DG				
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	30648.69	29772.91	875.78			
DG*	352.29	341.67	10.61			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	2.00	300	600.00	0.00	0.00	600.00
FIXED CHG EB	6.00	85.00	510.00	0.00	0.00	510.00
Common Area Maintenance Charges(For Society)@100%	1340sq.ft.	2.30	3082.00	0.00	0.00	3082.00
Common Area Maintenance Charges(For Town ship)@0%	1340sq.ft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						4226.00
RUNNING CHARGES:						
ENERGY CHG DG	10.61	18.00	191.00	0.00	0.00	191.00
ENERGY CHG EB	875.78	6.65	5823.94	0.00	0.00	5823.94
						6014.94
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			10240.94	0.00	0.00	10240.94

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT	TAX	TOTAL	
1**	31/08/2022 11:59 PM	266.22	0.00	266.22	
2	11/09/2022 11:54 AM	6000.00	0.00	6000.00	
		Total		6266.22	
PREVIOUS METER BALANCE		₹ 18353.95			
PRESENT METER BALANCE		₹ 13674.95			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFLORA- 7282	DATE : 11/05/2024 12:35 PM				
AVENUE	FLORA	REPORTING MONTH	September, 2022			
FLAT NO	A201	No Of Days In Month	30			
METER NO.	3045383	CUST.CONT.NO-9990022926	E-MAIL-bhanudrg@yahoo.com			
NAME	Mrs.S.Durga Bhawani	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1340			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	4506.71	4228.79	277.92			
DG*	83.03	75.23	7.80			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1340sq.ft.	2.30	3082.00	0.00	0.00	3082.00
Common Area Maintenance Charges(For Town ship)@0%	1340sq.ft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.00	0.00	0.00
						3671.00
RUNNING CHARGES:						
ENERGY CHG DG	7.80	18.00	140.41	0.00	0.00	140.41
ENERGY CHG EB	277.92	6.65	1848.15	0.00	0.00	1848.15
						1988.57
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			5659.57	0.00	0.00	5659.57

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹ ¹	TOTAL ₹ ¹
1	01/09/2022 10:12 AM	1000.00	0.00	1000.00
2	05/09/2022 09:53 AM	2000.00	0.00	2000.00
3**	31/08/2022 11:59 PM	127.44	0.00	127.44
4	14/09/2022 10:13 AM	1000.00	0.00	1000.00
5	19/09/2022 10:02 AM	2000.00	0.00	2000.00
6	28/09/2022 11:05 PM	1000.00	0.00	1000.00
		Total		7127.44
PREVIOUS METER BALANCE		₹ -211.11		
PRESENT METER BALANCE		₹ 594.44		

** Reimbursement recharge against Free DG units.



ELMEASURE
Possibilities...Infinite

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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite	
INVOICE NUMBER	2022-2023/GCFLORA- 7283	DATE : 11/05/2024 12:35 PM	
AVENUE	FLORA	REPORTING MONTH	September, 2022
FLAT NO	BB1603	No Of Days In Month	30
METER NO.	3045680	CUST.CONT.NO-8860413281	E-MAIL-rashmisingh9009@gmail.com
NAME	Mrs.Rashmi Prabha	GST NUMBER	
MAILING ADDRESS	B2-1603, Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	
		Area of the flat (Sq ft)	1015
		LOAD EB	3.00
		LOAD DG	1.00
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00
		CURRENT READING DATE	01/10/2022 12:00
Elmeasure PE5210		REMARKS	
	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)
GRID	7591.33	7396.61	194.72
DG*	108.27	101.96	6.31
	UNIT/KW/DAYS	RATE	BILLED AMOUNT
			ED @0.00%
			RS @0.00%
			Total Due Charge
FIXED CHARGES:			
FIXED CHG DG	1.00	300	300.00
FIXED CHG EB	3.00	85.00	255.00
Common Area Maintenance Charges(For Society)@100%	1015sft.	2.30	2334.50
Common Area Maintenance Charges(For Town ship)@0%	1015sft.	0.00	0.00
Vending Charges	30	34	34.00
Other Charges	-	-	0.00
			2923.50
RUNNING CHARGES:			
ENERGY CHG DG	6.31	18.00	113.62
ENERGY CHG EB	194.72	6.65	1294.85
			1408.47
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			4331.97

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER kVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT:₹	TAX:₹	TOTAL:₹	
1	02/09/2022 09:41 PM	3000.00	0.00	3000.00	
2**	31/08/2022 11:59 PM	93.96	0.00	93.96	
3	21/09/2022 07:42 PM	2000.00	0.00	2000.00	
	Total			5093.96	
PREVIOUS METER BALANCE		₹ 337.68			
PRESENT METER BALANCE		₹ 580.95			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7284	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	A1404	No Of Days In Month	30			
METER NO.	3029681	CUST.CONT.NO-9013800111	E-MAIL-sdpandeymtnl@gmail.com			
NAME	Mr.shukdeo Pandey	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1055			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	1197.41	1197.41	0.00			
DG*	27.05	27.05	0.00			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1055sft.	2.30	2426.50	0.00	0.00	2426.50
Common Area Maintenance Charges(For Town ship)@0%	1055sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3015.50
RUNNING CHARGES:						
ENERGY CHG DG	0.00	18.00	0.00	0.00	0.00	0.00
ENERGY CHG EB	0.00	6.65	0.00	0.00	0.00	0.00
						0.00
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			3015.50	0.00	0.00	3015.50

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
		Total		0.00
PREVIOUS METER BALANCE		₹ -907.00		
PRESENT METER BALANCE		₹ -4426.00		



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7285	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	BA904	No Of Days In Month	30			
METER NO.	3015558	CUST.CONT.NO-9999245642	E-MAIL- bsg1979@gmail.com			
NAME	Birendra Singh Gusain	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)		0		
		Area of the flat (Sq ft)		965		
		LOAD EB		3.00		
		LOAD DG		1.00		
SUPPLY AT	3-Ph/1-Ph.	PREVIOUS READING DATE		01/09/2022 12:00		
		CURRENT READING DATE		01/10/2022 12:00		
		REMARKS		PREPAID CONNECTIONS		
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	5303.22	5159.78	143.44			
DG*	84.99	81.91	3.08			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	965sqft.	2.30	2219.50	0.00	0.00	2219.50
Common Area Maintenance Charges(For Town ship)@0%	965sqft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.00	0.00	0.00
						2808.50
RUNNING CHARGES:						
ENERGY CHG DG	3.08	18.00	55.38	0.00	0.00	55.38
ENERGY CHG EB	143.44	6.65	953.87	0.00	0.00	953.87
						1009.25
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			3817.75	0.00	0.00	3817.75

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT(₹)	TAX(₹)	TOTAL(₹)	
1	05/09/2022 09:37 PM	1000.00	0.00	1000.00	
2**	31/08/2022 11:59 PM	111.42	0.00	111.42	
3	12/09/2022 08:55 PM	3000.00	0.00	3000.00	
		Total		4111.42	
PREVIOUS METER BALANCE		₹ 839.09			
PRESENT METER BALANCE		₹ 630.62			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7286	DATE :	11/05/2024 12:35 PM			
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	A305	No Of Days In Month	30			
METER NO.	1010161	CUST.CONT.NO-9711629931	E-MAIL-anilbindal63@gmail.com			
NAME	Mr.Mohit Kumar	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	0			
		Area of the flat (Sq ft)	1340			
		LOAD EB	3.00			
		LOAD DG	1.00			
		PREVIOUS READING DATE	01/09/2022 12:00			
SUPPLY AT	3-Ph./1-Ph.	CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	4679.36	4589.27	90.09			
DG*	41.40	40.62	0.78			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1340sft.	2.30	3082.00	0.00	0.00	3082.00
Common Area Maintenance Charges(For Town ship)@0%	1340sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.00	0.00	0.00
						3671.00
RUNNING CHARGES:						
ENERGY CHG DG	0.78	18.00	14.09	0.00	0.00	14.09
ENERGY CHG EB	90.09	6.65	599.10	0.00	0.00	599.10
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			4284.18	0.00	0.00	4284.18

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
1	02/09/2022 07:37 AM	6210.00	0.00	6210.00
2**	31/08/2022 11:59 PM	44.64	0.00	44.64
Total				6254.64
PREVIOUS METER BALANCE		₹ 331.87		
PRESENT METER BALANCE		₹ 1645.78		

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7287	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	A905	No Of Days In Month	30			
METER NO.	3015604	CUST.CONT.NO-9777445245	E-MAIL-crazygaurav007@gmail.com			
NAME	Mr.Gaurav Kumar	GST NUMBER				
MAILING ADDRESS	Flat no-905,Tower-A,Divyansh Flora, Geur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	0			
		Area of the flat (Sq ft)	1340			
		LOAD EB	4.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	15837.98	15545.33	292.65			
DG*	184.04	182.30	1.74			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	4.00	85.00	340.00	0.00	0.00	340.00
Common Area Maintenance Charges(For Society)@100%	1340sft.	2.30	3082.00	0.00	0.00	3082.00
Common Area Maintenance Charges(For Town ship)@0%	1340sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3756.00
RUNNING CHARGES:						
ENERGY CHG DG	1.74	18.00	31.30	0.00	0.00	31.30
ENERGY CHG EB	292.65	6.65	1946.12	0.00	0.00	1946.12
						1977.43
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			5733.43	0.00	0.00	5733.43

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
1	07/09/2022 10:20 PM	5000.00	0.00	5000.00
2**	31/08/2022 11:59 PM	100.98	0.00	100.98
	Total			5100.98
PREVIOUS METER BALANCE		₹ 2382.33		
PRESENT METER BALANCE		₹ 1073.96		

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GC- 7288	DATE : 11/05/2024 12:35 PM				
AVENUE		REPORTING MONTH	September, 2022			
FLAT NO	8B1004	No Of Days In Month	30			
METER NO.	3157788	CUST.CONT.NO-9540085761	E-MAIL-			
NAME	Mr. Sanjay Tiwari	GST NUMBER				
MAILING ADDRESS	82-1004, Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1015			
		LOAD EB	3.00			
		LOAD DG	1.00			
		PREVIOUS READING DATE	01/09/2022 12:00			
SUPPLY AT	3-Ph./1-Ph.	CURRENT READING DATE	01/10/2022 12:00			
		REMARKS				
		PREPAID CONNECTIONS				
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	17956.47	17413.54	542.93			
DG*	110.88	102.96	7.91			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1015sft.	2.30	2334.50	0.00	0.00	2334.50
Common Area Maintenance Charges(For Town ship)@0%	1015sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						2923.50
RUNNING CHARGES:						
ENERGY CHG DG	7.91	18.00	142.47	0.00	0.00	142.47
ENERGY CHG EB	542.93	6.65	3610.48	0.00	0.00	3610.48
						3752.95
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			6676.45	0.00	0.00	6676.45

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
SI.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
		Total		0.00	
PREVIOUS METER BALANCE		₹ 2075.82			
PRESENT METER BALANCE		₹ 2350.13			



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities... Infinite				
INVOICE NUMBER	2022-2023/GCFLOA- 7289	DATE : 11/05/2024 12:35 PM				
AVENUE	FLORA	REPORTING MONTH	September, 2022			
FLAT NO	BA905	No Of Days In Month	30			
METER NO.	3039995	CUST.CONT.NO-9811247574	E-MAIL-tejinder_bagga@yahoo.co.in			
NAME	Mr.Tejinder singh	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	965			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	4925.06	4690.94	234.12			
DG*	64.31	60.13	4.18			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	965sft.	2.30	2219.50	0.00	0.00	2219.50
Common Area Maintenance Charges(For Town ship)@0%	965sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						2808.50
RUNNING CHARGES:						
ENERGY CHG DG	4.18	18.00	75.27	0.00	0.00	75.27
ENERGY CHG EB	234.12	6.65	1556.87	0.00	0.00	1556.87
						1632.14
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			4440.64	0.00	0.00	4440.64

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	02/09/2022 08:37 PM	1000.00	0.00	1000.00	
2	07/09/2022 06:55 PM	1000.00	0.00	1000.00	
3**	31/08/2022 11:59 PM	46.98	0.00	46.98	
4	14/09/2022 05:16 AM	1600.00	0.00	1600.00	
5	24/09/2022 07:24 AM	1000.00	0.00	1000.00	
		Total		4646.98	
PREVIOUS METER BALANCE		₹ 336.43			
PRESENT METER BALANCE		₹ 32.67			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 . Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities... Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7290	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	A805	No Of Days In Month	30			
METER NO.	3029644	CUST.CONT.NO-9650126990	E-MAIL-shariq.mca@gmail.com			
NAME	Shariq Usmani	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1340			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	6815.56	6584.73	230.84			
DG*	113.32	104.58	8.74			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1340sft.	2.30	3082.00	0.00	0.00	3082.00
Common Area Maintenance Charges(For Town ship)@0%	1340sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3671.00
RUNNING CHARGES:						
ENERGY CHG DG	8.74	18.00	157.34	0.00	0.00	157.34
ENERGY CHG EB	230.84	6.65	1535.07	0.00	0.00	1535.07
						1692.41
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			5363.41	0.00	0.00	5363.41

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT-₹	TAX-₹	TOTAL-₹
1	01/09/2022 07:33 AM	6600.00	0.00	6600.00
2**	31/08/2022 11:59 PM	130.68	0.00	130.68
		Total		6730.68
PREVIOUS METER BALANCE		₹ 499.74		
PRESENT METER BALANCE		₹ 1214.63		

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2, Greater Noida (W)-201318, Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7291	DATE	11/05/2024 12:35 PM			
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	SHOP9	No Of Days In Month	30			
METER NO.	3010488	CUST.CONT.NO-9717189090	E-MAIL-onshukla78@gmail.com			
NAME	Sonita Sharma	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	0			
		Area of the flat (Sq ft)	381			
		LOAD EB	5.00			
		LOAD DG	1.00			
		PREVIOUS READING DATE	01/09/2022 12:00			
SUPPLY AT	3-Ph./1-Ph.	CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	28976.71	28528.53	448.18			
DG*	181.71	169.42	12.28			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	5.00	85.00	425.00	0.00	0.00	425.00
Common Area Maintenance Charges(For Society)@100%	381sft.	10.00	3810.00	0.00	0.00	3810.00
Common Area Maintenance Charges(For Town ship)@0%	381sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						4569.00
RUNNING CHARGES:						
ENERGY CHG DG	12.28	18.00	221.07	0.00	0.00	221.07
ENERGY CHG EB	448.18	6.65	2980.40	0.00	0.00	2980.40
						3201.47
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			7770.47	0.00	0.00	7770.47

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	06/09/2022 10:02 AM	2000.00	0.00	2000.00	
2	13/09/2022 07:56 AM	1100.00	0.00	1100.00	
3	17/09/2022 10:37 AM	1000.00	0.00	1000.00	
4	21/09/2022 10:03 AM	1300.00	0.00	1300.00	
5	25/09/2022 07:27 PM	1000.00	0.00	1000.00	
6	28/09/2022 06:36 PM	2000.00	0.00	2000.00	
		Total		8400.00	
PREVIOUS METER BALANCE		₹ 1270.08			
PRESENT METER BALANCE		₹ 1087.80			



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7292	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	BA203	No Of Days In Month	30			
METER NO.	3024458	CUST.CONT.NO-9990403566	E-MAIL-manoj311984@gmail.com			
NAME	Mr.Manoj	GST NUMBER				
MAILING ADDRESS	Flat No.B1-203,Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1055			
		LOAD EB	4.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	10383.84	10088.60	295.24			
DG*	111.21	103.11	8.10			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	4.00	85.00	340.00	0.00	0.00	340.00
Common Area Maintenance Charges(For Society)@100%	1055sqft.	2.30	2426.50	0.00	0.00	2426.50
Common Area Maintenance Charges(For Town ship)@0%	1055sqft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3100.50
RUNNING CHARGES:						
ENERGY CHG DG	8.10	18.00	145.72	0.00	0.00	145.72
ENERGY CHG EB	295.24	6.65	1963.35	0.00	0.00	1963.35
						2109.06
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			5209.56	0.00	0.00	5209.56

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
SLNo	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	02/09/2022 08:42 AM	1000.00	0.00	1000.00	
2	06/09/2022 07:36 AM	2000.00	0.00	2000.00	
3**	31/08/2022 11:59 PM	125.64	0.00	125.64	
4	17/09/2022 03:46 PM	2000.00	0.00	2000.00	
5	29/09/2022 10:09 PM	1000.00	0.00	1000.00	
		Total		6125.64	
PREVIOUS METER BALANCE		₹ 201.63			
PRESENT METER BALANCE		₹ 652.56			

** Reimbursement recharge against Free DG units.

**ELMEASURE**
Possibilities...infinite

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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7293	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	BB1205A	No Of Days In Month	30			
METER NO.	3082505	CUST.CONT.NO-9555562201	E-MAIL-sunilbhatt84.sb@gmail.com			
NAME	Mrs.Mamta sharma	GST NUMBER				
MAILING ADDRESS	82-1205A, Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1015			
		LOAD EB	3.00			
		LOAD DG	1.00			
		PREVIOUS READING DATE	01/09/2022 12:00			
SUPPLY AT	3-Ph./1-Ph.	CURRENT READING DATE	01/10/2022 12:00			
		REMARKS				
		PREPAID CONNECTIONS				
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	3363.84	3181.36	182.49			
DG*	38.79	34.82	3.97			
UNIT/KW/DAYS		RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1015sft.	2.30	2334.50	0.00	0.00	2334.50
Common Area Maintenance Charges(For Town ship)@0%	1015sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						2923.50
RUNNING CHARGES:						
ENERGY CHG DG	3.97	18.00	71.54	0.00	0.00	71.54
ENERGY CHG EB	182.49	6.65	1213.54	0.00	0.00	1213.54
						1285.08
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			4208.57	0.00	0.00	4208.57

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	04/09/2022 12:20 PM	1000.00	0.00	1000.00	
2	09/09/2022 07:05 PM	3000.00	0.00	3000.00	
3**	31/08/2022 11:59 PM	67.50	0.00	67.50	
4	30/09/2022 10:55 PM	3000.00	0.00	3000.00	
		Total		7067.50	
PREVIOUS METER BALANCE		₹ 373.93			
PRESENT METER BALANCE		₹ 2704.90			

** Reimbursement recharge against Free DG units.



ELMEASURE
Possibilities Infinite

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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7294	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	BB1504	No Of Days In Month	30			
METER NO.	3054167	CUST.CONT.NO-9650637792	E-MAIL-gauravkanodia.786@gmail.com			
NAME	Mr.Gaurav Kanodia	GST NUMBER				
MAILING ADDRESS	B2-1504,Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1015			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	1482.37	1479.97	2.40			
DG*	27.92	27.92	0.00			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1015sft.	2.30	2334.50	0.00	0.00	2334.50
Common Area Maintenance Charges(For Town ship)@0%	1015sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						2923.50
RUNNING CHARGES:						
ENERGY CHG DG	0.00	18.00	0.00	0.00	0.00	0.00
ENERGY CHG EB	2.40	6.65	15.95	0.00	0.00	15.95
						15.95
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			2939.45	0.00	0.00	2939.45

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
1	06/09/2022 05:04 PM	4000.00	0.00	4000.00
2**	31/08/2022 11:59 PM	0.00	0.00	0.00
		Total		4000.00
PREVIOUS METER BALANCE		₹ 1521.91		
PRESENT METER BALANCE		₹ 2082.92		

** Reimbursement recharge against Free DG units.

**ELMEASURE**
Possibilities...Infinite

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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7295	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	A703	No Of Days In Month	30			
METER NO.	3032753	CUST.CONT.NO-9871767150	E-MAIL-swati.mitcs@gmail.com			
NAME	Ms.Swati Kothari	GST NUMBER				
MAILING ADDRESS	Flat No.A-703,Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1055			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
REMARKS		PREPAID CONNECTIONS				
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	13718.07	13378.27	339.80			
DG*	130.29	124.14	6.15			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1055sft.	2.30	2426.50	0.00	0.00	2426.50
Common Area Maintenance Charges(For Town ship)@0%	1055sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3015.50
RUNNING CHARGES:						
ENERGY CHG DG	6.15	18.00	110.62	0.00	0.00	110.62
ENERGY CHG EB	339.80	6.65	2259.67	0.00	0.00	2259.67
						2370.29
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			5385.79	0.00	0.00	5385.79

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT(₹)	TAX(₹)	TOTAL(₹)	
1	03/09/2022 10:04 AM	1000.00	0.00	1000.00	
2	06/09/2022 10:37 PM	1000.00	0.00	1000.00	
3**	31/08/2022 11:59 PM	108.18	0.00	108.18	
4	10/09/2022 08:56 PM	1000.00	0.00	1000.00	
5	15/09/2022 09:05 PM	1000.00	0.00	1000.00	
6	21/09/2022 10:27 PM	1000.00	0.00	1000.00	
7	28/09/2022 09:00 PM	1000.00	0.00	1000.00	
		Total		6108.18	
PREVIOUS METER BALANCE		₹ 271.67			
PRESENT METER BALANCE		₹ 439.07			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7296	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	A1405	No Of Days In Month	30			
METER NO.	3027230	CUST.CONT.NO-9968604403	E-MAIL-anubhav.vindal@gmail.com			
NAME	Dr Anubhav Vindal	GST NUMBER				
MAILING ADDRESS	Flat A-1405,Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)				
		LOAD EB				
		LOAD DG				
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE				
		CURRENT READING DATE				
REMARKS		PREPAID CONNECTIONS				
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	12875.98	12640.70	235.28			
DG*	143.20	138.73	4.47			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1340sft.	2.30	3082.00	0.00	0.00	3082.00
Common Area Maintenance Charges(For Town ship)@0%	1340sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3671.00
RUNNING CHARGES:						
ENERGY CHG DG	4.47	18.00	80.43	0.00	0.00	80.43
ENERGY CHG EB	235.28	6.65	1564.61	0.00	0.00	1564.61
						1645.05
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			5316.05	0.00	0.00	5316.05

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER kVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT	TAX	TOTAL	
1	02/09/2022 10:41 PM	2000.00	0.00	2000.00	
2**	31/08/2022 11:59 PM	65.88	0.00	65.88	
3	12/09/2022 08:42 AM	1000.00	0.00	1000.00	
4	12/09/2022 11:46 AM	1000.00	0.00	1000.00	
5	23/09/2022 09:20 AM	1000.00	0.00	1000.00	
6	28/09/2022 09:03 AM	1000.00	0.00	1000.00	
		Total		6065.88	
PREVIOUS METER BALANCE		₹ 492.70			
PRESENT METER BALANCE		₹ 578.28			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7297	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	C401	No Of Days In Month	30			
METER NO.	3015593	CUST.CONT.NO-9899137226	E-MAIL-raakeshkumarmishra@gmail.com			
NAME	Mr.Rakesh kumar	GST NUMBER				
MAILING ADDRESS	C-401,Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	0			
		Area of the flat (Sq ft)	1545			
		LOAD EB	7.00			
		LOAD DG	2.00			
		PREVIOUS READING DATE	01/09/2022 12:00			
SUPPLY AT	3-Ph./1-Ph.	CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	16023.23	15634.12	389.11			
DG*	117.76	109.32	8.44			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	2.00	300	600.00	0.00	0.00	600.00
FIXED CHG EB	7.00	85.00	595.00	0.00	0.00	595.00
Common Area Maintenance Charges(For Society)@100%	1545sft.	2.30	3553.50	0.00	0.00	3553.50
Common Area Maintenance Charges(For Town ship)@0%	1545sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						4782.50
RUNNING CHARGES:						
ENERGY CHG DG	8.44	18.00	151.90	0.00	0.00	151.90
ENERGY CHG EB	389.11	6.65	2587.58	0.00	0.00	2587.58
						2739.48
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			7521.98	0.00	0.00	7521.98

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX(₹)	TOTAL ₹	
1	02/09/2022 11:50 AM	8000.00	0.00	8000.00	
2**	31/08/2022 11:59 PM	96.12	0.00	96.12	
		Total		8096.12	
PREVIOUS METER BALANCE		₹ 8012.32			
PRESENT METER BALANCE		₹ 7729.53			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities... Infinite	
INVOICE NUMBER	2022-2023/GCFLORA- 7298	DATE : 11/05/2024 12:35 PM	
AVENUE	FLORA	REPORTING MONTH	September, 2022
FLAT NO	BB206	No Of Days In Month	30
METER NO.	3013733	CUST.CONT.NO-7701807562	E-MAIL-vinay_tiku2006@yahoo.co.in
NAME	Mr. Vinay Tikku	GST NUMBER	
MAILING ADDRESS	B2-206 Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	
		Area of the flat (Sq ft)	1015
		LOAD EB	3.00
		LOAD DG	1.00
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00
		CURRENT READING DATE	01/10/2022 12:00
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)
	GRID	6313.67	6058.48
DG*	84.18	78.44	5.75
	UNIT/KW/DAYS	RATE	BILLED AMOUNT
			ED @0.00%
			RS @0.00%
			Total Due Charge
FIXED CHARGES:			
FIXED CHG DG	1.00	300	300.00
FIXED CHG EB	3.00	85.00	255.00
Common Area Maintenance Charges(For Society)@100%	1015sft.	2.30	2334.50
Common Area Maintenance Charges(For Town ship)@0%	1015sft.	0.00	0.00
Vending Charges	30	34	34.00
Other Charges	-	-	0.00
			2923.50
RUNNING CHARGES:			
ENERGY CHG DG	5.75	18.00	103.41
ENERGY CHG EB	255.19	6.65	1697.01
			1800.42
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			4723.92

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
1	02/09/2022 09:48 PM	3000.00	0.00	3000.00
2**	31/08/2022 11:59 PM	89.82	0.00	89.82
3	20/09/2022 08:20 AM	2000.00	0.00	2000.00
	Total			5089.82
PREVIOUS METER BALANCE		₹ 1123.47		
PRESENT METER BALANCE		₹ 948.45		

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities... Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7299	DATE :	11/05/2024 12:35 PM			
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	SHOP12A	No Of Days In Month	30			
METER NO.	3015629	CUST.CONT.NO-9818561180	E-MAIL-rohit_arora28@yahoo.co.in			
NAME	Mr.Rohit Arora	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	0			
		Area of the flat (Sq ft)	381			
		LOAD EB	5.00			
		LOAD DG	5.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	32210.00	31314.56	895.44			
DG*	492.99	460.47	32.52			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	5.00	300	1500.00	0.00	0.00	1500.00
FIXED CHG EB	5.00	85.00	425.00	0.00	0.00	425.00
Common Area Maintenance Charges(For Society)@100%	381sqft	10.00	3810.00	0.00	0.00	3810.00
Common Area Maintenance Charges(For Town ship)@0%	381sqft	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						5769.00
RUNNING CHARGES:						
ENERGY CHG DG	32.52	18.00	585.34	0.00	0.00	585.34
ENERGY CHG EB	895.44	6.65	5954.68	0.00	0.00	5954.68
						6540.02
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			12309.02	0.00	0.00	12309.02

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
1	06/09/2022 04:41 PM	36000.00	0.00	36000.00
		Total		36000.00
PREVIOUS METER BALANCE		₹ 20288.34		
PRESENT METER BALANCE		₹ 42892.51		



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GC/flora- 7300	DATE : 11/05/2024 12:35 PM				
AVENUE	flora	REPORTING MONTH	September, 2022			
FLAT NO	A1601	No Of Days In Month	30			
METER NO.	3083027	CUST.CONT.NO-9771487517	E-MAIL-sraina23@gmail.com			
NAME	Mr.Satish Raina	GST NUMBER				
MAILING ADDRESS	Flat No-1601, Tower-A, Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1340			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	10831.41	10656.84	164.57			
DG*	172.87	170.25	2.62			
UNIT/KW/DAYS		RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1340sft	2.30	3082.00	0.00	0.00	3082.00
Common Area Maintenance Charges(For Town ship)@0%	1340sft	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3671.00
RUNNING CHARGES:						
ENERGY CHG DG	2.62	18.00	47.12	0.00	0.00	47.12
ENERGY CHG EB	164.57	6.65	1094.39	0.00	0.00	1094.39
						1141.51
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			4812.51	0.00	0.00	4812.51

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT	TAX	TOTAL	
1	01/09/2022 04:49 PM	2000.00	0.00	2000.00	
2**	31/08/2022 11:59 PM	128.16	0.00	128.16	
3	13/09/2022 01:13 PM	1000.00	0.00	1000.00	
4	15/09/2022 04:43 PM	1000.00	0.00	1000.00	
5	24/09/2022 01:54 PM	1600.00	0.00	1600.00	
		Total		5728.16	
PREVIOUS METER BALANCE		₹ 132.68			
PRESENT METER BALANCE		₹ 375.42			

** Reimbursement recharge against Free DG units.

**ELMEASURE**
Possibilities...Infinite

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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7301	DATE :	11/05/2024 12:35 PM			
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	A1905	No Of Days In Month	30			
METER NO.	3010949	CUST.CONT.NO-9971525083	E-MAIL-ankurgoel1000@gmail.com			
NAME	Ankur Goel	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	0			
		Area of the flat (Sq ft)	1340			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	12296.96	12161.56	135.40			
DG*	68.18	67.51	0.67			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1340sq.ft.	2.30	3082.00	0.00	0.00	3082.00
Common Area Maintenance Charges(For Town ship)@0%	1340sq.ft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.00	0.00	0.00
						3671.00
RUNNING CHARGES:						
ENERGY CHG DG	0.67	18.00	12.07	0.00	0.00	12.07
ENERGY CHG EB	135.40	6.65	900.41	0.00	0.00	900.41
						912.48
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			4583.48	0.00	0.00	4583.48

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
 *1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
1	05/09/2022 07:46 PM	3000.00	0.00	3000.00
2**	31/08/2022 11:59 PM	23.58	0.00	23.58
		Total		3023.58
PREVIOUS METER BALANCE		₹ 1947.11		
PRESENT METER BALANCE		₹ -283.73		

** Reimbursement recharge against Free DG units.



ELMEASURE
Possibilities...Infinite

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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 . Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities... Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7302	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	BB1204A	No Of Days in Month	30			
METER NO.	3020131	CUST.CONT.NO-9015612554	E-MAIL-pankajpandeyimr@gmail.com			
NAME	Mr.Pankaj Kumar	GST NUMBER				
MAILING ADDRESS	B2-1204A Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1015			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	4238.26	4090.47	147.79			
DG*	32.21	28.09	4.12			
UNIT/KW/DAYS		RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1015sft.	2.30	2334.50	0.00	0.00	2334.50
Common Area Maintenance Charges(For Town ship)@0%	1015sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						2923.50
RUNNING CHARGES:						
ENERGY CHG DG	4.12	18.00	74.08	0.00	0.00	74.08
ENERGY CHG EB	147.79	6.65	982.82	0.00	0.00	982.82
						1056.90
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			3980.40	0.00	0.00	3980.40

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*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	02/09/2022 10:01 AM	1500.00	0.00	1500.00	
2	09/09/2022 08:42 PM	1500.00	0.00	1500.00	
3**	31/08/2022 11:59 PM	75.96	0.00	75.96	
4	22/09/2022 07:46 AM	1350.00	0.00	1350.00	
		Total		4425.96	
PREVIOUS METER BALANCE		₹ -168.11			
PRESENT METER BALANCE		₹ -232.56			

** Reimbursement recharge against Free DG units.

**ELMEASURE**
Possibilities... Infinite

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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...infinite				
INVOICE NUMBER	2022-2023/GCFLORA- 7303	DATE : 11/05/2024 12:35 PM				
AVENUE	FLORA	REPORTING MONTH	September, 2022			
FLAT NO	A2004	No Of Days In Month	30			
METER NO.	3036205	CUST.CONT.NO-9560552398	E-MAIL-kumud_sibaca@yahoo.com			
NAME	MR. KUMUD RANJAN	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1055			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
Elmeasure PES210		PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)		
GRID	10551.34	10165.98	385.36			
DG*	73.63	68.81	4.82			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1055sft.	2.30	2426.50	0.00	0.00	2426.50
Common Area Maintenance Charges(For Town ship)@0%	1055sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.00	0.00	0.00
						3015.50
RUNNING CHARGES:						
ENERGY CHG DG	4.82	18.00	86.70	0.00	0.00	86.70
ENERGY CHG EB	385.36	6.65	2562.64	0.00	0.00	2562.64
						2649.34
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			5664.84	0.00	0.00	5664.84

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	01/09/2022 10:41 PM	7500.00	0.00	7500.00	
2**	31/08/2022 11:59 PM	88.02	0.00	88.02	
		Total		7588.02	
PREVIOUS METER BALANCE		₹ 243.34			
PRESENT METER BALANCE		₹ 1618.75			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7304	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	BA806	No Of Days In Month	30			
METER NO.	1009760	CUST.CONT.NO-9899198560	E-MAIL-utreja.sugandha@gmail.com			
NAME	Sugandha	GST NUMBER				
MAILING ADDRESS	B1-806, Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)				
		LOAD EB				
		LOAD DG				
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS				
		PREPAID CONNECTIONS				
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	8228.00	7762.14	465.87			
DG*	84.27	73.82	10.46			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1155sft.	2.30	2656.50	0.00	0.00	2656.50
Common Area Maintenance Charges(For Town ship)@0%	1155sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3245.50
RUNNING CHARGES:						
ENERGY CHG DG	10.46	18.00	188.20	0.00	0.00	188.20
ENERGY CHG EB	465.87	6.65	3098.00	0.00	0.00	3098.00
						3286.20
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			6531.70	0.00	0.00	6531.70

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	08/09/2022 10:03 AM	1000.00	0.00	1000.00	
2**	31/08/2022 11:59 PM	125.28	0.00	125.28	
3	11/09/2022 12:44 PM	1000.00	0.00	1000.00	
4	15/09/2022 10:18 PM	1000.00	0.00	1000.00	
5	20/09/2022 10:29 PM	1000.00	0.00	1000.00	
6	24/09/2022 09:06 AM	2000.00	0.00	2000.00	
		Total		6125.28	
PREVIOUS METER BALANCE		₹ 1685.62			
PRESENT METER BALANCE		₹ 675.69			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities... Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7305	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH		September, 2022		
FLAT NO	A1703	No Of Days In Month		30		
METER NO.	1008418	CUST.CONT.NO-9891959084		E-MAIL-vinay.sharma475@gmail.com		
NAME	Sathi Mandai	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)				
		LOAD EB				
		LOAD DG				
		PREVIOUS READING DATE				
SUPPLY AT	3-Ph./1-Ph.	CURRENT READING DATE		01/10/2022 12:00		
REMARKS		PREPAID CONNECTIONS				
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	30755.23	29902.68	852.55			
DG*	170.61	158.30	12.32			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	5.00	85.00	425.00	0.00	0.00	425.00
Common Area Maintenance Charges(For Society)@100%	1055sft.	2.30	2426.50	0.00	0.00	2426.50
Common Area Maintenance Charges(For Town ship)@0%	1055sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3185.50
RUNNING CHARGES:						
ENERGY CHG DG	12.32	18.00	221.74	0.00	0.00	221.74
ENERGY CHG EB	852.55	6.65	5669.46	0.00	0.00	5669.46
						5891.20
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			9076.70	0.00	0.00	9076.70

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	04/09/2022 10:57 PM	2000.00	0.00	2000.00	
2	09/09/2022 10:36 PM	2000.00	0.00	2000.00	
3	09/09/2022 10:59 PM	1000.00	0.00	1000.00	
4**	31/08/2022 11:59 PM	120.06	0.00	120.06	
5	20/09/2022 06:09 PM	3000.00	0.00	3000.00	
		Total		8120.06	
PREVIOUS METER BALANCE		₹ 1779.11			
PRESENT METER BALANCE		₹ 371.61			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite	
INVOICE NUMBER	2022-2023/GCFlora- 7306	DATE : 11/05/2024 12:35 PM	
AVENUE	Flora	REPORTING MONTH	September, 2022
FLAT NO	BA1003	No Of Days In Month	30
METER NO.	3082504	CUST.CONT.NO-9990950933	E-MAIL-sumit.24586@gmail.com
NAME	Mr.Sumit Agarwal	GST NUMBER	
MAILING ADDRESS	Flat no-1003,Tower-B1,Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	
		Area of the flat (Sq ft)	1055
		LOAD EB	3.00
		LOAD DG	1.00
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00
		CURRENT READING DATE	01/10/2022 12:00
		REMARKS	
Elmeasure PES210		PRESENT READING	PREVIOUS READING
		CONSUMPTION (Units)	
GRID	5024.33	4745.01	279.32
DG*	69.90	62.82	7.08
UNIT/KW/DAYS		RATE	BILLED AMOUNT
		ED @0.00%	RS @0.00%
			Total Due Charge
FIXED CHARGES:			
FIXED CHG DG	1.00	300	300.00
FIXED CHG EB	3.00	85.00	255.00
Common Area Maintenance Charges(For Society)@100%	1055sft.	2.30	2426.50
Common Area Maintenance Charges(For Town ship)@0%	1055sft.	0.00	0.00
Vending Charges	30	34	34.00
Other Charges	-	-	0.00
			3015.50
RUNNING CHARGES:			
ENERGY CHG DG	7.08	18.00	127.40
ENERGY CHG EB	279.32	6.65	1857.50
			1984.91
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			5000.41

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
1	09/09/2022 10:00 PM	4000.00	0.00	4000.00
2**	31/08/2022 11:59 PM	135.90	0.00	135.90
		Total		4135.90
PREVIOUS METER BALANCE		₹ 1746.06		
PRESENT METER BALANCE		₹ 345.93		

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7307	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	8B1705	No Of Days In Month	30			
METER NO.	3024457	CUST.CONT.NO-8860518122	E-MAIL-shaitheshpfo@gmail.com			
NAME	Mr.Shailesh	GST NUMBER				
MAILING ADDRESS	B2-1705 Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1015			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS				
		PREPAID CONNECTIONS				
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	7191.45	7025.90	165.55			
DG*	115.81	108.54	7.27			
UNIT/KW/DAYS		RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1015sqft.	2.30	2334.50	0.00	0.00	2334.50
Common Area Maintenance Charges(For Town ship)@0%	1015sqft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.00	0.00	0.00
						2923.50
RUNNING CHARGES:						
ENERGY CHG DG	7.27	18.00	130.86	0.00	0.00	130.86
ENERGY CHG EB	165.55	6.65	1100.89	0.00	0.00	1100.89
						1231.76
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			4155.26	0.00	0.00	4155.26

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	05/09/2022 09:54 AM	2000.00	0.00	2000.00	
2**	31/08/2022 11:59 PM	81.36	0.00	81.36	
3	16/09/2022 09:46 AM	1000.00	0.00	1000.00	
4	22/09/2022 08:33 AM	1000.00	0.00	1000.00	
5	29/09/2022 06:17 PM	1000.00	0.00	1000.00	
		Total		5081.36	
PREVIOUS METER BALANCE		₹ 559.21			
PRESENT METER BALANCE		₹ 962.46			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7308	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	A804	No Of Days In Month	30			
METER NO.	3017318	CUST.CONT.NO-9205404772	E-MAIL-rajeshklabh15@gmail.com			
NAME	Mr.Rajesh Kumar	GST NUMBER				
MAILING ADDRESS	Flat no-804,Tower-A,Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)		1055		
		LOAD EB		3.00		
		LOAD DG		1.00		
		PREVIOUS READING DATE		01/09/2022 12:00		
SUPPLY AT	3-Ph./1-Ph.	CURRENT READING DATE		01/10/2022 12:00		
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
	GRID	5635.92	5496.98	138.94		
	DG*	42.79	39.65	3.14		
UNIT/KW/DAYS		RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1055sft.	2.30	2426.50	0.00	0.00	2426.50
Common Area Maintenance Charges(For Town ship)@0%	1055sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3015.50
RUNNING CHARGES:						
ENERGY CHG DG	3.14	18.00	56.54	0.00	0.00	56.54
ENERGY CHG EB	138.94	6.65	923.94	0.00	0.00	923.94
						980.48
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			3995.98	0.00	0.00	3995.98

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*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT	TAX	TOTAL	
1	01/09/2022 10:41 PM	5000.00	0.00	5000.00	
2**	31/08/2022 11:59 PM	70.02	0.00	70.02	
		Total		5070.02	
PREVIOUS METER BALANCE		₹ 159.70			
PRESENT METER BALANCE		₹ 714.60			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7309	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	C402	No Of Days In Month	30			
METER NO.	1009763	CUST.CONT.NO-9561058335	E-MAIL-niitnishant@gmail.com			
NAME	Mr.Nishant Bhardwaj	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	0			
		Area of the flat (Sq ft)	1545			
		LOAD EB	3.00			
		LOAD DG	1.00			
		PREVIOUS READING DATE	01/09/2022 12:00			
SUPPLY AT	3-Ph./1-Ph.	CURRENT READING DATE	01/10/2022 12:00			
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
	GRID	12114.95	11641.63	473.32		
	DG*	95.25	91.18	4.07		
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1545sqft.	2.30	3553.50	0.00	0.00	3553.50
Common Area Maintenance Charges(For Town ship)@0%	1545sqft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						4142.50
RUNNING CHARGES:						
ENERGY CHG DG	4.07	18.00	73.17	0.00	0.00	73.17
ENERGY CHG EB	473.32	6.65	3147.58	0.00	0.00	3147.58
						3220.75
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			7363.25	0.00	0.00	7363.25

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	10/09/2022 10:11 AM	3000.00	0.00	3000.00	
2**	31/08/2022 11:59 PM	149.76	0.00	149.76	
3	20/09/2022 08:18 PM	1000.00	0.00	1000.00	
4	25/09/2022 03:46 PM	1000.00	0.00	1000.00	
5	29/09/2022 08:45 PM	1500.00	0.00	1500.00	
			Total	6649.76	
PREVIOUS METER BALANCE		₹ 2516.26			
PRESENT METER BALANCE		₹ 1030.11			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7310	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	C2103	No Of Days In Month	30			
METER NO.	3028895	CUST.CONT.NO-9479670521	E-MAIL-ashutoshsharma196@gmail.com			
NAME	Mr.Ashutosh Sharma	GST NUMBER				
MAILING ADDRESS	C-2103,Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1285			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS				
		PREPAID CONNECTIONS				
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	10170.74	10131.30	39.44			
DG*	71.03	70.54	0.49			
UNIT/KW/DAYS		RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1285sqft.	2.30	2955.50	0.00	0.00	2955.50
Common Area Maintenance Charges(For Town ship)@0%	1285sqft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3544.50
RUNNING CHARGES:						
ENERGY CHG DG	0.49	18.00	8.78	0.00	0.00	8.78
ENERGY CHG EB	39.44	6.65	262.28	0.00	0.00	262.28
						271.06
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			3815.56	0.00	0.00	3815.56

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*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	03/09/2022 09:34 AM	1000.00	0.00	1000.00	
2	07/09/2022 12:42 PM	2000.00	0.00	2000.00	
3**	31/08/2022 11:59 PM	73.26	0.00	73.26	
4	22/09/2022 06:06 PM	2000.00	0.00	2000.00	
		Total		5073.26	
PREVIOUS METER BALANCE		₹ 390.19			
PRESENT METER BALANCE		₹ 1008.41			

** Reimbursement recharge against Free DG units.



ELMEASURE
Possibilities...infinite

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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite	
INVOICE NUMBER	2022-2023/GCFLORA- 7311	DATE : 11/05/2024 12:35 PM	
AVENUE	FLORA	REPORTING MONTH	September, 2022
FLAT NO	BB1503	No Of Days In Month	30
METER NO.	3064921	CUST.CONT.NO-9810147623	E-MAIL-ajyotirmay@yahoo.com
NAME	Mr.Amitabh Jyotirmay	GST NUMBER	
MAILING ADDRESS	82-1503, Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	
		Area of the flat (Sq ft)	1015
		LOAD EB	5.00
		LOAD DG	1.00
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00
		CURRENT READING DATE	01/10/2022 12:00
		REMARKS	PREPAID CONNECTIONS
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)
GRID	7050.63	6749.52	301.11
DG*	87.38	80.37	7.01
	UNIT/KW/DAYS	RATE	BILLED AMOUNT
			ED @0.00%
			RS @0.00%
			Total Due Charge
FIXED CHARGES:			
FIXED CHG DG	1.00	300	300.00
FIXED CHG EB	5.00	85.00	425.00
Common Area Maintenance Charges(For Society)@100%	1015sft	2.30	2334.50
Common Area Maintenance Charges(For Town ship)@0%	1015sft	0.00	0.00
Vending Charges	30	34	34.00
Other Charges	-	-	0.00
			3093.50
RUNNING CHARGES:			
ENERGY CHG DG	7.01	18.00	126.26
ENERGY CHG EB	301.11	6.65	2002.37
			2128.63
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			5222.13

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
1**	31/08/2022 11:59 PM	90.90	0.00	90.90
2	29/09/2022 07:39 PM	6000.00	0.00	6000.00
		Total		6090.90
PREVIOUS METER BALANCE		₹ 5736.99		
PRESENT METER BALANCE		₹ 6239.65		

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2, Greater Noida (W)-201318, Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite	
INVOICE NUMBER	2022-2023/GCFlora- 7312	DATE :	11/05/2024 12:35 PM
AVENUE	Flora	REPORTING MONTH	September, 2022
FLAT NO	A903	No Of Days In Month	30
METER NO.	3012985	CUST.CONT.NO-9871010954	E-MAIL-akash.kumar@sbi.co.in
NAME	Ginni Singh	GST NUMBER	
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	0
		Area of the flat (Sq ft)	1055
		LOAD EB	3.00
		LOAD DG	1.00
		PREVIOUS READING DATE	01/09/2022 12:00
SUPPLY AT	3-Ph./1-Ph.	CURRENT READING DATE	01/10/2022 12:00
		REMARKS	PREPAID CONNECTIONS
Elmeasure PES210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)
GRID	14026.24	13418.83	607.41
DG*	119.55	112.18	7.37
	UNIT/KW/DAYS	RATE	BILLED AMOUNT
			ED @0.00%
			RS @0.00%
			Total Due Charge
FIXED CHARGES:			
FIXED CHG DG	1.00	300	300.00
FIXED CHG EB	3.00	85.00	255.00
Common Area Maintenance Charges(For Society)@100%	1055sqft.	2.30	2426.50
Common Area Maintenance Charges(For Town ship)@0%	1055sqft.	0.00	0.00
Vending Charges	30	34	34.00
Other Charges	-	-	0.00
			3015.50
RUNNING CHARGES:			
ENERGY CHG DG	7.37	18.00	132.64
ENERGY CHG EB	607.41	6.65	4039.28
			4171.91
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			7187.41

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
SL.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
1	01/09/2022 10:00 AM	2500.00	0.00	2500.00
2	09/09/2022 10:03 AM	2500.00	0.00	2500.00
3**	31/06/2022 11:59 PM	92.34	0.00	92.34
4	19/09/2022 10:03 AM	1500.00	0.00	1500.00
5	26/09/2022 07:14 AM	1000.00	0.00	1000.00
6	30/09/2022 10:04 AM	1000.00	0.00	1000.00
		Total		8592.34
PREVIOUS METER BALANCE		₹ -254.13		
PRESENT METER BALANCE		₹ 579.87		

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7313	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	BB1501	No Of Days In Month	30			
METER NO.	3045671	CUST.CONT.NO-8800497864	E-MAIL-baboo_sethi85@yahoo.co.in			
NAME	Mr.Anil Sethi	GST NUMBER				
MAILING ADDRESS	B2-1501 Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)	1015			
		LOAD EB	3.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	3802.83	3560.76	242.06			
DG*	51.73	46.65	5.08			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1015sft.	2.30	2334.50	0.00	0.00	2334.50
Common Area Maintenance Charges(For Town ship)@0%	1015sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.00	0.00	0.00
						2923.50
RUNNING CHARGES:						
ENERGY CHG DG	5.08	18.00	91.47	0.00	0.00	91.47
ENERGY CHG EB	242.06	6.65	1609.71	0.00	0.00	1609.71
						1701.18
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			4624.68	0.00	0.00	4624.68

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
 *1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	03/09/2022 09:28 AM	4000.00	0.00	4000.00	
2**	31/08/2022 11:59 PM	73.98	0.00	73.98	
3	28/09/2022 04:55 PM	1000.00	0.00	1000.00	
		Total		5073.98	
PREVIOUS METER BALANCE		₹ 451.04			
PRESENT METER BALANCE		₹ 362.80			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities... Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7314	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	SHOP8	No Of Days In Month	30			
METER NO.	1009759	CUST.CONT.NO-9953027170	E-MAIL-nampal1976@gmail.com			
NAME	Mrs. Namita Saxena	GST NUMBER				
MAILING ADDRESS	Shop No.8,Divyansh Flora Mart, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	0			
		Area of the flat (Sq ft)	381			
		LOAD EB	5.00			
		LOAD DG	1.00			
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00			
		CURRENT READING DATE	01/10/2022 12:00			
		REMARKS	PREPAID CONNECTIONS			
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	21874.14	21314.03	560.11			
DG*	390.18	381.20	8.98			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	5.00	85.00	425.00	0.00	0.00	425.00
Common Area Maintenance Charges(Far Society)@100%	381sft	10.00	3810.00	0.00	0.00	3810.00
Common Area Maintenance Charges(Far Town ship)@0%	381sft	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	34	34	0.00	0.00	34.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						4569.00
RUNNING CHARGES:						
ENERGY CHG DG	8.98	18.00	161.62	0.00	0.00	161.62
ENERGY CHG EB	560.11	6.65	3724.73	0.00	0.00	3724.73
						3886.35
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			8455.35	0.00	0.00	8455.35

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹	
1	04/09/2022 05:18 PM	2000.00	0.00	2000.00	
2	10/09/2022 10:21 AM	2000.00	0.00	2000.00	
3	17/09/2022 10:32 AM	2000.00	0.00	2000.00	
4	23/09/2022 10:33 AM	2000.00	0.00	2000.00	
5	30/09/2022 10:42 AM	2000.00	0.00	2000.00	
		Total		10000.00	
PREVIOUS METER BALANCE		₹ 652.56			
PRESENT METER BALANCE		₹ 1378.43			



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite					
INVOICE NUMBER	2022-2023/GCFlora- 7315	DATE : 11/05/2024 12:35 PM					
AVENUE	Flora	REPORTING MONTH	September, 2022				
FLAT NO	C1204A	No Of Days In Month	30				
METER NO.	3027428	CUST.CONT.NO-8420461552	E-MAIL-raina.nancy@gmail.com				
NAME	Mrs. Nancy raina	GST NUMBER					
MAILING ADDRESS	C-1204A,Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)					
		Area of the flat (Sq ft)	1055				
		LOAD EB	3.00				
		LOAD DG	1.00				
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00				
		CURRENT READING DATE	01/10/2022 12:00				
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)				
		GRID	2970.48	2800.03	170.45		
	DG*	93.82	86.32	7.50			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge	
FIXED CHARGES:							
	FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
	FIXED CHG EB	3.00	85.00	255.00	0.00	0.00	255.00
	Common Area Maintenance Charges(For Society)@100%	1055sft.	2.30	2426.50	0.00	0.00	2426.50
	Common Area Maintenance Charges(For Town ship)@0%	1055sft.	0.00	0.00	0.00	0.00	0.00
	Vending Charges	30	34	34	0.00	0.00	34.00
	Other Charges	-	-	0.00	0.0	0.0	0.00
							3015.50
RUNNING CHARGES:							
	ENERGY CHG DG	7.50	18.00	134.97	0.00	0.00	134.97
	ENERGY CHG EB	170.45	6.65	1133.51	0.00	0.00	1133.51
							1268.48
	GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			4283.98	0.00	0.00	4283.98

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT.₹	TAX.₹	TOTAL.₹	
1**	31/08/2022 11:59 PM	132.84	0.00	132.84	
2	25/09/2022 09:21 AM	5000.00	0.00	5000.00	
		Total		5132.84	
PREVIOUS METER BALANCE		₹ 3791.03			
PRESENT METER BALANCE		₹ 4109.93			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite				
INVOICE NUMBER	2022-2023/GCFlora- 7316	DATE : 11/05/2024 12:35 PM				
AVENUE	Flora	REPORTING MONTH	September, 2022			
FLAT NO	A1501	No Of Days In Month	30			
METER NO.	3027565	CUST.CONT.NO-9582893369	E-MAIL-pravin8086@gmail.com			
NAME	Praveen Kumar & Mousumi Nayek	GST NUMBER				
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)				
		Area of the flat (Sq ft)		1340		
		LOAD EB		5.00		
		LOAD DG		1.00		
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE		01/09/2022 12:00		
		CURRENT READING DATE		01/10/2022 12:00		
		REMARKS		PREPAID CONNECTIONS		
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)			
GRID	10461.85	10194.18	267.68			
DG*	171.36	163.90	7.46			
	UNIT/KW/DAYS	RATE	BILLED AMOUNT	ED @0.00%	RS @0.00%	Total Due Charge
FIXED CHARGES:						
FIXED CHG DG	1.00	300	300.00	0.00	0.00	300.00
FIXED CHG EB	5.00	85.00	425.00	0.00	0.00	425.00
Common Area Maintenance Charges(For Society)@100%	1340sft.	2.30	3082.00	0.00	0.00	3082.00
Common Area Maintenance Charges(For Town ship)@0%	1340sft.	0.00	0.00	0.00	0.00	0.00
Vending Charges	30	3	3	0.00	0.00	3.00
Other Charges	-	-	0.00	0.0	0.0	0.00
						3810.00
RUNNING CHARGES:						
ENERGY CHG DG	7.46	18.00	134.27	0.00	0.00	134.27
ENERGY CHG EB	267.68	6.65	1780.07	0.00	0.00	1780.07
						1914.34
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			5724.34	0.00	0.00	5724.34

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.

*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH					
Sl.No	RC DATE	RC AMOUNT	TAX	TOTAL	
1	02/09/2022 10:51 AM	5800.00	0.00	5800.00	
2**	31/08/2022 11:59 PM	147.60	0.00	147.60	
3	30/09/2022 07:58 AM	5800.00	0.00	5800.00	
		Total		11747.60	
PREVIOUS METER BALANCE		₹ 292.67			
PRESENT METER BALANCE		₹ 5793.74			

** Reimbursement recharge against Free DG units.



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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.			 ELMEASURE Possibilities.. Infinite							
INVOICE NUMBER	2022-2023/GCff- 7317		DATE : 11/05/2024 12:35 PM							
AVENUE	ff		REPORTING MONTH			September, 2022				
FLAT NO	Device		No Of Days In Month			30				
METER NO.	0		CUST.CONT.NO-			E-MAIL-				
NAME	device		GST NUMBER							
MAILING ADDRESS			TARIFF GRID						UPTO 0-50	₹ 6.65/ Unit
									UPTO 50-200	₹ 6.00/ Unit
									UPTO 200-0	₹ 7.00/ Unit
									ABOVE 0	₹ 8.00/ Unit
			Area of the flat (Sq ft)						1055	
			LOAD EB						3.00	
LOAD DG						1.00				
PREVIOUS READING DATE						01/09/2022 12:00				
CURRENT READING DATE						01/10/2022 12:00				
SUPPLY AT	3-Ph./1-Ph.		REMARKS						PREPAID CONNECTIONS	
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)	UPTO 0-50	UPTO 50-200	UPTO 200-0	ABOVE 0	(E.D)	TOTAL AMOUNT	
GRID	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
DG	0.00	0.00	0.00	-	-	-	-	-	0.00	
	UNIT/KW/DAYS		RATE		BILLED AMOUNT		ED @0.00%		RS @0.00%	Total Due Charge
FIXED CHARGES:										
FIXED CHG DG	1.00		300		300.00		0.00		0.00	300.00
FIXED CHG EB	3.00		85.00		255.00		0.00		0.00	255.00
Common Area Maintenance Charges(For Society)@100%	1055sft.		2.00		2110.00		0.00		0.00	2110.00
Common Area Maintenance Charges(For Town ship)@0%	1055sft.		0.00		0.00		0.00		0.00	0.00
Vending Charges	30		34		34		0.00		0.00	34.00
Other Charges	-		-		0.00		0.0		0.0	0.00
										2699.00
RUNNING CHARGES:										
ENERGY CHG DG	0.00		18.00		0.00		0.00		0.00	0.00
ENERGY CHG EB	0.00		6.65		0.00		0.00		0.00	0.00
										0.00
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)					2699.00		0.00		0.00	2699.00

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
		Total		0.00
PREVIOUS METER BALANCE		₹ 2.93		
PRESENT METER BALANCE		₹ 0.00		



ELMEASURE
Possibilities.. Infinite

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Divyansh Flora Apartment Owners Associat, Plot No. 3H, Sector-16C, GAUR CITY- 2 , Greater Noida (W)-201318 , Gautam Buddha Nagar, U.P. - INDIA.		 ELMEASURE Possibilities...Infinite	
INVOICE NUMBER	2022-2023/GCFlora- 7318	DATE :	11/05/2024 12:35 PM
AVENUE	Flora	REPORTING MONTH	September, 2022
FLAT NO	C203	No Of Days In Month	30
METER NO.	1008421	CUST.CONT.NO-8989834857	E-MAIL-shailu_sharma1985@yahoo.com.
NAME	Mr.Shailendra Sharma	GST NUMBER	
MAILING ADDRESS	Divyansh Flora, Gaur City-2 Greater Noida (W)	GST NUMBER(CUSTOMER)	0
		Area of the flat (Sq ft)	1475
		LOAD EB	3.00
		LOAD DG	1.00
SUPPLY AT	3-Ph./1-Ph.	PREVIOUS READING DATE	01/09/2022 12:00
		CURRENT READING DATE	01/10/2022 12:00
		REMARKS	PREPAID CONNECTIONS
Elmeasure PE5210	PRESENT READING	PREVIOUS READING	CONSUMPTION (Units)
GRID	6665.72	6513.09	152.63
DG*	168.65	160.95	7.70
	UNIT/KW/DAYS	RATE	BILLED AMOUNT
			ED @0.00%
			RS @0.00%
			Total Due Charge
FIXED CHARGES:			
FIXED CHG DG	1.00	300	300.00
FIXED CHG EB	3.00	85.00	255.00
Common Area Maintenance Charges(For Society)@100%	1475sft.	2.30	3392.50
Common Area Maintenance Charges(For Town ship)@0%	1475sft.	0.00	0.00
Vending Charges	30	34	34.00
Other Charges	-	-	0.00
			3961.50
RUNNING CHARGES:			
ENERGY CHG DG	7.70	18.00	138.54
ENERGY CHG EB	152.63	6.65	1015.01
			1153.55
GRAND TOTAL AMOUNT(FIXED + RUNNING CHG.)			5135.05

NOTE: THIS BILL IS FOR REFERENCE ONLY. PLEASE USE PREPAID FACILITY FOR RECHARGE OF YOUR ELECTRICITY METERS.
*1 UNITS PER KVA FREE ON POWER BACK UP.

RECHARGE FOR THE MONTH				
Sl.No	RC DATE	RC AMOUNT ₹	TAX ₹	TOTAL ₹
1	02/09/2022 06:48 PM	6000.00	0.00	6000.00
2**	31/08/2022 11:59 PM	85.68	0.00	85.68
		Total		6085.68
PREVIOUS METER BALANCE		₹ 360.68		
PRESENT METER BALANCE		₹ 615.14		

** Reimbursement recharge against Free DG units.



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POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/302 on 3rd Floor, Type 3BHK, having a built up area 104.66 sq.mtr (1126.5 sq.ft) & Total area 143.53 sq.mtr (1545 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 11th July 2017 (date) with the registration of sub-lease deed to

Mr. Abhishek Agarwal S/o Mr. Suman Kumar Agarwal and Mrs. Ashma Garg W/o Mr. Abhishek Agarwal R/o House No. D-502, Amrapali Empire, Crossing Republic, Ghaziabad with his/her/their complete satisfaction.

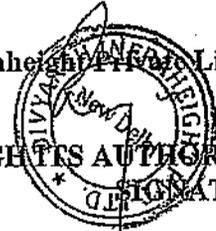
**POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION**

POSSESSION HANDED OVER

Abhishek

For Divyansh Infraheight Pvt. Limited

**THROUGH ITS AUTHORIZED
SIGNATORY**



DIVYANSH INFRAHEIGHT PVT. LTD.

Head office: 15, Kanti Nagar, Near Hero Honda Showroom, Delhi-110051 (India)

Site office: Plot No. 3H, Sector-16C, Gaur City-2, Noida (West)

Email: divyanshflora@gmail.com, www.divyanshflora.com

Phone nos: 91-8860414740



POSSESSION LETTER OF THE APARTMENT/SHOP/UNIT

The physical possession of the Apartment/Shop/Unit No. C/303 on 3rd Floor, Type 3BHK, having a built up area of 111 sq.mtr (1188.57 sq.ft) & Total area 133.07 sq.mtr (1475 sq.ft) approximately in the Project Divyansh Flora at in GAUR CITY-2 situated at Plot No GC-03H/GH-03, Sector-16C, Greater Noida (West), has been handed over today on 11-Oct-2017 (date) with the registration of sub-lease deed to
Mrs.Meenu Varshney W/o Mr. Himanshu Vashney and Mr. Himanshu Vashney S/o Mr.Mukesh Chandra R/o House No.Flat No-212, Tower-B, 10th Avenue,Gaur City-2, Sector-16C, Greater Noida West with his/her/their complete satisfaction.

POSSESSION TAKEN OVER IN GOOD
CONDITION AND TO MY/OUR COMPLETE
SATISFACTION

POSSESSION HANDED OVER

Meenu Varshney

For Divyansh Infraheight Private Limited
New Delhi



THROUGH ITS AUTHORIZED
SIGNATORY

* Please refer checklist points mentioned below.

- (i) 1. Bathroom false ceiling work is incomplete.
- 2. Tiles damaged in kitchen balcony and other balconies.

Received original copy of this letter

Enclosure :- Checklist.

19/10/18 @ 18:15h

DIVYANSH INFRAHEIGHT PVT. LTD

Registered Office: A/7, Kanit Nagar, Near Hero Honda Showroom, Delhi-110058 (India)
Site Office: Plot No.3, Sector-16C, Gaur City-2, Noida, India
E-mail: divyansh@india.com | www.divyanshinfra.com
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